St. George's School
2298451  13/03/2012
ST. GEORGE'S EDUCATION SOCIETY (REGD.)
ST. GEORGE'S SCHOOL, ALAKNANDA, NEW DELHI - 110019
SERVICE & PROVIDER
Address for service in India/Attorney address:
DHINGRA & SINGH
E-103, BASEMENT, GREATER KAILASH, ENCLAVE-I NEW DELHI-110048
Used Since :01/01/1962
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2701504    19/03/2014
KANORIA FOUNDATION
HARI PRASAD KANORIA
32Q, NEW ROAD, ALIPORE, KOLKATA - 700 027, WEST BENGAL.
SERVICE PROVIDER
AN INDIAN TRUST
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :04/02/2014
KOLKATA
Education, providing of training, entertainment, sporting and cultural activities.
3044832    01/09/2015
ANU BEDI
trading as ;THE LEARNING CLUB
1371, SECTOR-29, FARIDABAD-121008.
SERVICE PROVIDERS
Used Since :01/04/2013
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3486998  18/02/2017
INTERNATIONAL MARITIME INSTITUTE LIMITED
34L, Ashoka Avenue, Sainik Farms, New Delhi-110062
Service Provider for all types of Education
Address for service in India/Attorney address:
GARG & ASSOCIATES
E-205 GREATER KAILASH PART-II NEW DELHI-110048
Used Since :01/01/1992
To be associated with:
1244284
DELHI
Maritime Institute; Educational & Training in Maritime; Management & Technical Consultancy in Marine and Associated Fields and Other Academic & Training Courses
Trade Marks Journal No: 1960 , 10/08/2020         Class 41

3512804    24/03/2017
UTKARSH WADHWA
trading as ;INFOCUS CREATIONS
531, 5TH FLOOR, CLOUD-9, SECTOR-1, VAISHALI, GHAZIABAD-201010, UP.
SERVICE PROVIDER
Used Since :01/04/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY SERVICES, VIDEOTAPING, VIDEO EDITING, VIDEO PRODUCTION SERVICES INCLUDED IN CLASS 41
3519479  05/04/2017
SHAILENDRA GUPTA
trading as :GUPTA EDUCATION HUB
A-5, 1ST FLOOR, RAJ TOWER, SHREE LIBRARY, MUKHERJEE NAGAR, NEAR BATRA CINEMA, DELHI-110009
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, COACHING CENTER.
3645164  27/09/2017
RAJNISH KUMAR GOYAL
383-A, TALWANDI, KOTA, RAJASTHAN
Properitor
Address for service in India/Attorney address:
TARUN KUMAR JAIN
A-45, NEW JAWAHAR NAGAR, KOTA - RAJASTHAN - 324 009
Used Since :27/04/2017
AHMEDABAD
Education, providing of training, entertainment, sports, cultural activities, examination, seminars,conference and all knids of educational services such as Schools and educational institutions
3654585  11/10/2017
K.P. SINGH
Rajeev Gandhi Computer Saksharta Mission Trust, H-1-6, IT Park, I.P. Industrial Area, Road No.-4, Jhalawar Road, Kota-324005 (Raj.)
service provider

Address for service in India/Attorney address:
HARSH MARWAH
Shop no. 245, Opp. Liberty , Raja Park , Jaipur
Used Since :01/04/2017

AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities
Miss PETITE

3676880  13/11/2017

EMPERESS UNIVERSE LIMITED
35, Link Road, Lajpat Nagar III, New Delhi-110024
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Talent and beauty pageants, entertainment services.
3695923   06/12/2017
RACE EDUCATION AND MANAGEMENT SOLUTIONS PRIVATE LIMITED
trading as ;RACE EDUCATION AND MANAGEMENT SOLUTIONS PRIVATE LIMITED
II/124 A1, 3RD FLOOR, BLACK AND WHITE ENCLAVE, TEJUS NAGAR, SALYS ROAD, NEAR RAJAGIRI SCHOOL,
KALAMASSERY P.O., ERNAKULAM, KERALA-683104, INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since :09/01/2009
CHENNAI
CONSULTANCY SERVICES RELATING TO THE EDUCATION AND TRAINING OF MANAGEMENT AND PRESONNEL ;
TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; PROVIDING TECHNICAL AND MANAGEMENT TRAINING AND
ALL ALLIED SERVICES.
3733792    22/01/2018
ANKIT SACHAN
261-A BARRA-6, KANPUR NAGAR U.P-208022
SERVICE PROVIDER
Address for service in India/Attorney address:
DEV JURE
1-C/15 NEW ROHTAK ROAD KAROL BAGH NEW DELHI-110005

Proposed to be Used
DELHI
EDUCATION, AND EDUCATIONAL AND PROFESSIONAL TRAINING. CONFERENCES, EXHIBITIONS, WORKSHOPS, AND
COMPETITIONS, PUBLISHING AND REPORTING. EDUCATION AND INSTRUCTIONAL SERVICES. SERVICES FOR
AMUSEMENT AND ENTERTAINMENT SERVICES CONNECTED WITH SPORTS AND FITNESS LIBRARY SERVICES
CULTURAL ACTIVITIES TRANSLATION AND INTERPRETATION FACILITIES AND SERVICES FOR GAMBLING, TRAINING
AND TRAINING INSTITUTES.
3778545   15/03/2018
DEV ENTERTAINMENT VENTURES PRIVATE LIMITED
trading as ;DEV ENTERTAINMENT VENTURES PRIVATE LIMITED
TOWER-4,29B,SOUTH CITY,375,PRINCE ANWAR SHAH ROAD,KOLKATA 700068,WEST BENGAL,INDIA.
SERVICE
Address for service in India/Attorney address:
A. PAUL & CO.
362,PUTIARY BANERJEE PARA ROAD,1ST FLOOR,TOLLYGUNGE,KOLKATA 700 041,WEST BENGAL,INDIA.
Used Since :08/08/2015
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
RAVINDER JEET DARIYA
trading as ;BIG BAT FILMS
C-150, ANAND VIHAR, EAST DELHI DELHI-110092
SERVICES PROVIDERS

Address for service in India/Attorney address:
RATISH SANGHI (ADVOCATE)
legal discuss LLP. CHAMBER NO-9, distt. & SESSION COURT, NARNAUL

Proposed to be Used
DELHI
MOVIES & SERIAL SERVICES
3863699  19/06/2018
AMIT KUMAR
Village Balehar, Post Office Tanguarwana, Tehsil Dharamsala, Kangra – 171652, Himachal Pradesh
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2017

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, PRODUCTION OF MUSIC, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, PRODUCTION OF SHOWS
3863707    19/06/2018
REKHHA MALLHOTRA
E-91, City Apartments, Vasundhra Enclave, S.O. East Delhi, Delhi-110096
PROPRIETOR
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092
Proposed to be Used
DELHI
ENLIGHTENING PEOPLE ABOUT HEALING MODALITIES, ENERGY HEALER, LIFE COACH, AUTHOR & ANGEL & TAROT CARD READER, YOGA AND MEDITATION FOR GOOD HEALTH, HAPPINESS AND PEACE AND IMPROVES SPIRITUAL, EMOTIONAL, MENTAL AND PHYSICAL STRENGTH OF A COMMON MAN
THE LEARNING BRUSH

3876962   03/07/2018
SONAL GUPTA PROP OF. THE LEARNING BRUSH
A- 55, SOUTH EXTENSION PART-2, NEW DELHI-110049
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3877764   04/07/2018
MAHESH BHALOTHIA
STREET NO. 6, GURU KIRPA COMPLEX, SUKHERA BASTI, ABOHAR, DISTRICT FAZILKA-152116
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
CAREER COUNSELLING, EDUCATION AND TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
MUKHBIR
3877863  04/07/2018
JOGINDER SINGH S/0 SHRI OM PRAKASH
H.NO.1415, VILLAGE-CHIRI, TEH-ROHTAK, ROHTAK-124514, HARYANA
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Proposed to be Used
DELHI
Organization of shows, production of shows, education; providing of training; Entertainment; sporting and cultural activities
SPY PHOTOGRAPHER

3877877   04/07/2018

JOGINDER SINGH S/0 SHRI OM PRAKASH
H.NO.1415, VILLAGE-CHIRI, TEH-ROHTAK, ROHTAK-124514, HARYANA

INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
DELHI

Organization of shows, production of shows, education; providing of training; Entertainment; sporting and cultural activities
DISCO KING

3878841  05/07/2018
JOGINDER SINGH S/0 SHRI OM PRAKASH
H.NO.1415, VILLAGE-CHIRI, TEH-ROHTAK, ROHTAK-124514, HARYANA
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
DELHI

Organization of shows, production of shows, education; providing of training; Entertainment; sporting and cultural activities
LOVERIA
3878866   05/07/2018
JOGINDER SINGH S/0 SHRI OM PRAKASH
H.NO.1415, VILLAGE-CHIRI, TEH-ROHTAK, ROHTAK-124514, HARYANA
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
DELHI
Organization of shows, production of shows, education; providing of training; Entertainment; sporting and cultural activities
3886878  13/07/2018
RAJEEV KUMAR GUPTA
C-75, PARSHANT VIHAR, DELHI-110085
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Providing facilities for playing games; Organisation of games; Organization of games and competitions; Entertainment in the nature of sports games; Electronic games services provided by means of the Internet or other communication network; Amusement park and funfair services Included in Class-41
ANWAR KHAN
S/0 Akhtar Khan, Rz-167, Gali No-10, Shiv Puri West Sagarpur South West Delhi-110046
Individual

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
431 GROUND FLOOR KAKROLA HOUSING COMPLEX NEAR METRO PILLAR NO 794 DWARKA MOD 110078

Proposed to be Used
DELHI

cinema presentations / movie theatre presentations, dubbing, entertainer services, music composition services, production of music, presentation of variety shows, presentation of live performances, recording studio services, screenplay writing, production of shows, songwriting, rental of sound recordings, rental of stage scenery, television entertainment, theatre productions, training services provided via simulators,
MUNAWWAR ZAMAN
A-245, upper ground floor, AbulFazal Enclave Part-II, Thokar Number-6, Jamia Nagar, Delhi-110025
Sole proprietor

Address for service in India/Agents address:
MOHIT SINGHAL
1-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELI
SPORTS AND FITNESS SERVICES INCLUDING GYM.
3894577   22/07/2018
BLACK VIGOR
1-2 (Basement-2), Galaxy Plaza, Gaur City, Sector 4, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh- 201301
Fitness Centres
Partnership Firm

Proposed to be Used
DELHI
Running and maintaining Physical fitness centres
BLACK VIGOR
3894579  22/07/2018
BLACK VIGOR
L-2 (Basement-2), Galaxy Plaza, Gaur City, Sector 4, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh- 201301
Fitness Centres
Partnership Firm
Proposed to be Used
DELHI
Running and maintaining Physical fitness centres
3895135  23/07/2018

MR. RAJIV RAJAN SRIVASTAVA (APPLICANT) TRADING AS “CENTRAL ACADEMY PUBLIC SCHOOL”
MOIYA MAKHDUMPUR, NIZAMABAD, AZAMGARH – 276205, (U.P.).

NEW

Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :01/04/2010

DELHI

“Education Institute; providing of training; entertainment; sporting and cultural activities”
WORLDEX EXHIBITIONS PTE. LTD.
1 EXPO DRIVE, #02-01, SINGAPORE-486150
DIRECTORSHIP

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
MUMBAI
ARRANGING, CONDUCTING OR ORGANISING EXHIBITIONS, FAIRS OR OTHER EVENTS FOR CULTURAL, EDUCATIONAL OR ENTERTAINMENT PURPOSES; ARRANGING, CONDUCTING OR ORGANISING WORKSHOPS [TRAINING], CONFERENCES, CONGRESSES, CONVENTIONS, SEMINARS OR SYMPOSIUMS; PUBLICATION OF TEXTS (OTHER THAN PUBLICITY TEXTS); PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
3896778  24/07/2018

WORD2ALL FOUNDATION
H.NO.2146, FIRST FLOOR, PHASE-10 MOHALI, RUPNAGAR, PUNJAB - 160062

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities.
3897403   25/07/2018
PNB HOUSING FINANCE LIMITED
9th Floor, Antriksh Bhawan, 22 Kasturba Gandhi Marg, New Delhi 110001
Service Provider

Address for service in India/Attorney address:
Bharucha & Partners
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Education; providing of training; arranging and conducting of training workshops; Coaching; Educational services; Vocational guidance; vocational education; vocational skills training; organisation of competitions; arranging and conducting of seminars; Teaching; educational and training services relating to healthcare and hygiene; arranging and conducting of educational events.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ROBOTECH PRIVATE LIMITED
C-483, YOJNA VIHAR, NEW DELHI 110092
Body Incorporate

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129 1IND FLOOR LAJPAT NAGAR-I NEW DELHI-110024

Proposed to be Used
To be associated with:
3897416

DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, EDUCATIONAL COMPETITIONS, SPORTING AND CULTURAL ACTIVITIES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3897707 25/07/2018
JYOTIRANJAN BEHERA
AT/PO-GOBINDAPUR .PS-PIPLI .DIST -PURI, PIPLI-752104
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
Transliteration : HEADLINES ODISHA
3898654    26/07/2018
MANTHAN SOCIETY
SANJAY COLONY, MUKHANI, HALDWANI, DISTT. NAINITAL, UTTARAKHAND
SOCIETY
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3898688 26/07/2018
ZEE ENTERTAINMENT ENTERPRISES LTD.
FC 19-20, FILMCITY, SECTOR 16A, NOIDA-201301
SERVICE PROVIDERS
Used Since:12/07/2018
DELI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR
CULTURAL /EDUCATIONAL /ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE
PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF
LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES;
EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-
BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO
ENTERTAINMENT INCLUDED IN CLASS 41

5523
3899287   26/07/2018
RAVI SHANKAR MISHRA
82 A, Lane No. 4, Sector – 14, Indra Nagar, Lucknow – 220616.
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
DELHI
Providing of Education & Training.
3899691  27/07/2018
TOPLINE BRAND MANAGEMENT CORPORATION.
16/F, TOWER B, SANLITUN SOHO, NO.8 GONGTI NORTH ROAD, CHAOYANG DISTRICT, BEIJING, CHINA, 100027.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Exhibitions, seminars, workshops, training, and Advisory related Arranging, conducting and organization of conferences, congresses, colloquiums, workshops [training], seminars and symposiums.
3899791    27/07/2018
DEEPAK GUPTA
665/5, Gali No. 02, Punjabi Basti, Anand Parvat, Karol Bagh, Delhi 110005
INDIVIDUAL
Address for service in India/Attorney address:
PREM LATA ADVO.,
155, OLD GUPTA COLONY, DELHI-110009
Used Since: 04/06/2011
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities – online and offline as included in Class 41.
3899964    27/07/2018
MS. POOJA MEHROTRA, AUTHORIZED REPRESENTATIVE OF SAUBHAGYA FOUNDATION SOCIETY
K-603 AASHIANA, KANPUR ROAD, LAUKNOW (U.P.)
SOCIETY
Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since :03/04/2018
DELHI
Education services, Education providing of training, Entertainment, Sporting and Cultural activities, Provision of social club services, Social club services for entertainment purposes, Free Education & Training Provided to Weaker Section & Differently Abled, Publication of documents in the field of training, science, public law and social affairs, Courses for the development of consulting skills.
3900244  27/07/2018
MRS HITANSHI JAIN
A - 806, 9th FLOOR, ANTRISHA GOLF VIEW - 1, SECTOR - 78, NOIDA, UTTAR PRADESH - 201307
PROPRIETORSHIP
Address for service in India/Agents address:
AMIT BAGAI
A-316,SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.
Proposed to be Used
DELHI
Health and wellness training, Training in yoga
SARASWATI EDUCATIONAL AND VOCATIONAL TRAINING SOCIETY
NEAR BABA BANGALI KUTIA, KUTIA ROAD, MAUR MANDI, DISTT. BATHINDA (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 09/04/2015

DELHI
Education and Providing of Training, Including Arranging and Conducting of Conferences, Exhibitions; Arranging and Conducting Seminars; Educational Guidance Services; Providing of Overseas Education Consultancy; Entertainment; Sporting and Cultural activities, Publications of Books and Journals Online, Arranging and Conducting of Colloquiums, Organising Workshops, Tutions, Instructional Seminars & Training Guidance Services Related to Computer, Management Courses etc.
EAT. RACE. WIN.

3902697    31/07/2018

Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Entertainment in the nature of an ongoing television series featuring content in the fields of sports, drama, and food; entertainment services, namely, an ongoing series provided through television, cable, the Internet and wireless communications networks; providing online non-downloadable comic books and graphic novels; providing a website featuring blogs and non-downloadable publications in the nature of books, graphic novels, comics and screenplays in the field of entertainment; providing a website featuring entertainment information, audio, video and prose presentations, and online-non-downloadable publications in the nature of fiction and non-fiction books, graphic novels and comics all in the field of entertainment; entertainment services, namely, arranging and conducting contests; providing current event news and information in the field of entertainment relating to contests, video, audio and prose presentations and publications all in the field of entertainment; providing on-line reviews of television shows and movies; providing a video-on-demand website featuring non-downloadable movies and films; providing a website featuring non-downloadable videos in the field of movies, television shows, and film trailers on a variety of topics; providing a searchable on-line entertainment database featuring on-line non-downloadable music, movies, television shows, multimedia presentations in the field of entertainment, audio files featuring music, comic books, and publications in the nature of entertainment; and providing information on entertainment, movies and television shows via social networks.
SHIVA INSTITUTE

3903600  31/07/2018
ANIL BEDI
SHIVA INSTITUTE, 508, AZAD NAGAR, 100 FEET ROAD, AMRITSAR-143001, PUNJAB
PROPRIETORSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :04/06/2001
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3903658  01/08/2018

DIGVIJAY SINGH BISHT
E-36, Kurmanchal Nagar, Indira Nagar, Lucknow- 226016
Individual

Address for service in India/Attorney address:
RISHI SAXENA
Plot No. 57, Vishal Khand - 4, Gomti Nagar, Lucknow 226001

Proposed to be Used
DELHI
GYMNASIUM, PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1960 , 10/08/2020   Class 41

3904499    01/08/2018
Mr. KULDEEP SINGH
KHOKHRI (77), JIND, NIRJAN, HARYANA-126102
PROPRIETOR

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word "Kabaddi"
CINE PLAZA
3904821   02/08/2018
M/S. RUDRA ENTERTAINMENTS
H/O. NEAR TELEPHONE EXCHANGE, OPP. M.C. OFFICE, SANGRUR, PUNJAB
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Theatre entertainment
3905274  02/08/2018
SANJAY KUMAR VIDYARTHI
517,SECOND FLOOR,SUNLIGHT COLONY-2,HARI NAGAR ASHRAM,SOUTH DELHI-110014
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Providing group coaching and in-person learning forums in the field of leadership development, Academies [education], Conducting of seminars, Arranging and conducting of lectures, Teaching and educational services, Educational services in the nature of coaching, Preparation of educational courses and examinations, Conducting workshops [training], Publication services, Publication of booklets, Publication of textbooks
3905439    02/08/2018
KRISHNA GHOSH
RLY. QTR. NO 613D D.S.COLONY, HIRAPUR, DHANBAD
SPEEDY PUBLICATION HOUSE, EDUCATIONAL SERVICE, ELECTRONIC DESKTOP PUBLISHING, ELECTRONIC BOOKS,
PRINTED BOOKS, PDF MATERIALS, PRINTED STUDY MATERIALS, ONLINE SPEED TEST
EDUCATIONAL, COMPETITIVE EXAMS, ONLINE COACHING, PRINTED BOOKS AND MAGAZINE, EXAM360, EXAM360
PUBLICATION
Used Since :09/12/2016
KOLKATA
ONLINE AND OFFLINE EDUCATIONAL SERVICE PROVIDER, COACHING SEENTER, PRINTED BOOKS, ELECTRONIC
DESKTOP PUBLISHING, PUBLICATION OF BOOKS AND MAGAZINE, EDUCATIONAL WEBSITE, EXAM360 ONLINE STORE,
EXAM360 PUBLICATION,
3906054  03/08/2018
NARESH VATS
S/o Sh. Harpal Dutt, R/o 148 S.F.S. Flats Ashok Vihar Phase-4, Ashok Vihar, North West Delhi-110052
Individual
Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower, NSP, Pitampura, Delhi-110034.

Proposed to be Used
DELHI
News reporters services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word BROADCAST.
3907436    04/08/2018

MS. KAMINI BAGAI
H4/18, 2nd Floor, Mahavir Enclave, New Delhi-110045, India
2617346

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019

Proposed to be Used
DELHI

Education; providing of training namely training for time management, stress management, conflict management; Training for Lean Six Sigma; Training of analytical skills, problem solving skills; Training of enhancing employment skills, presentation skills; Training for job interview; Training for Quality Control Tools; Training for Project management professionals
3907533  04/08/2018
MONIKA MANOHAR
Block 4 flat 4 sector 2 pocket 1 channi himmat jammu,180015,Jammu and Kashmir
Active
Address for service in India/Attorney address:
RAHUL DAHAPUTE
Office No 403, 4th floor, Pinnacle Pride, Opp. Cosmos Bank, Tilak Road, Sadashiv Peth, Pune 411030
Used Since :13/02/2012
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
Trade Marks Journal No: 1960, 10/08/2020 Class 41

3907566  04/08/2018
AMAN KUMAR JASPAL
trading as ;A-ONE PRAKASHAN
SAVITRIMARKET, KHAZANCHI ROAD, PATNA BIHAR.-800004
SERVICE PROVIDER
An individual
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Used Since :01/04/1990
KOLKATA
PUBLISHER, PUBLICATION OF TEXT BOOKS, NOTE BOOKS, GUIDE BOOKS, TEST PAPERS, INSTRUCTIONAL & TEACHING MATERIALS
3908294  06/08/2018
THE YELLOW TREE
401, 4th FLOOR, ROYAL RETREAT-1, OMAXE ROYAL RESIDENCY, PAKHOWAL ROAD, LUDHIANA-142022 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :15/01/2018

DELHI
Event Management; Organization, Production, Presentation & Conducting of Music Concerts, Festivals, Cultural Performances, Musical Events, Artistic Events and Activities.
THE UPNISHAD SCHOOL

3909774  07/08/2018
CEREBRAL EDUCATION SOCIETY
GRAM-BAROLI, PALIA ROAD, INDORE, M.P.
SOCIETY

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Proposed to be Used
Mumbai
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
3909785  07/08/2018
LAKSHMI PRIYA, TRADING AS: MY EVENT INDIA.
20C, BALLYGUNGE STATION ROAD, KOLKATA-700 019, WEST BENGAL, INDIA.
SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES, ARRANGING OF FILM EVENTS, MUSICAL EVENTS, SPECIAL EVENT PLANNING CONSULTATION, DANCE EVENTS, PROVISION AND MANAGEMENT OF SPORTING EVENTS.
3910456  07/08/2018
MR. RAJAT MIGLANI.
C-207, YAMUNA ENCLAVE, PANIPAT-132103, HARYANA, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Gym services, Gymnastic instruction, Organising gymnastics events, Entertainment in the nature of gymnastic performances, Fitness training services, Fitness club services, Exercise [fitness] advisory services, Education services relating to physical fitness, Consultancy relating to physical fitness training, Providing information about exercise and fitness from a website and Provision of information on fitness training via an online portal.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “FITNESS” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3910733  08/08/2018
MORPHEUS PRODUCT SYSTEMS PRIVATE LIMITED
A-6, PARWANA APARTMENTS, MAYUR VIHAR PHASE - 1, DELHI - 110091
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Organization of cultural and arts events, Organization and arranging of musical events and other cultural and artistic
events, Recording studio and television studio services, Sound recording studio services, Music recording studio
services, Provision of recording studio facilities, Audio recording services, Entertainment services in the nature of comedy
shows
3910922  08/08/2018
KAPOOR SINGH KHATRI
FL NO G 501 SR NO 136 MARVAL DIVA MAGARPATTA RD PUNE-411028
individual
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Society, Sinhagad Road, Opp. Parvati Water Work, Pune-411030. Maharashtra.

Proposed to be Used
MUMBAI
PROVIDING ACADEMIC AND VOCATIONAL EDUCATION, MANAGE AND RUN SCHOOL, INCLUDED IN CLASS 41.
3910958  08/08/2018
SHREE BALAJEE EDUCATIONAL SOCIETY
390, LAJPAT NAGAR, JALANDHAR-144001 (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 21/08/2003
DELHI
Establishing & Running of Educational Institutions, Play Way & Pre Nursery Schools; Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; Entertainment, Sporting & Cultural Activities.
3910960  08/08/2018
SANDIP MITRA
RUIYA PASCHIM PARA,P.O- PATULIA, KHARDAH, BARRACKPORE-700119
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
3911099  08/08/2018

MOHAMMED AMER ALI SHABBIR ALI
Baba Mastan Function Hall, H. No - 8-8-353, Plot No-78, Umra Colony, Rasheedpura, Aurangabad-431001.
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI

PROVIDING OF TRAINING AND EDUCATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS TOPPERS COACHING CLASSES SEPARATELY.
Engbodhi

3911117  08/08/2018

DIPEN LODHA

64a hemanta basu sarani, 1st floor room 109, kol 1

Individual

Address for service in India/Attorney address:

DIPEN LODHA

64a hemanta basu sarani, 1st floor, room no. 109, Kolkata 1

Proposed to be Used

KOLKATA

Education; Providing of training; Entertainment; Sporting and cultural activities; e-LEARNING
3911313   08/08/2018
MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :01/01/1988

KOLKATA

Transliteration : UTTAR BICHITRA
3911315 08/08/2018
MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since: 12/01/1987

KOLKATA

Transliteration: SAHITYA BICHITRA
3911401 08/08/2018
BEIJING KINGSOFT CLOUD TECHNOLOGY CO., LTD.
ROOM 5F02 5/F, NO. 33 XIAOYING WEST ROAD, HAIDIAN DISTRICT, BEIJING 100085 CHINA
Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
DELHI
Game services provided on-line from a computer network; entertainment services; entertainment information; providing films, not downloadable, via video-on-demand services; providing television programs, not downloadable, via video-on-demand services; providing on-line music, not downloadable; providing on-line videos, not downloadable; on-line publication of electronic books and journals; providing on-line electronic publications, not downloadable; publication of texts, other than publicity texts.
Navjyoti (Bal) Gurukul

3912066    09/08/2018
NAVJYOTI INDIA FOUNDATION
KHASRA NO. 99, MAJRI KARALA, KANJHAWALA ROAD, NEW DELHI-110081
SERVICE PROVIDERS
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING; SOCIAL AND CULTURAL ACTIVITIES
3912132  09/08/2018
RAISAH ILA PANDA
MADHUBAN, 30 GREEN AVENUE, VASANT KUNJ NEW DELHI-110070, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :18/05/2018
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EDUCATIONAL ACTIVITIES, EDUCATIONAL SERVICES, SPORTS EDUCATION, SPORTS TRAINING
3912202   09/08/2018
ALOK MISHRA
FF-2 PLOT NO-22 SECTOR-5 VAISHALI, GHAZIABAD, UTTAR PRADESH-201010
PRIVATE COACHING INSTITUTE
SOLE PROPRIETORSHIP
Used Since :14/08/2014
DELHI
EDUCATIONAL SERVICES, EDUCATIONAL ACADEMIES, PUBLICATION OF BOOKS, ORGANIZATION OF EDUCATIONAL
COMPETITIONS, PUBLICATION OF BOOKS, PUBLICATION OF TEXT BOOKS AND PRODUCTION OF TELEVISION &
RADIO PROGRAMS INCLUDING DIRECT TO HOME CLASSES, SATELLITE CLASSES, PRIVATE COACHING INSTITUTE,
COACHING CLASSES, GIVING FRANCHISE UNDER THE NAME OF SANKALP INSTITUTE OF COMMERCE TO OTHER
EDUCATIONAL PLATFORMS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3912237  09/08/2018
IMAGES MULTIMEDIA PRIVATE LIMITED
S - 21, OKHLA INDUSTRIAL AREA, PHASE - II, NEW DELHI - 110020
COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
EDUCATIONAL AND ENTERTAINMENT PROGRAMS, EVENTS, EVENT MANAGEMENT AND EVENT ORGANIZATION,
EDUCATIONAL DISCUSSIONS, TRAINING PROGRAMS, GROUP INTERACTIONS
3912240  09/08/2018
SIKANDER KAHLON
HOUSE NO 402, PHASE 4, MOHALI-160059, PUNJAB, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036
Used Since :12/07/2017
DELHI
PROVIDING ONLINE AND OFFLINE ENTERTAINMENT IN SINGING AND ACTING, PLANNING AND ORGANIZING RECREATIONAL EVENTS
3913184     10/08/2018
MANOJ PANDEY
2/86, Vidyut Colony, Indralok HydelColony, Krishna Nagar
Individual
Address for service in India/Agents address:
MANISH KUMAR MISHRA
2-228, JANKIPURAM EXTENSION, LUCKNOW-226021(U.P.)

Proposed to be Used
DELHI
SERVICES RELATING TO CONCEPTUALISING, PLANING, ORGANISING AND MANAGEMENT OF EVENTS AND PROMOTIONS.
3913412  10/08/2018
ESSEL VISION PRODUCTIONS LIMITED
FC 19-20, FILM CITY, SECTOR 16A, NOIDA - 201301, U.P. INDIA
SERVICE PROVIDERS
Used Since :20/07/2018
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL /EDUCATIONAL /ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT INCLUDED IN CLASS 41

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA.
3913472 10/08/2018
THE ASSESSORS GUILD
A-621, WORLD TRADE PARK, JLN MARG, JAIPUR 302017
PARTNERSHIP FIRM
Address for service in India/Agents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN
Used Since :01/08/2015
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3913583 10/08/2018
MAMTA SHAH
8B/4, STREET NO.3, JANTA GARDEN, PANDAV NAGAR, DELHI-110091
SOLE PROPRIETOR

Address for service in India/Agents address:
SURESH KUMAR GUPTA
350 2ND FLOOR, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092
Used Since: 24/07/2018

DELHI

Publishing News, Online Media, Publishing Periodicals, Journals and Magazines, Services include: booking of seats for shows, calligraphy services, club services [entertainment or education], arranging and conducting of colloquiums, arranging and conducting of concerts, arranging and conducting of conferences, arranging and conducting of congresses, correspondence courses, discotheque services, education information, electronic desktop publishing, entertainment information, language interpreter services, layout services, [other than for advertising purposes], providing on-line electronic publications [not downloadable], providing on-line music, [not downloadable], providing on-line videos, [not downloadable], microfilming, providing museum facilities [presentation, exhibitions], news reporters’ services, photographic reporting, photography, practical training [demonstration], presentation of live performances, publication of texts [other than publicity texts], publication of books, publication of electronic books and journals on-line, providing recreation facilities, recreation information, script writing services, arranging and conducting of seminars, sign language interpretation, subtitling, arranging and conducting of symposiums, translation, tutoring, vocational guidance [education or training advice], vocational retraining, arranging and conducting of workshops [training], writing of texts, other than publicity texts.
3913900  10/08/2018
VIBHU AGARWAL
193, Gautam Budh Marg, Bansmandi, Lucknow-226018
Individual
Address for service in India/Attorney address:
DODD & CO.
113, UDAY PARK NEW DELHI- 110049

Proposed to be Used
DELHI
Subscription Video on demand, Entertainment services; publication of printed matter; book, audiobook, newspaper, magazine and web magazine publishing; publishing of electronic publications; providing non-downloadable electronic publications; lending and rental of books, audiobooks and other publications; digital imaging services; providing non-downloadable videos, films, movies and television shows via a video-on-demand service; film and video rental services; film, movie, TV show and video production and distribution; creating and developing concepts for movies and television programs; audio and video recording services; providing online radio programming; digital audio, video and multimedia publishing services; providing non-downloadable prerecorded music and audio; providing online information and commentary in the field of music and audio; presenting live musical concerts and performances; music production services; music publishing services; providing online video games; providing online non-downloadable game software; publishing of game software; production of video and computer game software; rental of video games; entertainment services, namely, live performances by video game players; entertainment services, namely, providing online videos featuring games being played by others; entertainment services, namely, providing virtual environments in which users can interact for recreational, leisure or entertainment purposes; entertainment services, namely, providing on-line virtual goods for use in virtual environments created for entertainment purposes; providing an online website portal for consumers to play on-line computer games and electronic games and share game enhancements and game strategies; arranging and conducting competitions and tournaments for video game players; organizing video gaming leagues; providing enhancements within online video games, namely enhanced levels of game play; publishing of reviews; providing a web site featuring the ratings, reviews and recommendations of users in the fields of entertainment and education; providing ratings and reviews of television, movies, videos, music, screenplays, scripts, books and video game content; entertainment information; providing online news, information and commentary in the field of entertainment; blogs featuring information about entertainment; entertainment services, namely, profiling of musicians, artists and bands; providing a subscription based website featuring non-downloadable music, radio, movies, TV shows, videos and information about music, albums, artists and songs; arranging of contests and sweepstakes; hosting online sweepstakes and contests for others
3914582  12/08/2018
NIKHIL GHATE
VAISHANAVI ROYAL APT, FLAT NO-201, CHOWK NO 4, GOVIND NAGAR, CIDCO COLONY, NASHIK 422009
MY TRADE MARK CLASS IS 41
PROPRIETOR
Proposed to be Used
MUMBAI
PHOTOGRAPHY AND VIDEO SERVICES.
3915272    13/08/2018
M/S THE ROYAL MEDIA
VILLAGE JAKHPAL (DHALIWAL WAS), TEHSIL SUNAM-148028, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since : 01/06/2018

DELHI
ENTERTAINMENT SERVICES, ARRANGING OF MUSIC SHOWS, ARRANGING OF ENTERTAINMENT SHOWS, ARRANGING AND CONDUCTING OF ENTERTAINMENT EVENTS, ARRANGING OF MUSICAL EVENTS, ARRANGING OF VISUAL ENTERTAINMENT, ARRANGING AND CONDUCTING OF CONCERTS AND PRESENTATION OF MOVIES, SHOWS, PLAYS OR MUSICAL PERFORMANCES.
FUNDA CLEAR HAI

3915973  14/08/2018
EXTRAMARKS EDUCATION INDIA PRIVATE LIMITED
506, Surya Kiran Building, 19, K.G. Marg, Connaught Place, New Delhi, 110001, India
A Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
Educational and training services including career information, advisory and counseling services; e-learning; provision of education services via an online forum and portal; organization of educational, entertainment, sporting or cultural events.
3916259  14/08/2018  
INTELLISENSE INFOTECH PVT. LTD.  
D/218-219 Tagore Garden Ext. New Delhi – 110027  
Private Limited Company  
Address for service in India/Attorney address:  
SANGYA GUPTA  
190 Satya Niketan, New Delhi 110021  
Proposed to be Used  
DELHI  
Online game services through mobile phones and mobile devices, Game services provided by means of communication by computer terminal or mobile phones, providing online, interactive, multi-player, computer, video and mobile games, Interactive multiplayer gaming, services, internet games, conducting multi-player games, Educational and entertainment services for smart phones and mobile devices, entertainment and educational services by providing online computer and mobile games, electronic game services provided online from a computer network by means of internet, and other gaming services under class 41.
3916271  14/08/2018
ASIAN INSTITUTE OF HOMELAND SECURITY & SKILLS DEVELOPMENT PVT LTD
N-298, Sector-N, Ashiana Colony, Kanpur Road, Lucknow 226012, Uttar Pradesh, India
Body Incorporate
Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016
Used Since :09/05/2014
DELHI
Education, providing of training; sporting and cultural activities; teaching, educational services, instruction services; skill
development training; vocational training; academies [education]; educational events; coaching [training]; publication of
texts, other than publicity texts; publication of books; publication of electronic books and journals on-line; providing
recreation facilities; recreation information; writing of texts, other than publicity texts
Heartful Teacher

3916399   14/08/2018

Sahaj Marg Spirituality Foundation
3/246, Babuji Memorial Ashram, SRCM Road, Manapakkam, Chennai - 600018.
Public Charitable Trust.

Address for service in India/Attorney address:
H.V. WILLIAMS & CO.
GLOBSYN CRYSTALS TOWER 1,2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALT LAKE, SECTOR - V, KOLKATA - 700091

Used Since :31/12/2004

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
ATTIS

3916484  14/08/2018
ASHISH NAGPAL
A-31, Sector-14, Gautam Budh Nagar, Noida - 201301, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI

ENTERTAINMENT & AMUSEMENT SERVICES INCLUDING PROVIDING DISC JOCKEY SERVICES OVER THE RADIO, ON
THE TELEVISION; ELECTRONIC MUSIC COMPOSITION, PRODUCTION & PUBLICATION ON WEBSITES; ORGANIZING &
CONDUCTING LIVE PERFORMANCES IN THEATERS OR OTHER PLACES, ORGANIZING & PRESENTING MUSICAL SHOW,
CULTURAL PROGRAMMES, ORCHESTRA, CONCERTS AND STAGE PERFORMANCE INCLUDED UNDER CLASS-41
Trade Marks Journal No: 1960, 10/08/2020

3916701 14/08/2018
Vahdam Teas Private Limited
B-108, Okhla Industrial Area, Phase-I, New Delhi 110020, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Education and providing of training relating to corporate social responsibility initiatives; Education services; workshops for training purposes; organization of educational conferences; personal coaching; Publishing of books and magazines; Electronic online publishing of periodicals, books and journals.
BTSNEWS
3916831 14/08/2018
SHRI BHAVANI SINGH SHEKHAWAT S/O SHRI JAGMAL SINGH
D-232, KALIDAS MARG, NEAR BAL VISHWA BHARTI SCHOOL, BANI PARK, JAIPUR, 302016, RAJASTHAN
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN

Proposed to be Used
AHMEDABAD
EDUCATION, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, PRODUCTION OF TELEVISION AND RADIO PROGRAMS, NEWS REPORTER SERVICES, TELEVISION & RADIO ENTERTAINMENT, PRODUCTION OF SHOWS AND FILMS, ARRANGING AND CONDUCTION AND ORGANIZATION OF SEMINARS OR COLLOQUIUMS OR CONFERENCES, PRESENTATION OF LIVE PERFORMANCES AND SHOWS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE, SERVICES INCLUDED IN CLASS 41
3916949  14/08/2018  
HIGHFLYER ANIMATION PRIVATE LIMITED  
Plot No-797/1786, Dwarika Puri, Bhubaneswar, Khordha-751006, Odisha, India  
PRIVATE LIMITED  
Address for service in India/Agents address:  
SUMIT KUMAR BEHERA  
ACHYUTANANDA MARGA, INFRONT OF COOL STORE,PO/PS: NISCHINTAKOILI, CUTTACK-754207, ODISHA.  
Proposed to be Used  
KOLKATA  
vocational education, computer education, journalism education, hospitality education, animation training, digital marketing training, photography training, videography training, video editing and multimedia training
3917277    15/08/2018
MANAVTA AWARENESS FOUNDATION
Ward No.7, Near Poddar College, Nawalgarh
Section 8 Company (Private Limited)
Address for service in India/Agents address:
VIKAS GAUTAM.
B-65, SOAMI NAGAR NORTH, NEAR PANCHSHEEL PARK, NEW DELHI110017.
Proposed to be Used
AHMEDABAD
Provide training and educate to the farmers about government policies and organic farming.
3917647  16/08/2018
WHIZKID TRAVELS PRIVATE LIMITED
C 1/97, SECTOR P, MANSAROVAR YOJANA, LDA, LUCKNOW - 226012
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
Proposed to be Used

To be associated with:

Delhi

Providing of training; arranging and conducting workshops, seminars, conferences, exhibitions, symposium, practical training, and educational services
3917846    16/08/2018
ANKUR JAIN
C-340, DEFENCE COLONY, NEW DELHI
A law abiding citizen of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
3876991
DELHI
Providing of training; arranging and conducting workshops, seminars, conferences, exhibitions, symposium, practical training, and educational services
3917965  16/08/2018
DB INFOMEDIA PVT LTD
FC - 10&11, Film City, Sector-16A, Noida – 201301, Uttar Pradesh
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since : 10/07/2018

DELHI
Education; providing of training; entertainment; sporting and cultural activities; entertainment and educational services
featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content,
audio content, and related information via the Internet and other communications networks; arranging, organizing,
conducting, and hosting social entertainment events; educational services, conducting programs in the field of online
video production and distribution, user generated content and online advertising; weblog (blog) services (online
publication of journals or diaries); publication of blogs featuring information in the field of electronic media, multimedia
content, videos, movies, pictures, images, text, photos, user-generated content, audio content, and related information;
publishing services; digital video, audio and multimedia entertainment publishing services; online digital publishing
services; entertainment services, namely, conducting contests; provision of information, advice and consultancy services
in relation to all of the aforementioned services.
FIRSTWALL

3917968 16/08/2018

DB INFOMEDIA PVT LTD
FC - 10&11, Film City, Sector-16A, Noida – 201301, Uttar Pradesh
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Used Since : 10/07/2018

DELHI

Education; providing of training; entertainment; sporting and cultural activities; entertainment and educational services
featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content,
audio content, and related information via the Internet and other communications networks; arranging, organizing,
conducting, and hosting social entertainment events; educational services, conducting programs in the field of online
video production and distribution, user generated content and online advertising; weblog (blog) services (online
publication of journals or diaries); publication of blogs featuring information in the field of electronic media, multimedia
content, videos, movies, pictures, images, text, photos, user-generated content, audio content, and related information;
publishing services; digital video, audio and multimedia entertainment publishing services; online digital publishing
services; entertainment services, namely, conducting contests; provision of information, advice and consultancy services
in relation to all of the aforementioned services.
3918067 16/08/2018
DR. BIKASH SHARMA
2866, Sector 23 Gurugram- 122017, Haryana
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :21/10/2013

DELHI
EDUCATION: PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ACADEMIES (EDUCATION), EDUCATION INFORMATION, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES ,TRAINING SERVICES PROVIDED VIA SIMULATORS, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]

mark shall be used as represented.
3918078  16/08/2018
FAISAL LATIF KHAN
C/O Latif Sir, S No 50, Lane 2, Bhagyoday Nagar, Kondhwa Khurd, Pune - 411048
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/06/2013
MUMBAI
Educational services.
mark shall be used as represented.
3918517   16/08/2018
VIDAS KUMAR MISHRA
HOUSE NO.-EWS3-300, SECTOR-H, JANKIPURAM, THAN GUDMBA, KURSI ROAD, LUCKNOW, UTTAR PRADESH-226021
COACHING INSTITUTE
Proprietor
Used Since :07/02/2017
DELHI
Description: This Class includes, in particular: -Services consisting of all forms of education or training -Services having the basic aim of the entertainment, amusement or recreation of people -Presentation of works of visual art or literature to the public for cultural or educational purposes.
3918716 17/08/2018
DEVENDRA NATH SINGH
C-9, OPPOSITE BIYAWANI KOTHI, CIVIL LINES, BAREILLY-243001

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TERMS CAREER TIME SEPARATELY.
3919950   18/08/2018
NAVEEN SINGH
1843/6, Belwadandi, Gandhi Nagar, Basti, U.P. – 272001
INDIVIDUAL

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Proposed to be Used
DELHI
Providing of Yoga training
3920496   20/08/2018
MSB PUBLISHERS PVT. LTD.,
4626, Gali No. 18, Ansari Road, Daryaganj, New Delhi- 110 002.
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :03/09/2009

DELHI
Education; providing of training; entertainment; sporting and cultural activities.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE device of globe.*
3920782  20/08/2018
ANNOU IYER, AN INDIAN NATIONAL
1ST, FLOOR, HOUSE NO. 126, C-BLOCK, SECTOR-61, NOIDA-201 301, UTTAR PRADESH
Indian national
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Online digital magazine
3921788   21/08/2018
HRISHIKESH KUMAR
Nagadaha Puranahaiya, Ghorasahan, Ghorasahan East Champaran, Bihar
NEW APPLICATION
Address for service in India/Attorney address:
JYOTI SAINI
Mukhya Ngar, Madrampura, Ajmer Road, Jaipur, Rajasthan-302006
Proposed to be Used
KOLKATA
SERVICES RELATED TO VOCATIONAL SKILL, COMPUTER EDUCATION, TECHNICAL EDUCATION AND SKILL
YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training]; coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.
YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI

Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training]; coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHANDIGARH.
3922431  21/08/2018

YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
DELHI

Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training]; coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHENNAI.
YKBK ENTERPRISE PRIVATE LIMITED  
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.  
A Private Limited Company incorporated under the laws of India. 

Address for service in India/Attorney address:  
MANISH M BHAGNARI  
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,  
MAHARASHTRA, INDIA.  

Proposed to be Used  
DELHI  

Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports 
tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of 
basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball 
leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various 
sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; 
sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training];  
coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DELHI.
3922435    21/08/2018
YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports
tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of
basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball
leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various
sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services;
sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training];
coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JAIPUR.
4922436   21/08/2018
YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used

DELHI

Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training]; coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KOCHI.
Proposed to be Used

DELHI

Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services; sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training]; coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KOLKATA.
3922438  21/08/2018
YKBK ENTERPRISE PRIVATE LIMITED
PLOT NO. 31-P, SECTOR 38, GURGAON, HARYANA 122001, INDIA.
A Private Limited Company incorporated under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
DELHI
Sporting and cultural activities; providing of sports training; organization of sports competitions; organization of sports
tournaments; organizing of basketball competitions; organizing of basketball tournaments; entertainment in the nature of
basketball games; entertainment in the nature of sports leagues; entertainment in the nature of fantasy basketball
leagues; organizing and conducting athletic competitions, tournaments and games in the field of basketball and various
sports; providing news and information in the field of sports, games, tournaments and leagues; basketball camp services;
sport camp services; providing sports facilities; gymnastic instruction; personal trainer services [fitness training];
coaching [training]; conducting fitness classes; instruction services; training services provided via simulators.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUMBAI.
10 MILLION
3922888  22/08/2018
SHUBHAM GARG
Shop No. 118, Old Grain Market Safidon - 126112
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103
Proposed to be Used
DELHI
Entertainment, film production, production of music, music composition services, cultural activities
ETMONEY Loan Pass

3922978  22/08/2018
BENNETT, COLEMAN AND COMPANY LIMITED
Times of India Building, Dr. D.N. Road, Mumbai - 400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
AMRINDER SINGH
HOUSE NO-665, STREET-7,KIRTI NAGAR, BEGU ROAD,SIRSA-125055
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3923896  23/08/2018
ROHIT KUMAR SAINI
trading as ;ASIATIC TRADE TEST CENTRE
NEAR H.NO.334, ST.NO.2, SHIV SHAKTI NAGAR, OPP. ST. SOLDIER SCHOOL, UNA ROAD, HOSHIARPUR-146001 PUNJAB STATE
SERVICE PROVIDERS
AN INDIAN SOLE PROPRIETARY CONCERN
Used Since :01/04/2017
DELHI
PROVIDING OF TRAINING IN ALL SORTS OF CIVIL, MECHANICAL, ELECTRICAL AND PLUMBING WORKS.
ORIOR
3923970 23/08/2018
VISHAL BHUTANI TRADING AS VI.PI ORGANICS
23, B, RISHI NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Teaching of beauty skills, Arranging and conducting of beauty contests, Educational services provided by beauty schools, Beauty arts instruction, Vocational training, Health and fitness club services, Provision of educational courses in the field of diet and health care.
TODDLERHAUS

3925027  24/08/2018
RAVI SAINI
A-93, VIJAY NAGAR, KARTARPURA, JAIPUR
ACTIVE
Address for service in India/Attorney address:
DIVANSHU MITTAL
86, KRISHNA VIHAR, GOPALPURA BYEPASS, JAIPUR, RAJASTHAN 302018
Used Since :21/08/2018

AHMEDABAD
PRIMARY EDUCATION SERVICES, SCHOOL SERVICES, BOARDING SCHOOLS, NURSERY SCHOOLS, HIGHER EDUCATION SERVICES, VOCATIONAL EDUCATION.
TIGER OF DRASS
3925237  24/08/2018
MEENA NAYYAR
A-202 HINDON APARTMENT, VASUNDHARA ENCLAVE, DELHI EAST DELHI -110096
Individual
Address for service in India/Attorney address:
KRIPA GURJAR
New Village, Malikheda, Teh- Phuliya kala, Dist- Bhilwara (Raj)
Used Since :01/11/2017
DELHI
Publishing and reporting, textbook writing, electronic book and journal
3925452  24/08/2018
JANIT KAPOOR
R 2/C, GALI NO-8, BIHARI COLONY, SHAHDARA, DELHI-110032
INDIVIDUAL
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used
DELHI
Education; providing of training; Entertainment; sporting and Cultural activities only
RANDHAWA PUBLISHERS
3925508   24/08/2018
NARINDER SINGH RANDHAWA TRADING AS RANDHAWA PUBLISHERS
VILLAGE PARTAPGARH, P.O. BHAINI SAHIB, LUDHIANA-141126 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2015

DELHI
Entertainment in the nature of obstacle courses, endurance events, endurance races, athletic events, sporting events and competitions; Arranging, organizing and conducting obstacle courses, endurance events, endurance races, athletic events, sporting events and competitions; Conducting fitness classes; Physical fitness training of individuals and groups; Physical fitness assessment services; Physical fitness boot camps; Consulting services in the fields of fitness and exercise; Counseling services in the fields of physical fitness and exercise; Physical fitness instruction; Providing assistance in the nature of personal training and physical fitness consultation to individuals to help them make physical fitness, strength, conditioning, and exercise improvement in their daily living; Providing a website featuring information in the fields of fitness, sports and exercise; Providing a website featuring non-downloadable videos and images in the fields of athletic competitions, fitness and exercise; Providing a website featuring blogs and non-downloadable publications in the nature of articles and magazines in the fields of fitness and exercise; Entertainment services, namely, providing podcasts in the fields of exercise, personal training, health and self-improvement; Entertainment services, namely, providing video podcasts in the fields of exercise, personal training, health and self-improvement; Educational and entertainment services, namely, providing motivational and educational speakers; Educational services, namely, conducting classes, seminars, conferences, workshops and programs in the fields of physical fitness, mental fitness, nutrition, team building, survival training, behavior modification, sports, exercise, health, wellness, and self-improvement; Production and distribution of television programs, series and segments; entertainment services in the nature of ongoing television series; Entertainment services, namely, development, creation, production, post-production and distribution of videos in the fields of fitness, sports, exercise, athletic competitions, personal training, health, nutrition, team building, survival training, behavior modification, wellness, and self-improvement; Production of pre-recorded optical, electronic, digital, magnetic and downloadable media content in the nature of television and video programs and shows; Production of sporting events for television, radio, podcast and video programs and shows; Television, radio, podcast and video program and show syndication; Creating and developing concepts for television, radio, podcast and video programs and shows; Television, radio, podcast and video recording, tapping and filming services; Production of closed caption television programs and shows; Providing scheduling and content information via a website about television, radio, podcast and video programs and shows; Providing information in the fields of entertainment and sporting events via a global computer network; Entertainment services, namely, providing information, news and commentary in the fields of athletic competitions and sporting events; Entertainment services in the nature of development and production of multimedia entertainment content; Providing a website featuring non-downloadable videos and images in the field of athletic competitions provided via global computer networks, wireless communication networks and portable device applications; Providing obstacle course training facilities; Providing fitness and exercise facilities; Providing non-downloadable, digital audiovisual content in the field of fitness; Electronic publishing services, namely, publication of text and graphic works of others online featuring entertainment and athletic competitions, photographs, commentary and interviews; Multimedia publishing of television and video programs and shows and film clips; Providing news in the nature of current event reporting, namely, radio and television coverage of sporting events; Educational services, namely, providing training of teachers, educators and schools for certification in the fields of physical fitness, mental fitness, leadership, team building, and obstacle course creation; Summer camps; Sport camps; Operation of summer camps and sports camps; Educational services, namely, conducting camps in the fields of physical fitness, mental fitness, team building, and obstacle course creation and distribution of curricula and training material in connection therewith; Organizing community festivals featuring primarily sporting events, art exhibitions, provision of fitness information, health and fitness classes, musical performances, flea markets, provision of health information, fitness vendor information booths; Educational services, namely, providing online educational courses, lectures, seminars, workshops, presentations, podcasts, and training, all in the fields of motivation, psychology, core virtues, values, fitness, exercise, strength,
conditioning, exercise, improvement, mental toughness, self-awareness, self-mastery, mental strength and control, emotional strength and control, nutrition, grit, mind-body character development, physical fitness, health, wellness, and self-improvement; providing online non-downloadable videos, non-downloadable electronic publications in the nature of magazines and articles, and non-downloadable e-books, all featuring discussions and coaching in the fields of motivation, psychology, core virtues, values, fitness, exercise, strength, conditioning, exercise improvement, mental toughness, self-awareness, self-mastery, mental strength and control, emotional strength and control, nutrition, grit, mind-body character development, physical fitness, health, wellness, and self-improvement; Educational services, namely, providing online publications in the nature of non-downloadable articles, online non-downloadable podcasts, online non-downloadable videos and electronic mail messages, in the fields of nutrition, diets, dietary supplements, food, food shopping lists, food selection, food recommendations, food recipes, food preparation, food cooking, health, wellness, and healthy lifestyles and providing a website featuring information regarding health, wellness and healthy lifestyles.
SILVER SCREEN
3926405    25/08/2018
SAMARTH ANAND
UNIWORLD GARDEN TOWER 6 1902 19TH FLOOR SOHNA ROAD SECTOR 47 NEAR MALIBU TOWER GURGAON - 122002
INDIVIDUAL
Address for service in India/Agents address:
LOVEJEET BEDI
HOUSE NO.2666, HOUSING BOARD COLONY,SECTOR 7,FARIDABAD, HARYANA-121006
Proposed to be Used
DELHI
ENTERTAINMENT
3927440    27/08/2018
MANOJ TIBREWAL AAKASH
8-A/45-G, 2ND FLOOR, W.E.A., BLOCK 8-A, KAROL BAGH, NEW DELHI
INDIVIDUAL
Address for service in India/Attorney address:
SAPNA KAUSHIK
HOUSE NO L 192 ARJUN NAGAR SAFDURJANG ENCLAVE NEW DELHI 110029
Used Since :04/08/2015
DELHI
NEWS REPORTING
3927661    27/08/2018

VANDNA GULIYA
Flat No. 1105, Aman Castle Apartments, Sector 4, Vaishali – 201010, (U. P.), INDIA
An Indian National

Address for service in India/Attorney address:
SR4IPR PARTNERS
sr4ipr Partners, # 546, Park Avenue, Sector – 4, VAISHALI, Distt. – Ghaziabad – 201010, (NCR – Delhi) – INDIA

Used Since :01/07/2018

DELHI

Education, providing training, seminars, publication of books, and cultural activities included in class 41
3928113  28/08/2018
AMARENDRA KUMAR
C-348, 2nd Floor, Near Punjab National Bank, Ramphal Chowk Sector-7 Dwarka-110075
Individual

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :18/03/2010

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3928687  28/08/2018
EDUBRISK KNOWLEDGE SOLUTIONS PRIVATE LTD
10/40 Pandavath Road, Marad P.O. Kochi-682304
Private Limited Company

Address for service in India/Attorney address:
ALEX ABRAHAM
108 Parayil Road Elamakkara Cochin 682026

Proposed to be Used
CHENNAI
Education; Providing of Training
3929630  29/08/2018
DHIREN德拉 NATH TRIVEDY
130/2, NEAR A.K ENTERPRISES, SUDARSHAN ROAD, GAUTAM NAGAR, NEW DELHI, SOUTH DELHI, DELHI-110049.
Individual
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
MEDICAL TUITION SERVICES AND MEDICAL EDUCATION SERVICES.
3929650    29/08/2018
SMILEY MALHOTRA TRADING AS BRIGHT BEGINNING
1574, SECTOR-39, CHANDIGARH ROAD, NEAR G.R.D COLONY, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/08/2018
DELHI
Establishing & Running of Play Way & Pre Nursery Schools; Entertainment, Sporting & Cultural Activities for Punjab Only.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3929982   29/08/2018
SHILPI GHOSH PROPRIETOR OF SIS ACADEMY
8, KABIGURU SARANI, DURGAPUR-7123216
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :04/05/2015
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
3930103  29/08/2018
SATNAM SINGH
Shop No. 102, Ward No. 2, Janta Enclave Kharar, Sector-2, Kharar, SAS Nagar (Mohali), Punjab-140301
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SAKSHI VASHISTH
2182/2, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI-110008
Used Since :01/04/2013
DELHI
Publishing and Reporting; education, entertainment and sport services; audio and video recording services; hire of phonograph records; rental of gramophone records; rental of records or sound-recorded magnetic tapes; rental of records, compact discs or pre-recorded magnetic tapes
3931055  30/08/2018
SUPER SIGMA CLASSES.
89, 2ND FLOOR, LAJPAT NAGAR COMPLEX, NEAR LAZEEZ HOTEL, FAWARA CHOWK, HISAR-125001, HARYANA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :09/03/2018
DELHI
PROVIDING COACHING CLASSES, EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
BABE AFTER BABY
4157676    25/04/2019
MS. NAINA MANSUKHANI
A/8, TARA RANI SOCIETY, OPPOSITE ARCHARYA COLLEGE, CHEMBUR, MUMBAI 400072
Address for service in India/Attorney address:
NILESHJOSHI
1&2, Riddhi Siddhi Building, Opp. Gurukul High School, Ghatkopar East, Mumbai 400 077
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4310331  02/10/2019
SANDEEP SINGH
Prop. DVM, R-703, Jalandhar Heights-1, 66 Feet Road.
PROPRIETOR

Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR

Proposed to be Used
DELHI

Institute, Education Center in the Services consisting of all forms of education or training of persons
4323936   17/10/2019
GAURAV MANCHANDA
38-A, POCKET-1, MAYUR VIHAR PHASE-1, EAST DELHI, DELHI-110091
MANUFACTURING AND TRADING
INDIVIDUAL
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
INDIAN INSTITUTE OF SUSTAINABILITY, subject to the mark should be use as a whole
4364325  02/12/2019

MR. ANKUR GUPTA
1-C, RAM CHANDER LANE, CIVIL LINES, NEW DELHI - 110054

INDIVIDUAL

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used
DELHI

EDUCATIONAL SERVICES OF VARIOUS SUBJECTS AT ALL LEVELS OF EDUCATION, SPORTING AND CULTURAL ACTIVITIES INCLUDING COACHING CENTER, CORRESPONDENCES COURSES, SPOKEN ENGLISH PERSONALITY DEVELOPMENT & OTHER LANGUAGES, PERSONALITY DEVELOPMENT, SERVICES RELATED TO EDUCATION VOCATIONAL & PROFESSIONAL FIELDS.
4437911    12/02/2020
NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate
Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since :27/09/2019
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
Nippon India Mutual Fund

4437918  12/02/2020

NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055

Body Incorporate

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018

Used Since : 27/09/2019

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.
4437968 12/02/2020
NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate
Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since: 27/09/2019
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
4438191 12/02/2020

MOHAMED ASHARAF K
KALLATTAYIL, KALLUMPURAM, KADAVALLUR (PO), THRISUR, KERALA - 680543

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Education; Educational services; Higher education, academic, linguistic and vocational education and training services; Higher education services; Educational services provided by schools; Educational services provided by academies; Sports training; Training; Vocational skills training; Conducting workshops and seminars; Arranging and conducting of seminars, workshops [education], congresses, colloquia, distance learning courses and exhibitions for cultural purposes

subject to the mark should be use as represented
Nippon Life India Asset Management Ltd

4439163  12/02/2020

NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since :13/01/2020

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.
4439304   13/02/2020
ALPANA SAHA
H. No. C-86B, Top Floor, Paryavaran Complex, IGNOU Road
Individual
Address for service in India/Attorney address:
JITENDRA KUMAR SHARMA
D 349, Block D Govindpuram, Ghaziabad 201013, U.P.

Proposed to be Used
DELHI
PUBLISHING, REPORTING, WRITING OF TEXTS, EDITING OF WRITTEN TEXTS, PHOTO EDITING, GRAPHIC EDITING,
LANGUAGE EDITING, VIDEO EDITING, FILM EDITING AND CINEMATOGRAPHIC ADAPTATION AND EDITING.
AWAKENINGS THE MIND SPA

4440782  13/02/2020

VRINDA BAJAJ
85, Northex Model Town, 4th Floor, Delhi – 110009
Proprietor - “Awakenings” The Mind Spa

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Used Since :26/05/2008

DELHI

Education; providing of training, coaching; entertainment.
4441152  14/02/2020
SWA SHRI UMARAMAN SAHAY SHRIVASTAVA FOUNDATION
24/359, DWARIKA NAGAR, REWA, MADHYA PRADESH- 486001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :17/03/2019
MUMBAI
Educational examination; Education and training; Education; Higher education; Education information; Language schools; Boarding school education; Teaching at elementary schools
SHRIKANT LACHAKE
15, Sadgurukrupa Housing Society, Krishna Nagar, Old Adgaon Naka, panchavati, Nashik (M.H.) - 422003

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI

Online publication of electronic newspapers, Publication of electronic newspapers online, News reporting services, News reporting services in the field of financial news, News reporting services in the field of business news, News programming services for transmission across the internet, Publication of electronic newspapers online, Publication of newsletters, Publication of newspapers, periodicals, catalogs and brochures, Publication of electronic newspapers online.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used

MUMBAI

Planning And Organizing Wedding Events, Social & Cultural Activities Included In Class 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF word "The Event Wale".

Mark is represented in special manner and is capable of distinguishing from those of others. Hence, Accepted.
4442959  15/02/2020
PARIKALP YOGAM FOUNDATION
FLAT NO. 31 S/F, POCKET D SECTOR 17, DWARKA, SOUTH WEST DELHI-110078, INDIA
A Company Incorporated under Indian Companies Act, 2013

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :23/01/2016

DELHI
“Instruction and teaching of yoga; educational and instruction services relating to yoga; arranging, conducting and organization of symposium, seminars, technical training sessions and conferences relating to yoga; organization or arrangement of yoga competitions; providing yoga facilities; rental of yoga equipment; advice and information in the aforesaid services.
4443007    15/02/2020
HARPREET MANOCHA
SHOP NO. 8, GALAXY TOWER, NEAR RAGHUKUL SOCIETY, 90 FEET ROAD, PARSIK NAGAR, KALWA WEST, THANE-400605
INDIVIDUAL
Address for service in India/Attorney address:
SAVITA WAIKAR
B-703 VRINDAVAN GARDEN NEAR K M AGARWAL COLLEGE GANDHARI KALYAN WEST 421301

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities included in Class 41
4443139  15/02/2020
GEE7 PRINTEK PVT. LTD.
764/1, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 22/04/2010
DELHI
Photography, Videotaping and Aerial Videography Services.
4443142    15/02/2020
GEE7 PRINTEK PVT. LTD.
764/1, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :22/04/2010
DELHI
Photography, Videotaping & Aerial Videography Services.
subject to the mark should be use as represented
4443505  17/02/2020
VIPINDAS TV
THOTTIPARAMBIL, KUTTANELLUR, P.O, PUTHUR, THRISSUR, VETTUKAD, KERALA, -680014
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities, and PROVIDING FITNESS CENTER SERVICES
4443580    17/02/2020

KASARAGOD AUTO & ENGG FOUNDATION
DOOR NO.XXI/102, KANNAMKULAM COMPLEX, NEAR SYNDICATE BANK, UDMA PO, KASARAGOD, KERALA-671319, INDIA
PRIVATE LIMITED

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post,Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
Education; Providing of training;
subject to the mark should be use as represented
HEMKUND EVENTS PRIVATE LIMITED
FLAT NO 5L, RAJAT ENCLAVE 7 MOORE AVENUE, TOLLYGUNGE, KOLKATA ,WEST BENGAL - 700040

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Entertainment in the nature of fashion shows; Organisation of fashion shows for entertainment purposes; Providing entertainment; Entertainment services; Entertainment; Educational services

subject to the mark should be use as represented
4444606    17/02/2020
NAVEEN KUMAR GOYAL
1104, Tower 4, Emaar Palm Garden, Sector 83, Gurgaon, Haryana-122004
Consulting
Trademarks Act, 1999
Used Since :04/05/2017
DELHI
Academies (education), coaching (training), arranging and conducting of colloquium, arranging and conducting of conferences, arranging and conducting of congress, education information, layout services other than for advertising services, on-line publication of electronic books and journals, providing online electronic publications, not downloadable, providing online videos, not downloadable, practical training (demonstration), publication of texts, other than publicity texts, publication of books, arranging and conducting of symposiums, teaching/educational services/ instruction services, vocational guidance (education and training advice), vocational retraining, arranging and conducting of workshops (training)
WIN WIN AGENCY PRIVATE LIMITED
Block P, 3rd Floor, 732, New Alipore, Kolkata - 700053
Private Limited Company

Address for service in India/Attorney address:
UTKARSH JOSHI
B5/65(LGF), Safdarjung Enclave, New Delhi - 110029
Used Since :10/02/2020

KOLKATA
Services related to Lotteries, Gambling, Casinos, Gaming, Sporting and Entertainment

subject to the mark should be use as represented
4445466  18/02/2020

OBSERVERDAWN MEDIA & ENTERTAINMENT PRIVATE LIMITED
PLOT NO.-2 PH II, ASHOK NAGAR, FAIZ ROAD, JHANDEWALAN DELHI NEW DELHI-110055
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :26/11/2016

DELHI
Providing of training; entertainment; sporting and cultural activities.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words "The Awardz".
AMIT GARG PROPRIETOR OF PREMIER ACADEMY OF COMPETITIVE EXAMINATIONS
MILANPALLY, SILIGURI DARJEELING, WESTBENGAL 734005
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Education; Academies [education]; Coaching [education and training]; Preparation of educational courses and examinations
PRADEEP A, S/O. GOPINATHAN
Alangadu House, Chettiyangadi, Manjeri, Karuvambram, Malappuram District, Kerala, proprietor of M/s. Eduon Learning Solutions,
Alangadu, Chettiyangadi, Manjeri, Karuvambram/Malappuram District, Kerala
A proprietorship concern duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA –673 639

Used Since :08/03/2018

CHENNAI
Education services, Providing online tutorials, Providing online training, Online publication of e-books, Training,
academies [education], information relating to education and entertainment coaching [training], conducting training
workshops, conducting of educational of conferences, conducting of seminars, conducting of workshops, conducting of
symposiums, conducting of colloquiums, correspondence courses, education information, organisation of exhibitions for
cultural or educational purposes, holiday camp services[entertainment], reference libraries of literature and documentary
records, practical training [demonstration], Entertainment.
subject to the mark should be use as a whole
4446261    19/02/2020
MR.K.GOPINATHAN
trading as ;G MIME STUDIO
NO.45/9, SHANTHI NIKETHAN COLNY,ANNA NAGAR WEST EXTN., CHENNAI-600 101.
SOLE PROPRIETOR
Address for service in India/Attorney address:
G MOSES
OLD NO.36, NEW NO.30,ANANDAVELU STREET, FLAT NO.10, 2ND FLOOR, THIRUMALAI APARTMENTS,
PERAMBUR,CHENNAI-600011.
Used Since :10/06/2012

CHENNAI
EDUCATION,PROVIDING OF TRAINING,ENTERTAINMENT,SPORTING AND CULTURAL ACTIVITIES, PROVIDING TRAINING
FOR MIME,PROVIDING TRAINING FOR CINE ACTING, PROVIDING TRAINING FOR THEATRE,STILL
PHOTOGRAPHY,MAKING SHORT FILMS,MAKING CINE FILMS,SKILL DEVELOPMENT,CONDUCTING CULTURAL
ACTIVITIES,CONDUCTING ENTERTAINMENT ACTIVITIES,DOCUMENTARIES,EVENT MANAGEMENT,PRODUCING THE
CINE FILMS AND SHORT FILMS.
4446569  19/02/2020
CFL CENTRE OF FOREIGN LANGUAGES PVT. LTD.
46,1ST FLOOR, AP BLOCK MARKET, PITAM PURA, DELHI-110034.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :06/11/2019
DELHI
Education; Providing Of Training; Language Coaching Classes; Teaching Of Foreign And Indian Languages; Corporate
Training; Entertainment; Sporting And Cultural Activities.

*subject to the mark should be use as represented*
4446798 19/02/2020
KANNAN ARUNACHALAM
FIRST FLOOR NO:7, BHARATHI BLOCK, SUNDARAMOORTHI STREET, JAFFERKHANPET, CHENNAI - 600083
Trading As DREAMBRIGHT INDIA
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Dance events, Musical events (Arranging of -), Live music concerts, Exhibitions (Arranging -) for cultural purposes, Wedding celebrations (Organisation of entertainment for -), Live stage shows, Production of live entertainment events.
4447610    20/02/2020

REYANSH
I/301,ASHRAYA10,GST COMPOUND,NEW RANIP,AHMEDABAD-382410
Partnership Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASopalav Lane,Nr. Shivranjani Cross Road,Satellite,Ahedabad-380015, Gujarat India.

Used Since :23/01/2020

AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities.
AI First
4447620  20/02/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :21/09/2019
DELHI
Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing mobile social networking and photo sharing through global communication services; providing online non-downloadable graphics;
CHOUHAN COACHING CLASSES

4448236   20/02/2020
NAVEEN NISHAL CHOUHAN
2-A-5, PRATAP NAGAR, OPP. AMBEDKAR PARK, JODHPUR
PROPRIETOR OF CHOUHAN COACHING CLASSES

Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANIJYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.

Used Since : 01/04/2013

AHMEDABAD
EDUCATION SERVICE
4448249  20/02/2020
NAVEEN NISHAL CHOUHAN
2-A-5, PRATAP NAGAR, OPP. AMBEDKAR PARK, JODHPUR
PROPRIETOR OF CHOUHAN COACHING CLASSES
Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANIYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.
Used Since: 01/04/2013
AHMEDABAD
EDUCATION SERVICE
subject to the mark should be use as represented
ONE PAGE SPOTLIGHT

4448737    20/02/2020

AEIONE LLP
PRESTIGE COMMERCIAL COMPLEX, 4TH FLOOR, CHURCH STREET, HARIDEVPUR, SHANTHALA NAGAR, ASHOK NAGAR, BENGALURU - 560001
A Limited Liability Partnership registered under the LLP Act, 2008

Address for service in India/Attorney address:
VINODKUMAR KOTABAGI
CHAITANYA SINGH, ILLUMINATI CONSULTING SERVICES, NO. 237, VGC, THALAGATTAPURA, KANAKAPURA ROAD, BANGALORE 560062, KARNATAKA, INDIA
Used Since :13/06/2016

CHENNAI

ART EXHIBITION SERVICES; EXHIBITION SERVICES FOR EDUCATION, ENTERTAINMENT AND CULTURAL PURPOSES; ORGANISING EVENTS, EXHIBITIONS, SEMINARS, TRADE SHOWS AND CONFERENCES; BOOKING OF SEATS FOR SHOWS
4449150    21/02/2020
AJAYA PRASAD
1B, Santhi Emerald, Cheruparambath Rd, Kadavanthra, Kochi, Ernakulam - 682020, Kerala
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/05/2013

CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Trade Marks Journal No: 1960, 10/08/2020 Class 41

4450481  22/02/2020
DEEPAK KULSHRESTHA
C-33, Second Floor, Panchsheel Vihar, Khirki, Malviya Nagar, New Delhi - 110017
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :05/12/2011

DELHI
Vocational skills training, Education services relating to communication skills, Education services relating to the development of childrens’ mental faculties, Online gaming services, Providing online entertainment in the nature of game shows, Services for the organisation of quizzes, Organisation of quizzes, games and competitions, Arranging for students to participate in educational activities, Provision of training courses for young people in preparation for careers
FILOWA

4451187 24/02/2020
GURMEET SINGH WAHI
R/o D1 D2 civil lines, Rudrapur
PROPRIETOR

Address for service in India/Attorney address:
CS MANOJ KUMAR AGARWAL
M-9 BDA COLONY, TIBRINATH COMPLEX, BAREILLY

Proposed to be Used
DELHI
PROVIDING EDUCATION THROUGH INSTITUTIONS LIKE SCHOOLS, COLLEGES, ACADEMIC CLASSES.
MINDSPACE BUSINESS PARKS PRIVATE LIMITED
RAHEJA TOWERS, PLOT NO. C-30, BLOCK G, OPP. SIDBI, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI - 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
ENTERTAINMENT SERVICES; ARRANGING AND ORGANIZATION OF EXHIBITIONS FOR CULTURAL, EDUCATIONAL AND ENTERTAINMENT PURPOSE; ORGANIZATION AND PRESENTATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PROVIDING ONLINE INFORMATION ABOUT EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS; EDUCATIONAL AND TRAINING SERVICES; PUBLICATIONS OF ELECTRONIC PUBLICATIONS.

subject to the mark should be used as represented
COMMERCE INSIGHT

4452410  24/02/2020

KRITIKA PANDEY

68, N.P. Anuppur, Dr. Radhakrishna ward no. 11 Anuppur (M.P.) 484224

commerce coaching Institute

INDIVIDUAL

Used Since :01/04/2018

MUMBAI

Commerce Coaching Classes
CENTRAL SQUARE FOUNDATION
12, Amrita Shergill Marg, New Delhi
TRUST

Address for service in India/Attorney address:
MANENDRA SINGH & ASSOCIATES
B-104, DURGA VIHAR, KHANPUR, NEW DELHI 110062

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities
subject to the mark should be use as a whole
Palm Tree Club

4466719  07/03/2020

AissHPra Lifespaces
2nd Floor, Baldev Plaza, Golghar, Gorakhpur, U.P– 273001

Partnership

Address for service in India/Attorney address:

Sachin Mehta
D-86, LGF, Kalkaji, Delhi

Proposed to be Used

Delhi

Education Services, All Entertainment Services, Gymnasium Club Services, Fitness Club Services, Night Club Services, Sports Club Services, Health Club Services, Sporting Activities, Cultural Activities, Amusements, Event Management Services, Entertainment Competition and Shows, Training Workshops.
4496377    06/05/2020
MILIND BHALLA
trading as ;TECHSTASY
B-2/15, Model Town 11, North West, Delhi-110009
Service Provider
Individual
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Entertrainment, sporting and Culture activites
QSHALA

4502059  15/05/2020

WALNUT KNOWLEDGE SOLUTIONS PRIVATE LIMITED
2989/G, 12th Main Indiranagar, HAL II Stage Bengaluru, Karnataka 560008

A Private Limited Company recognized as a startup by the Department of Industrial Policy and Promotion

Address for service in India/Attorney address:

KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Used Since : 18/07/2018

CHENNAI

Education; providing of training; educational services provided by schools; educational services provided through means of quizzing, mobile applications, computer software, and contextual learning; providing educational academies, alumni facilities, libraries, educational information, examinations, and on-line electronic publications; publication of texts, books, journals, and educational content; arranging, conducting and organization of competitions, exhibitions, symposiums and workshops; training services provided via simulators; tutoring; vocational guidance
4502060   15/05/2020
WALNUT KNOWLEDGE SOLUTIONS PRIVATE LIMITED
2989/G, 12th Main Indiranagar, HAL II Stage Bengaluru, Karnataka 560008
A Private Limited Company recognized as a startup by the Department of Industrial Policy and Promotion

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013
Used Since :18/07/2018

CHENNAI
Education; providing of training; educational services provided by schools; educational services provided through means of quizzing, mobile applications, computer software, and contextual learning; providing educational academies, alumni facilities, libraries, educational information, examinations, and on-line electronic publications; publication of texts, books, journals, and educational content; arranging, conducting and organization of competitions, exhibitions, symposiums and workshops; training services provided via simulators; tutoring; vocational guidance
FANBUFF ESPORTS INDIA PRIVATE LIMITED
A-4, Shivshakti S Mandal, Sambhaji Nagar, Shiv Vallabh Road, Dahisar (E), Mumbai-400068
Company
Address for service in India/Attorney address:
JITENDRA BOHRA
10 Bohra Building, MGH Road, Jodhpur
Used Since :16/03/2020

MUMBAI
Entertainment services in the nature of organizing, conducting, operating, and managing, sports and e-sports competitions; Entertainment services in the nature of fantasy sports/e-sports leagues, as well as arranging fantasy contests and organizing fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy sports/e-sports leagues for others via a global computer network; Arranging, organizing, conducting, and hosting social entertainment events for sports/e-sports and fantasy sports/e-sports; Entertainment services, namely, entertainment information in the field of sports/e-sports and fantasy sports/e-sports accessible by computer networks; Entertainment services, namely, providing information regarding sports/e-sports and sports/e-sports competitions and fantasy sports/e-sports competitions; Entertainment services, namely, providing an interactive web site by way of the Internet in the field of sports/e-sports and fantasy sports/e-sports; Providing sports/e-sports information and fantasy sports/e-sports information and entertainment information via a global computer network or a commercial online computer service or by cable, satellite, television, and radio; Arranging and conducting fantasy sports/e-sports competitions, namely, professional games and exhibitions; Entertainment services, namely, production and distribution of entertainment programming, namely, webisodes featuring sports/e-sports analysis and commentary, music videos, radio shows, videos in the field of sports/e-sports, podcasts in the field of sports/e-sports, and audio-visual works, namely, television programs in the field of sports/e-sports and fantasy sports/e-sports competitions; production and distribution of entertainment programming, namely, webisodes featuring sports/e-sports analysis and commentary, music videos, radio shows, videos in the field of sports/e-sports, podcasts in the field of sports/e-sports, and audio-visual works, namely, television programs in the field of sports/e-sports and fantasy sports/e-sports competitions via electronic global computer networks.
HOMEYUMZ

4523401  08/06/2020

MRS. INDERJEET ISHA NARANG
A-150, Second Floor, M2K Aura, Sector 47, Gurgaon, Haryana, India-122018

individual

Address for service in India/Attorney address:

SRINJOY BANERJEE
D6/23 FIRST FLOOR, EXCLUSIVE FLOORS, DLF PHASE V

Used Since: 03/04/2020

DELHI

Educational services, namely, conducting live, online, and non-downloadable video lectures, classes and presentations in the field of cooking; Information services specially in the area of food discovery through social learning platforms; Awareness through non-downloadable videos and electronic publications in traditional health foods; Training and instructional services in the area of traditional and customary foods; Instructional services, namely, providing training related to food and interactive learning experiences for the public at large; Organizing and conducting in-person, virtual and online seminars, trainings, classes, workshops, lectures, mentoring for food stuff and cooking of new recipes; Continuing food education services, namely, providing live and on-line continuing professional cooking education seminars.
FOESKILL

4526079  10/06/2020
MANISHA SRIVASTAVA
Flat No 3402, Tower 5, A WIng, Lodha New Cuffe Parade, RTO - Wadala East, Mumbai 400037.
Individual
Address for service in India/Agents address:
DEVANSH CHETAN SARVAIYA
Room No.11 & 13, 3rd floor, SAvita Sadan, 1st Parsiwada Lane, V.P. Road, Mumbai-400004.

Proposed to be Used
MUMBAI
Promoting, Imparting Education by creative means; arranging and conducting lectures, seminars, conferences, training workshops either online or offline; organising competitions; provide educational information and educational services; provide guidance for education; publication of books online and offline; teaching an tutions; writing and publication of text; translation services.
MANNPHODGANJ KI BINNY
4526287   10/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since: 31/03/2020
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4528743   12/06/2020
READEN CONTENT MANAGEMENT SERVICES PRIVATE LIMITED
211, Block C7, Keshav Puram, Delhi 110035
Active

Address for service in India/Attorney address:
JYOTI SHEKAR
B-3/90C, Keshav Puram, Delhi 110035
Used Since :30/12/2019

DELHI
Publishing and publication of books, e-books and journals (online and offline).
4530829    14/06/2020
SOURABH SHARMA, PROPRIETOR OF KHBIRAM
Itwari Bazar, Raigarh (C.G.)
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI

television show production, live show, online publication of electronic newspapers, news reporting services in the field of business news, news reporters services, newspaper publishing, newspaper editing & Online publication of electronic newspapers.
4531253  15/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Used Since: 07/02/2019

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
4531259  15/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :30/05/2018
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
4531271   15/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Used Since : 30/09/2019

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
4531277   15/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :31/03/2020
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
PANCHAL AGRISHA JIGNESHKUMAR PROPRIETOR OF M/S. YASHVI BEAUTY PARLOUR
306, HERITAGE RESIDENCY, NEAR UMA BHAVAN SOJITRA ROAD, ANAND-388001, GUJARAT. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/11/2019

AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ACADEMIES (EDUCATION); SERVICES OF SCHOOLS; COACHING; TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES / TUITION; ARRANGING AND CONDUCTING OF WORKSHOPS' CONFERENCES' SEMINAR AND SYMPOSIA; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION, ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATION PURPOSE, PROVIDING SPORTS FACILITIES; VOCATIONAL GUIDANCE (EDUCATION FOR TRAINING ADVICE)
4534678    17/06/2020
SAYANTAN SARKAR
C/o. Shri Samir Sarkar, Flat- 201, 33, Botanical Garden Road, Near B.E College, 2nd Gate, P.O - B,Garden, P.S - A.J.C Bose Botanical Garden, Howrah- 711103, West Bengal
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4534708     17/06/2020
DEEPA SATISH
No.58F, Old No.32F, Chennai Battai Road, 1st Street, Villivakkam, Chennai-600049.
DEEPA SATISH TRADING AS HAAKINI

Address for service in India/Attorney address:
BALASUBRAMANIAM M
W564, Park Road, Anna Nagar West Extension, Chennai-600101.

Proposed to be Used
CHENNAI
Education Career Guidance
4534736  17/06/2020
YOUNG BHARTIYA FOUNDATION
4, Vaswani Mansions, 120 Dinshaw Vaccha Road, Churchgate, Mumbai 400020
TRUST
Proposed to be Used
MUMBAI
Custom writing services for non-advertising purposes, Electronic online publication of periodicals and books, Electronic publications, Electronic publishing services, Online publication of electronic books and journals.
4536715     18/06/2020
M/S. SOMAN'S LEISURE TOURS INDIA PRIVATE LIMITED.
M/s. SOMAN'S LEISURE TOURS INDIA PRIVATE LIMITED., 1ST FLOOR, DOOR NO. 44/2214, A-7, MARTIN EVA HOLY
TUESDAY SHOPPING MALL, KALOOR, ERNAKULAM - 682 017.
PRIVATE LIMITED COMPANY.
Address for service in India/Attorney address:
GUDWIL & GOODWILL.
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :04/08/2008
CHENNAI
EDUCATION SERVICES, EDUCATION CONSULTANCY.
4536859  19/06/2020

APOORV KOHII, PROPRIETOR OF ALZATO OVERSEAS
CM-2, 249,Sukhliya Near Nyay Nagar,Indore (M.P.) Pincode-452010
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI

Education and training, entertainment, entertainment and educational services, education and instruction services, preschool education, career counseling [education], business education, entertainment and cultural activities, Educational consultancy & Training consultancy.
4536877  19/06/2020
LOKESH VASUDEVAN
Individual

Address for service in India/Attorney address:
SAHANA CHANDRIKA
VB Legal,No.6, Crystal Cove, First Floor, Satyadev Avenue, MRC Nagar, Chennai 600028

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities, services having the basic aim of the entertainment, amusement or recreation of people and presentation of works of visual art or literature to the public for cultural or educational purposes.
4536909  19/06/2020
BAL SANSKAR CHARITABLE TRUST
A/603, Anchor Park, Orchid, Evershine City, Vasai E
Trust
Address for service in India/Attorney address:
PRATIK KIRIT PUJARA
04, PATIL BHAVAN, OPP AVNI NX, MANICKPUR, VASAI (W)

Proposed to be Used
MUMBAI
Education & Training, Career counseling, Entertainment & Sport Activities, Recreation Facilities, Religious educational Activities Included in Class 41
4537159    19/06/2020

RISHI KUMAR JHA
13/22, Mohanlal Bahalwala Road, Bally, Howrah 711201
INDIVIDUAL

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
KOLKATA
Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1960, 10/08/2020 Class 41

4537223 19/06/2020
KANHAIYA KUMAR
C-49, CHANDER VIHAR, NILOTHI EXTENSION, NANGLOI, NEW DELHI-110041
Proprietorship

Address for service in India/Attorney address:
MANISH KUMAR
A-21, OMVIHAR, PHASE-4, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4537233    19/06/2020
AARUL MALAVIYA
Flat 351, 80 Boardwalk Place, London E14 5SH
A non-resident Indian.

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Used Since :07/09/2018

DELHI
Providing of online and internet services in educational training; compare review of educational institutions and
instructions services; news (education), arranging and conducting colloquiums, seminars (education); online internet
based guidance (vocational, education or training advice); providing of online game activities / game based learning
activities and assessment activities (education); organization of competitions (education); publication of books;
publishation of online electronic books; publication of online journals (e-journals), publication of text (other than publicity
texts); arranging and conducting of workshop (training); testing services (education), teaching and library (including e-
library); computer application based games provided on line (education); developing and providing game based learning;
virtual reality game services provided on-line from a computer network; development of computer based educational
material.
4537269  19/06/2020
MEHUL JAYANT PATEL
62 G 3 ORCHID APTS NANDIDURGA CRESCENT ROAD,Karnataka-560046
INDIVIDUAL
Proposed to be Used
CHENNAI
VIDEO STREAMING
4537278   19/06/2020
DR.SHIFA SHAMSUDEEN,
16, Lloyds Avenue, Podanur, Coimbatore-641023, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Education and training services relating to medical and dental treatment including orthodontic treatment; education and training services relating to the treatment or training of teeth, tongue, intra-oral musculature and/or facial muscles; education and training services relating to the use of intraoral appliances for the treatment or training of teeth, tongue, intra-oral musculature and/or facial muscles; education and training services relating to snoring, sleep disorders, breathing disorders and CPAP treatment; education and training services relating to the use of intra-oral appliances in treating snoring, sleep disorders, and breathing disorders; organising and conducting conferences, workshops and seminars in relation to medical and dental treatment; providing practical training services in relation to medical and dental treatment; providing on-line electronic publications relating to medical and dental treatment including orthodontic treatment, treatment or training of teeth, tongue, intra-oral musculature and/or facial muscles, the use of intra-oral appliances for the treatment or training of teeth, tongue, intra-oral musculature and/or facial muscles, snoring, sleep disorders, breathing disorders and CPAP treatment; writing of texts in relation to medical or dental treatment.
4537302  19/06/2020
CENTROID ENGINEERS INDIA PRIVATE LIMITED
No-378, Dr.Nanjappa Road, Coimbatore- 641018, Coimbatore Dist
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :18/06/2020
CHENNAI
Personal Development Courses, Personal Development Training, Provision on Training courses in personal development, teaching and educational services relating to welding , safety program and workshops for training purpose
4537657 19/06/2020
SOURAV MONDAL Trading As SSOFTOONS
QUARTER NO. 6, BIPLABI ANADI DAS SARANI, DASNAGAR, HOWRAH-711105, WEST BENGAL
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/01/2014

KOLKATA
Television entertainment; Television program production; Film production; Photography; Photography services; Entertainment services; Motion picture film production
4537698  19/06/2020
PURPLELIGHT DIGITAL SOLUTIONS LLP
NO.597, SECTOR 8-B, CHANDIGARH-160019
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Academies [education]; Educational services provided by academies; Education; Education services; Education information services; Entertainment; Entertainment services
Proposed to be Used

DELHI

Educational consultancy; Providing educational courses; Educational services; Arranging and conducting of educational events; Providing online non-downloadable videos on inspirational or motivational topics for women; Providing non-downloadable videos on inspirational or motivational topics for women via a website; Conducting workshops and seminars in self-awareness; Arranging and conducting of workshops and seminars in self-awareness; Coaching [training]; Life coaching [training];
4537891  19/06/2020
SANDHYA TYAGI
VILL- SOHAJANI, TAGAN, MUZAFFAR NAGAR,U.P, 251001
INDIVIDUAL
Address for service in India/Attorney address:
ABHISHEK GOSWAMI
S1, 2nd Floor, Metro Tower, Lal Kothi, Jaipur-302015

Proposed to be Used
DELHI
EDUCATION, ONLINE EDUCATION SERVICE, TRAINING, PROVIDING ONLINE TRAINING SEMINAR, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
4538330  20/06/2020
RAJA AND SONS SALES PRIVATE LIMITED
312-313, PODDAR ARCADE KHAND BAZAR, VARACHHA MAIN ROAD, SURAT-395006, GUJARAT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008
(GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
THEATER TICKET AGENCIES, BOOKING OF SEATS FOR SHOWS AND BOOKING OF THEATER TICKETS,
ENTERTAINMENT TICKET AGENCY SERVICES, TICKET RESERVATION AND BOOKING SERVICES FOR THEATER
SHOWS, ARRANGING FOR TICKET RESERVATIONS FOR SHOWS AND OTHER ENTERTAINMENT EVENTS, TICKET
RESERVATION AND BOOKING SERVICES FOR ENTERTAINMENT, SPORTING AND CULTURAL EVENTS, ARRANGING OF
FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS, BOOKING
OF SEATS FOR SHOWS AND BOOKING OF THEATER TICKETS, CONCERT BOOKING, BOOKING OF SEATS FOR SPORTS
EVENTS, BOOKING OF SEATS FOR ENTERTAINMENT EVENTS
4539583  22/06/2020
AJAY KUMAR
GARHI KANUNGOAN, SHAHEED BHAGAT SINGH NAGAR, PUNJAB-144521
INDIVIDUAL

Address for service in India/Attorney address:
SAURABH SINGH
CAFilings, 538KA/1546, Triveni Nagar II, Lucknow, Uttar Pradesh, India, PIN : 226020

Proposed to be Used
DELHI
MUSIC RECORDING; RECORDING STUDIOS; RECORDING SERVICES; SOUND RECORDING SERVICES; AUDIO RECORDING SERVICES; RECORDING OF MUSIC; VIDEO RECORDING SERVICES; RECORDING STUDIO SERVICES; AUDIO RECORDING AND PRODUCTION; MUSIC RECORDING STUDIO SERVICES ; AUDIO RECORDING STUDIO SERVICES; EDITING OF VIDEO RECORDINGS; EDITING OF AUDIO RECORDINGS; RENTAL OF AUDIO RECORDINGS; HIRE OF GRAMOPHONE RECORDINGS; PRODUCTION OF AUDIOVISUAL RECORDINGS; PRODUCTION OF MUSICAL RECORDINGS; PRODUCTION OF AUDIO RECORDINGS ; PRODUCTION OF SOUND RECORDINGS; AUDIO AND VIDEO RECORDING SERVICES.
4539784    22/06/2020
M/S. MEDVARSITY ONLINE LTD
# BLOCK B, 2nd FLOOR, SANALI INFOPARK 2, LV PRASAD MARG PARK, VIEW ENCLAVE JUBILEE HILLS - 500034,
HYDERABAD, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used
CHENNAI
EDUCATION AND INSTRUCTION SERVICES, PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION,
EDUCATION SERVICES RELATING TO HEALTH, EDUCATIONAL SERVICES IN THE HEALTHCARE SECTOR, PROVISION
OF EDUCATIONAL HEALTH AND FITNESS INFORMATION, PROVISION OF EDUCATIONAL SERVICES RELATING TO
HEALTH, EDUCATION AND TRAINING SERVICES IN THE FIELD OF OCCUPATIONAL HEALTHY AND SAFETY, ONLINE
EDUCATION SERVICES, CONDUCTING TRAINING SESSIONS ON PHYSICAL FITNESS ONLINE, CONDUCTING TRAINING
COURSES RELATING TO DIET ONLINE
4539839  22/06/2020
BHAVIK GATTANI
Q 203 Indraprasth 6, Near Flavour restaurant, Prahladnagar Ahmedabad. Gujarat 380015
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities
4539862  22/06/2020
KIRAN SHIVAJI SATHE
Sr. No. 82/30/1, Sagar Colony, Kothrud Pune 411038
Proprietorship
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :15/09/2019
MUMBAI
Gymnasium and Related Services.
NIKHIL RAVINDRANATH GAIKWAD
RADHE KRISHNA KUNJ, ROOM NO – 101, PLOT NO D – 12, SECTOR – 20, AIROLI, NAVI MUMBAI - 400708, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
PHOTOGRAPHY SERVICE, PORTRAIT PHOTOGRAPHY SERVICES
4542252   24/06/2020
ELLIPSIS KNOWLEDGE AND LEARNING PRIVATE LIMITED
OFFICE NO. 405, 4TH FLOOR, ASHAR MILLENNIA, MANPADA, GHODBUNDER ROAD, THANE (WEST) - 400607
a Company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
SACHIN BAJIRAO MHASKE
FLAT NO.407, B WING, MANORAMA APARTMENT, ANAND NAGAR, MAJASWADI, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
Education, Providing of Training, Teaching, Tuition, E-learning and Online Education, Audio-Video Lectures (recorded & live) for students, Academies Education, Arranging and conducting of colloquiums, Arranging and conducting of concerts, Arranging and conducting of conferences, Arranging and conducting of Seminars, Arranging and conducting of symposiums, Arranging and conducting of workshops training, Publication of Books, Competitions Organization of education and sports, Correspondence courses, Education information Education Religious, Educational examination, Educational services, Lending libraries, Library services Mobile, Presentation of Live performances, Providing on-line electronic publications not downloadable, Publication of texts other than publicity texts, Translation, Writing of texts, other than publicity texts
4542280   24/06/2020
YUDHISTHER RAWAT PROP.OF GOPI LINE EDUCATION SERVICES
H. NO. 227, NEAR RICE MILL, HARINAGAR, PALWAL, Palwal, Haryana, 121102
INDIVIDUAL
Address for service in India/Attorney address:
DEEPAK DHYANI
B-9/125, Pradeep Vihar, Nathupura More, Burari, Delhi-84

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities under included in class-41
4542622  24/06/2020
PUSHPA BHATI
H NO. A - 43/44, NEW ASHOK NAGAR, EAST DELHI, DELHI - 110096
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Providing online tutorials; Arranging and conducting of workshops, tutorials, seminars and conferences
4542744  24/06/2020
PRAMOD CHAKRAVARTY ORUGANTI
Plot 73 Sector 3, MVP Colony, Visakhapatnam-530017, Andhra Pradesh, India,
INDIVIDUAL
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :23/07/2018
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities, cultural activities, cultural services,
cultural and sporting activities, organization of cultural shows, organization of cultural events, entertainer services,
organization of competitions, shows; organization of exhibitions; organization, production and presentation of live
performances and audience participation events; scriptwriting services, music production, consultancy on film and music
production, singing education, performance of music and singing.
4542767  24/06/2020
HUM FOUNDATION
1138, University Road, Pachpedi, Jabalpur 482001, Madhya Pradesh
Social Services
Society

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities as included in Class 41
OneUs

4546866  27/06/2020

KARTHIKEYAN MURUGESAN
D505, Rohan Mihira Apartments, AECS Layout, Chinannapanahalli, Bangalore - 560037, Karnataka

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Training services, Training consultancy, Provision of online tutorials
Camdemy

4546870   27/06/2020
SIBAJYOTI BHOWMICK
31/2 K K Banerjee Road, Po- Gorabazar, P- Berhampore, Landmark- Nabarun Samity, Murshidabad - 742101, West Bengal,
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Educational services
IPSY; IPSYTRIVIA; IPSYBYTES

4548115   29/06/2020

IPSY SOFTWARE SOLUTIONS PVT LTD
704/6, Lotus boulevard, Sector 100

Company

Address for service in India/Attorney address:
ANKUSH BEDI
704/6, Lotus Boulevard, Sector 100, Noida, UP - 201304

Proposed to be Used

DELHI

WEBSITE OR MOBILE APPLICATION FEATURING ARTICLES, INFORMATION, IMAGES, PHOTOS, AUDIO AND/OR VIDEO ABOUT NEWS RELATED TO INTELLECTUAL PROPERTY, OTHER FIELDS OF LAW, TECHNOLOGY, FINANCE, BUSINESS ANALYTICS, OTHER SPECIALIZED FIELDS, AND OTHER SUBJECTS OR EVENTS IN A SUMMARIZED MANNER IN MULTIPLE SUMMARY FORMATS; DEVELOPMENT AND/OR DISSEMINATION OF MULTI-MEDIA CONTENT THROUGH WEBSITE AND MOBILE APPLICATIONS; PROVIDING ONLINE ELECTRONIC PUBLICATIONS VIA GLOBAL COMPUTER NETWORKS; PROVIDING ON-LINE DATABASES AND SEARCHABLE DATA REPOSITORIES FOR SUMMARIZED CONTENT; ELECTRONIC PUBLISHING SERVICES FOR OTHERS
UNDEKHI
4549635  30/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :11/05/2020
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
Aara Health

4551448 01/07/2020

Navya Naveli Nanda
12 Jor Bagh, Lodhi Road, New Delhi, India - 110003
An Indian citizen

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI

Production of movies and videos related to feminine health; organising and conducting educational and entertainment events.
AFSAL

4551505  01/07/2020

MOHAMMED AFSAL
101,ST.XAVIER STREET, SEVENWELLS, CHENNAI, TAMIL NADU - 600001

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Entertainment services; Providing entertainment; Music composition services; Music entertainment services; Music recording services; Teaching of music; Providing information about music; Multimedia publishing of music; Musical entertainment services; Providing musical entertainment; Music recording studio services; Music video production services; Presentation of music concerts; Music composition and production for videos and films; Production of sound, music and video recordings; Providing entertainment services in the form of live musical performances or recorded music; Entertainment services in the nature of live visual and audio performances, and musical, variety, news and comedy shows; Entertainment services in the nature of live musical performances; Presentation of live performances by a musical group; Entertainment in the nature of live performances by musical bands
MCLEOD'S GLOBAL SCHOOL

4551897    01/07/2020

SIMJITH D

PUTHUKUDI, KAIPPANCHERI, SULTHAN BATHERY, WAYANAD, KERALA 673592 INDIA

Single Proprietor

Address for service in India/Attorney address:

ABIN MATHEW JOHN

LEGIT LAW, J.J ARCADE, SAHRUDAYA NAGAR RD, EDAPPALLY, KOCHI, KERALA, 682024, INDIA

Proposed to be Used

CHENNAI

Education; Education services; Physical education; Academies [education]; Education information; Education examination; Health education; Singing education; Further education; Vocational education; Educational instruction; Educational research; Educational seminars; Educational consultancy; Educational testing; Academy education services; Academy services (Education -); School services; Nursery schools; Ski schools; Schools (Nursery -); Schools (Boarding -); Boarding schools; Boarding school education; Pre-school teaching; Pre-school education; Nursery school services; Services of schools [education];
SCHOOLIN
4551951 01/07/2020
ROMA PATEL
4, Mount Eminence, Off. Gamadia Road, Near Activity School on Gamadia Road, Mumbai- 400 026 in the State of Maharashtra within
the Union of India.
an Indian National
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
MUMBAI
Educational and entertainment services; Providing information related to educational and entertainment services;
Providing advisory and consultancy services related to educational and entertainment services; Educational services
including providing information, advisory and consultancy services related to admission process; Educational services
including providing information, advisory and consultancy services related to admission process including assistance in
the form of personal reminders for admission process.
BRANDAIRE
4552660  01/07/2020
SAFIR ANAND TRADING AS VALINUS
1- Jaipur Estate, Nizamuddin East, New Delhi -110013
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
organization of events, exhibitions, fairs and shows; competitions, seminars; workshops; Entertainment services, namely, providing website featuring online games, electronic games, games for cellular, handheld and wireless devices, online and offline games; interactive multimedia games, virtual reality games, social games and networks, organizing multiplayer games and competitions; providing information on non-downloadable publications; providing of training; entertainment; sporting and cultural activities. all being services included in class 41.
Splitsvilla

4553069  02/07/2020

VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057

A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
1711850, 1848306

MUMBAI
Provision of recreational facilities, Entertainment club services ,Club services, Recreational services, provision of recreational events and areas, Entertainment and cultural activities, conference halls, party halls
SHARPVE GURUKUL

4554165   02/07/2020

NEERAJ SHARMA
599, SURYA NAGAR, GOPAL PURA BAI PASS, LAL KOTHI, JAIPUR, GANDHI NAGAR, RAJASTHAN 302015
SOLE PROPRIETOR

Address for service in India/Agents address:
DIVYA JAIN.
Y-5, Road No.3, Ganpati Nagar, Jaipur, Rajasthan-302006.

Proposed to be Used
AHMEDABAD

Coaching Classes, Coaching Institution related to education.
KATHANIKA

4554445  02/07/2020

DR. SHERLINE PIMENTA K
F-303, Supreme Palms, Near Comfort Zone, Balewadi, Pune-411045
Individual

Address for service in India/Attorney address:
RAJESHWARI HARIHARAN
Used Since :20/12/2012

MUMBAI

Services of providing educational training, academies [education], electronic desktop publishing, educational services; publication of books; publication of electronic books and journals on-line, publication of texts, other than publicity texts, teaching, tuition, translation, vocational guidance [education or training advice] and writing of texts, other than publicity texts.
4554680    03/07/2020
RAMESH HOTEFS AND RESORTS PRIVATE LIMITED
House No. 30/3 Aesonawaddo, Uttorda Beach, Salcete Goa- 403713, India
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :25/05/2020

MUMBAI
Night club, Orchestra, Disc jockey & Discotheque services; Party planning [entertainment] for social events; Cinema services; Conducting yoga classes; Providing gymnasium facilities; Health and fitness club services; Providing fitness and exercise facilities; Providing swimming pools; Providing play facilities for children; Organization of entertainment shows; Arranging of film events, musical events, cultural and sporting events and live entertainment events; Educational and instruction services; Providing of training; Conducting workshops.
THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA (ICAI)
trading as; THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA (ICAI)
ICAI BHAWAN, INDRAPRASTHA MARG, NEW DELHI-110002
SERVICE PROVIDERS
Used Since: 01/04/2020
DELHI
EDUCATION AND PROVIDING OF TRAINING
Trade Marks Journal No: 1960, 10/08/2020  Class 41

4554747  03/07/2020

KHUSH JAIN
1005, mandir mehtab bihari, tripoliya bazar, jaipur 302002
Proprietor of ACKTO

Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
GANESHAM 1ST, BASEMENT, BEHIND LOTUS DAIRY, LALKOTHI MANDI, SAHKAR MARG, JAIPUR

Proposed to be Used
AHMEDABAD

Entertainment services and cultural services included in class 41.
4554853 03/07/2020
M/S. JAYPEE BROTHERS MEDICAL PUBLISHERS PRIVATE LIMITED.
B-3, EMCA HOUSE, 23/23B ANSARI ROAD, DARYA GANJ, NEW DELHI-110002.
Body Incorporate
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
C/o Ms. Jyoti Taneja, Advocate, 72 Janpath, Ved Mansions, First Floor, New Delhi-110001

Proposed to be Used
DELHI
TEACHING ASSESSMENTS FOR COUNTERACTING LEARNING DIFFICULTIES; ORGANISATION OF COURSES USING OPEN LEARNING METHODS; ORGANISATION OF COURSES USING PROGRAMMED LEARNING METHODS; TEACHING SERVICES; LANGUAGE TEACHING SERVICES; TEACHING AND EDUCATIONAL SERVICES; COMPUTER ASSISTED TEACHING SERVICES; HIRE OF TEACHING MATERIALS; LEASE OF TEACHING MATERIALS; ORGANISATION OF TEACHING ACTIVITIES; MEDICAL TRAINING AND TEACHING; EDUCATIONAL AND TEACHING SERVICES; TEACHING SERVICES FOR COMMUNICATION SKILLS; PUBLICATION OF EDUCATIONAL TEACHING MATERIALS; TEACHING IN THE FIELD OF MEDICINE; TEACHING SERVICES RELATING TO BUSINESS ASSISTANCE; PROVIDING OF TRAINING, TEACHING AND TUITION; SERVICES FOR SETTING UP DATA PROCESSING TEACHING PROGRAMS; EDUCATION SERVICES FOR IMPARTING DATA PROCESSING TEACHING METHODS; TEACHING AND TRAINING IN BUSINESS, INDUSTRY AND INFORMATION TECHNOLOGY; TUTORING; TUTORING AT CRAM SCHOOLS; PROVISION OF ONLINE TUTORIALS; ARRANGING AND CONDUCTING OF TUTORIALS; PROVIDING TUTORING IN THE FIELD OF GEOMETRY; PROVIDING TUTORIAL SESSIONS IN THE FIELD OF MATHEMATICS; ARRANGING AND CONDUCTING OF WORKSHOPS, TUTORIALS, SEMINARS AND CONFERENCES; ARRANGING AND CONDUCTING OF CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIA; TRAINING COURSES RELATING TO SYSTEM ANALYSIS; PROVIDING INFORMATION ON-LINE RELATING TO COMPUTER GAMES AND COMPUTER ENHANCEMENTS FOR GAMES; EDUCATIONAL AND TRAINING SERVICES RELATING TO GAMES; GAMES SERVICES PROVIDED VIA COMPUTER NETWORKS AND GLOBAL COMMUNICATION NETWORKS; PUBLICATION SERVICES; NEWSPAPER PUBLICATION; PUBLICATION OF BOOKS; PUBLICATION OF JOURNALS; PUBLICATION OF PERIODICALS; PUBLICATION OF MAGAZINES; PUBLICATION OF TEXTBOOKS; ISSUE OF PUBLICATIONS; ONLINE EDUCATION SERVICES; ONLINE DIGITAL PUBLISHING SERVICES; PROVIDING ONLINE ELECTRONIC PUBLICATIONS; ONLINE ACADEMIC LIBRARY SERVICES; PROVIDING ONLINE TRAINING SEMINARS; PROVISION OF ONLINE TUTORIALS; PROVISION OF ONLINE TRAINING; PROVIDING ONLINE PUBLICATIONS, NOT DOWNLOADABLE; PROVIDING ONLINE COURSES OF INSTRUCTION; ONLINE PUBLICATION OF ELECTRONIC NEWSPAPERS; PROVIDING INFORMATION ABOUT ONLINE EDUCATION; DISTANCE LEARNING SERVICES PROVIDED ONLINE; PUBLICATION OF MULTIMEDIA MATERIAL ONLINE; ELECTRONIC ONLINE PUBLICATION OF PERIODICALS AND BOOKS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE; PROVISION OF ONLINE INFORMATION RELATING TO AUDIO AND VISUAL MEDIA; ARRANGING OF AWARD CEREMONIES TO RECOGNISE ACHIEVEMENT*.
4555007 03/07/2020
MUHAMMED NISAR THEKKKEY VENGATHEREMMEL
Al-Hilal, Choyimadam, Unnikulam-Post, Kozhikode, Kerala (Pin: 673574)
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4555032  03/07/2020
TEENA. C
CHANDANASSERI HOUSE, THEKKEKUTTI VAYAL, KUNDAYITHODE, KOLATHARA PO, KOZHIKODE – 673655, KERALA, INDIA
AN INDIVIDUAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
EDUCATION, EDUCATIONAL SERVICES, EDUCATIONAL CONSULTANCY, PROVIDING INFORMATION IN THE FIELD OF BIBLICAL WORLDVIEW EDUCATION FOR THE PURPOSE OF ACADEMIC STUDY VIA A WEB SITE, ACADEMIC EDUCATION SERVICES, EDUCATIONAL SERVICES PROVIDED BY ACADEMIES
GOLDEN KIWI

4555221  03/07/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
4555328    03/07/2020
MADHURA UDAY DESHPANDE
B13 , Flat no. 7 , Popular Nagar , Warje , Pune- 411058, Maharashtra, India
INDIVIDUAL
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
DANCE TRAINING, PERFORMING AND ENTERTAINMENT SERVICES
EXPERIENCE HIGHTIDE ENTERTAINMENT PRIVATE LIMITED
17, Peace CHS Ltd, Shantilal Modi Road, Opp. ICICI Bank, Kandivali (West), Mumbai - 400067, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :12/06/2019

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
HIGHTIDE WORLD

4555365   03/07/2020
EXPERIENCE HIGHTIDE ENTERTAINMENT PRIVATE LIMITED
17, Peace CHS Ltd, Shantilal Modi Road, Opp. ICICI Bank, Kandivali (West), Mumbai - 400067, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since : 12/06/2019

MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4555412  03/07/2020
SIDDHARTH SINGH GIRNAR
4/2, Manoramaganj, Indore - 452001, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Educational services, providing of training, entertainment, sporting and cultural activities
4555416 03/07/2020
ANKUR GUPTA
GG - 37, Scheme No. 54, Behind Krishna Dairy, Vijay Nagar, Indore - 452010, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Education, providing of training
4555417    03/07/2020
ANKUR GUPTA
GG - 37, Scheme No. 54, Behind Krishna Dairy, Vijay Nagar, Indore - 452010, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Education, providing of training
SPORVIEWS

4555508  03/07/2020
BREATHE CAREERS AND CONSULTING PRIVATE LIMITED
702 B, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI 400069 IN
THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Providing sports information, training and education; providing sports information from a website; Organization of sports
events, entertainment and cultural activities; news reporting and publication of newsletters, Publication of electronic
newsletters accessible via a global computer network;
SAHAJAMITRA
4555523  03/07/2020
M/S.SAHAJAMITRA FOUNDATIONS
M/s.Sahajamitra Foundations, Kankatta, Bidar, Homnabad, Karnataka-585 353, India
Single Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :01/04/2020
CHENNAI
Arranging, organizing, conducting & hosting Seminars, workshops on good practices of Farming & Agriculture to increase agricultural production; Providing information about agricultural competitions, colloquiums, conferences, seminars, workshops & educational Events; Publication of books, electronic books, reviews, web magazines & journals on-line; Instruction services; Teaching; Providing Practical & Vocational training; Educational institutions; Event Management Services; Agricultural Educational information services
4555607  03/07/2020
TWILIGHT ENTERTAINMENT PRIVATE LIMITED
ROOM NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016,
MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
To be associated with:
1989506
MUMBAI
Entertainment; Production of films; Film production;
Trade Marks Journal No: 1960, 10/08/2020 Class 41

TWILIGHT ENTERTAINMENT PRIVATE LIMITED
ROOM NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016, MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
1970813
MUMBAI
Entertainment; Production of films; Film production;
4555611  03/07/2020
TWILIGHT ENTERTAINMENT PRIVATE LIMITED
ROOM NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016, MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
1989506

MUMBAI
Entertainment; Production of films; Film production;
4555613  03/07/2020
TWILIGHT ENTERTAINMENT PRIVATE LIMITED
ROOM NO. 10, 2ND FLOOR, ZEHRA MANZIL, 91 LADY JAMSHEDJI ROAD, MAHIM WEST, MUMBAI 400016, MAHARASHTRA INDIA
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Entertainment; Production of films; Film production;
Proprietor of SORA MAKEUP STUDIO N ACADEMY
Street No.1C, 5th Crossing, Near Shitla Mata Mandir, Main Market, Abohar-152116
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI
Education and Training services relating to Beauty Care; Beauty Treatment; Beauty Therapy; Skin Care; Hairdressing; Hair Treatment; Hair Care; Hair Treatment; Hairstyling; Hair Coloring; Nail Art; Mehendi Designing; Conducting training workshop
SWATI BAJAJ BANSAL

4555856  03/07/2020

SWATI BAJAJ BANSAL
X-59 1ST & 2ND FLOOR, INDUSTRIAL AREA OKHLA PHASE 2 ,NEW DELHI-110020

INDIVIDUAL

Address for service in India/Agents address:

PUKI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI

EDUCATION, PROVIDING OF TRAINING, EDUCATION CENTER, PROVIDING OF TRAINING, TEACHING AND TUITION EDUCATIONAL SERVICES PROVIDED FOR CHILDREN, PROVIDING EDUCATIONAL MATERIALS TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING EDUCATIONAL ENTERTAINMENT SERVICES FOR CHILDREN IN AFTER-SCHOOL CENTERS, PROVIDING TOYS TO UNDERPRIVILEGED CHILDREN IN THE NATURE OF EDUCATIONAL EVENTS, FOR CHARITABLE PURPOSES
4555946 03/07/2020

M J SIVAKUMAR
C/O: Honey Sivakumar, Melethil, Vallamkulam P O, Thiruvalla, Eraviperoor, Vallamkulam

Business Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since: 18/10/2014

CHENNAI

PERTAINS TO EDUCATION:, ENTERTAINMENT:, SPORTING: AND CULTURAL ACTIVITIES.
IGNIFY SOLUTIONS PRIVATE LIMITED
FLAT NO - 401, KAKATIYA SAI PADMA TOWERS, STREET NO 10, VIVEKANANDPURAM, SAINIKPURI, SECUNDERABAD,
HYDERABAD - 500094
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :06/04/2020

CHENNAI
Training; Seminar; Training Of Personnel In The Areas Of Recruitment, Human Resources And Business Management;
Providing Classes, Masterclasses, Lectures, Workshops, Seminars And Camps; Arranging And Conducting Online
Workshops; Education; Providing Of Training; Entertainment; Sporting And Cultural Activities; Educational Services
Provided By Schools; Educational Services Provided By Academies; Educational Services Provided By Colleges;
Academies [Education]; Educational Services; Academic Education Services; Education Information Services; Education
And Entertainment Services; Educational And Teaching Services; Arranging Of Educational Seminars; Arranging Of
Educational Courses; Providing Facilities For Educational Training; Educational And Training Services Relating To Sport;
Providing On-Line Information About Education, Training, Entertainment, Sporting And Cultural Activities
Aanamra Yogalaya

4556047    04/07/2020
AAKANSHA RAJENDRAPRASAD MISHRA
G NO. 326/3/1/2, P NO. 27, Tribhuwan Colony, Jalgaon.
Personal Yoga training through video calls and social media
Individual

Proposed to be Used
MUMBAI
Personal training Yoga through video calls and social media.
4556072   04/07/2020
NAVNEET EDUCATION LIMITED
435, NAVNEET BHAVAN, BHAVANI SHANKAR ROAD, DADAR (WEST), MUMBAI - 400028.
BODY INCORPORATE
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001

Proposed to be Used
To be associated with:
1839019

MUMBAI
PUBLICATION, ELECTRONIC PUBLISHING SERVICES; LIBRARY SERVICES, ELECTRONIC AND COMPUTERIZED ON-LINE LIBRARY SERVICES; EVENT MANAGEMENT; ORGANIZATION OF EDUCATIONAL, SPORTING AND CULTURAL ACTIVITIES, ENTERTAINMENT COMPETITIONS AND SHOWS; EDUCATIONAL SERVICES; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); ARRANGING AND CONDUCTING COLLOQUIUMS, SEMINARS, CONFERENCES, SYMPOSIUMS, TRAINING WORKSHOPS, EDUCATIONAL ACADEMICS; SCHOOLS; TEACHING, ARRANGING AND CONDUCTING COACHING
4556106  04/07/2020
TBL EDUCATION (I) PRIVATE LIMITED
D-11, FRONT SIDE, THIRD FLOOR, MOTI NAGAR NEW DELHI West Delhi DL 110015 IN
PRIVATE LIMITED COMPANY
Used Since :02/06/2017
DELHI
Education, Coaching and training etc.
4556189 04/07/2020

LECAPRIO
No:276,Sri Vigneshwara,6th cross, 2nd main, Pai Layout , Old Madras Road, Bangalore-560016
Proprietorship Firm

Address for service in India/Attorney address:
ASHWINIT
#212, 2ndfloor,VijayaSpringsWoods,near manipal county resort, singasandra,begur rd, bangalore-560068

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities all included in class 41
4556332 04/07/2020
SWATI SALUJA PROPRIETOR AARAMBH KATHAK DANCE ACADEMY
HOUSE NO 3 MS ENCLAVE 2, DHAKOLI, ZIRAKPURA
PROPRIETORSHIP
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB
Proposed to be Used
DELHI
DANCE ACADEMY
THROUGH THE SKYLIGHT

4556336  04/07/2020

DIKSHA AGARWAL
1st Floor, "SAMARPAN", H. No. 3-4-174/12/2, Lane Beside Spencer's Ambience Fort, Radhakrishna Nagar, Attapur, Hyderabad-500 048

Individual

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Providing services of offline and on-line publication of journals or dairies (blog services), training, education, tuition and academies: conducting, hosting, arranging or organizing seminars, conferences, colloquiums, symposiums and workshops; and providing museum facilities (presentations and exhibitions) for educational and cultural purposes included in Class 41
Kalpguru

4556531  04/07/2020

AYUSH BHARDWAJ
32 - B GALI NO 1 GOVIND PUR KALKAJI

Proprietor

Address for service in India/Attorney address:

SIMRANJEET SINGH
C 523 LGF CHITTARANJAN PARK NEW DELHI 110019

Proposed to be Used

DELHI

Education services, Providing online tutorials and similar to including in Class 41
TwelveTwenty Films

4556910  04/07/2020

MALHAR RAJNIKANT THAKAR
E-102, Tirthdham Apartment, B/h. Satyagrah Chhavni Society, Near Mocha Restaurant, Bodakdev, Ahmedabad - 380 054

Sole Proprietor

Address for service in India/Attorney address:

ADVOCATE PARV SHAH
309, Sankalp Square II, Nr. Jalaram Mandir Railway Crossing, Ellisbridge, Ahmedabad-380 006, Gujarat State, India

Proposed to be Used

AHMEDABAD

Entertainment, cinema presentations / movie theatre presentations, arranging and conducting of concerts, entertainer services, entertainment services, film directing, film distribution, film production, providing films, not downloadable, via video-on-demand services, providing information in the field of entertainment, movie studio services, rental of motion pictures, music composition services, production of music, providing online electronic publications, not downloadable, providing online music, not downloadable, providing online videos, not downloadable, presentation of live performances, presentation of variety shows, production of radio and television programmes, recording studio services, screenplay writing, scriptwriting, production of shows, organization of shows, song writing, rental of sound recordings, arranging and conducting of symposiums, providing television programmes, not downloadable, via video-on-demand services / providing television programs, not downloadable, via video-on-demand services, television entertainment, theatre productions, video editing services for events, videotape editing, videotaping.
NUTRACY

4557100  04/07/2020

DR. ROHINI SOMNATH PATIL
BHAGYSHREE BUNGLOW, PLOT NO.107, LANE NO.4, KOREGAON PARK, PUNE – 411001

Individual

Address for service in India/Attorney address:
VIDYADHAR GOPAL KULKARNI
15 Shri Shankar Nagar CO-operative Housing Society, Near Vanaz Company Pune 411038

Proposed to be Used

MUMBAI

FITNESS, PHYSICAL FITNESS TRAINING OF INDIVIDUALS AND GROUPS, PERSONAL FITNESS TRAINING SERVICES AND CONSULTANCY, GYM SERVICES.
4557260  05/07/2020
RAJANBIR SINGH
S/O SURINDER SINGH, VILLAGE WATANWALI KALAN KAPURTHALA PUNJAB-144626
ENTERTAINMENT SERVICES
ACTIVE PROPRIORSHIP
Proposed to be Used
DELHI
ENTERTAINMENT ACTIVITIES INCLUDED IN CLASS 41
4557293  05/07/2020
NITU BHATT
WATERLILLY COMMUNICATIONS, 104 SATVA, RAMDAS ROAD, THALTEJ, AHMEDABAD, GUJARAT, INDIA.
AN ADULT AND INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/12/2019
AHMEDABAD
PUBLICATION OF BOOKS, PERIODICAL PUBLICATIONS, MAGAZINES, NEWSPAPERS AND NEWSLETTERS,
PUBLICATION OF THE EDITORIAL CONTENT OF SITES ACCESSIBLE VIA A GLOBAL COMPUTER NETWORK
ENERGIA SUPPS
4557414    05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual
Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501
Proposed to be Used
To be associated with:
4038433
MUMBAI
Education; Providing of training; Entertainment and cultural activities; Tailoring or dressmaking instructions
Baneer Beena - Kavyasangeet

4557576 05/07/2020

BIKRAM DASGUPTA FOUNDATION
XI- 11 & 12, BLOCK EP, SECTOR V SALT LAKE ELETRONICS COMPLEX, KOLKATA
TRUST

Address for service in India/Attorney address:
SANCHALITA SARKAR
IPRM SERVICES 7, Red Cross Road, Wellessly House, 2nd Floor, Room No. 11 Kolkata- 700001

Proposed to be Used

KOLKATA

Animated musical entertainment services, Arranging and conducting of music concerts, Arranging of film events, live musical events, and cultural and sporting events, Arranging of film events, musical events, cultural and sporting events and live entertainment events, Arranging of live musical events for entertainment purposes, Arranging of music performances, Arranging of music shows, Arranging of musical entertainment, Arranging of musical events, Composition of music, Composition of music for others, Digital music [not downloadable] provided from mp3 web sites on the internet, Digital music [not downloadable] provided from the internet, Directing of musical shows, Direction of music performances, Entertainment in the form of live musical performances (Services providing -), Entertainment in the form of recorded music (Services providing -), Film, music, sport, video and theatre entertainment services, Film, music, sport, video and theater entertainment services, Live music concerts, Multimedia publishing of music, Music mixing and mastering for videos and films, Music mixing services, Music performance services, Music publishing, Music production services, Music publishing services, Music recording, Music recording services, Musical concert services, Production of sound and music recordings, Production of sound, music and video recordings, Production of music, Production and publishing of music, Producing and directing radio and music events in the form of live radio and television programmes, Providing digital music from the Internet, not downloadable, Providing digital music from the internet, Providing digital music from mp3 internet web sites, Providing digital music, not downloadable, from the Internet, Providing digital music, non-downloadable, from the Internet, Providing digital music [not downloadable] for mp3 internet web sites, Providing digital music [not downloadable] from MP3 internet web sites, Providing digital music [not downloadable] from the internet, Providing digital music [not downloadable] for the internet, Providing education in the field of music rendered through video conferencing, Providing entertainment services in the form of live musical performances or recorded music, Providing entertainment services in the form of recorded music, Publishing of musical works, Theatrical and musical floor shows provided at discotheques and nightclubs, Theatrical and musical floor shows provided at performance venues, Theatrical, musical, television, radio and film entertainment services,
4557578   05/07/2020
BIKRAM DASGUPTA FOUNDATION
XI- 11 & 12, BLOCK EP, SECTOR V SALT LAKE ELETRONICS COMPLEX, KOLKATA
TRUST
Address for service in India/Attorney address:
SANCHALITA SARKAR
IPRM SERVICES 7, Red Cross Road, Wellessly House, 2nd Floor, Room No. 11 Kolkata- 700001

Proposed to be Used
KOLKATA

Animated musical entertainment services, Arranging and conducting of music concerts, Arranging of film events, live musical events, and cultural and sporting events, Arranging of film events, musical events, cultural and sporting events and live entertainment events, Arranging of live musical events for entertainment purposes, Arranging of music performances, Arranging of music shows, Arranging of musical entertainment, Arranging of musical events, Composition of music, Composition of music for others, Digital music [not downloadable] provided from mp3 web sites on the internet, Digital music [not downloadable] provided from the internet, Directing of musical shows, Direction of music performances, Entertainment in the form of live musical performances (Services providing -), Entertainment in the form of recorded music (Services providing -), Film, music, sport, video and theatre entertainment services, Film, music, sport, video and theater entertainment services, Live music concerts, Multimedia publishing of music, Music mixing and mastering for videos and films, Music mixing services, Music performance services, Music publishing, Music production services, Music publishing services, Music recording, Music recording services, Musical concert services, Production of sound and music recordings, Production of sound, music and video recordings, Production of music, Production and publishing of music, Producing and directing radio and music events in the form of live radio and television programmes, Providing digital music from the Internet, not downloadable, Providing digital music from the internet, Providing digital music from mp3 internet web sites, Providing digital music, not downloadable, from the Internet, Providing digital music, non-downloadable, from the Internet, Providing digital music [not downloadable] for mp3 internet web sites, Providing digital music [not downloadable] from MP3 internet web sites, Providing digital music [not downloadable] from MP3 in ternet websites, Providing digital music [not downloadable] from the internet, Providing digital music [not downloadable] for the internet, Providing education in the field of music rendered through video conferencing, Providing entertainment services in the form of live musical performances or recorded music, Providing entertainment services in the form of recorded music, Publishing of musical works, Theatrical and musical floor shows provided at discoteques and nightclubs, Theatrical and musical floor shows provided at performance venues, Theatrical, musical, television, radio and film entertainment services,

Transliteration : BANEER BEENA - KAVYASANGEET
5911 FILMS
4557632  03/07/2020
SHUBHDEEP SINGH
VPO-MUSSA, MOOSA, DISTT-MANSA, PUNJAB 151508
AUDIO, VIDEO, ALBUMS, SONGS, MOVIES PRODUCTION AND RELATED ACTIVITIES
Proprietor
Proposed to be Used
DELHI
Production of Music Albums, Audios Videos Songs, Movies, Films, Entertainment Programs, Sporting, Cultural and All Related Activities.
ChingariGames

4557686   06/07/2020

SUMIT GHOSH
A 60, Surya Residency, Junwani, Kohka, Supela Bhilai, Durg, Chhattisgarh-490023
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :28/06/2020

MUMBAI
Online game services, Games services provided on-line from a computer network for entertainment and further education purposes, Electronic game services provided by means of internet or other communication network, Organization of electronic game competitions, Education; Providing of training; Entertainment; Sporting and cultural activities
4557773    06/07/2020
MAHESHWAR RAMA DESAI
Balaji Krupa CHS, A1/11 3rd Floor, Sector 28, Nerul West Navi Mumbai 400706
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA YADAV
S-128, Fantasia Business Park, Sector 30a, Vashi, Navi Mumbai-400703.

Proposed to be Used
MUMBAI
Training in Yoga, Yoga instructions, Education services relating to Yoga
4558023  06/07/2020
SANDEEP KUMAR DAS
PLOT NO 10A FLAT NO C-5 SHAKTI KHAND II INDIRAPURAM UTTAR PRADESH - 201014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Provision of movie, television and music video entertainment via an interactive web site; Entertainer services; Entertainment services in the nature of television news shows; Providing entertainment information via a website
4558081 06/07/2020
VRK GAMES PRIVATE LIMITED
5th Floor, Office no-516, Tower B, The Ithum Tower, Sector-62, Noida, Gautam Buddha Nagar, UP-201301.
BODY INCORPORATE
Address for service in India/Attorney address:
AMANDEEP SINGH
62-63, RAJPUR KHURD EXTENSION, NEW DELHI-110068, INDIA.

Proposed to be Used
DELHI
Providing online games, Providing online video games and Provision of online information in the field of computer games entertainment, On-line computer games, Electronic games services provided from a computer database or by means of the internet, Games services provided via computer networks and global communication networks.
WHITE JAGGERY FILMS

4558196    06/07/2020
MS AMBICA RANA JAIN PROPRIETOR TRADING AS M/S WHITE JAGGERY FILMS
126,LANE C8/L,CENTRAL AVENUE ,SAINIK FARMS ,NEW DELHI-110062
A Sole Proprietorship Firm

Address for service in India/Attorney address:
SIDHARTH LUTHRA
A-3 Christian Colony Patel Chest Delhi-110007

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4558239 06/07/2020
EZMATA TECHNOLOGIES PVT LTD
WOODSVILLE PHASE II, UNIT NO. 202 2ND FLOOR, B BUILDING, BORHADEWADI, PUNE-412105
Proposed to be Used
MUMBAI
ORGANIZATION OF WEBINARS
AVRODH THE SIEGE WITHIN

4558353    06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
FALSE HONOR

4558359  06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
SALT CITY
4558385 06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
KURUTHI KALAM

4558391  06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
VADHAM
4558398 06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities. Class
ALVEAL

4558465  06/07/2020
ALVEAL DEVELOPMENT PRIVATE LIMITED
16, ALVEAL SWARGHALAYA, K.G.LAYOUT 8TH CROSS BHarathi PARK, SAIBABA COLONY, COIMBATORE
Company Address

Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBakkAM, CHENNAI - 600 034.

Used Since :14/03/2018

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
ALVEAL DEVELOPMENT PRIVATE LIMITED
16, ALVEAL SWARGHALAYA, K.G.LAYOUT, 8TH CROSS BHARATHI PARK, SAIBABA COLONY, COIMBATORE - 641011

Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBANKAM, CHENNAI - 600 034.

Used Since: 14/03/2018

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities
FUNSAVVY

4558469  06/07/2020

ALVEAL DEVELOPMENT PRIVATE LIMITED
16, ALVEAL SWARGHALAYA, K.G.LAYOUT, 8TH CROSS BHARATHI PARK, SAIBABA COLONY, COIMBATORE - 641011

Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, 1 MAIN ROAD LAKE AREA, NUNGAMBKAM, CHENNAI - 600 034.

Used Since :14/03/2018

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities
4558570  06/07/2020
G PRITHVEESH
1085, 12T MAIN, 2ND STAGE, WEST OF CHORD ROAD, MAHALAKSMIPURAM, BANGALORE NORTH, BANGALORE, KARNATAKA-560086
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099
Proposed to be Used
CHENNAI
Education; providing of training; Photography, entertainment; sporting and cultural activities.
4558615   06/07/2020
SANJEEV KUMAR
SANJEEV KUMAR S/O SH. KRISHAN LAL, H. NO. 164, WARD NO. 11, OPP. SHIV MANDIR, PANIPAT-132103 (HARYANA)
INDIVIDUAL

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
ENTERTAINMENT SERVICES IN THE NATURE OF ONGOING TELEVISION SERIES, TELEVISION, SATELLITE, AUDIO,
VIDEO AND COMPUTER NETWORKS, EDUCATIONAL SERVICES, NAMELY, OFFERING CLASSES AND WORKSHOPS IN
THE FIELD OF VIDEO CREATION AND PRODUCTION, FILM AND VIDEO PRODUCTION SERVICES, ARRANGING,
ORGANIZING, CONDUCTING AND HOSTING SOCIAL ENTERTAINMENT EVENTS, ENTERTAINMENT SERVICES, NAMELY,
A CONTINUING PROGRAM ACCESSIBLE BY RADIO, PRODUCTION, DIRECTION AND DISTRIBUTION OF MAKING RADIO
OR TELEVISION PROGRAMS, ENTERTAINMENT IN THE NATURE OF ON-GOING TELEVISION PROGRAM, RECORDING
STUDIO SERVICES, PRESENTATION OF LIVE PERFORMANCES, DUBBING, TELEVISION SHOWS, SPECIAL EVENTS AND
MULTIMEDIA ENTERTAINMENT CONTENT, LIVE PERFORMANCES BY MUSICAL GROUPS OR INDIVIDUALS PROVIDING
THE ENTERTAINMENT, PRESENTATION OF LIVE SHOW PERFORMANCES INCLUDED IN CLASS-41.
4558686  06/07/2020
GOVISA OVERSEAS
NEAR INDRI CHOWK, LADWA, DISTT. KURUKSHETRA-136132 (HR.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :25/06/2020
DELHI
Educational Services, Educational & Training services in the field of English Speaking Courses Preparation for IELTS, PTE, TOEFL, & Visa related Interviews; Accent Development & Personality Development; Organization of Examination & Competition for Education.
SPORSCORR

4558748   06/07/2020

BREATHE CAREERS AND CONSULTING PRIVATE LIMITED
702 B, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI 400069 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Career counselling [education or training advice]; Sports instruction; Training and Education; Conducting training workshops; Personal development training; Providing online training; Providing online information about education, training, entertainment, sporting and cultural activities; Providing sports information; providing sports information from a website; Providing online information and news in the field of employment training; Online educational assessment services; Physical fitness assessment services for training purposes; Providing online videos (other than downloadable); Educational testing; Analyzing of educational test scores and data for others; arranging of conferences, seminars, symposiums and workshops; providing on-line electronic publications (not downloadable); vocational guidance (education or training advice).
SPORCONSLT

4558751  06/07/2020

BREATHE CAREERS AND CONSULTING PRIVATE LIMITED
702 B, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI 400069 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI
Career counselling [education or training advice]; Sports instruction; Training and Education; Conducting training workshops; Personal development training; Providing online training; Providing online information about education, training, entertainment, sporting and cultural activities; Providing sports information; providing sports information from a website; Providing online information and news in the field of employment training; Online educational assessment services; Physical fitness assessment services for training purposes; Providing online videos (other than downloadable); Educational testing; Analyzing of educational test scores and data for others; arranging of conferences, seminars, symposiums and workshops; providing on-line electronic publications (not downloadable); vocational guidance (education or training advice)
SPORPRREP

4558754   06/07/2020

BREATHE CAREERS AND CONSULTING PRIVATE LIMITED
702 B, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI 400069 IN
THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Career counselling [education or training advice]; Sports instruction; Training and Education; Conducting training
workshops; Personal development training; Providing online training; Providing online information about education,
training, entertainment, sporting and cultural activities; Providing sports information; providing sports information from a
website; Providing online information and news in the field of employment training; Online educational assessment
services; Physical fitness assessment services for training purposes; Providing online videos (other than downloadable);
Educational testing; Analyzing of educational test scores and data for others; arranging of conferences, seminars,
symposiums and workshops; providing on-line electronic publications (not downloadable); vocational guidance
(education or training advice).
Finsnap
4558789   06/07/2020
DIYA ROONGTA
D-161, DLF Pinnacle, Golf Course Road, DLF Phase-V, Gurgaon-122009
Minor
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since :12/01/2020
DELHI
Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1960, 10/08/2020 Class 41

ERSHAD KHAN
Shop No. 6 Kurtarkar Excellency, Gogol Housing Board Margao, South Goa, Goa - 403601
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY
OLFY

4558922   06/07/2020

KARAT CONSULTING PRIVATE LIMITED
304, 3rd Floor, Nirmal Sagar CHS. Ltd., 185C & 185D, L J Road, Near Aswad Hotel, Shivaji Park, Mumbai - 400028 , Maharashtra

An Indian Corporate

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI

NCPA@home
4558962 06/07/2020
NATIONAL CENTRE FOR THE PERFORMING ARTS
National Centre For The Performing Arts, NCPA Marg, Nariman Point, Mumbai 400021
A Public Charitable Trust, registered under The Bombay Public Trust Act, 1950
Address for service in India/Attorney address:
DIPAK G PARMAR
Shreenath Sadan, Ground Floor, 13/A, Bhajivani Lane, J. S. S. Road, Thakurdwar, Mumbai - 400 002.
Proposed to be Used
To be associated with:
1809982, 2552013
MUMBAI
Online entertainment services; Providing online magazines, publications, music, videos, not downloadable.
4558987  06/07/2020
BLUE KITE RECORD LABEL PRIVATE LIMITED
THROUGH DIRECTOR BALBIR KUMAR, VILLAGE NANGAL KARAR KHAN, KUKAR PIND, JALANDHAR 144005
PRIVATE LIMITED COMPANY THROUGH DIRECTOR
Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR

Proposed to be Used
DELHI
Entertainer Services, Entertainment / Amusements, Entertainment information film production (other than advertising films), Modelling for artists, Rental of movie projectors and accessories, Movie Studios, Music Composition Services, Production of Music, Music-halls, News Reporters Services, Night Clubs, Organization of Fashion Shows for Entertainment Purposes, Party Planning [entertainment], Radio Entertainment, Rental of Radio and Television Sets, Production of Radio and Television Programmes, Recording Studio Services, Providing Recreation Facilities, Rental of Sound Recordings, Television entertainment, Rental of Video Cassette Recorders, Rental of Video Cameras / Rental of Camcorders, Videotape Editing UNDER CLASS 41
4559114  06/07/2020
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate, Phase-III, New Delhi - 110020
Body Incorporate
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since : 22/01/2015
To be associated with:
3473986, 3473987
DELHI
Services of education & training including via academies, schools, institutes, universities, correspondences; instruction, teaching & tuitions; entertainment, sporting & cultural activities, publication of books & magazines, arranging, organizing & conduction of events, colloquiums, conferences, seminars, symposiums, workshops, competitions, exhibitions
AMBIAS

4559134  06/07/2020

PARAMJIT KAUR
W/o Sukhwinder Singh, Khadial, Sangrur, Punjab - 148028
Individual

Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005

Proposed to be Used
DELHI

Educational and Training Services in the field of Beauty Salon Services, Hair Styling, Hair Treatment, Hair Coloring, Hair Dressing, Make-Up, Facials, Manicure, Pedicure, Bridal Make-Up, Skin Care Salon Services, Mehandi Art for Human Beings, Nail Studio Services, Make-up Consultation & Application Services and Spa Services; Online Training & Educational Programmes.
Proposed to be Used

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
CONRADO ACADEMY FOR MEDICAL PROFESSIONALS

4559264  07/07/2020
E.ANAND
115, MODEL LANE 3RD STREET, CEMETRY ROAD, OLD WASHERMENPET, CHENNAI-600021
COACHING CENTRE
PROPRIETOR
Proposed to be Used
CHENNAI
MEDICAL TRAINING AND TEACHING
4559439   07/07/2020
DINESH GULAB DAGADE TRADING AS : DAGADE EVENTS
Krishnai Plaza, Karvenagar, Pune 411052, Maharashtra, India
Proprietorship Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used

MUMBAI
Special event planning, Management of events for sporting clubs, Entertainment party planning Organising sporting events, Conference services, Arranging conferences, Master of ceremony services for parties and special events, Theme parks, Theme park services Arranging of cultural events, Arranging of educational events, Organization of events for cultural purposes, Arranging and conducting of entertainment events, Master of ceremony services for parties and special events, Organisation of entertainment for birthday parties Wedding celebrations (Organisation of entertainment for)
ROUNAK SATISH KHABE TRADING AS: AALSI ENGINEER
C-35, Classic Garden , Opp. Bharati Vidyapeeth Main Gate, Near Pizza Hut , Pune Satara Road, Katraj, Pune- 411043, Maharashtra, India
Proprietorship Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Providing online videos, not downloadable on inspirational or motivational topics, Arranging technical instruction courses, Career counseling and coaching, Career counseling [education], Academic examination services, Examination services (Educational -), Organisation of examinations [educational], Training courses relating to system analysis, Engineering training services, Consultancy services relating to engineering training, Courses (Training -) relating to engineering, Providing online training and Providing online tutorials.
4559495 07/07/2020
RADIANT INFONET PRIVATE LIMITED
901, MADAM BHIKAJI CAMA BHAWAN, BHIKAJI CAMA PLACE, DELHI-110066
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
Aara Health

4560057  07/07/2020

Navya Naveli Nanda
12 Jor Bagh, Lodhi Road, New Delhi, India - 110003
An Indian citizen

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Used Since :27/05/2020

DELHI

Providing of education and training in the field of healthcare; fitness, health and wellness training; providing professional coaching services in the field of health, fitness, wellness management; providing on-line interactive healthcare education services, namely, providing live and on-line interactive seminars and workshops in the field of healthcare; providing on-line electronic publications related to fitness, health and wellness; online publication of blogs; conducting entertainment and healthcare events and workshops.
VLS Virtual Learning System

4560073 07/07/2020
KUSHAL NAGPAL W/O. SH. VIKRAM NAGPAL
335, B-BLOCK, RANJEET AVENUE, AMRITSAR-I, AMRITSAR-143001, PUNJAB
Individual

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI
Education Services in Class 41
SKILLBOWL
4560107    07/07/2020
SKILLBOWL
Sector 17, Geetanjali Enclave, House No. 420, Vasundhara, Link Road
Registered as an MSME bearing registration no.UP29D0036689
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
Arranging and organizing of competitions (education or entertainment); Arranging of quizzes and games; Arranging of talent quests and contests; Game services provided online from a computer network; Organisation of games; Organisation of recreational activities; Arranging group recreational activities, entertainment services and entertainment information services namely film production, other than advertising films; amusement park services; entertainment services in the nature of conducting exhibitions and conventions concerning television and film, and television and film characters; entertainment services in the nature of development, creation, production, distribution, and post-production of motion picture films, television shows, special events, and multimedia entertainment content; entertainment services in the nature of a live theatrical, musical and comedic performances; fan club services; production and distribution of motion picture films and television shows; providing entertainment services via a global communication network in the nature of online games and websites featuring a wide variety of general interest entertainment information relating to motion picture films, television show programs, musical videos, related film clips, photographs; providing online computer, electronic and video games; providing temporary use of non-downloadable interactive computer games, Television programme distribution (other than transportation).
Vishavveda

4560114  07/07/2020
SUDESH KUMAR
50, Mansi Enclave, behind SR Medicity, Jagjeetpur, Kankhal Haridwar UR 249408 IN
INDIVIDUAL
Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELHI
Education, providing of training
CRICINSHOTS

4560524  07/07/2020

INATOR LLP
5/403, A Wing, Ved Vihar, Left Bhusari Colony, Off Paud Road, Kothrud, Pune - 411038
Limited Liability Partnership

Address for service in India/Attorney address:
SANTOSH SARDESHPANDE
B-18, Agrawal Garden, Behind Vaibhav Cinema, Pune- Solapur Road, Hadapsar, Pune- 411028.

Proposed to be Used
MUMBAI

PROVIDING ENTERTAINMENT SERVICES, SPECIFICALLY THROUGH DIGITAL MEDIA PLATFORMS.
4560620   08/07/2020
HRISHIKESH PANDEY
E-8/320, TRILANGA, BHOPAL (M.P.)-462039
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
ACTIVE BEE

4560673  08/07/2020
RAJESH KUMAR
48,NEW DARSHINI BAGH,OPPOSITE ROAD TO MALIK STUDIO,MANIMAJRA,CHANDIGARH-160101
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used

DELHI
Freelance Fitness Training Services
The Gone Game

4560683  08/07/2020
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
Entertainment Services Of Providing Both Produced, Curated And User Generated Films, Animation films and TV shows, Television Shows And Other Programming/Content In The Nature Of Theatrical Motion Pictures, Scripted And Unscripted Television shows/serials, Direct To Dvd Films, Short Films, Trailers, Promos, Internet Programming, animated films and shows, Music Videos, Playlists And Jukeboxes; Entertainment Services Of Providing An On-Going Series Featuring Entertainment, Infotainment, Blogs, Entertainment Stories And Content Related To Music, Comedy, Family Entertainment, Animation, Kids And Infotainment Genres, Webcasts, And The Internet; Digital Video, Audio, And Multimedia Publishing Services.
4560764  08/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4560826   08/07/2020
VIKRAM KUMAR
HOUSE NO. 116, GATI NO. 8, MEETHAPUR EXTN., PART-III, BADARPUR NEW DELHI-1100044
gym services
PROPRIETOR
Proposed to be Used
DELHI
GYM SERVICES, GYMNASIUM SERVICES, GYMNASIUM INSTRUCTION, PROVIDING GYMNASIUM FACILITIES, PROVIDING GYMNASIUM FACILITIES, PROVISION OF GYMNASIUM FACILITIES, AND PROVIDING OBSTACLE COURSE TRAINING GYM FACILITIES.
MESOKI EDU PLANET PRIVATE LIMITED
11/404 –B, First Floor, Pulyullathil Building, Panayi, Balussery, Kozhikode -673612,Kerala
Joint stock company

Address for service in India/Attorney address:
RESHMA M C
KKK Complex,Third Floor,Room No 33/5725 A-26 chevayur calicut 673017
Used Since :29/11/2018

CHENNAI
Academies [education], education information, educational examination, lending libraries, mobile library services / bookmobile services, practical training [demonstration], publication of texts, other than publicity texts, publication of books, publication of electronic books and journals on-line, services of schools [education], arranging and conducting of seminars, teaching / educational services / instruction services vocational guidance [education or training advice] vocational retraining, arranging and conducting of workshops [training], vocational guidance [education or training advice] ,writing of texts, other than publicity texts, zoological garden services, translation and tutoring.
PassionGuru
4561268  08/07/2020
MINDISM TECH PRIVATE LIMITED
30, ARJUN MARG, DLF PHASE- I, GURUGRAM, HARYANA - 122002
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :25/05/2020
DELHI
Education; providing of training; entertainment; sporting and cultural activities. Digital platform to teach student, upload content of students' art, craft, dance, painting, robotics, photography, videography, documents, and other multimedia information, online forums, chatbox and for message transmission, online videos, classes, exercises, goal to achieve in the area concerning art, craft, dance, painting, photography, and other similar talents.
4561894    08/07/2020
SHARMILA S
Plot C-79, Flat No. G1, Gyan Enclave, Bajanai Koil Street, Padi, Chennai - 600 050
Educating and Training yoga, Conducting Practical training Session (Demo) Online classes, Workshops and Entertainment.
sole proprietorship
Used Since :06/07/2020

CHENNAI
Educational Services, Training, Conducting Practical Training Session (Demo), Fitness Classes, Online Classes, Workshops and Entertainment Services.
4562235  09/07/2020
MR.NARENDRA B.CHAVAN,PROPRIETOR OF M/S NANDIGRAM AGRO
Yelegaon,Tal-Ardhapur,Dist-Nanded-431704Maharashtra,India
Sole Proprietor
Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud,pune-411038
Proposed to be Used
MUMBAI
Providing of Education and Training in the Fields of Agriculture,Horticulture and Forestry
4562357  09/07/2020
TUSANCORP SERVICES LLP
GROUND FLOOR, 858, SECTOR 15 PART 2, GURUGRAM , HARYANA - 122001
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Business education; Education services; Education information; Providing entertainment information via a website; Information relating to education and entertainment provided online from a computer database or the Internet
ISAS

4565178  09/07/2020
M/S. INTERNATIONAL SCHOOL OF AESTHETICS AND SPA
Flat No. 105, The Greens, North Main Road, Koregaon Park Pune, Maharashtra, India 411001
Partnership Firm

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Colony, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since: 30/08/2011

To be associated with:
2271766

MUMBAI
Providing Education and Training in respect of Beauty and Spa.
2701505   19/03/2014
KANORIA FOUNDATION
HARI PRASAD KANORIA
32Q, NEW ROAD, ALIPORE, KOLKATA - 700 027, WEST BENGAL.
SERVICE PROVIDER
AN INDIAN TRUST

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :04/02/2014

KOLKATA
Scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software.
2745719  28/05/2014

HT MEDIA LTD.,
HINDUSTAN TIMES HOUSE, 18-20 KASTURBA GANDHI MARG NEW DELHI 110001
SERVICE PROVIDER
COMPANY REGISTERED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 15/09/2012

DELHI

COMPUTER PROGRAMMING, INTERNET SERVICES INCLUDING DISSEMINATION OF NEWS & INFORMATION THROUGH WEB-SITE(S) AND SOFTWARE RELATED SERVICES.
CAPSULE ERP

3008956  15/07/2015
SARANGAN SHANMUGANATHAN
NO:112, TRANSIT HOSTEL, NEW CPWD QRTRS, BESANT NAGAR, CHENNAI - 600090
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :29/02/2012

To be associated with:
2497158

CHENNAI
ERP (ENTERPRISE RESOURCE PLANNING) DEVELOPMENT, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE,
3484153   14/02/2017
THOUGHT ROOTS INDIA PRIVATE LIMITED
Trading as: Service Providers
201, T-1, Harmony, Nirvana Country, Sector 50, Gurgaon
Service Providers
Indian Private Limited Company
Address for service in India/Attorney address:
ASCENTIALLS
G-1-5 FLAT NO-1 RING ROAD MODEL TOWN DELHI-110009
Used Since: 05/01/2015
DELHI
Scientific, technological services and its research & design; industrial analysis, research and development services;
Services for consultancy, design, development, installation, maintenance, monitoring, updating, protection, recovery,
system analysis, system design of computer systems and networks, including hardware and software; Computer
programming; Conversion & digitization of data; Creating and maintaining websites; search engines; Rental of servers;
Surveying
ALEF EDUCATION CONSULTANCY L.L.C
Al Bateen, Bainunah Street, Tower C2, Floor No. 14, offices number 14-15-16-17-18, unit H.H. Sheikha Fatima Bint Mubarak, Abu Dhabi, United Arab Emirates
A company duly incorporated and registered pursuant to the laws of the United Arab Emirates

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

The Applicant wishes to claim rights in the colours reflecting in the trade mark as per the following: Red - Pantone 485 C; Green - Pantone 356 C; Cool Grey - Pantone 9 C; Black - Pantone 6 C.
3741613  01/02/2018
ZILLION ANALYTICS PRIVATE LIMITED
L-Shiva, 91 Spring Board Plot No. 23, Sector -18 Gurgaon Gurgaon HR 122015

Address for service in India/Attorney address:
SARVIK SINGHAI
D 326 LAXMINAGAR 110092

Proposed to be Used
DELHI

Computer programming, consultancy, business analytics.
3881245  06/07/2018
GCL INTERNATIONAL LTD
21 Lansdowne Crescent, Edinburgh, Midlothian, Scotland, EH12 5EH, United Kingdom
A Limited Company incorporated under the laws of United Kingdom.

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI

Quality Audits, Certification (Quality Control), Inspection of Goods for Quality Control.
THE DIGITAL PLUG

3894880   23/07/2018

SHRAADDHANJALI SINGH
9 Forest Road, Chandmari, Darjeeling - 734101
An Indian National

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
YUPPTV

3895274    23/07/2018
YUPP TV INDIA PRIVATE LIMITED
trading as ;YUPP TV INDIA PRIVATE LIMITED
8-2-293/82/A/773, Road Number 44, CBI Colony, Jubilee Hills, Hyderabad, Telengana-500033
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
PATANJALI ASSOCIATES
C-9/9177, VASANT KUNJ, NEW DELHI 110070
Used Since :07/06/2007

CHENNAI
DESIGN AND DEVELOPMENT OF SOFTWARE APPLICATIONS FOR OFFERING ON-DEMAND MOVIE STREAMING SERVICES THAT FACILITATES TRANSMISSION, DISPLAY, ACCESS AND BROWSING OF AUDIO WORKS, VISUAL WORKS, AUDIOVISUAL WORKS, ELECTRONIC PUBLICATIONS, BOOKS MOVIES AND MUSIC
THE ULTIMATE KNOWLEDGE

3895296  23/07/2018

MANMEET KHURANA
B-57, Taxila Colony, Garh Road, Meerut 250005, Uttar Pradesh
Individual person

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :15/02/2016

DELHI
Hosting computer application software in the field of knowledge management for creating searchable databases of information and data
BITMAX

3896148   24/07/2018

TARUN WADHWA TRADING AS BITMAX TECHNOLOGIES
OFFICE NO. 213, 2nd FLOOR, K10 TOWER, FEROZE GANDHI MARKET, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :13/07/2018

DELHI

Maintaining & Updating Computer Softwares; Customized Design of Computer Software; Design & Development of Software for Website Development; Maintaining & Updating Websites; Web Designing, Web Development, Web Hosting, Website Re-designing & Graphic Designing.
3897307  25/07/2018
PARMAR AMITKUMAR VITTHALBHAI
trading as ;WEBORION SOFTWARE SOLUTION
53, ISHANAND SOC, B/H PRADHYUMAN SOC, C.T.M CROSS ROAD, RAMOL ROAD, AHMEDABAD 380026 AHMEDABAD GUJARAT INDIA
Used Since :30/05/2012
AHMEDABAD
IT CONSULTANCY SERVICE, WEBSITE DEVELOPMENT SERVICE, MOBILE APPLICATION DEVELOPMENT SERVICE, CYBER SECURITY SERVICE, INCLUDED IN CLASS - 42
3897399  25/07/2018
PNB HOUSING FINANCE LIMITED
9th Floor, Antriksh Bhawan, 22 Kasturba Gandhi Marg, New Delhi 110001
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of online non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; Providing a website featuring a search engine for a wide variety of consumer goods; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; scientific and technological services and research and design relating thereto.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3897404 25/07/2018
PNB HOUSING FINANCE LIMITED
9th Floor, Antriksh Bhawan, 22 Kasturba Gandhi Marg, New Delhi 110001
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
To be associated with:
3897399

DELHI
Design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of online non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; Providing a website featuring a search engine for a wide variety of consumer goods; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; scientific and technological services and research and design relating thereto.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3898537  26/07/2018
NISHANT KUMAR GAUTAM
trading as ;SCRAP MINDER
GAUTAM SANITATION, OPPOSITE HOTEL NEELKAMAL, BYEPASS ROAD, CHAS BOKARO, JHARKHAND-827013
SERVICE PROVIDER
Used Since :02/07/2018
KOLKATA
SOFTWARE DEVELOPMENT, SCIENTIFIC AND TECHNOLOGICAL SERVICES, CONSULTANCY AND SOFTWARE DEVELOPMENT IN THE FIELD OF SCRAP AND THE SUBSTANCE WHICH ARE OUTDATED BY INDIVIDUAL, GROUP AND ORGANIZATION FOR THEIR FUTURE AND PRESENT USE.
Trade Marks Journal No: 1960 , 10/08/2020 Class 42

3898981  26/07/2018
M/S SAVANKUMAR TANAJI SINGEWAR
OPP BHARAT VIDHYALAYA HIGH SCHOOL SHAKTI NAGER NANDE-431604 MAHARASHTRA
An Indian Citizen

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075

Proposed to be Used
MUMBAI
It solutions Website, Software, Android application and Web application.
BUYERCONNECT

3899242  26/07/2018
DIAL4TRADE TECHNOLOGIES PRIVATE LIMITED
219B, FIRST FLOOR, KIL.NO. 128, C-BLOCK, GALI NO. 12, PREM NAGAR, NAJAFGARH, DELHI - 110 043
DIRECTOR
Address for service in India/Attorney address:
VIVEK KUMAR
PLOT NO. 104-105, 1ST FLOOR, VIPIN GARDEN, METRO PILLAR NO. 798, DWARKA MORE, NEW DELHI - 110 059

Proposed to be Used

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE;
COMPUTER SOFTWARE, B2B CONFERENCING CALL SOFTWARE, ONLINE CONFERENCING SERVICES, B2B PORTAL,
INTERNET, WEBSITES, WEB DESIGN & DEVELOPMENT, MOBILE APP DEVELOPMENT, DIGITAL MARKETING, E-
COMMERCE, BUYER SELLERS CONNECT THROUGH CONFERENCING CALL, BUY LEADS, BUY LEADS SERVICES AND
COMPUTER PROGRAMMING SERVICES.
3899692 27/07/2018
TOPLINE BRAND MANAGEMENT CORPORATION.
16/F, TOWER B, SANLITUN SOHO, NO.8 GONGTI NORTH ROAD, CHAOYANG DISTRICT, BEIJING, CHINA, 100027.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Technological services and research and advisory services related to technology and research. Brand Design services, advisory services related to brands, websites and ecommerce portal.
SOFTTIX

3902606  31/07/2018

SOFTTIX TECHNOLOGY PVT. LTD.
CAPER HOUSE, 327, SECOND FLOOR, UDYOG VIHAR, PHASE-IV, GURGAON, HARYANA-122019

SERVICE PROVIDERS
Used Since :27/08/2013

DELHI

Scientific and technological services, as well as research and design related thereto; design and development of computer hardware and software; consultancy services in computer software; computer engineering; programming, configuration, testing, repair, maintenance, customization, duplication, rental, research and computer software support; installation, testing, updating and duplication of computer software; technical consultancy and ** advisory services relating to computer hardware, software and peripherals; cloud computing network hosting; rental of operating software for accessing and using a cloud computing network; provision of information relating to the design and development of computer software, systems and networks; programming of operating software for accessing and using a cloud computing network; development and testing of computing methods, algorithms and software for processing telecommunication and navigation signals; providing temporary use of non-downloadable operating software for accessing and using, a cloud computing network; providing temporary use of non-downloadable software for analyzing financial data generating reports; hosting computer application software in the field of knowledge management for creating searchable databases of information and data; computerized data storage services; design, development, programming, rental and providing temporary use of on-line non-downloadable computer software for business purposes, for file management, for processing, import, collection, management and consolidation of data and data sets, for bookings and sales of tickets and seats in the transportation, travel and hotel sectors, for handling passenger transportation by all means of transport by air, land, water or rail, for making travel arrangements; for providing travel information for cruises, for managing travel agencies, travel expenses, for managing hotels and property in the hotel industry, for managing meetings and events in the hotel industry, for managing restaurants, for advertising, marketing and content management, for issuing, redemption and exchange of vouchers, for providing targeted offers, vouchers, discounts, special offers and promotional information, for managing customer relations, for safeguarding financial transactions, for managing fraud and for use in automating and managing business processes; hosting and maintenance of software online communicated by interface with a variety of distribution systems, travel organizers and property “management” systems enabling reservation and booking to be conducted in real time, room inventory management and collection and processing guest information, all in relation to the hotel industry; technical support services for computer software, including on-line support for troubleshooting computer software problems; design and development of electronic data security system’s; consultancy and provision of information relating to the foregoing services.
3904033 01/08/2018
PRAGYA EDUCOM PVT. LTD
B27, Madhuban, Preet Vihar, New Delhi:110092
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/05/2018

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
PACKAGING DESIGN, GRAPHIC ARTS DESIGN

Mark shall be used as represented.
Beybor
3904500 01/08/2018
BEYBOR TECH LABS PRIVATE LIMITED
H No. 8-2-293/82/A/623-G, Plot No. 623/G, 1st Floor, Road No. 35, Jubilee Hills, Hyderabad, Telangana – 500033
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/07/2018
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
CAPITAL O

3905518   02/08/2018

ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi 110017
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 23/06/2018

DELHI
Computer Services, namely, Hosting Online Web Facilities for others; Software services in the field of hotel management and booking; Services of providing computer sites (websites) and downloadable software that offer intermediation between those who seek and those who offer temporary accommodation, tourism and travel; Providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of hospitality; Architectural design for exterior decoration.
3905528 02/08/2018
ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi 110017
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 23/06/2018

DELHI
Computer Services, namely, Hosting Online Web Facilities for others; Software services in the field of hotel management and booking; Services of providing computer sites (websites) and downloadable software that offer intermediation between those who seek and those who offer temporary accommodation, tourism and travel; Providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of hospitality; Architectural design for exterior decoration.
3906315  03/08/2018
RAJEEV KUMAR
R-14/2, RAMESH PARK, LAXMI NAGAR, DELHI-110092
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Graphic designing, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
FOUNDATIONDB

Priority claimed from 05/02/2018; Application No. : 74331 ; Jamaica

APPLE INC.
One Apple Park Way, Cupertino, California 95014, U.S.A.
A California Corporation, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Computer software services featuring non-downloadable software for database management and development; development, advisory and consulting services for computer software application and database management and integration; design of computer databases.
PEOPLE BUDDY

3906468  03/08/2018

SONIYA GOEL
BLOCK 25, HOUSE NO. 1/8, FIRST FLOOR, SHAKTI NAGAR, DELHI-110007
Individual

Proposed to be Used
DELHI

SOFTWARE DEVELOPMENT; SOFTWARE DEVELOPMENT SERVICES; SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; INFORMATION TECHNOLOGY CONSULTANCY; OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY; CONSULTANCY AND INFORMATION SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY ARCHITECTURE AND INFRASTRUCTURE; COMPILATION OF INFORMATION RELATING TO INFORMATION TECHNOLOGY
Freecharge Payment Technologies Private Limited
2nd Floor, Red Fort Capital Parsvnath Tower, Bhai Veer Singh Marg, Near Gole Market, New Delhi -110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; providing web-based services; creating and maintain websites; hosting websites.
Freecharge Payment Technologies Private Limited  
2nd Floor, Red Fort Capital Parsvnath Tower, Bhai Veer Singh Marg, Near Gole Market, New Delhi -110001  
A Company duly incorporated under the Companies Act, 2013  

Address for service in India/Attorney address:  
SINGH & SINGH LAW FIRM LLP  
C-139, Defence Colony, New Delhi - 110024  

Proposed to be Used  
DELHI  
Scientific and technological services and research and design relating thereto; industrial analysis and research services;  
design and development of computer hardware and software; providing web-based services; creating and maintain  
websites; hosting websites.
3907014  03/08/2018
Freecharge Payment Technologies Private Limited
2nd Floor, Red Fort Capital Parsvnath Tower, Bhai Veer Singh Marg, Near Gole Market, New Delhi -110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; providing web-based services; creating and maintain websites; hosting websites.
3907018 03/08/2018
Freecharge Payment Technologies Private Limited
2nd Floor, Red Fort Capital Parsvnath Tower, Bhai Veer Singh Marg, Near Gole Market, New Delhi -110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; providing web-based services; creating and maintain websites; hosting websites.
PIPING MART

3909293  06/08/2018

RATH INFOTECH AND WEB SOLUTIONS PVT. LTD.
502, 5th floor, Radhe Vallabh CHS, French Bridge, Opera House, Mumbai 400004

Private Company

Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078

Used Since: 17/03/2018

MUMBAI

Hosting, creating, building, designing and maintaining websites; consultancy relating to creating and designing of websites; hosting and programming of e-commerce platforms for internet, programming & maintaining software for e-commerce; included in class 42.
RAUNAK HAZARIKA
House Number - 9, Opposite Guwahati College, 3rd Bylane, Jyotinagar, Bamunimaidan, Guwahati - 781021, Assam
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

KOLKATA

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
WESONGS.COM

3911301  08/08/2018

PUNAMCHAND SETHIA
204-206, SHRI HARI COMPLEX, JADA-KHADI, MAHIDARPURA, SURAT - 395003

INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used

AHMEDABAD

Website to play, stream and view audio visual content; search engine and e-commerce portal
3911855 09/08/2018

YASHNA GARG
B-99 Sector 40 Noida 201301 Uttar Pradesh
Individual

Address for service in India/Attorney address:
RAKESH KUMAR SINGH
B-93 First Floor Sector 65 Noida 201307 Uttar Pradesh

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; consultancy services for designing interior décor and architecture design work
REMSON PRIME

3912415  09/08/2018
HARSHIT NANDRAJOG
House No. 11, Road No. 16, Near S. D. Public School, East Punjabi Bagh, S.O., West Delhi- 110026.
Individual

Address for service in India/Attorney address:
INTELLECT JURIS
604, VICTORIA-C, GRAND OMAXE, SECTOR 93 B, NOIDA-201301


DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3912473 09/08/2018
SAUMYA JAIN
WZ- 21A, OM VIHAR, PHASE- 2, NEAR LAXMI NARAYAN MANDIR, UTTAM NAGAR WEST, DELHI- 110059
INDIVIDUAL
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
INFORMATION TECHNOLOGY SERVICES, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, HOSTING SERVICES, SERVER HOSTING, SERVER ADMINISTRATION, WEBSITE DESIGN, CREATING WEBSITES, HOSTING WEBSITES.
VAG

3914520  11/08/2018
MANISH KUMAR SINGHAL
ARYA SAMAJ ROAD, NEAR CHOUMUKHA MAHADEV MANDIR, BHARATPUR - 321 001 (RAJ.) INDIA.
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 13/03/2018

AHMEDABAD

SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, HOSTING SERVICES AND MOBILE APPLICATIONS RELATED TO FREIGHT LOGISTICS MANAGEMENT; BUSINESS MANAGEMENT; CONSULTANCY & ADMINISTRATION FOR SUPPLY CHAIN LOGISTICS, FREIGHT LOGISTICS MANAGEMENT, ARRANGING THE TRANSPORTATION OF GOODS, CONNECTING BUYERS & SELLERS FOR TRANSPORTATION, VEHICLE TRACKING; OPERATING ONLINE MARKET PLACE FOR SELLERS & BUYERS OF GOODS.
3914836   13/08/2018  
BENGAL TILES & ART PVT. LTD.  
trading as :BENGAL TILES & ART PVT. LTD.  
VILL.-GANAPATINAGAR, P.O.-UTTAR SONAMUI, P.S.-TAMLUK, DIST.-PURBA MADINIPUR, PIN.-721648, WEST BENGAL, INDIA.  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
DAS & ASSOCIATES  
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.  

Proposed to be Used  
KOLKATA  
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS-42.
IPAY
3915068  13/08/2018
INSTANTPAY INDIA LIMITED.
First Floor, A-24/9, Mohan Cooperative Industrial Estate, Mathura Road, South Delhi, Delhi- 110044
A company incorporated

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI
Design, Creation, hosting and maintenance of websites for others; Scientific and technological services and research and design relating thereto; Development and design of mobile applications; providing temporary use of on-line non downloadable operating software for computer networks and servers; providing temporary use of on-line non downloadable software for the transmission of information; Providing temporary use of on-line non-downloadable software for use in database management included in Class 42.
3915298 13/08/2018
SHAILENDRA SINGH TRADING AS SHARPMICROSYS
12A/53, Vrindavan Yojan, R.B. Road, Lucknow - 226025, Uttar Pradesh
Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :10/02/2018

DELHI
Software Development, IT Services.
FUNDAL CLEAR HAI

3915974  14/08/2018
EXTRAMARKS EDUCATION INDIA PRIVATE LIMITED
506, Surya Kiran Building, 19, K.G. Marg, Connaught Place, New Delhi, 110001, India
A Company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001
Proposed to be Used
DELHI
Design and development of visualization technologies for advertisement of real-estate, commercial product and business of others, Providing a web site that gives multiple computer users simultaneously the ability to upload, create and edit documents, printed publications, online publications, photographs, product packaging and advertisements.
PATA
3918193  16/08/2018
RAJAT JAIN
73-74, Vinay Nagar, Keshar Bagh Road, Indore (M.P.)
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Design, Architecture & Certification of educational services.
3919035  17/08/2018  
MUNEESH KUMAR BHOGRA
H.N 1603, Sector 15, Faridabad - 121007, Haryana
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Software consultancy.

*The Trade Mark shall be used as a whole with no exclusive right over the word Consulting*
3920604   20/08/2018
SAFFRON TECH PVT. LTD.
57-A, CENTRAL AVENUE, SAINIK FARMS, NEW DELHI-110062
SERVICE PROVIDERS
Used Since :12/02/2008
DELHI
DRAFTING, DESIGNING AND CREATION OF COMPUTER SOFTWARE, RESEARCH AND DEVELOPMENT IN THE FIELD OF
COMPUTER SOFTWARE RENTAL, INSTALLATION, MAINTENANCE, ANALYSIS MANAGEMENT, UPDATING AND
CONSULTANCY OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING, CONSERVATION AND PRESERVATION OF
DATA DIGITAL, WEBSITE DEVELOPMENT, CREATION, SITE HOSTING AND MAINTENANCE OF WEBSITES.
3921284    20/08/2018
TECHTREE IT SYSTEMS PRIVATE LIMITED
H.NO. 2058, GROUND FLOOR, POCKET -02, SECTOR C, VASANT KUNJ, NEW DELHI-110070, DELHI NCR
BODY INCORPORATE UNDER COMPANY ACT
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Used Since :21/02/2006
DELI
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software.
CANOPY BIOSCIENCES
Priority claimed from 21/02/2018; Application No. : 87806189 ;United States of America
3922223    21/08/2018
CANOPY BIOSCIENCES, LLC
4320 Forest Park Avenue, St. Louis, Missouri 63108, United States of America
COMPANY
Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA
Used Since :17/09/2017
DELHI
Scientific laboratory services; testing, inspection or research of pharmaceuticals; designing of machines, apparatus, instruments or systems composed of such machines, apparatus and instruments; designing, other than for advertising purposes; scientific research in the field of genetic engineering.
CHIME

Priority claimed from 01/03/2018; Application No. : 074511 ;Jamaica

3924432  23/08/2018

AMAZON TECHNOLOGIES, INC.

410 Terry Avenue North, Seattle, Washington 98109, United States of America

a Nevada Corporation

Address for service in India/Agents address:

ARCHER & ANGEL

K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Platform as a service (PAAS) featuring computer software platforms for use with home and environmental monitoring, control, and automation systems; software as a service (SAAS) services featuring computer software for use with home and environmental monitoring, control, and automation systems; application service provider featuring application programming interface (API) software for home and environmental monitoring, control, and automation; Platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; Software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; Platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; Software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; application service provider (ASP) services featuring software for controlling, integrating, operating, connecting, and managing voice controlled information devices, namely, cloud-connected and voice-controlled smart consumer electronic devices; security and anti-theft software applications; voice command software applications; computer services, namely, providing an internet site featuring technology for use in home and environmental monitoring, control, and automation systems; computer services, namely, providing an internet portal featuring technology enabling users to remotely interact with home and environmental monitoring, control, and automation systems; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; providing temporary use of on-line non-downloadable software for the management and transmission of data; design and development of computer hardware and software; hosting a website for the electronic storage of data; monitoring of computer systems by remote access; monitoring of camera systems by remote access; installation, maintenance and repair of computer software; cloud recording and storage services; electronic storage of electronic media, namely, images, text, audio, and video data; providing an online non-downloadable internet-based application featuring technology enabling users to share videos; providing an on-line network environment that features technology that enables users to share data; providing temporary use of online non-downloadable software for recording, viewing, storing, sharing, and analyzing data; information technology support services; provision of technical support; consultancy and advisory services relating to the aforesaid services.
3926798   27/08/2018
MEERA GIANI
FLAT NO A-103, DWARKADHAM APARTMENT, PLOT NO. 13, SECTOR-23, DWARKA, DELHI-110077
SCIENTIFIC, DESIGN AND TECHNOLOGICAL SERVICES; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
INDIVISUAL

Proposed to be Used
DELHI
COMPUTER PROGRAMMING; COMPUTER SERVICES; DESIGNING/CREATION/MAINTENANCE OF WEBSITE; PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, HARDWARE AND CONSULTANCY THEREOF; UPDATING OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF INSTALLATION/EXPANSION/CONFIGURATION/UPDATE OF COMPUTER PROGRAM; ARCHITECTURE, SURVEYING, DESIGNING OF MACHINES/ APPARATUS/INSTRUMENTS (INCLUDING THEIR PARTS) OR SYSTEMS COMPOSED OF SUCH MACHINES/APPARATUS/INSTRUMENTS; CONSULTANCY IN THE FIELD OF DESIGN/DEVELOPMENT OF COMPUTER NETWORK; INTRODUCTION AND EXPLANATION RELATING TO PERFORMANCE, OPERATION, OF COMPUTERS, AND ALLIED MACHINES THAT REQUIRE HIGH OF THE OPERATORS TO MEET THE PURPOSED ACCURACY IN OPERATING THEM; TECHNICAL PROJECT RESEARCH; DEVELOPMENT AND RESEARCH SERVICES FOR THIRD PARTIES RELATED TO NEW PRODUCTS; TECHNICAL PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY; ENGINEERING SERVICES, TECHNICAL RESEARCH; INTERNET SERVICES AND COMPUTER ASSISTED RESEARCH; DEVELOPMENT AND DESIGN OF COMPUTER PROGRAMS RELATED TO E-COMMERCE; MANAGEMENTS OF INTERNET WEBSITE CONTENTS; RENTAL OF ACCESS TIME TO ELECTRONIC COMMERCE PLATFORMS.
EXPERIENCE LEAGUE

Priority claimed from 02/03/2018; Application No. : 87818213 ;United States of America

3927638 27/08/2018

ADOBE INC.

345 Park Avenue San Jose, California 95110 U.S.A.

The laws of the State of Delaware

Address for service in India/Attorney address:

FIDUS LAW CHAMBERS

Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :27/03/2018

DELI

Computer services; hosting an online community website; platform as a service (PAAS); providing temporary use of online non-downloadable software; providing a website featuring resources; providing information; technical support services; consulting services; computer software design and development; computer programming services; computer services, namely, providing consultation services and technical information in the fields of computer software, web analytics software, and web content management software; application service provider (ASP), namely, providing software for creating, forecasting, executing, managing, monitoring, tracking, and optimizing the performance and effectiveness of digital advertising and marketing campaigns across multiple channels, including websites, social networks, online video, mobile websites, mobile applications, mobile devices, and display advertising; application service provider (ASP), namely, providing software for managing and optimizing website content and website performance; website consulting services; namely, tracking, analyzing, evaluating, and advising others regarding website design, implementation, usability, functioning, performance, and optimization; application service provider (ASP), namely, hosting, managing, developing, analyzing, and maintaining applications, software, and web sites, of others in the fields of advertising, advertising campaigns, advertising campaign analytics and website analytics; application service provider (ASP), namely, providing software for managing, collecting, integrating, reporting, analyzing, visualizing, indexing, filtering and sharing a wide variety of data and information regarding website visitor behavior in the field of online business optimization; application service provider (ASP), namely, providing software for use in creating, serving, managing, targeting, monitoring, tracking, analyzing, buying and selling advertising and implementing advertising campaigns; providing online, non-downloadable software for managing, collecting, integrating, reporting, analyzing, visualizing, indexing, filtering and sharing a wide variety of data and information from various sources; application service provider (ASP), namely, providing software for website diagnostic analysis, search engine optimization, and optimization of keyword search performance and creation; application service provider (ASP), namely, providing computer search engine software; provision of search engines for the Internet, computer networks, other telecommunications networks, and mobile communications devices; application service provider (ASP), namely, providing software and software developer tools used to create and deliver interactive presentations, interactive publications, video and multimedia content, and advertising and promotional content via the Internet, computer networks, other telecommunications networks, and mobile communications devices; application service provider (ASP), namely, providing software for the creation, management, delivery, publishing and distribution of mobile, web and digital content, including advertising, across multiple channels; application service provider (ASP), namely, providing software for managing, enhancing, publishing and delivering content via the Internet, computer networks, other telecommunications networks, mobile communications devices, Internet-connected displays, and print; application service provider (ASP), namely, providing software for digital asset management; application service provider (ASP), namely, providing software for managing, organizing, storing, sharing, searching, controlling, viewing, analyzing, indexing, formatting, publishing and delivering documents, data, content, text, graphics, images, video, audio, and multimedia via a local or global computer or communications network; application service provider (ASP) namely, providing software tools for computer software development; application service provider (ASP) namely, providing software tools for website design and development; application service provider (ASP) namely, providing software for the creation, customization and implementation of online customer and user surveys and for analyzing the reporting of the results of such surveys; computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, publish and share content, access computer bulletin boards, and engage in social networking; application service provider (ASP) namely, providing customized online web pages and data feeds featuring user-defined information, blog posts, graphics, photographs, video, audio, audio/visual and multimedia content, and online web links to other websites; hosting online web facilities for others which allow users to create, publish and share their own content; data warehousing and data mining services; technical support, namely, monitoring network systems; providing technical support services in the nature of troubleshooting in the fields of computer software and web analytics software; providing software updates via the internet or other communications network; software leasing services; providing technical support services in the nature of digital marketing and advertising software troubleshooting.
3927662    27/08/2018
VANDNA GULIYA
Flat No. 1105, Aman Castle Apartments, Sector 4, Vaishali – 201010, (U. P.), INDIA
An Indian National
Address for service in India/Attorney address:
SR4IPR PARTNERS
sr4ipr Partners, # 546, Park Avenue, Sector – 4, VAISHALI, Distt. – Ghaziabad – 201010, (NCR – Delhi) – INDIA
Used Since :01/07/2018
DELHI
Technological Services and research, Industrial research and analysis and research services, design and development of computer hardware and software, included in class 42
ASSET PLUS CONSULTING

3927956  28/08/2018

ATPUG PLUS CONSULTING (OPC) PRIVATE LIMITED
I/803, J.M. ORCHID, SECTOR-76, NOIDA-201301

Body Incorporate

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used

DELHI
I.T. SERVICES, CONSULTING ON BIG DATA ANALYTICS, SERVICES IN BIG DATA METHODOLOGIES INCLUDED IN CLASS 42
3928285   28/08/2018
DELHIVERY PRIVATE LIMITED
A-29 (Back Part), Mohan Cooperative Industrial Estate, New Delhi - 110044
Body Incorporate

Address for service in India/Attorney address:
YASH & ASSOCIATES
505, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE PITAMPURA DELHI 110034

Proposed to be Used
DELHI

COMPUTER SOFTWARE, COMPUTER PROGRAMMING, COMPUTER SOFTWARE CONSULTANCY, SOFTWARE AS A SERVICE (SAAS).
3928286    28/08/2018
DELHIVERY PRIVATE LIMITED
A-29 (Back Part), Mohan Cooperative Industrial Estate, New Delhi - 110044
Body Incorporate
Address for service in India/Attorney address:
YASH & ASSOCIATES
505, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE PITAMPURA DELHI 110034
Proposed to be Used
DELHI
COMPUTER SOFTWARE, COMPUTER PROGRAMMING, COMPUTER SOFTWARE CONSULTANCY, SOFTWARE AS A SERVICE (SAAS).
3928291  28/08/2018
DELHIVERY PRIVATE LIMITED
A-29 (Back Part), Mohan Cooperative Industrial Estate, New Delhi - 110044
Body Incorporate

Address for service in India/Attorney address:
YASH & ASSOCIATES
505, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE PITAMPURA DELHI 110034

Proposed to be Used
DELHI

COMPUTER SOFTWARE, COMPUTER PROGRAMMING, COMPUTER SOFTWARE CONSULTANCY, SOFTWARE AS A
SERVICE (SAAS).
ISHAARA

3929803  29/08/2018

STRATIX HOSPITALITY PRIVATE LIMITED
Flat 1402, 13th Floor, Block 11, The Close South, Nirvana Country, Gurgaon, Haryana, India -122018

Service provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

Design of restaurants, design and development of computer hardware and software
UNIQUELY J

3930834  30/08/2018

WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
a limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Designing, creating, maintaining and hosting online electronic commerce websites for others; developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server; platform as a service (PAAS) featuring computer software platforms for use in operating online marketplaces featuring a wide variety of consumer goods; platform as a service (PAAS) featuring computer software platforms for use in browsing, viewing, comparing, and purchasing a wide variety of consumer goods from online marketplaces; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER J SEPARATELY.
3931226  30/08/2018
RITESH KUMAR
28 SF, Ashiana Greens, Indirapuram, Ghaziabad -201010
Service Provider
Director

Address for service in India/Attorney address:
JATIN NANDA
M1 NEW MAHAVIR NAGAR JANAKPURI NEW DELHI 110058

Proposed to be Used
DELHI
Computer/Software/digital services
MULTIVERSE

4428847  03/02/2020
RITESH KHANDELWAL
Krishna,#341, 7th Cross, Laxmi Road, Shantinagar, Bangalore-560027
Individual

Address for service in India/Agents address:
VENKATESH DAYANANDA
No.7, 4th Main Road, Chamrajpet,Bengaluru-560018.

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; and research services; design and development of computer hardware and software, SAAS, PAAS, IAAS and other related services.
4434797  08/02/2020
SREERAJ .P.G
Pulikkathara House, Ponnurunni, Vyttila , Ernakulam ,Kerala – 682019
Individual Proprietor

Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE , PALARIVATOM, KOCHI-682025

Proposed to be Used
CHENNAI
Conversion of data or documents from physical to electronic media (digital transformation), design and development of computer hardware and software, computer software consultancy, computer virus protection services, information technology (IT) consultancy, installation, maintenance, updating and licensing of computer software, server solutions & providing Software as a service [SaaS]
Nippon Life India Asset Management Ltd

4439164  12/02/2020

NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055

Body Incorporate

Address for service in India/Attorney address:

RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018

Used Since: 13/01/2020

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.
4439442  13/02/2020
M/S POURING POUNDS INDIA PRIVATE LIMITED
207-A, LABURNUM TOWER HEIGHTS, SUSHANT LOK, GURUGRAM, HARYANA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :21/06/2016
DELHI
Design and development of computer hardware and software, website design, development & maintenance
4440878   13/02/2020
RAMANUJAM PATHAK
LALGARH, VISHRAMPUR, LALGARA, PALAMU, JHARKHAND-822124
INDIVIDUAL
Address for service in India/Attorney address:
PRINCE
321 GROUND FLOOR, PARADISE APPARTMENT, SEC-18,ROHINI,DELHI-110089.
Proposed to be Used
KOLKATA
IT SERVICES INCLUDED IN CLASS 42
PARALLEL GROUNDS
4440994  14/02/2020
PARALLEL GROUNDS
1 / 3 , South Tukoganj , Near Hotel Shreemaya , RNT Marg , Indore ( M.P.) 452001
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Architecture consultancy services , Architecture design services , Design services for architecture & Design services relating to architecture .
COPENHAGEN COMPLIANCE
TECHNICAL UNIVERSITY OF DENMARK/SCIENCE AND TECHNOLOGY PARK, DIPLOMVEJ 381, DK-2800 LYNGBY, DENMARK.
BODY INCORPORATE

Address for service in India/Attorney address:
RIMJHIM MATHUR
202 RAJVIJAS APARTMENT 1 MEERA MARG BANIPARK JAIPUR
Used Since :16/12/2017

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Computer technology consultancy; Data security consultancy; Information technology consulting; Cloud computing; Computer system analysis; Software design for others; Computer system design; Computer programming; Creating and designing website-based indexes of information for others [information technology services]; Software as a service [SaaS]; Software development in the framework of software publishing in Class-42
DIGIVIEW

4441529  14/02/2020

AGS TRANSACT TECHNOLOGIES LIMITED

601/2, Trade World, B-Wing, Kamala City, Senapati Bapat Marg, Lower Parel (West), Mumbai 400013

Limited Company

Address for service in India/Agents address:

KAYSER AND COMPANY.

RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

Application service provider, namely, Hosting, Managing, Developing, and Maintaining applications, Software, and Web sites, in the fields of personal productivity, Wireless communication, Information access, and Remote data management for wireless delivery of content to handheld computers, Laptops and electronic devices; Hosting of web portals; Developing computer programs for electronic cash register systems; Computer network configuration services; Computer programming; Computer project management services; Computer services, namely, Cloud hosting provider services; Design, Development, Installation and Maintenance of computer software; Internet Security consultancy, Design and development of computer hardware and software, Software as a service, Rental of computer software, Updating of computer software, Maintenance of computer software, Computer software design, Installation of computer software, Computer software consultancy, Web site design consultancy, Hosting computer sites websites, Creating and maintaining web sites for others, File sharing services, namely, providing a website featuring technology enabling users to upload and download electronic files.
4442114  14/02/2020
SRIKANTH CHANDRASEKARAN
A5 1304, Elita Promenade, Jp Nagar 7th Phase, Bangalore-560078, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

subject to the mark should be use as a whole
4442327  15/02/2020
SHREE AVTARA FINTECH SERVICES PRIVATE LIMITED
6/382, FLAT NO S-2, MARUTI APPT, CHITRAKOOT, VAISHALI NAGAR, JAIPUR, RAJASTHAN 302021
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :28/06/2019
AHMEDABAD
SOFTWARE DESIGN AND DEVELOPMENT , COMPUTER SOFTWARE UPGRADING SERVICES, MAINTENANCE OF SOFTWARE, INSTALLATION OF SOFTWARE , SOFTWARE CONSULTING SERVICES, COMPUTER SOFTWARE INSTALLATION, SOFTWARE MAINTENANCE SERVICES, COMPUTER SOFTWARE DESIGN, DESIGN OF SOFTWARE , WEBSITE DEVELOPMENT FOR OTHERS, WEBSITE DESIGN CONSULTANCY , WEBSITE DESIGN & WEBSITE MAINTENANCE, INFORMATION TECHNOLOGY SOLUTION, SOFTWARE DEVELOPMENT, INFORMATION TECHNOLOGY CONSULTANCY, SOFTWARE PROGRAMMING, DESIGN AND DEVELOPMENT OF NETWORKS, COMPUTER NETWORK SERVICES, DESIGNING OF KOTE SOFTWARE FOR DEFENCE, INCLUDED IN CLASS 42.
cDNAdirect

4443256    15/02/2020

GENEI LABORATORIES PRIVATE LIMITED
No. 6, 6th Main, BDA Industrial Suburb, Near SRS Road, Peenya, Bangalore - 560 058, Karnataka
A Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
CHENNAI

PROVIDING OF SCIENTIFIC AND INDUSTRIAL RESEARCH; SERVICES RELATING TO RESEARCH & DEVELOPMENT FOR
MATERIALS, TECHNICAL RESEARCH, MATERIAL TESTING IN THE FIELD OF INDUSTRY, SCIENCE, BIO-TECHNOLOGY,
GENOMIC RESEARCH & PROTEOMIC RESEARCH.
4444607    17/02/2020
NAVEEN KUMAR GOYAL
1104, Tower 4, Emaar Palm Garden, Sector 83, Gurgaon, Haryana-122004
Consulting
Trademarks Act, 1999
Used Since :04/05/2017
DELHI
OLAELECTRICMOBILITYPRIVATELIMITED
RegentInsignia,#414,3rdFloor,4thBlock,17thMain,100FeetRoad,Koramangala,Bangalore–560034,India
AcompanyincorporatedundertheIndianCompaniesAct,1956.

AddressforserviceinIndia/Attorneyaddress:
SIM&SANADVOCATES
176ASHOKAENCLAVEPART-III,SECTOR-35,FARIDABAD,HARYANA.
UsedSince:18/05/2019

CHENNAI
Design, research and manufacturing of battery and electric vehicle; Design and creation of charging software and battery solutions for vehicles; Design services; Research services; Mechanics Research; Research and development services; Research relating to design services; Furnishing design services for the interiors of automobiles; Electrical safety research, Designing of electrical system, Research in the field of manufacturing machinery; Development of vehicles; Testing of vehicles; Design of land vehicles and its parts thereof; Inspection of vehicles for roadworthiness; Safety technology services relating to land vehicles; Design of vehicles and vehicle parts and components.
4448104   20/02/2020
I4I ONTECH SOLUTIONS PRIVATE LIMITED
#3,5th cross, Gruhalakshmi Layout, 1st stage Basaveshwarnagar, Bangalore-560079
Private Limited Company

Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana
Used Since: 01/01/2019

CHENNAI
Development of Online Web Applications and provide end to end support and maintenance Service
subject to the mark should be use as represented
4448126  20/02/2020
TIARIRUBBER TECHNOLOGIES PVT LTD.
HOUSE NO.- 052902, SALKAPARA, GURKHABASTI, MALANCHA NIBAS, P.O- KUNJABAN, AGARTALA WEST TRIPURA-799001
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
COSMICEYE

4448724  20/02/2020

ENUMERATI SOLUTIONS LLP
PRESTIGE COMMERCIAL COMPLEX, 4TH FLOOR, CHURCH STREET, HARIDEVPUR, SHANTHALA NAGAR, ASHOK NAGAR, BENGALURU - 560001
A Limited Liability Partnership registered under the LLP Act, 2008

Address for service in India/Attorney address:
VINODKUMAR KOTABAGI
CHAITANYA SINGH, ILLUMINATI CONSULTING SERVICES, NO. 237, VGC, THALAGATTAPURA, KANAKAPURA ROAD, BANGALORE 560062, KARNATAKA, INDIA
Used Since :02/01/2018

CHENNAI

: DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, RENTAL OF SOFTWARE; LEASING OF COMPUTER PROGRAMME; SOFTWARE INSTALLATION AND MAINTENANCE SERVICES
ONE PAGE SPOTLIGHT

4448738    20/02/2020

AEIONE LLP

PRESTIGE COMMERCIAL COMPLEX, 4TH FLOOR, CHURCH STREET, HARIDEVPUR, SHANTHALA NAGAR, ASHOK NAGAR, BENGALURU - 560001

A Limited Liability Partnership registered under the LLP Act, 2008

Address for service in India/Attorney address:

VINODKUMAR KOTABAGI

CHAITANYA SINGH, ILLUMINATI CONSULTING SERVICES, NO. 237, VGC, THALAGATTAPURA, KANAKAPURA ROAD, BANGALORE 560062, KARNATAKA, INDIA

Used Since: 13/06/2016

CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, RENTAL OF SOFTWARE; LEASING OF COMPUTER PROGRAMME; SOFTWARE INSTALLATION AND MAINTENANCE SERVICES
Elektel

4451736   24/02/2020
OLA ELECTRIC MOBILITY PRIVATE LIMITED
Regent Insignia, # 414, 3rd Floor, 4th Block, 17th Main, 100 Feet Road, Koramangala, Bangalore – 560034, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

CHENNAI
Design, research and manufacturing of battery and electric vehicle; Design and creation of charging software and battery solutions for vehicles; Design services; Research services; Mechanics Research; Research and development services; Research relating to design services; Furnishing design services for the interiors of automobiles; Electrical safety research, Designing of electrical system, Research in the field of manufacturing machinery; Development of vehicles; Testing of vehicles; Design of land vehicles and its parts thereof; Inspection of vehicles for roadworthiness; Safety technology services relating to land vehicles; Design of vehicles and vehicle parts and components.
VIROCHA TECHNOVATIONS

4454894    26/02/2020
ROHIT AGNIHOTRI
H.NO. 304, SHUBAM APARTMENTS, POCKET 4, SECTOR 12, DWARKA, NEW DELHI 110078
INDIVIDUAL

Address for service in India/Agents address:
SAURABH KUMAR
703, 1ST FLOOR

Proposed to be Used
To be associated with:
4451043

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Analysis and evaluation of product design; Analysis and evaluation of product development; Analysis and testing services relating to electrical engineering apparatus; Analysis of product design; Analysis of product development; Bicycle design; Computer-aided design; Computer-aided design for manufacturing operations; Computer aided design for manufacturing operations; Computer aided design of moulds; Computer-aided design services; Computer aided design engineering services; Computer-aided engineering design services; Consultancy in the field of engineering; Consultancy in the field of design; Consultancy in the field of product development; Consultancy in the field of technological design; Consultancy relating to product development; Consultancy services in the fields of science, engineering and information technology; Consultancy services relating to quality control; Consultancy services relating to research in the field of environmental protection; Consulting in the field of information technology; Consumer product design; Consumer product design services; Consumer product safety testing; Consumer product safety testing consultation; Conversion of data or documents from physical to electronic media; Conversion of images from physical to electronic media; Conversion of texts to digital format; Design and development of testing and analysis methods; Design and development of data display systems; Design and development of route planning software; Design and development of new technology for others; Design consultancy; Design of bicycles; Design of mechanical and micromechanical components; Design of mechanical components; Design of mechanical, electromechanical and optoelectronic apparatus and instruments; Design of new products; Development and testing services in the field of engineering; Development of engineering products; Development of new technology for others; Electrical engineering; Electrical engineering services; Electrical safety research; Engineering consultancy; Engineering consultancy services; Engineering design; Engineering design services; Engineering drawing; Engineering drawing services; Engineering feasibility studies; Engineering research; Engineering research services; Engineering services; Evaluation of product design; Evaluation of product development; Industrial process development; Industrial product design; Industrial product design services; Industrial research and analysis; Industrial research, development and testing services; Industrial research, testing and analysis services; Mechanical engineering; Mechanical engineering services; Mechanical research; Mechanical research in the field of motor sports; Mechanical research services; New product design; New product design services; New product development; New product development services; Packaging design; Packaging design services; Plant engineering; Plant engineering services; Preparation of reports in the field of engineering; Preparation of reports relating to engineering; Preparation of technological reports; Preparation of technological research reports; Process monitoring for quality assurance; Product benchmarking; Product benchmarking services; Product design; Product design and development services; Product design and development; Product design services; Product development; Product development consultancy; Product development consultation; Product development services; Product quality control testing; Product quality testing; Product quality testing services; Product research; Product research and development services; Product research and development; Product research services; Product safety testing; Product safety testing services; Product testing; Product
testing services; Providing information in the field of product design; Providing information in the field of product development; Provision of information relating to industrial design; Provision of information relating to technological research; Provision of information concerning research and technical project studies relating to the use of natural energy; Quality control of services; Quality control services; Quality control testing; Quality control testing of products; Quality testing of products; Quality testing services; Research and design services; Research and development of new products for others; Research and development services in the field of engineering; Research in the field of engineering; Research in the field of mechanical engineering; Research in the field of information technology; Research services in the field of engineering; Research services in the field of information technology; Research services in the field of ecology; Research, testing and analysis services; Research to develop new products; Structural analysis of structures; Technical data analysis; Technical data analysis services; Technical design; Technical design services; Technical drawing; Technical drawing services; Technical feasibility studies; Technical measuring; Technical measuring and testing services; Technical measuring and testing; Technical measuring services; Technical research; Technical research services; Technological consultancy; Technological research; Technological research services
Onsurity

4484278  02/04/2020
ONSURITY TECHNOLOGIES PRIVATE LIMITED
212, CLESTIC TOWER, GREEN GLEN LAYOUT BEL ANDUR BENGALURU Bangalore KA 560103 IN
Private Limited Company

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,

Proposed to be Used
CHENNAI
Design and development of computer/smartphones/travel/health/financial security related software
ARCHNOMOUS

4499595   12/05/2020
UMMEHANI KANCHWALA
Flat No. 302, Heera Apartment, 184, Khatiwala Tank, Indore - 452014, India.
Proprietor
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :14/03/2020

MUMBAI
Services in the field of information technology, consultancy and related activities/other information technology and computer service activities, computer software consultancy; computer technology consultancy; information technology [IT] consultancy, outsource service providers in the field of information technology, creating and designing website-based indexes of information for others [information technology services], providing information on computer technology and programming via a web site and outsource service providers in the field of information technology services included in class 42.
4501374  14/05/2020
MUHAMMAD JUBAYR
CHAMAKKALAYI VALIYAPARAMBA KODUVALLY KIZHAKOTH KOZHIKODE PINCODE:673572
INDIVIDUAL
Address for service in India/Agents address:
PARASSERIKUZHI MADANCHERI ABDUL SAMEER
ASSIQUE SAMEER ASSOCIATES, 2ND FLOOR, SC ARCADE, K.T. GOPALAN ROAD, KOTTOOLIO, KOZHIKODE-673016.

Proposed to be Used
CHENNAI
SCIENTIFIC, DESIGN AND TECHNOLOGICAL SERVICES; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
STASHFIN

4510539   26/05/2020

EQX ANALYTICS PRIVATE LIMITED
60, THIRD FLOOR, ARJUN NAGAR, KOTLA MUBARAKPUR, NEW DELHI-110003
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Used Since :01/07/2016

To be associated with:
3793669

DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
RAJESH AGGARWAL
C-1/320, Printers Apartment, Sector-13, Rohini, Delhi-110085
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI

DIGITAL FILM EDITING; DIGITAL IMAGE PROCESSING (GRAPHIC DESIGN); CREATING IMAGES, INCLUDING BY DIGITAL MEANS (GRAPHIC DESIGN); CREATING AND PRODUCTION OF COMPUTER ANIMATIONS AND VISUAL EFFECTS; CREATING COMPUTER SOFTWARE FOR COMPUTER ANIMATIONS AND VISUAL EFFECTS ANIMATION DESIGN SERVICES SCIENTIFIC AND TECHNOLOGICAL SERVICES AND DESIGN RELATING THERETO, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND COMPUTER SOLUTIONS, COMPUTER SOFTWARE DESIGN, DESIGN SERVICES PACKAGING, GRAPHIC ARTS DESIGNING, VFX, SPECIAL EFFECTS, PROGRAMMING OF COMPUTER ANIMATIONS, ANIMATION AND SPECIAL EFFECTS DESIGN FOR OTHERS
INFO EDGE VENTURE FUND

4522571  07/06/2020

INFO EDGE (INDIA) LIMITED
Ground Floor, 12A, 94, Meghdoot Building, Nehru Place, New Delhi -110019
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :09/01/2020

To be associated with:
1265371

DELHI
Computer programming, Cloud computing and seeding, Computer software design and consultancy, Computer system design and analysis, Consultancy in the design and development of computer hardware, Conversion of data or documents from physical to electronic media, Creating and designing website-based indexes of information for others [information technology services], Data encryption services and security consultancy, Development of computer programs, Hosting computer websites, Providing information relating to computer technology and programming via a website, Internet security consultancy, Monitoring of computer system by remote access, Platform as a service [PaaS], Recovery of computer data, Providing search engines for the internet, Software as a service [SaaS], Server hosting, Technological consultancy and research, Updating of computer software, User authentication services using technology for e-commerce transactions and Website design consultancy.
4523917  08/06/2020
KUMARI SANDHYA
DEJA VIEW HOMES CV RAMAN NAGAR BANGALORE - 560093
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Computer software design; Computer software consultancy; Design, development, installation and maintenance of computer software; Design, maintenance, development and updating of computer software; Software as a service [SaaS]; Web site design consultancy
MANNPHODGANJ KI BINNY

4526288  10/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :31/03/2020
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
HASMUKH
4526303  10/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :30/05/2018
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
IRU DHURUUVAM
4526308   10/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since :30/09/2019

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
XINTIUS

4527242  11/06/2020
SUNIL ASHOK MAVACHEE
trading as ;XINTIUS CONSULTANCY SERVICES
16,FLOOR-3,TYPE III SHEETAL, DR ANNIE BESANT ROAD, WORLI COLONY, Mumbai, Mumbai City, Maharashtra, 400030
Proprietorship
Address for service in India/Attorney address:
KUNAL JHA
A-27, RAM KUTIR, TULSI NIWAS, PUSHTIKAR SOCIETY, JOGESHWARI (W), MUMBAI - 400 102
Proposed to be Used
MUMBAI
Design & Development Of Software & Hardware Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software in class 42
MOIRA
4531133    15/06/2020
JAIDEEP ISPAT & ALLOYS PVT. LTD.
103, Laxmi Tower, 576, MG Road, Indore - 452001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/06/1985

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4531254  15/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI
Used Since : 07/02/2019
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4531266   15/06/2020

APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Used Since : 30/05/2018

To be associated with:
4526303

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
FIT FILTER SERVICES PRIVATE LIMITED
EWS 147/148, WARD NO.22, SEC 03, DEVENDRA NAGAR, RAIPUR, (C.G.) – 492009, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI

Design and development of computer software and application accessible from wireless devices, including mobile phones; Design and development of software for providing information in the field of fitness & health care related activities to the registered members; Design and development of software provides for fitness services and Design and development of computer software for the purpose of fitness coaching to the registered members.
4534315  17/06/2020
AAYUSH CHAUDHARY SOLE PROPRIETOR OF ACAD STUDIO
2P, SECTOR 27, GOLF COURSE ROAD, GURUGRAM, HARYANA, 122002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address: 
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Interior design services, Architectural services for the design of buildings, Consultancy relating to interior decoration, Consultancy in the field of architecture and construction drafting
AUXILLA PHARMACEUTICALS AND RESEARCH LLP.
PLOT NO. 194, MEDOWS 2, GOKULDHAM, VILLAGE. SANATHAL, TA. SANAND, DIST. AHMEDABAD-382110, GUJARAT, INDIA.

LLP Firm

Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052

Proposed to be Used

AHMEDABAD

SCIENTIFIC RESEARCH, TECHNOLOGICAL AND DEVELOPMENT SERVICE FOR PHARMACEUTICAL PRODUCTS, BIOTECH PRODUCTS, FORMULATION & DEVELOPMENT, BIOEQUIVALENCE AND BIOVAILABILITY SERVICE, SCIENTIFIC AND TECHNOLOGICAL RESEARCH AND MANUFACTURING, CONTRACT RESEARCH, CONTRACT MANUFACTURING, RESEARCH AND DEVELOPMENT.
ENERGY EFFICIENCY AND ENVIRONMENT PVT. LTD.

BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Technical consultancy, Advisory Services and consultancy in the field of energy saving and energy efficiency; Development of energy and power management systems, Scientific research in the field of energy; Design and development of regenerative energy generation systems and energy distribution networks; Engineering services relating to energy supply systems, and energy technology; Provision of information concerning research and technical project studies relating to the use of natural energy; Design and development of software for control, regulation and monitoring of solar energy; Conducting research and technical project studies relating to the use of natural energy; Technological analysis services relating to energy and power needs of others; Technological consultancy in the field of alternative energy generation; Energy auditing services relating to electricity and natural gas; Scientific research in the field of renewable energy, Technological consultancy in the fields of energy production and use, Consultancy relating to technological services in the field of power and energy supply; Providing information concerning research and technical project studies relating to the use of natural energy, Research and development services relating to solar cells and electricity generation; Services involving design and development of solar energy products for generation of electric power and thermal applications; Services involving design and development of biomass gasification system for electric power generation and thermal applications; design and development of cook-stove using biomass or solar energy; Consulting and advisory services relating to energy optimization studies and/or research.
AEROTECH SUPPORT SERVICES LLP
Tower-3, Flat-1201, Malibu Towne, Sohna Road, Gurgaon- 122018, Haryana, India
Limited Liability Partnership

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAM PURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4536866   19/06/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company
Used Since :02/05/2020
DELHI
Design and development of computer hardware and software.
NOCCA ROBOTICS PVT. LTD.
4 Brady Glady’s Plaza, 1/447 Senapati Bapat Marg, Lower Parel, Mumbai, Maharashtra, 400013
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
To be associated with:

4532405

MUMBAI

Scientific research services for medical purposes; services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields; scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4537171   19/06/2020
RITESH RAJ GURUKAR
402-A, 73, Shubhashish, Shraddhanandpeth Square, South Ambazari Road, Nagpur, Maharashtra 440010
MARRIED
Address for service in India/Agents address:
RISHABH KHEMUKA
5, VINAYAK APARTMENT, DHANTOLI, NAGPUR-440012.

Proposed to be Used
MUMBAI
graphic design, architecture and interior design
4537262  19/06/2020
SHAMIM AHMAD ANDRABI
Flat no-289,Ekta Apartment, Pocket 1 and 2, Sector-3, Dwarka, New Delhi-110078
INDIVIDUAL
Proposed to be Used
DELHI
MOLECULAR DIAGNOSTIC RESEARCH FOR GENETIC, BIOLOGICAL, LABORATORY TESTING AND SCIENTIFIC DEVELOPMENT OF REAGENTS AND KITS.
4537359   19/06/2020
BRISTON TECHNOMACH PRIVATE LIMITED
5 MATHURA ROAD JANGPURA A NEW DELHI NEW DELHI 110014
Private Limited Company
Address for service in India/Agents address:
UMEET KAUR
C-56, MAIN KANTI NAGAR, DELHI-110051.
Used Since :11/05/2017
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4537587    19/06/2020
TWENTY FOUR SYSTEMS PRIVATE LIMITED
5 MATHURA ROAD JANGPURA A NEW DELHI NEW DELHI 110014
Private Limited Company

Address for service in India/Agents address:
UMEET KAUR
C-56, MAIN KANTI NAGAR, DELHI-110051.
Used Since :10/05/2010

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4537640  19/06/2020

PLANYTICS SOLUTIONS PRIVATE LIMITED
NEW NO 5,CLUB ROAD CHETPET CHENNAI,TAMILNADU-600031

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4537641  19/06/2020
TIMESHELL CIVIL PROJECTS E MONITORING CONSULTANCY PVT LTD
401, 8-2-626/DR/PLOT NO 8, VEDANIKA PLACE, ROAD NO 12, BANJARA HILLS, HYDERABAD-500034
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Architectural services, Architectural design, Architectural project management, Architectural and construction drafting consultancy, Architectural services for the design of buildings, Interior design, Interior decor design,
4537648   19/06/2020

NEXUS TECHNOSOLUTIONS PRIVATE LIMITED
33/B APURVA ESTATE MAKVANA ROAD MAROL NAKA ANDHERI (E) MUMBAI MH 400059
Private Limited Company

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor,Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI

Design, development, programming, maintenance, customization, hosting and rental of software as a service, computer software used for identifying and authenticating data, documents, and personal identity software, monitoring of biometric identification systems comprised of electronic image sensors, electronic detection sensors, computer software and related peripheral devices for authenticating user identification using one or more identity characteristics including biometrics, authentication of documents and verification of data.
4537755  19/06/2020
BIGMEE INDIA PRIVATE LIMITED
FLAT NO-5, MAULI RESIDENCY, SHRI KRUSHNANAGAR OPPOSITE SAGAR HOTEL, PIPELINE ROAD, SAVEDI
AHMEDNAGAR, MAHARASHTRA- 414003
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Creating, designing and maintaining websites; Designing of computer hardware; Creating, designing and maintaining web
sites; Design and graphic arts designing for the creation of web sites; Software development; Maintenance of software;
Software research; Software design; Consultancy in the field of computer software; Design and development of software
in the field of mobile applications; Installation, maintenance, updating and upgrading of computer software; Customizing
computer software; Providing temporary use of non-downloadable software applications accessible via a web site;
Hosting computer application software in the field of knowledge management for creating searchable databases of
information and data; Planning, design, development and maintenance of online web sites for third parties; Development
and maintenance of web sites; Creation, design, development, and maintenance of web sites
4538428  20/06/2020
FICHADIYA JAY ASHVINKUMAR
SANGHADIYA BAZAR, MAHAKALI TEMPLE, LIMBDI, SURENDRANAGAR, LIMBDI, GUJARAT-363421
IT SOLUTIONS
PROPRIETOR OF MS ADBHUT DESIGNS

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4542272  24/06/2020
EDIS SOLUTIONS PRIVATE LIMITED
68, First Floor, Srinivasa Nilaya, 6th Cross, New Byapanahalli Extension, Bangalore, Karnataka-560038, India
A private limited company incorporated under the Companies Act.

Address for service in India/Attorney address:
MARK SHIELD
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Proposed to be Used

AHMEDABAD

ARCHITECTURE, ARCHITECTURE SERVICES, ARCHITECTURAL CONSULTANCY, ARCHITECTURE DESIGN SERVICES, INTERIOR ARCHITECTURAL SERVICES, ARCHITECTURAL PROJECT MANAGEMENT, ARCHITECTURAL PLANNING SERVICES, ARCHITECTURAL SERVICES FOR THE DESIGN OF BUILDINGS, ARCHITECTURAL SERVICES FOR THE DESIGN OF INDUSTRIAL BUILDINGS, ARCHITECTURAL SERVICES FOR THE DESIGN OF COMMERCIAL BUILDINGS, ARCHITECTURAL SERVICES FOR THE DESIGN OF OFFICE FACILITIES, PROVIDING INFORMATION IN THE FIELD OF ARCHITECTURAL DESIGN VIA A WEBSITE
4542316    24/06/2020
NILESH GUNWANTRAO RAJULE
406 Pioneer Sunblossom, 88 4th Cross road, Neeladri Nagar, Electronic City, Bangalore 560100, Karnataka, India
An Individual
Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKVK Post Bangalore 560065
Used Since :01/04/2020
CHENNAI
Research and development of new products in the filed of medical devices, life sciences instrument, agricultural equipments and sustainable energy solutions.
GOURI DAS
trading as ;LENA DENA
A/28 NABADARSHA CO-OPERATIVE HSG SOC. BIRATI, KOLKATA - 700134
SERVICE PROVIDER
Proposed to be Used
KOLKATA
DESIGN AND DEVELOPMENT OF HARDWARE & SOFTWARE
4542521   24/06/2020
HIMAJA
No. 33/2, 5th cross st, alagiri nagar, vadapalani ,Chennai -600026 , Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4542522  24/06/2020
KANISHKA NITHIN
No. 33/2, 5th cross st, alagiri nagar, vadapalani, Chennai -600026, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4542531  24/06/2020
HIMAJA
No. 33/2, 5th cross st, alagiri nagar,vadapalani ,Chennai -600026 , Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4542535  24/06/2020
KANISHKA NITHIN
No. 33/2, 5th cross st, alagiri nagar, vadapalani, Chennai - 600026, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4542646    24/06/2020
VIKAS BHAGAWAN AUTE
TAMSA, TQ HADGAON JI NANDED, CHIKALA, NANDED, MAHARASHTRA - 431713
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Software development; Software design; Software as a service [SaaS]; Computer software installation and maintenance; Creating, maintaining, and updating computer software; Website maintenance; Hosting computer sites [websites]; Hosting of blogs; Creating and maintaining blogs for others; Website development; Website design
4542928 24/06/2020
CPL TECHNOLABS PRIVATE LIMITED
504, SKYLAR, NEAR SHALIN BUNGALOWS, CORPORATE ROAD, PRAHLADNAGAR, SATELLITE, AHMEDABAD - 380015 GUJARAT.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
MAULIK K BRAHMBHATT
11, Shukan Flat, Near Kum Kum School, Uttamnagar, Maninagar, Ahmedabad, 380008 (Gujarat) India.
Used Since: 22/02/2019
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER SERVICES.
CLINSOL CONSULTANCY PRIVATE LIMITED
NO.06, 3RD FLOOR, 2ND MAIN ROAD, OPP BRITISH BIOLOGICAL, SARVOBHOGAM NAGAR, AREKERE, BANGALORE 560076
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVL - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI
Providing medical and scientific research information in the field of pharmaceuticals and clinical trials, Pharmaceutical research services, Laboratory research services relating to pharmaceuticals, Pharmaceutical research and development services
4542968  24/06/2020

GENX VENTURES
A-29, FF, Gulmohar Park, New Delhi-110049
Partnership Firm

Address for service in India/Attorney address:
LOVENEET HANNA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI

Web and Game Designing including development and programming of software and hardware related to games, video games, Computer games as included in class 42
NISHA ADITYA PILLAI
FLAT NO 3057, CASA PARADISO 3, WING 2, SOBHA CITY, DEVINS PARADISE, NEAR ACP OFFICE, RK HEGDE NAGAR, DR.SHIVARAMA KARANTH NAGAR, BENGALURU, KARNATAKA. 560077
INDIVIDUAL
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42
Trade Marks Journal No: 1960, 10/08/2020 Class 42

Radhe Krishna Apartment, Jagnanath Plot, Behind Big Bazar, 150ft Ring Road, Rajkot 360005, Gujarat, India.

Natural person

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking,
creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that gives users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.
IDCentral
4546236  26/06/2020
SUBEX DIGITAL LLP
RMZ ECOWORLD, Outer Ring Road, Devarabissanahalli, Bengaluru (Bangalore) Urban, Karnataka, 560103
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :16/07/2019
CHENNAI
Technical data analysis; Consultancy in the field of data security; Data mining; Computer programming for data processing; Computer programming services for electronic data security; Computerised data storage services; Design and development of data storage systems; Design and development of electronic data security systems
EFFIT

4547034  27/06/2020
MADHUMITA MOHAPATRA
Defence Colony, Jagannathpur, Brahmapur, Dist. Ganjam, Odisha
SOLE PROPRIETOR TRADING AS KREATIVE KONNEXION

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since :15/04/2020

KOLKATA
Software consultancy; Software design services; Software development services; Customizing computer software; Computer software integration; Smartphone software design; Computer software upgrading; Software maintenance services; Computer software support services; IT programming services; Information technology [IT] consultancy services; Information technology engineering services; Information technology support services; Research, design and development of information and communications technology
TRISCEND
4548504  29/06/2020
EDWARDS LIFESCIENCES CORPORATION
One Edwards Way, Irvine, CA 92614, United States of America
A Delaware Corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Providing medical and scientific research information in the field of cardiovascular disease and clinical trials.
Compliander
4548557   29/06/2020
CAPDECK ADVISORS PRIVATE LIMITED
701, Lotus Business Park, Ram baug, Near Chincholi Bunder, Off SV road, Malad West, Mumbai - 400064
A Private Limited Company
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Proposed to be Used
MUMBAI
Providing online, non-downloadable software
ATOZAS
4550260  30/06/2020
ATOZ AUTOMATION SOLUTIONS PRIVATE LIMITED
F-18, PH VI AYA NAGAR EXTN. NEW DELHI 110047
Private Limited Company
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Information and Technology Services
KIDILOSKI

4551107  01/07/2020

NIMISHA PAVITHRAN
PAVITHRAM.PANANGATTOOR,KUTTIYERI-670141 KANNUR, KERALA
INDIVIDUAL

Address for service in India/Attorney address:
ABIN MATHEW JOHN
LEGIT LAW, J.J ARCADE, SAHRUDAYA NAGAR RD, EDAPPALLY, KOCHI, KERALA, 682024, INDIA

Proposed to be Used

CHENNAI

Hosting websites; Creating websites; Website hosting services; Maintenance of websites; Website design and development; Website development for others; Administration of mail servers; Advisory and information services relating to computer peripherals; Animation and special-effects design for others; Animation design for others; Art work design; Brand design services; Advisory services relating to industrial design; Analysis of product design; Analysis of product development; Authenticating works of art; Analysis and evaluation of product design; Analysis and evaluation of product development;
BOOZE

4551300    01/07/2020
M/S.JOHN DISTILLERIES PRIVATE LTD
110, Pantharpalya, Mysore Road, Bangalore-560 039
body incorporate private limited

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used

CHENNAI
Design, development, updating and management of downloadable and non-downloadable software, namely, mobile
application and web platform; providing software as a service (SAAS), namely, mobile application & web platform for
delivery of goods to customers upon orders therefrom via the said web platform or the mobile; Technical support
services;
Cars24 MOTO

4551657  01/07/2020

GLOBAL CAR GROUP PTE. LTD.
1 Robinson Road #18-00, AIA Tower, Singapore-048542
A company incorporated under the laws of Singapore

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used

To be associated with:
3004764, 3161883, 3717599, 3717604, 3717663, 4123128, 4156389

DELHI
Hosting website featuring an online marketplace of automobiles and bikes, providing online non-downloadable web based software tools for use by automotive dealerships in the field of marketing and reputation management which allows automotive and bike dealerships to collect and monitor customer reviews and post customer reviews to the dealer’s review website; Technical consulting in the field of automobile including bike engineering.
Qubitmart

4551893  01/07/2020
QUBITLINK TECHNOLOGIES PRIVATE LIMITED
F1202, Smondo 3, Neotown, Electronic City Phase 1, Bangalore - 560100
Software designing and development
Private Limited Company

Proposed to be Used
CHENNAI
Design and development of software / hardware, Providing software as service (SAAS), namely, mobile applications & web platforms, Grocery items, Restaurants, Medical, Hygienic & Beauty Care, Veterinary and Agricultural Services, Legal Services, Scientific & Industrial Research, Provision of above services through hypermarket, convenience stores, department stores, superstores, malls and other establishments including services not included in other classes.
KENSPAN
4552619  01/07/2020
EPSILON INTERNATIONAL
151, POWAI PLAZA, HIRANANDANI GARELENS, POWAI, MUMBAI – 400 076
Single Firm
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Proposed to be Used
MUMBAI
Design and development of computer hardware and software; Software development services; Design of computer hardware and software for commercial analysis and reporting; Cloud computing services; Data security consultancy; Design and development of systems for data input, output, processing, display and storage; Creation and development of computer programs for data processing; Maintenance of computer software relating to computer security and prevention of computer risks
P8SENSE
4553742  02/07/2020
P8SENSE TECHNOLOGIES PRIVATE LIMITED
F.N-1080, VASANT KUNJ NEW DELHI NEW DELHI - 110070, INDIA
PRIVATE LIMITED COMPANY
Used Since : 14/03/2019
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
CHINTAN S. SHAH
7 Madhvi, Ashvamegh Bunglows-1, Krunal Co.Op Society, Jodhpur, Ahmedabad 380015
Service Provider

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
M/S. BOXTRONE ELECTRONICS.
Room No. 5/208F, Alungal Building, Near Punchiri Bus Stop, Karuvanthiruthy P.O, Feroke, Kozhikode- 673 631, Kerala, India.
A partnership firm duly represented by its Managing Partner HASANUL FAHAD.C.A.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :20/09/2019

CHENNAI
Design and development of software in the field of mobile applications, Software engineering, Software development, Software design, Software repair, Software consultancy, Software rental, Software authoring, Software research, Customizing computer software, Leasing of software, Computer software updating, Installation of software, Software maintenance services, Hosting computer software applications for others, Technical consultancy relating to the application and use of computer software, Design and development of computer hardware and software for industrial applications, Providing temporary use of non-downloadable software applications accessible via a website, Computerized business information storage, Business card design services, Providing temporary use of non-downloadable business software, Consultancy in the field of programming and development of e-business portals, Hosting an online website for creating and hosting micro websites for businesses, Design and development of computer software for logistics, supply chain management and e-business portals, Hosting online software enabling the creation and hosting of micro websites for businesses, Computer programming and computer software design, Computer development, Computer design, Computer leasing, Computer engineering, Computer and computer software rental, Design of computer software, computer firmware, computer hardware and computer systems, Hosting e-commerce platforms on the Internet, Programming of software for e-commerce platforms, Maintenance of software used in the field of e-commerce, Consultancy relating to the creation and design of web sites for e-commerce, Maintenance and consultancy services relating to software used in the field of e-commerce, Outsource service providers in the field of information technology, Outsource service providers in the field of information technology consulting.
RAMESH HOTELS AND RESORTS PRIVATE LIMITED
House No. 30/3 Aesonawaddo, Uttorda Beach, Salcete Goa- 403713, India
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :25/05/2020

MUMBAI
Food research; Laboratory testing; Hosting computer sites [websites]; Hosting web portals; Hosting of weblogs; Hosting e-commerce platforms on the Internet; Providing search engines for the internet; Computer programming; Software as a service [SaaS]; Server hosting; Rental of Web Servers; Research and development of new products for others; Material testing; Quality control; Surveying; Conversion of data or documents from physical to electronic media.
MamaGrama

4554693  03/07/2020

ANIK YOGANAND NANDA

Office 1A Blue Hills - West Wing, 128 Nagar Road Yerwada, Pune 411006

Individual

Address for service in India/Attorney address:

PRANAY MANGHARAM

Pranay Mangharam, C/o Advocate Aakriti Khetan, Office No. 716, Tulsiani Chambers, Free Press Journal Road, Nariman Point, Mumbai - 400021

Used Since :11/05/2020

MUMBAI

Programming of computer software for reading, transmitting and organising data; Hosting computer sites [web sites]; Platform as a service [PaaS]; Computer services, namely, creating virtual communities for registered users to organize groups, meetings, and events, participate in discussions and engage in social, business and community networking; Computer services in the nature of customized electronic personal and group profiles or webpages featuring user-defined or specified information, including, audio, video, images, text, content, and data; Providing online facilities featuring technology that enables online users to create personal profiles featuring social and business networking information, to transfer and share such information among multiple online facilities, to engage in social networking, and to manage their social networking accounts; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via the internet and communications networks; Software as a service (SAAS) services featuring software for sending and receiving electronic messages, notifications and alerts via the internet and communications networks; Application service provider (ASP) featuring software for use in designing and managing online advertising and marketing campaigns; Platform as a service (PAAS) featuring computer software platforms for electronic messaging and transmission of audio, video, photographic images, text, graphics and data; Providing software for searching and identifying local and location-based points of interest, events, landmarks, employment opportunities, entertainment, cultural events, shopping and offers; Platform as a service (PAAS) featuring software platforms for social networking, managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; File sharing services, namely, providing online facilities for others featuring technology enabling users to upload and download electronic files; Application service provider (ASP); Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Providing software for online charitable fundraising services and financial donation services.
4554854    03/07/2020
M/S. JAYPEE BROTHERS MEDICAL PUBLISHERS PRIVATE LIMITED
B-3, EMCA HOUSE, 23/23B ANSARI ROAD, DARYA GANJ, NEW DELHI-110002.

Body Incorporate

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
C/o Ms. Jyoti Taneja, Advocate, 72 Janpath, Ved Mansions, First Floor, New Delhi-110001

Proposed to be Used

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE PROGRAMMING OF EDUCATIONAL SOFTWARE;
HOSTING MULTIMEDIA EDUCATIONAL CONTENT; CERTIFICATION OF EDUCATIONAL SERVICES".
4554956  03/07/2020

BD PARENTING INFOTECH PRIVATE LIMITED
E 125, 3RD Floor, EAST OF KAILASH, NEW DELHI, South Delhi, Delhi, India, 110065
Private Limited

Address for service in India/Agents address:
NIPUN JAIN
I-196, PH-I, ASHOK VIHAR, DELHI-110052.

Proposed to be Used
DELHI

computer software design, rental of computer software, computer software consultancy, installation of computer software, maintenance of computer software, software as a service [SaaS], updating of computer software, web site design consultancy & hosting computer sites [web sites]
THINKSTROCYTE PRIVATE LIMITED
NO.246 S-8, SAIKRIPA, BHUVANESHWARI NAGAR, 2ND MAIN ROAD, VELACHERY, CHENNAI 600042
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
19 DESIGNS
Sai, 82- Hariom Bunglows, Behind Rundhnath mahadev Temple, near Valentine multiplex, Surat Dumas Road, Surat-395007 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2000

AHMEDABAD
Interior Design, Consultancy services relating to interior, Architectural design for interior decoration / for town planning, / exterior decoration, Architectural design services relating to exhibitions, Consultancy in the field of architectural design, Architectural services for the design of buildings and Shopping Center and office facilities. Architectural design in the field of luxury condominiums, Architectural services for the design of industrial buildings, Customized Designs for Furniture
4555331   03/07/2020
M/S. BHADAR TECHNOLOGIES PRIVATE LIMITED
425, POLLARIS COMMERCIAL MALL, OPP. BHAICYANAGAR BRTS, SURAT - 395010, Guj
A Company incorporated under Indian Companies Act, 2013

Address for service in India/Attorney address:
KAPADIA RAJVI ROHAN
DEEP CONSULTANCY SERVICES, 408-METRO TOWER, NEAR KINNARY CINEMA, RING ROAD, SURAT 395002, GUJARAT, INDIA.

Used Since :09/12/2019

AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
4555334  03/07/2020
ZAW ALI KHAN
5TH FLOOR, PEARL COURT APARTMENTS, GOKHLE MARG, LUCKNOW 226001
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES, RESEARCH, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE.
GOLDEN KIWI

4555401  03/07/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES, QUALITY CONTROL AND AUTHENTICATION SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4555443  03/07/2020
NATIFI TECHNOLOGIES PVT. LTD.
B-224, CHITTARANJAN PARK, NEW DELHI-110019
BODY INCORPORATE

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Design and development of computer hardware and software; Consultancy in the design and development of computer hardware and computer software; computer programming, computer programming consultancy; maintenance of software, design, development and implementation of software; computer programming services; computer system and software design; installation and maintenance of computer software; updating of computer software; consulting services relating to the development, implementation of customized computer programmes; Software as a service (SaaS) services; Platform as a service (PaaS) services; Computer project management services and outsourcing in the field of remote infrastructure, network, data center and server management, website & mobile app development services, creating and maintaining websites & mobile apps, provision of specialized services including namely evaluations, estimates, research and reports in the field of computers and telecommunications; technical research, technical analysis; advisory, consultancy and information services relating to the aforesaid services all included in Class 42
4555445  03/07/2020
NATIFI TECHNOLOGIES PVT. LTD.
B-224, CHITTARANJAN PARK, NEW DELHI-110019
BODY INCORPORATE
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Design and development of computer hardware and software; Consultancy in the design and development of computer hardware and computer software; computer programming, computer programming consultancy; maintenance of software, design, development and implementation of software; computer programming services; computer system and software design; installation and maintenance of computer software; updating of computer software; consulting services relating to the development, implementation of customized computer programmes; Software as a service (SaaS) services; Platform as a service (PaaS) services; Computer project management services and outsourcing in the field of remote infrastructure, network, data center and server management, website & mobile app development services, creating and maintaining websites & mobile apps, provision of specialized services including namely evaluations, estimates, research and reports in the field of computers and telecommunications; technical research, technical analysis; advisory, consultancy and information services relating to the aforesaid services all included in Class 42
Trade Marks Journal No: 1960 ,  10/08/2020       Class 42

455510   03/07/2020
MR. DHARMESHKUMAR RANCHHODBHAI NAKUM
“TAPASYA”, A-23, AALAP ROYAL PALM, BAPA SITARAM CHOWK, 150 FEET RING ROAD, MAVDI GAM, MAVDI, RAJKOT – 360 004 (GUJARAT) INDIA
An Individual

Address for service in India/Attorney address:
TRADESsafe
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD

GRAPHIC ART DESIGN, LOGO DESIGN, BROCHURES DESIGN, DESIGN OF SIGNS, LIGHTING DESIGN, LANDSCAPE LIGHTING DESIGN AND DESIGN OF BUILDING INTERIORS AND EXTERIORS, ARCHITECTURAL DESIGN, COMMERCIAL INTERIOR DESIGN & INTERIOR DESIGN AND DECORATION, WEB DESIGN & OTHER DESIGN SERVICES.
Fluentgrid ERC

4555620   03/07/2020
FLUENTGRID LIMITED
Level- 5, 9-29-19/A, Waltair Heights, Balaji Nagar, Vishakhapatnam, AP-530003
LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since :05/04/2020

To be associated with:
2907502, 3159604, 3440220

CHENNAI
Design, development, installation, maintenance & updating of Computer software
4555626  03/07/2020
MR. PAUL MATHEW MENACHERIL
of M/s Kera Biotech, V1/54, Menacheril, Kothakulangara, Angamally, Kerala 683572
Sole Proprietor

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Used Since: 20/05/2020

CHENNAI
Biotechnology-related services; including technical consultation, research and development in the fields of gene discovery, functional genomics, agriculture, industrial chemicals, cleaning products, grain processing; genetic and protein engineering services; scientific research services; design and testing of new biotechnology, health care, agriculture and industrial chemicals products, immune-biological research and testing
4555771  03/07/2020

HARSH VARDHAN BHANOT PROPRIETOR OF SYNAPTOCRATS
D-267, OPP. WATER TANK, SOUTH CITY, AYALI KHURD, LUDHIANA-142027
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Software consultancy ; Design consultancy ; Technological consultancy ; Engineering consultancy ; Biochemistry consultancy ; Cloud computing consultancy ; Product development consultancy ; Website design consultancy ; Engineering consultancy services ; Information technology consultancy ; Computer security consultancy ; Computer programming consultancy ; Quality assurance consultancy ; Software consultancy services ; Computer software consultancy ; Internet security consultancy ; Website design ; Web page design ; Web portal design ; Web site design ; Web design services ; Website design services ; Website design consultancy ; Design of websites ; Web site design consultancy ; Design of web sites ; Web page design services ; Design of web pages ; Design of web portals ; Web site design services ; Homepage and webpage design ; Design and programming of websites ; Design of homepages and websites ; Design and creation of websites ; Creating, designing and maintaining websites ; Software rental ; Software repair ; Software consultancy ; Software research ; Software design ; Software development ; Software engineering ; Software authoring ; Leasing of software ; Computer software upgrading ; Computer software repair ; Customizing computer software ; Computer software leasing ; Software design services ; Computer software updating ; Computer software consultancy ; Computer software design ; Installation of software ; Computer software research ; Software development services ; Design of software ; Rental of software ; Maintenance of software ; Software maintenance services ; Computer software installation
Priority claimed from 05/06/2020; Application No. : 88949350 ;United States of America
4555917 03/07/2020
TIBCO SOFTWARE INC.
3307 Hillview Avenue Palo Alto, California 94304
A Delaware corporation
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Providing temporary use of non-downloadable software for monitoring and collecting data on individuals' conditions, such as health conditions, and local conditions, such as local health conditions, to determine acceptability of allowing individuals to assemble or work in a common environment.
4555932  03/07/2020  
BHUPENDER JANGRA TRADING AS STYLOBATE STUDIO
143, P SECTOR 31, GURUGRAM 122022 HARYANA
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4556134  04/07/2020
PALLAVI PRAJAPATI
255/62, KUNDRI RAKABGANJ, LUCKNOW - 226004, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
DESIGNING, COMPUTER DESIGN, DESIGN SERVICES, DRESS DESIGNING SERVICES, DRESS DESIGN, ART WORK DESIGN, GRAPHIC ART DESIGN, COMMERCIAL ART DESIGN, DESIGN SERVICES FOR ART-WORK, DESIGN SKETCHING OF PACKAGING, CONTAINERS, DINNERWARE AND TABLE UTENSILS INCLUDED IN CLASS 42
4556138  04/07/2020
ARIEOTECH SOLUTIONS PRIVATE LIMITED
D/3-4, Mantri Kishor Park- Range Hill Road, Ashok Nagar, Haveli, PUNE Pune MH 411007 IN
To carry on in India or abroad the business of design, development, implement, import, export, trade, distribution of any kind of software, software application, mobile application, internet of thing
LEGAL ENTITY
Proposed to be Used
MUMBAI
Description: scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Vedethic Technologies

4556317    04/07/2020

AYUSH BHARDWAJ
32 - B GALI NO 1 GOVIND PUR KALKAJI

Proprietor

Address for service in India/Attorney address:

SIMRANJEET SINGH
C 523 LGF CHITTARANJAN PARK NEW DELHI 110019

Proposed to be Used

DELHI

Computer software development, Advisory services in the field of product/software application development, IT
consulting services, IT integration services, Consulting in the field of IT project management, Application service
provider, namely, hosting, managing, developing, analyzing, and maintaining applications, software, and web sites,
including in class 42
BainBow

4556505   04/07/2020
Baldeep Kaur, Proprietor of M/s BainBow
3314, Hari Kartar Colony, Near Baba Balak Nath Mandir, Ganesh Nagar, Ludhiana, Punjab-141008
Proprietorship Firm

Address for service in India/Attorney address:
KRISHAN GOPAL SHARMA
CHAMBER NO.8004 8th FLOOR, NEW LAWYER'S COMPLEX, DISTT COURTS, LUDHIANA(141001)

Proposed to be Used
DELHI
4557502  05/07/2020

MR. SRI GOKUL KRISHNAN R
NO. 10A, NAGAVALI AMMAN KOIL STREET, GANDHI NAGAR, AVADI, AVADI CAMP, POONAMALLEE, TIRUVALLUR,
TAMILNADU 600054
TRADEMARK ACT,1999

Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17,Baripada-2,Mayurbhanj-757002,Odisha

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and
industrial design services; Quality control and authentication services; Design and development of computer hardware
and software.
ChingariGames
4557687  06/07/2020
SUMIT GHOSH
A 60, Surya Residency, Junwani, Kohka, Supela Bhilai, Durg, Chhattisgarh-490023
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :28/06/2020

MUMBAI
Programming of computer games, Programming of video games, Development of video game software, Design of computer game software, Design of video game software, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4557688   06/07/2020
BHAVYA PATHAK
608, Block - i, Alpha 2, Gr Noida
individual
Address for service in India/Attorney address:
PRAVEEN PATHAK
B 1 26 sector 18 Noida

Proposed to be Used
DELHI
Graphic Designing, Website Designing
4557710   06/07/2020
R MATHANKUMAR
16/28, Vijayshree Apartments, C5, Dr.Thangaraj Salai, K.K.Nagar, Madurai - 625020, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2019

CHENNAI
Interior design services,Interior decor design service, Custom manufacturing of interior design products, Construction planning,Construction drafting.
4557714 06/07/2020
ZYETA INTERIORS PRIVATE LIMITED
Premises No.2/3, IInd Floor, Alfred Street, Richmond Town, Bangalore - 560025
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since : 28/03/2008
To be associated with:
2797486
CHENNAI
Graphic design, Product design, Design consultancy, Information technology [IT] consultancy services, Computer aided
design services relating to architecture, Consultancy and information services relating to information technology
architecture and infrastructure, Interior design services, Scientific and technological services and research and design
relating thereto, Industrial analysis, industrial research and industrial design services, Quality control and authentication
services, Design and development of computer hardware and software
Trade Marks Journal No: 1960 , 10/08/2020 Class 42

CRESTRUCT ENGINEERS (OPC) PRIVATE LIMITED
SAI LEELA APARTMENT, P.NO.35, F-104, GOPAL KRUSHNA NAGAR, KHARBI ROAD NAGPUR 440009 MAHARASHTRA IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Structural analysis of buildings; Building and structural inspection services [engineering, quality assessment, and surveying services]; Engineering services; Civil engineering; Consultancy in the field of architecture and construction drafting; Consultancy and information services relating to information technology architecture and infrastructure; Architectural services
DIGITALASTIC

4557972  06/07/2020
HARSHMAN DIGITALASTIC SERVICES PVT. LTD.
125, Chatri Bagh, Near Ram Mandir, Indore, M.P. – 452 002
A Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :19/09/2018

MUMBAI
Software development, Website design services, Website development services, Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4558241  06/07/2020
WHYTE KNOWLEDGE AND DATA SOLUTIONS PRIVATE LIMITED
Level 11, Building 8C, DLF Cyber City Phase-II Gurgaon HR 122002
PRIVATE LIMITED
Address for service in India/Agents address:
AMIT KUMAR,
Q-96, VIKAS VIHAR, UTTAM NAGAR, NEW DELHI-110059.

Proposed to be Used
DELHI
Information Technology Consultancy, advisory and information services, software development programming and implementation services, hosting services, software as a service, computer hardware development, management consultancy services, design services, data management services
InspireByte

4558250  06/07/2020

INSPIREBYTE PRIVATE LIMITED
khasra no-188 GHA Malsi,Mussoorie Road Dehradun
Inspirebyte
COMPANY

Proposed to be Used
DELHI
SOFTWARE DEVELOPMENT
Trade Marks Journal No: 1960, 10/08/2020  Class 42

4558264   06/07/2020
TUSHAR MITRA
26/A/2, KHANPUR ROAD, NAKTALA S.O. NAKTALA, KOLKATA, WEST BENGAL -700047
Sole Proprietorship
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto
AVRODH THE SIEGE WITHIN

4558354  06/07/2020

APPLAUSE ENTERTAINMENT PRIVATE LIMITED

702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI

PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
FALSE HONOR

4558361  06/07/2020

APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORAYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
KURUTHI KALAM

4558392  06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
VADHAM

4558399  06/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4558467   06/07/2020
KARAN DESAI PROPRIETOR OF WALLFISH BETA
6, Mansi Apt, Rajan Nagar, Abrama, Valsad - 396001, Gujarat
Proprietorship Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
AHMEDABAD
4558527  06/07/2020
JAISON CHACKO ANITHANAM
H No.11, Anithanam House, Vikas Nagar, Kundanoor, Maradu PO, Kochi - 682304
An Indian National

Address for service in India/Agents address:
P S SREEKUMAR
SVJS & Associates, 65/2364 A, 1st floor, Ponoth Road, Kaloor-682017.

Proposed to be Used
CHENNAI
Technology and Software Services
GIGMIX
4558532 06/07/2020
JAISON CHACKO ANITHANAM
H No.11, Anithanam House, Vikas Nagar, Kundanoor, Maradu PO, Kochi - 682304
An Indian National
Address for service in India/Agents address:
P S SREEKUMAR
SVJS & Associates, 65/2364 A, 1st floor, Ponoth Road, Kaloor-682017.
Proposed to be Used
CHENNAI
Technology and Software Services
4558534 06/07/2020
KRISHNA RAMESHBHAI KALARIA PROPRIETOR OF FOROLY TECHNOLOGIES
45, MADHUMALTI SOCIETY, OPP, DATA HOUSE, NR, VEJALPUR BUS STAND, VEJALPUR, AHMEDABAD – 380051.
GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO WEBSITE DESIGNING, WEB DEVELOPMENT, TECHNOLOGY CONSULTANCY, INFORMATION SYSTEM SECURITY, APP DEVELOPMENT, INCLUDED IN CLASS - 42.
Pine Labs App Marketplace

4558639  06/07/2020

PINE LABS PRIVATE LIMITED
207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design, development, installation, maintenance, updates and consulting of computer hardware and software, software as a service [SaaS] in the field of finance and monetary affairs; platform as a service [PaaS] in the field of finance and monetary affairs; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking.
**design poetry**

4558820  06/07/2020

JITENDRA PARMAR

B-1001, Shiv Shakti Apartment, Dr. R.P. Road, Near Syndicate Bank, Mulund West, Mumbai 400080, Maharashtra

Individual

**Address for service in India/Attorney address:**

PRASAD BATAVIA

A/71, Shreeram Apartment, J Nehru Road, Mulund West, Mumbai 400080

**Used Since:** 30/04/2019

**Mumbai**

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software. Includes mainly services provided by persons in relation to the theoretical and practical aspects of complex fields of activities, for example, scientific laboratory services, engineering, computer programming, architectural services or interior design. Architectural services, architectural consultancy, authenticating works of art, design of interior decor, interior design, industrial design, research and development of new products for others, research in the field of building construction, styling, surveying and urban planning.
PARMAR KISHOR GHANSHYAMBHAI, TRADING AS : BYTELINES SOLUTIONS
Shankar Para, Khas Road, Botad, Ta & Dist : Botad, Bhavnagar, Gujarat- 364710.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Consultancy; Software Development; Software Rental; Software Engineering; Software Design; Software Authoring; Software Research; Customizing Computer Software; Computer Software Repair; Installation Of Software; Maintenance Of Software; Configuration Of Computer Software; Development And Testing Of Software; Troubleshooting Of Computer Software Problems; Computer Hardware And Software Testing Services; Provision Of Computer Programmes On Data Networks; Design And Development Of Computers And Computer Programmes; Installation, Maintenance And Updating Of Software
BIOGIBZ

4559011 06/07/2020

ASHWATHY GREEN ENTERPRISE PRIVATE LIMITED
No. 207, NAGESWARA RAO, III CROSS, ATHIPET INDUSTRIAL ESTATE, ATHIPET, AMBATTUR, CHENNAI – 600 058,
TAMIL NADU, INDIA
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

Testing, inspection or research on agriculture, livestock breeding or fisheries; Agricultural services, namely, soil
collecting and crop observing for analysis purposes Biotechnological research relating to agriculture; Research relating to
cultivation in agriculture; Information services relating to the safety of manures used in agriculture,
horticulture, forestry; Agricultural services, namely, soil sampling and crop observing for analysis purposes; Services for
assessing the efficiency of agricultural chemicals.
STARGIBB

4559015  06/07/2020

ASHWATHY GREEN ENTERPRISE PRIVATE LIMITED
No. 207, NAGESWARA RAO, III CROSS, ATHIPET INDUSTRIAL ESTATE, ATHIPET, AMBATTUR, CHENNAI – 600 058,
TAMIL NADU, INDIA
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Testing, inspection or research on agriculture, livestock breeding or fisheries; Agricultural services, namely, soil
sampling and crop observing for analysis purposes Biotechnological research relating to agriculture; Research relating to
cultivation in agriculture; Information services relating to the safety of manures used in agriculture,
horticulture, forestry; Agricultural services, namely, soil sampling and crop observing for analysis purposes; Services for
assessing the efficiency of agricultural chemicals
4559053  06/07/2020
CULINARY CULTURE INDIA PRIVATE LIMITED
One Indiabulls Centre, 16th Floor, Tower 2A, Senapati Bapat Marg, Mumbai, Maharashtra, 400013, India.
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :11/06/2020
MUMBAI
Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42.
CULINARY CULTURE INDIA PRIVATE LIMITED
One Indiabulls Centre, 16th Floor, Tower 2A, Senapati Bapat Marg, Mumbai, Maharashtra, 400013, India.

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since: 11/06/2020

MUMBAI

Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42.
4559079   06/07/2020

POOJA CHAKRABORTY
Upper jail road, behind Ginis Complex, shillong G.P.O, Meghalaya
IT consulting, Grocery ,healthcare
Individual

Proposed to be Used

KOLKATA
IT SERVICES, IT PRODUCT FOR HEALTHCARE SERVICES, IT PRODUCTS FOR MEDICAL SERVICES, IT CONSULTANCY, IT SUPPORT
4559249  07/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
To be associated with:
4558354

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software
4559254   07/07/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
NAFEES INTERIORS

4559656 07/07/2020
SHABBIR PAREKH
3, PARIKH APPARTMENT, FATEHGUNJ, VADODARA, GUJARAT - 390002

THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Interior design; Interior decoration consultancy; Interior design services; Interior decor design services; Consultancy relating to interior decoration; Providing graphic design services to create specialty interior environment settings; Providing information in the field of interior design via a website; Design of interior decor; Design of building interiors; Design of building interiors and exteriors;
TECHNOBOTIK

4560047  07/07/2020

TECHNOBOTIK CONSULTANCY
5/403, A WING, VED VIHAR, OFF PAUD ROAD, LEFT BHUSARI COLONY, KOTHRUD, PUNE - 411038

PROPRIETARY CONCERN

Address for service in India/Attorney address:
SANTOSH SARDESHPANDE
B-18, Agrawal Garden, Behind Vaibhav Cinema, Pune- Solapur Road, Hadapsar, Pune- 411028.

Used Since :29/11/2015

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
NEEMUS

NEEMUS SOFTWARE SOLUTIONS PRIVATE LIMITED
PLOT NO.2, JAGRUTHI SHINE R R NAGAR, OLD BOWENPALLY HYDERABAD TG 500011
Private Limited Company Incorporated under Companies Act, 1956

Address for service in India/Agents address:
AKHIL MITTAL
Flat 401, Land Mark Residency, Above First CYR Showroom, Kondapur, HiTech City, Hyderabad-500048. Telangana.

Used Since: 14/08/2008

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software including, analysis for oil-field exploitation architectural services architectural consultation authenticating works of art bacteriological research biological research calibration [measuring] cartography services chemical analysis chemical research chemistry services clinical trials cloud seeding cloud computing computer rental computer programming computer software design rental of computer software computer system analysis computer system design computer software consultancy computer virus protection services computer technology consultancy construction drafting consultancy in the design and development of computer hardware consultancy in the field of energy-saving conversion of data or documents from physical to electronic media cosmetic research creating and maintaining web sites for others data conversion of computer programs and data [not physical conversion] design of interior decor digitization of documents [scanning] dress designing duplication of computer programs electronic data storage energy auditing engineering geological surveys geological prospecting geological research graphic arts design handwriting analysis [graphology] hosting computer sites [web sites] industrial design information technology [IT] consultancy providing information on computer technology and programming via a web site420201 installation of computer software land surveying / land surveys maintenance of computer software mechanical research meteorological information monitoring of computer systems by remote access off-site data backup oil prospecting oil-field surveys oil-well testing outsource service providers in the field of information technology packaging design physics [research] quality control quality evaluation of standing timber quality evaluation of wool recovery of computer data research and development of new products for others research in the field of environmental protection provision of scientific information, advice and consultancy in relation to carbon offsetting scientific laboratory services scientific research providing search engines for the internet server hosting software as a service [SaaS] styling [industrial design] surveying technical research technical project studies technological consultancy telecommunications technology consultancy material testing textile testing underwater exploration updating of computer software urban planning vehicle roadworthiness testing water analysis weather forecasting rental of web servers web site design consultancy
HOOCH

4560304  07/07/2020
M/S JOHN DISTILLERIES PRIVATE LTD
110, Pantharpalya, Mysore Road, Bangalore-560 039
Body Incorporate Private Limited

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAIANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; providing software as a service (SAAS), namely, mobile application & web platform for delivery of goods to customers upon orders therefrom via the said web platform or the mobile; Technical support services;
RETAIL EAZY

4560410  07/07/2020

EASY ERP TECHNOLOGIES PVT LTD,
219-220, 2nd FLOOR, VIPUL AGORA BUILDING. M.G.ROAD, GURGAON-122002, HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :01/02/2020

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Tychas

4560561  07/07/2020

SAHIL RAHUL NAHAR
F-102, Treasure Park, Santnagar, Parvati, Pune - 411009.

Individual

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

MUMBAI

Design and development of computer hardware and software for industrial applications; Design and development of software in the field of mobile applications; Technological consultancy; Computer hardware development; Creation, design, development, and maintenance of websites; Development of engineering products.
LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout, Gachibowli, Serilingampally Hyderabad, Telangana 500032 India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
Design and development of computer software and application accessible from wireless devices, including mobile phones, Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers, viewing, selecting and placing orders for goods from an existing database and online catalogue, booking, storage and delivery of goods, pick-up and transportation of goods, logistics services, parcel delivery including food delivery
YUMZY

4560639   08/07/2020
LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout, Gachibowli, Serilingampally Hyderabad, Telangana 500032 India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
Design and development of computer software and application accessible from wireless devices, including mobile phones, Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers, viewing, selecting and placing orders for goods from an existing database and online catalogue, booking, storage and delivery of goods, pick-up and transportation of goods, logistics services, parcel delivery including food delivery;
LAALSA

4560644  08/07/2020

LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout, Gachibowli, Serilingampally Hyderabad, Telangana 500032 India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Used Since :05/12/2018

CHENNAI

Design and development of computer software and application accessible from wireless devices, including mobile phones, Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers, viewing, selecting and placing orders for goods from an existing database and online catalogue, booking, storage and delivery of goods, pick-up and transportation of goods, logistics services, parcel delivery including food delivery
4560645  08/07/2020
LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout,Gachibowli, Serilingampally Hyderabad, Telangana 500032 India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.
Used Since :05/12/2018
CHENNAI
Design and development of computer software and application accessible from wireless devices, including mobile phones, Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers, viewing, selecting and placing orders for goods from an existing database and online catalogue, booking, storage and delivery of goods, pick-up and transportation of goods, logistics services, parcel delivery including food delivery
CRMFARM

4560710  07/07/2020

FOYER TECHNOLOGY PRIVATE LIMITED
FIRST FLOOR, PLOT NO.10B, 1ST MAIN ROAD, RAMAPPA NAGAR, PERUNGUDI CHENNAI 600096

Private Limited Company

Address for service in India/Attorney address:
R PADMANABHAN & ASSOCIATES
C1 SECOND FLOOR VASANTH APTS 75 CPR ROAD ALWARPET CHENNAI 600018

Used Since : 01/02/2020

CHENNAI

Development of Computer Software and solutions
4560719  08/07/2020
HRUDAYRANG.COM
ROOM NO-9,N.N.P.,PLOT NO-6,INDRAVATI BLDG NO-13-B,DINDOSHI,NR.INFINITY IT PARK,GOREGAON EAST,MUMBAI-400065
HRUDAYRANG.COM
Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR.RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043
Proposed to be Used
MUMBAI
scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software,MATRIMONY WEBSITE SERVICES
JVIN

4561005  08/07/2020

ADITYA TIWARI

H-502 Omkareshwar Dham, Opp RBK Internationl School, Indralok Phase 7, Bhayander East, THANE- 401105, MAHARASHTRA

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :09/03/2020

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
Maharishi Information Technology Pvt. Ltd.

4561243  08/07/2020

MAHARISHI INFORMATION TECHNOLOGY PVT. LTD.
Maharishi Information Technology Pvt. Ltd. Flat No. 808, on 8th Floor, Marcantile House 15, Kasturba Gandhi Marg, New Delhi (New Delhi) - 110001 INDIA


Address for service in India/Attorney address:

VISHAL BHATNAGAR (ADV)
A-58 GF, LAJPAT NAGAR -1 NEW DELHI-24

Used Since: 07/10/1994

DELHI

Maharishi Information Technology Pvt. Ltd. renders services of a Software Education, Web Development, Web Designing, ERP, MIS, Software Development and Marketing, Networking Solutions, Computer Education. Maharishi Information Technology Pvt. Ltd. is a full-service technology company. It is registered under the registrar of companies and has got the certificate of incorporation in the name of Maharishi Information Technology Pvt. Ltd.
N. SARAVANAN
NO.18, NEW STREET, LINGATHUR, UPPIDAMANGALAM, KARUR - 639 114, KARUR DIST, TAMILNADU
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Graphic designing, Designing websites for advertising purposes, Software design services And Web design, Website Design Services, Website Development, Software Development, Development of computer software application solutions, Website hosting services, Data migration services, Animation design services, and Website maintenance service.
4561854  08/07/2020
RUSHIKESH ARUN NAWALE
Near Maruti Mandir, Nawalewadi, Akole, Ahmednagar - 422601
PROPRIETOR

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

Industrial analysis and research services, Design and development of computer hardware and software, Mobile application, web based application including in class 42.
4562026  08/07/2020
AMOL UDHAV BORKAR
22 Azad Co.Op Housing society, Rani Sati Marg, Sanjay Nagar, Malad East, Mumbai, Maharashtra-400097
INDIVIDUAL
Address for service in India/Attorney address:
MUKUL DUSAD
H-5-C Todarmal marg, Banipark, Jaipur, Rajasthan - 302016
Proposed to be Used
MUMBAI
IT IS MOBILE APPLICATION WHICH IS DESIGNED AND DEVELOPED FOR MAKING VIDEOS.
Laki

4562525  09/07/2020

BALWINDER SINGH

trading as ;BALWINDER SINGH

5035/3, MODERN HOUSING COMPLEX, SECTOR 13, MANIMAJRA, CHANDIGARH-160101, INDIA

SERVICE PROVIDERS

Proposed to be Used

DELHI

PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE AUTHENTICATION SOFTWARE FOR CONTROLLING ACCESS TO AND COMMUNICATIONS WITH COMPUTERS AND COMPUTER NETWORKS. TECHNICAL RESEARCH; COMPUTER PROGRAMMING; UPDATING OF COMPUTER SOFTWARE; COMPUTER SOFTWARE CONSULTANCY; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; INSTALLATION OF COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE.
FunU
4562534  09/07/2020
BALWINDER SINGH
trading as ;BALWINDER SINGH
5035/3, MODERN HOUSING COMPLEX, SECTOR 13, MANIMAJRA, CHANDIGARH-160101, INDIA
SERVICE PROVIDERS

Proposed to be Used
DELHI

PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR PROCESSING ELECTRONIC
PAYMENTS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE AUTHENTICATION SOFTWARE FOR
CONTROLLING ACCESS TO AND COMMUNICATIONS WITH COMPUTERS AND COMPUTER NETWORKS. TECHNICAL
RESEARCH; COMPUTER PROGRAMMING; UPDATING OF COMPUTER SOFTWARE; COMPUTER SOFTWARE
CONSULTANCY; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL
TO ELECTRONIC MEDIA; INSTALLATION OF COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS
AND DATA [NOT PHYSICAL CONVERSION]; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER
SOFTWARE.
4563220  09/07/2020
BIOSAFE LAB INDIA PRIVATE LIMITED
201-204, 2nd Floor, Best Business Park, Plot No. P-2, Netaji Subhash Place, Pitampura New Delhi-110034
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SM LAW ASSOCIATES LLP
C-108, Third Floor, Kothari Building, Sector-2, Noida-201301, Uttar Pradesh
Used Since :31/07/2013
DELHI
Providing Scientific & Technological Services, Research & Design Relating thereto, Medical & Laboratory Research, Development, Analysis, Advisory & Consultancy Services Relating thereto; Laboratory Design Services; Technical Project Studies; Quality Control Services etc. in class 42.
SeSu
4563296  09/07/2020
STYLISHLADY INDIA PRIVATE LIMITED
33/30, AZAD NAGAR, THANESAR, KURUKSHETRA (HARYANA)-136118
MEDICINES AND COSMETICS ETC
Private Limited Company
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
the financial pandora

4563729   09/07/2020

ROMAFI MEDIA PRIVATE LIMITED
H.NO.-129, SECTOR 21A, CHANDIGARH, Chandigarh, Chandigarh, India, 160022
CONTENT PUBLISHING ON WEBSITE
PRIVATE LIMITED

Proposed to be Used
DELHI
WEBSITE HOSTING
NECO

4566684  09/07/2020
JAYASWAL HOLDINGS PRIVATE LIMITED
Add- “F8, MIDC Industrial Area, Hingna Road, Nagpur 440016, Maharashtra, India
Company
Address for service in India/Agents address:
SUNIL PURUSHOTTAM ZORE
117, CHITANISNAGAR, MATHA TAJBAG, UMRER ROAD, NAGPUR-440009.
Used Since :28/11/1972
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Casa Fortuna

2196225    26/08/2011
JATIA PROPRIETORY COMPANY LIMITED
234/A, A.J.C. BOSE ROAD, KOLKATA - 700 020.
SERVICE PROVIDER.
AN INDIAN COMPANY
Address for service in India/Attorney address:
FOX & MANDAL,
6 CHURCH LANE,KOLKATA 700 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Hotels, Guest Houses, Lodges, Restaurants and Catering Services.
Pick n Fly

2893441  05/02/2015

LITE BITE FOODS PRIVATE LIMITED
4TH FLOOR, PUNJABI BHAWAN, 10, ROUSE AVENUE, NEW DELHI 110002

service provider
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017

Used Since :07/09/2013

DELHI
RESTAURANTS, SELF-SERVICE RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, BAR SERVICES, SNACK-BARS, CAFES.
N7ICE KREAM
2991001  23/06/2015
JANAM PANKIL SHAH
1701 B WING, KIA PARK, VEERA DESAI ROAD, ANDHERI (WEST), MUMBAI-400058
SERVICE PROVIDER
AN INDIVIDUAL
Used Since :25/05/2015
MUMBAI
PROVIDING ICE CREAM PARLOUR SERVICES IN CLASS 43
3422165  30/11/2016
JITENDRA CHIMANBHAI PATEL
RAJESHBHAI MANGALBHAI PATEL
ANKIT AMBALAL PATEL
KUNAL JITENDRA PATEL
trading as ;PRAKRUTI RESORT
N.H.-8, OPP. MGVCL SUB STATION, CHHANI, VADODARA - 391740
SERVICE PROVIDER
Used Since :11/02/2003

AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION.
Trade Marks Journal No: 1960, 10/08/2020  Class 43

3427098 06/12/2016
MR. CHINMAY G. DESAI
5, Durga Apartment, Near Uma Char Rasta, Waghodia Road, Vadodara- 390 019, Gujarat, India
Used Since :01/12/2016

AHMEDABAD
SERVICE PROVIDER OF PUNJABI, KATHIAWADI, CHINESE, PAV BHAJI, SOUTH INDIAN IN RESTAURANT INCLUDING IN CLASS 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
PRABHUJI
3825106  05/05/2018
PRABHU SHANKAR AGARWAL
P-420, Kazi Nazrul Islam Avenue, VIP Main Road, Kolkata - 700052, West Bengal, India.
an Indian National.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation being included in Class-43.
3849432 01/06/2018
RACHEL S. LUNGALANG
Soniki Place, Hs. #84, Block 3, Ward 6, Chumukedima, Dimapur - 797103, Nagaland
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/01/2009
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MR. KURRAM SIDDIQUI
M/S G.D. FOOD SERVICES, C-37, SECTOR- 65, NOIDA, GAZIABAD, U.P- 201301
Sole Proprietor

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT SERVICES.
3858430  13/06/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE V EXCEPT AS SUBSTANTIALLY AS SHOWN IN THE REPRESENTATIONS.
3863646   19/06/2018
TASTY FOODS.
H-23, SITE-4, UPSIDC INDUSTRIAL AREA, GREATER NOIDA, U.P.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3868239  22/06/2018
SONAM VERMA , NIKHIL JAIN
712, 1ST FLOOR, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092
NEW APPLICATION

Address for service in India/Attorney address:
SATYAM SINGH
S-193,SCHOOL BLOCK, SHAKARPUR, DELHI,110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodations
Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK ; TEMPORARY ACCOMMODATION
HARISH SONI
18/17A, FIRST FLOOR, TILAK NAGAR
PROP. RAMDEV ENTERPRISES

Address for service in India/Attorney address:
BADAL KUMAR GUPTA
B-4/9, 2ND FLOOR, RAJOURI GARDEN, NEW DELHI-110015

Proposed to be Used
DELHI

Restaurants services, Food Outlet, services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels,
3881815 07/07/2018
UMANG TEWARI
R-584, NEW RAJINDER NAGAR, NEW DELHI-110060
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Services for providing food, drink and temporary accommodation.
3886260    12/07/2018
DOSR FOOD & BEVERAGES PRIVATE LIMITED
3529, Sector-46C, Chandigarh-160047
Private Limited Company
Address for service in India/Attorney address:
SHANU AGRAWAL
TARA COMPLEX, SECTOR-22, NOIDA, U.P. 201301
Proposed to be Used
DELHI
Restaurants services and outdoor catering.
3888405  16/07/2018
MRS. JAYSHREE M. MANKAR
1417/18, SUNITA APARTMENTS, KASBA PETH, PUNE-411011
INDIVIDUAL
Address for service in India/Attorney address:
SATHEESH. K.R
195, SHANIWAR PETH, BEHIND SHANIWAR POLICE CHOWKI, PUNE 411030
Used Since :06/09/1995
MUMBAI
HOTEL SERVICE
3891796  18/07/2018
YOGESH CHANDRA SHARMA
1756/6-A Govind Puri Extn, Near Vishal Mega Mart, Kalkaji, New Delhi-110019
Proprietor of Trademark
Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015
Used Since :01/04/2015
DELHI
Services for providing food and drink, temporary accommodation
3894846   23/07/2018
AMIT KUMAR TYAGI
B-48, MANSARO RAM PARK, UTTAM NAGAR, DELHI-110059.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Catering services, services for providing food and drink, temporary accommodation.
3895858  24/07/2018
ROHIT GOYAL S/O LATE SHRI ATUL KUMAR GOYAL
PROP. OF FIRM M/S GOYAL NAMKEEN UDYOG, CHAH GARMAYA, MAMU BHANJA, ALIGARH - 202001 (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :04/01/1987

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS HOTEL, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD
RESTAURANTS, SNACK BARS, BARS, NIGHT CLUBS, RESORTS, HOLIDAY CAMPS, SERVICES APPARTMENTS, TAKE
AWAY FOOD OUTLET, FOOD CATERING & BANQUET SERVICES, TEMPORARY ACCOMMODATION, CAFES,
CAFETERIAS AND ICE CREAM PARLOURS.
BRGUNDY

3897776   25/07/2018

LOKALFERI ECOMMERCE PRIVATE LIMITED
FLAT NO.6, GAURI APARTMENTS, SOUTH END LANE, NEW DELHI-110011
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS, BARS, CAFES AND CAFETERIAS, CATERING SERVICES, RESORTS & LODGING SERVICES, RENTAL OF TEMPORARY ACCOMMODATION, RESORTS, CALEEN, MOTEL, HOTEL, RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATIONS, RESERVATIONS (HOTELS, TEMPORARY ACCOMMODATION).
Trade Marks Journal No: 1960, 10/08/2020 Class 43

3898539 26/07/2018
DISHA JOLLY
B 8, GK 2 Enclave, Greater Kailash, South Delhi, Greater Kailash, New Delhi - 110048
INDIVIDUAL
Address for service in India/Attorney address:
DHIR & DHIR ASSOCIATES
D-55 DEFENCE COLONY NEW DELHI-110024
Used Since: 07/12/2017
DELHI
Services for providing food and drinks
108 HOSTELS

3899494  27/07/2018

SNEHAL PRADEEP KHINVASARA
FLAT NO. 301, Plot No. 7, MANGALWADI SOCIETY, SENAPATI BAPAT ROAD, MODEL COLONY, PUNE – 411 016

Used Since:18/05/2018

MUMBAI
Providing services of Shared Student and Employee Housing, Hospitality, Temporary Accommodation etc. included in Class 43
3900249  27/07/2018
M/S FUDEZY
VPO Sanghol, Tehsil Khamano, Distt. Fatehgarh Sahib (Punjab)
partnership

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :23/07/2018

DELHI
Restaurants featuring home delivery, Providing Food and Beverages, Takeaway Food and Drink Services, Self Service Restaurants, Catering in Fast-food Cafeterias, Providing Banquet and Social function facilities for special occasions
3901321  29/07/2018
SH. SATYAM LUTHRA TRADING AS SARA FOODS.
85, UGF JAGRITI ENCLAVE, PHASE-3, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3902613  31/07/2018
CAPER TRAVEL COMPANY PRIVATE LIMITED
Caper House, 327, Third Floor, Udyog Vihar, Phase-IV, Gurgaon-122016.
SERVICE PROVIDER
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Used Since :15/06/1998
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; BOOKING OF TEMPORARY ACCOMMODATION INCLUDING IN HOTEL, MOTEL, HOUSE BOAT, TOURIST HOUSE AND BOARDING HOUSE; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELLERS; CAMP SERVICES [LODGING]; TRAVEL AGENCY SERVICES NAMELY, MAKING RESERVATIONS AND BOOKINGS FOR TEMPORARY LODGINGS.
CAPER

3902615   31/07/2018
CAPER TRAVEL COMPANY PRIVATE LIMITED
Caper House, 327, Third Floor, Udyog Vihar, Phase-IV, Gurgaon-122016.
SERVICE PROVIDER
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Used Since : 15/06/1998
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; BOOKING OF TEMPORARY ACCOMMODATION INCLUDING IN HOTEL, MOTEL HOUSE BOAT, TOURIST HOUSE AND BOARDING HOUSE; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELLERS; CAMP SERVICES [LODGING]; TRAVEL AGENCY SERVICES NAMELY, MAKING RESERVATIONS AND BOOKINGS FOR TEMPORARY LODGINGS.
Proposed to be Used

DELHI

PROVIDING OF FOOD AND DRINKS, FOOD KIOSK, RESTAURANT
3904476   01/08/2018
TAPAS MONDAL
A-4/4 RABINDRA NAGAR, RABINDRA APPT, P.O: BARTALA, KOLKATA - 700018
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
TEMPORARY ACCOMMODATION; PROVIDING OF HOLIDAY PACKAGES, BOOKING AND RESERVATION SERVICES FOR TRAVELERS IN HOTEL, LODGE AND OTHER HOLIDAY ACCOMMODATION
3904608  01/08/2018
MACAZO FROZEN FOODS (I) PRIVATE LIMITED
H. No. 123, Kathora Road, Pote Estate, Amravati 444701
Private Limited Company
Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.
Proposed to be Used
MUMBAI
Services for providing food and drink
3905798  02/08/2018
AMOUR CONVENTION & RESORTS LLP.
E-1/1, DLF PHASE-1, GURGAON, HARYANA-122001.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3905918   02/08/2018
AMIT KUMAR
712, SHEKHUPURA COLONY, ALIGANJ, POST-VIKAS NAGAR, LUCKNOW
PROPRIETOR

Proposed to be Used
DELHI
Services relating to Restaurant, Fast food, Catering and Food Chain
3906350 03/08/2018
ANKIT GROVER
#13, MANN COLONY, SANGRUR
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Cafe and snack-bar services, Cocktail lounge services.
3909825    07/08/2018
DINESH ARORA
A-139 3rd Floor, Gujranwala Town Part-1, Delhi-110009, India
Individual
Address for service in India/Attorney address:
SAI & MEHTA
Used Since :01/04/2018
DELHI
Services for providing food and drink through a restaurant and a bar; catering services; cocktail lounge services; take-out restaurant services; hotel, resort and lodging services; provision of banquet and social function facilities for special occasions.
SURESH

3910595  08/08/2018
SURESH CHAND SHARMA
7/85, TILA JOSHIYAN, MOTI KATRA, AGRA (U.P.) INDIA
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :01/01/1975

DELHI

PROVIDING OF FOOD AND DRINK INCLUDING CATERING SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3147654
SURESH CHAAT

3910596  08/08/2018
SURESH CHAND SHARMA
7/85, TILA JOSHIYAN, MOTI KATRA, AGRA (U.P.) INDIA
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 01/01/1975

DELHI

PROVIDING OF FOOD AND DRINK INCLUDING CATERING SERVICES.
Registration of this Trade Mark shall give no right to the exclusive use of "CHAAT"
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3147654
TASHAN E PUNJAB
391143  08/08/2018
DALJEET SINGH
P-2/A32, DEEN DAYAL PURAM BAREILLY
INDIVIDUAL

Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION IN CLASS 43
3911441  08/08/2018
RAMADA INTERNATIONAL, INC.
22 Sylvan Way, Parsippany, New Jersey 07054, USA.
A company organized and existing under the laws of the State of Delaware, United States of America.

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
2116920
DELHI
RESORT HOTEL, HOTEL, MOTEL ACCOMMODATION AND RESTAURANT SERVICES; APARTMENT LODGING SERVICES;
MAKING LODGING RESERVATIONS FOR OTHERS; HOSPITALITY SERVICES, NAMELY, THE PROVISION OF
ACCOMMODATION, FOOD AND DRINK; HOTEL, ACCOMMODATION AND LODGING, BOOKING AND RESERVATION
SERVICES; RESTAURANT BOOKING SERVICES
THE MUGHAL INN

3911719  08/08/2018

FAREED ASIM FAROOQUI
G-4, 6/142, Sector 6, Vaishali, Ghaziabad 201010, Uttar Pradesh

Proposed to be Used

DELHI

RESTAURANTS, CAFETERIA, HOSPITALITY SERVICES (ACCOMMODATION), PROVIDING OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES.
3912983  10/08/2018
VIVEK JAIN
trading as ;MAD4 BAR-B-QUE
BOOTH NO-155, SECTOR 14, HUDA MARKET, FARIDABAD 121007 HARYANA
SERVICE PROVIDERS

Proposed to be Used
DELHI
RESTAURANT SERVICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter shown on the label
3913278   10/08/2018
LEMON TREE HOTELS LIMITED
ASSET NO.6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI-110037
SERVICE PROVIDERS
Address for service in India/Attorney address:
KUMAR & ASSOCIATES ADVOCATE
422, SURYA APARTMETN PLOT NO.14, SECTOR 6, DWARKA, NEW DELHI-75

Proposed to be Used
DELHI
HOTELS, TEMPORARY ACCOMMODATION, RESTAURANTS, PROVIDING AND SERVING FOOD & DRINKS
3913747    10/08/2018
BANARAS HOUSE ENGINEERING PVT. LTD.
trading as ;BANARAS HOUSE ENGINEERING PVT. LTD.
11th FLOOR, 1114, NEW DELHI HOUSE, 27, BARAKHAMBA ROAD, NEW DELHI110001
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOTEL, RESTAURANT AND BAR SERVICES.
3913748  10/08/2018
BANARAS HOUSE ENGINEERING PVT. LTD.
trading as ;BANARAS HOUSE ENGINEERING PVT. LTD.
11TH FLOOR, 1114, NEW DELHI HOUSE, 27, BARAKHAMBA ROAD, NEW DELHI-110001.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOTEL, RESTAURANT AND BAR SERVICES.
MONU KULCHA HUT

3914512  11/08/2018

JANAK RAJ S/O KHAZAN CHAND
211 New Green field colony, Majitha Road, Amritsar
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :06/03/2000

DELHI
Service of providing food and drinks
MAXX by Steigenberger

3914948    13/08/2018
STEIGENBERGER HOTELS AG
Lyoner Straße 25, 60528 Frankfurt, Germany
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Temporary accommodation; reservation of accommodation
3914949    13/08/2018
STEIGENBERGER HOTELS AG
Lyoner Straße 25, 60528 Frankfurt, Germany
a company organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Temporary accommodation; reservation of accommodation
3915305  13/08/2018
NAGESH K
No.B-81/4, 1st Floor, Durga Vihar, Near Govt, MCD Scool And Sainik Farms, New Delhi - 110080
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2018

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3916087    14/08/2018
NEELAM KUMAR IYER
204 NEPTUNE A WING, VASANT GALAXY, BANGUR NAGAR, GOREGAON WEST, MUMBAI-400104
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
3916416    14/08/2018
SEAICE CLUB & RESORTS INDIA PRIVATE LIMITED
Unit No. 227, 2nd Floor, Ring Road Mall, Sector-3, Rohini, North East Delhi-110085, India
Private Limited Company
Address for service in India/Attorney address:
SUKHVINDER SINGH
A-475, Jahangir Puri, Delhi-110033
Proposed to be Used
DELHI
To provide services of food, drink for consumption, temporary accommodation
3916440   14/08/2018
PANKAJ EVENTS & CELEBRATION PVT. LTD.
SHOP NO. 8, RAJCHANDRA BUILDING, NR. ANKUR SCHOOL, FATEHPURA, PALDI, AHMEDABAD, GUJARAT INDIA
Address for service in India/Attorney address:
MEGHNA PATEL
1103 SATYAM 64, OPP GUJ HIGH COURT, SOLA, AHMEDABAD-60
Used Since : 13/05/2014
AHMEDABAD
TEMPORARY ACCOMMODATIONS. SERVICES FOR PROVIDING FOOD AND DRINK.
MYNT

3917861  16/08/2018

THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :20/05/2004

DELHI
Services for providing food and drink; temporary accommodation.
CREATIVE TOURS & CATERING SERVICES
SHOP NO. 5, OPPOSITE PARKASH MARKET, SMADH ROAD, NEAR JASSA SINGH HALL, BATALA, SISTRICT GURDASPUR (PUNJAB)
PARTNERS

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :02/07/2018

DELHI
CATERING SERVICES, RESTAURANT SERVICES, SNACKS BAR, SERVICES RELATED TO PROVIDING OF FOOD AND DRINKS, CAFETERIA INCLUDED IN CLASS 43
FLAVOURS OF HAPPINESS

3918085  16/08/2018

GRAVITY INFRA PROMOTERS PRIVATE LIMITED
S-20/206/P-7 Mauza Ashapur, Mavaiya Sarnath, Varanasi - 221007
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Cafe services, Restaurant services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
3918216 16/08/2018

BRIJWASI CORPORATION PVT. LTD
18/403, PARAS TIEREA, SECTOR-137, NOIDA-201304
DIRECTOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/2010

DELHI

Services for providing food and drink; temporary accommodation

services restricted to Delhi only
3918575  17/08/2018
PADAMJEET SINGH MEHTA
BACK SIDE HERO HONDA SHOWROOM, BIBIWALA ROAD, BATHINDA-151001
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
CAFES, CAFETERIAS, SNACK BARS & CANTEENS, RESTAURANTS, COFFEE BARS, PASTRY SHOPS, ICE-CREAM PARLORS
3919916  18/08/2018
MR. ISHJYOT SINGH SURI
14, VIRAL APARTMENT, OPP. SHOPPERS STOP, S.V. ROAD, ANDHERI (WEST), MUMBAI – 400 058.
INDIVIDUAL

Address for service in India/Attorney address:
VIBHA VINODKUMAR PAREKH.
OFFICE No-8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA PATHOLOGY LABORATORY, VAKOLA MARKET, SANTACRUZ (EAST), MUMBAI-400 055.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
STICKY RICE

3920598   20/08/2018

MRS. TANVI ARORA
15, ROAD NO.-14, EAST PUNJABI BAGH DELHI-110026
SERVICE PROVIDERS

Proposed to be Used
DELHI

PROVIDING FOOD DRINK AND TEMPORARY ACCOMMODATION
MARWAR
3921189  20/08/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :31/07/2006
DELHI
Services for providing food and drink; temporary accommodation.
3922075 21/08/2018
MANISHA
861/24, NEAR SHIVA SCHOOL, DEV NAGAR, SONIPAT, HARYANA -131001.
SINGLE FIRM
Address for service in India.Attorney address:
JATIN NANDA
M1 NEW MAHAVIR NAGAR JANAKPURI NEW DELHI 110058
Used Since: 01/04/2018
DELHI
SERVICES FOR PROVIDING FOOD & DRINK
3922500   21/08/2018
APSARA ICE CREAMS PRIVATE LIMITED
Plot No 360A, Road No 27, Wagle Industrial Estate, Thane (W) - 400604
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Ice cream parlours.
3924365   23/08/2018
GAURAV MARYA
F89/11, Okhla Phase-I, New Delhi-110020
Individual

Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD, FARIDABAD, HARYANA-121001.

Proposed to be Used
DELHI
Services for providing food and beverage
3925626  24/08/2018
GULZAR SINGH TRADING AS RANDHAWA SWEETS
OPP. RADHA SOAMI BHAGTAN DA DERA, VILLAGE SAIDPUR, TEHSIL BABA BAKALA, DISTT. AMRITSAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :11/07/2011

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
CENTRAL PERK

3925703   24/08/2018
WARNER BROS. ENTERTAINMENT INC.
4000 Warner Boulevard, Burbank, CA 91522, United States of America
A corporation organized and existing under the laws of the State of Delaware

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Coffee shop and café services; coffee bars; tea bars; snack bars; restaurant services.
Pure Love

3926296    25/08/2018

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
3882427

DELHI
Services for providing food and drink; temporary accommodation.
FOOD BATTERY
3927075  27/08/2018

SHANKI GARG
H. NO. 118, FRIENDS ENCLAVE, SULATAN PURI, DELHI-110086

SHANKI GARG
Address for service in India/Attorney address:
SHANKI GARG
B-3, DMRC SHOPPING COMPLEX, METRO BAZAAR, NEAR NANGLOI METRO STATION, NANGLOI, NEW DELHI- 110041

Proposed to be Used
DELHI
hotels, restaurants, rental of temporary accommodation, food and drink catering, accommodation bureau [hotels, boarding houses], rental of cooking apparatus, motels
3928607  28/08/2018
KULWINDER SINGH PROP. OF HEART OF PIZZA
SCO-132, GROUND FLOOR, NEW LEELA BHAWAN, PATIALA-147001
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COBLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI
PIZZA Services for providing food and drink; Temporary accommodation
MOTHER NATURE

3930716   30/08/2018
BABAN VARGHESE
CHEMMANAM HOUSE, IRINGOLE, PERUMBAVOOR - 683 548, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMLJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Used Since :30/04/2005

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CATERING, RESTAURANT, HOTELS, MOTELS, CAFETERIA
OFFERS TEMPTATION HOSPITALITY PRIVATE LIMITED
NEHRU KUND HEIGHTS, PO BAHANG TEHSIL,, MANALI, Kulu, Himachal Pradesh, India, 175103

Service provider
Other

Address for service in India/Agents address:
PARASSERIKUZHI MADANCHERI ABDUL SAMEER
ASSIQUE SAMEER ASSOCIATES, 2ND FLOOR, SC ARCADE, K.T. GOPALAN ROAD, KOTTOOLIO, KOZHIKODE-673016.

Proposed to be Used

DELHI
PROVIDING FOOD AND DRINK, RUNNING OF HOTELS, RESTAURANTS, CAFES, SNACK BARS AND OTHER TYPES OF FOOD OUTLETs, OUTDOOR CATERING SERVICES, PROVIDING FOOD ORDERING SERVICE ONLINE, HOTEL AND RESTAURANT RELATED SERVICES
4354437  21/11/2019
MAHESH ADVANI
PO Box# 7441, Al Sirdhana building, Shop No. 3 & 4, Textiles Market, Near Dubai Museum, Bur Dubai, Dubai
Individual

Address for service in India/Attorney address:
SUMESH DEWAN
C43, PAMPOSH ENCLAVE, NEW DELHI -110048, INDIA.
Used Since : 15/08/2019
DELHI
Retreat & Temporary Accommodation Services
4395759 02/01/2020
UNMESH MADHUKARAO BANDEWAR
‘VENKATESH NIWAS’ RAMKRISHNA NAGAR, BASMATH ROAD PARBHANI 431401
INDIVIDUAL
Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, SHANTA COMPLEX, AURANGABAD

Proposed to be Used
MUMBAI
RESTAURANT AND CARRY OUT FOOD SERVICES AND FOOD FOR CONSUMPTION ON OR OFF PREMISES
THE CAMEO KITCHEN

4410219  16/01/2020
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT LTD
12 HAUZ KHAS VILLAGE, NEW DELHI- 110016

Service Provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since :26/08/2019

DELHI
Restaurants, Restaurant Services, Salad Bar Restaurant Services, Self Service Restaurants, Restaurant Services for The Provision of Fast Food
TYM CAFE & RESTAURANT

4412542  18/01/2020

JPMS HOSPITALITY PRIVATE LIMITED
48, NAYA GANJ, GHAZIABAD, UTTAR PRADESH, INDIA - 201001

Private Limited Company

Address for service in India/Attorney address:

PRATEEK GUPTA
'Sharnam' R-13/24, Raj Nagar, Opp. ALT Centre, Ghaziabad, Uttar Pradesh, India - 201002

Used Since :24/10/2018

DELHI

RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, ALL KINDS OF SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND ALL SERVICES IN CLASS 43
4431748 06/02/2020
VARUN PURI
C-41/B, BACK SIDE KIRTI NAGAR. NEW DELHI-110015, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word "MAD".
4435122 08/02/2020

USHA SHROTRIYA
H-1465, 13th Floor, Avenue GC 10, Gaur City, Greater Noida West
Natural Person

Address for service in India/Attorney address:
NEELAM YADAV
CHAMBER NO. 775, DISTRICT & SESSIONS COURT COMPLEX, GAUTAM BUDH NAGAR, U.P

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
DEVI KARRENNAGARI PROPRIETOR OF THE EXOTIC SHAWARMA
3-4-26, HYDERGUDA, ATTAPUR, RAJENDRANAGAR MANDAL, RANGAREDDY DISTRICT, TELANGANA- 500048
Proprietorship firm

Address for service in India/Attorney address:
P uvuLa Vinay Kumar
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since: 14/02/2019

CHENNAI

Providing food, and beverages included in class 43.
4441851  14/02/2020
KASTURI LAL MITTAL S/O MOHAN LAL
1ST FLOOR, FLAT NO. 113, BALAJI TOWER, 2ND, VIDHYADHAR NAGAR, JAIPUR, RAJASTHAN, 302013, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
services for providing food and drink temporary accommodation.
AL NAWAB BIRYANI

4442440   15/02/2020

MAHFOOZ ALAM
H NO 18/16 A, IST FLOOR , GALI NO 6, ZAKIR NAGAR JAMIA NAGAR OKHLA, NEW FRIENDS COLONY, NEW DELHI 110025

Restaurant services featuring pan asian cuisine, providing food and beverages including sit down service of food and beverages, take-out and home delivery services, including catering services

SINGLE FIRM

Proposed to be Used

DELHI

Restaurant services featuring pan asian cuisine, providing food and beverages including sit down service of food and beverages, take-out and home delivery services, including catering services
4443373    16/02/2020
POORNIMA
No 28, A/1, Gandhi Nagar Ganapathy Post, Coimbatore 641006
Individual
Address for service in India/Attorney address:
CHITRA S COMPANY SECRETARY
DLF IT SEZ PARK, BLOCK 7, 11TH FLOOR, MANAPAKKAM, CHENNAI - 600 089
Proposed to be Used
CHENNAI
Services for providing food and drink
STAYZO SPACES PRIVATE LIMITED
Rukshmani Villa, 145 Shivaji Park Road No. 5., Mumbai – 400016, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
Mumbai

Services for providing food and drink; temporary accommodation.
DISTRICT 7

4446010    19/02/2020

SHIV RATNAKUMAR
32/76 RESHMA, RAMNAGAR, COLONY, VADAKKUMTHARA PALAKKAD, KERALA-678012

Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Used Since :01/01/2015

CHENNAI

"SERVICES FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3217342
Clear Water

4446160   19/02/2020

PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, restaurants, fast food and temporary accommodation included in class 43
4446257  19/02/2020
GURDEEP SINGH SANDHU
37, INDIRA PARK, JALANDHAR-144001 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Providing Food & Drink, Catering Services, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail Lounges, Snack-bar Services, Food & Drink Catering, Cafes, Ice Cream Parlors & Bar Services.
GOLD COINS

4446404  19/02/2020

SUGANDHI NARAYAN SHETTY (INDIAN NATIONAL, PROPRIETOR), TRADING AS GOLD COINS
Shop No.06, Arun Chambers, Next to AC Market, Tardeo Main Road, Tardeo, Mumbai, Maharashtra- 400034
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/09/1986

MUMBAI
Services providing for food and drink
SAKET GHODKE TRADING AS GHODKE SWEETS
Flat No. 402, Irene, Lane No. 13, Prabhat Road, Pune, Maharashtra, India- 411004
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since :12/03/2018

MUMBAI
Services for providing Food, Sweets and Drinks.
4448200  20/02/2020
ARJIT TRIVEDI
18/80, INDIRA NAGAR, LUCKNOW, UTTAR PRADESH, 226016
INDIVIDUAL

Address for service in India/Attorney address:
ABHISHEK GOSWAMI
S1, 2nd Floor, Metro Tower, Lal Kothi, Jaipur-302015

Proposed to be Used
DELHI
Services for providing food and drink, food and drink catering, Restaurant services, Hotel services, Bar Services, restaurants, cafe service, canteens, caterers and all services included in class 43
4449156  21/02/2020
MUZAFFER TAYYABALI KHAN trading as FOOD VILLA
SHOP NO 2, M S BUILDING 16, NITYANAND ROAD, CHEMBUR CAMP, CHEMBUR, MUMBAI-400074, MAHARASHTRA-INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINKS, HOTEL, RESTAURANT AND CATTERING SERVICES
subject to the mark should be use as represented
4449819  21/02/2020
MD TUFAIL
No.411, Chattarpur Village, Chattarpur, South Delhi, Delhi - 110074
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
4450120   21/02/2020
WAKHRA SWAAD FOOD AND BEVERAGES PRIVATE LIMITED
KHASRA NO. 514, HAJIPUR, YAKUBPUR, MAHARISHI NAGAR, SECTOR-104, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR
PRADESH-201304
ACTIVE
Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008
Used Since :01/02/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS AS INCLUDED IN CLASS 43
4450162  21/02/2020
VEGCAPERS FOOD PRIVATE LIMITED
1st Floor, No.29, 4th Cross, Kasavanahalli Main Road, Off Sarjapur Main Road, Bengaluru - 560035 (Karnataka)
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :23/11/2017

CHENNAI
Services for providing food and drink, café, restaurant and bars services; Contract food services; Snack bars; services for preparing food and drink; ice cream parlours; ice cream parlour services; Cafe and snack-bar services; Takeaway food services; Restaurants featuring home delivery; Juice bars; Milk bar services; Dairy bar services; Coffee and tea bar services; bistro services; Food and drink catering by bakeries; food preparation for others on an outsourcing basis; providing food and drink as part of hospitality services; food preparation.

subject to the mark should be use as represented
4451191   24/02/2020

NAVNEET PRAKASH
A-301, Shagun Tower, Filmcity Road, Near HDFC Bank, Mumbai, Malad East, Mumbai, Maharashtra - 400097
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4534679 17/06/2020
SAYANTAN SARKAR
C/o. Shri Samir Sarkar, Flat- 201, 33,Botanical Garden Road, Near B.E College, 2nd Gate, P.O - B,Garden , P.S - A.J.C Bose Botanical Garden, Howrah- 711103, West Bengal
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MUMBAI

Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being
4537771  19/06/2020
V.RAFEEQUE
VELUTHEDATH HOUSE, KOLATHARA.P.O, PIN – 673655
SOLE PROPRIETOR
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
To be associated with:
4537770

CHENNAI
Resort; Services for providing food and drink; Temporary accommodation
4538323    20/06/2020
SHARAD KISANRAO KOSHIRE
301, Rushiraj Horizon A Wing, Near Prasad Mangal Karyalay, D K Nagar, Gangapur Road, Nashik Maharashtra India
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :27/02/2018

To be associated with:
3765950

MUMBAI
Accommodation, Bar services, Cafes, Cafeterias, Canteens, Catering, Hotels, Motels, Rental of chairs, tables, table linen, glassware, Rental of meeting rooms, Restaurants, Self-service restaurants, Snack-bars, Accommodation reservations, Accommodation rental.
4538356   20/06/2020
ASTHA MITTAL
R-5/126 RAJ NAGAR GHAZIABAD UTTAR PRADESH 201002
Individual

Address for service in India/Attorney address:
MUKESH MAHTO AND ASSOCIATES
D1 30B MANSA RAM PARK UTTAM NAGAR NEW DELHI 110059

Proposed to be Used
DELHI
Restaurant services, Cafeteria and restaurant services
Suitcase Diaries

4538776  20/06/2020

JOY BAJAJ (TRADING AS) JOY ENTERPRISES
B 15/5, 1st Floor Laxmi Villa, Shiv Marg, Bani Park, Jaipur-302016
Sole Proprietorship

Address for service in India/Attorney address:
BPG LAW CHAMBERS
A2 B2 Mahaveer Udyang Marg, Bajaj Nagar, JLN Road, Jaipur, Rajasthan - 302018.
Used Since :16/09/2017

AHMEDABAD
Making hotel bookings and reservations for travellers, Arranging lodging, Boarding and any mode of providing accommodation for travellers, Tourist Homes, Organizing restaurant catering and banquet services, hospitality services, Consultancy, information and advisory services relating to the aforesaid services.
SJSP ; EVENTS AND CATERING SERVICES

4548316   29/06/2020
JAYANHTHI K
#205, PARALLEL ROAD TO INDIAN OIL PETROLEUM 4 TH B MAIN, 4TH CROSS, BASAWESHWARANAGAR, BENGALURU - 560079

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Catering services; Hotel catering services; Catering of food and drink; Restaurant and catering services; Providing food and beverages; Take away food services; Restaurants featuring home delivery; Hotel, motel, restaurant, bar and catering services
BARKS2BEAKS
4552918  02/07/2020
SUNSRI PET ZONE
Balaji Residency No.1034, Flat G 1, BEML Layout, 5th Stage, Rajarajeshwari Nagar, Bengaluru 560 098 KARNATAKA, INDIA
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :19/02/2020
CHENNAI
Pet boarding services, kennel boarding services, pet day care services, pet hotel services, boarding for animals
MAHA HERBALS

4554638  03/07/2020
MAHA NATURE’S PRIVATE LIMITED
1ST FLOOR, HALL NO.6 SARNATH COMPLEX, SHIVAJI NAGAR
COMPANY

Address for service in India/Attorney address:
MAHESH MODI
912 CENTRAL STREET MHOW

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
4554645   03/07/2020
CHANCHALKUMAR LALCHAND DHADIWAL
trading as ;HOTEL RD SQUARE
SWAPNAPURTI BUNGLOW, PLOT NO. 68, SURVEY NO. 233/E, KALANAGAR LANE NO.1, IDINDORI ROAD, MERI - MHASRUL, NASHIK - 422004

Proposed to be Used
MUMBAI
SERVICESFOR PROVIDING FOOD AND DRINK; TEMPERORY ACCOMMODATION
4554687  03/07/2020
RAMESH HOTELS AND RESORTS PRIVATE LIMITED
House No. 30/3 Aesonawaddo, Uttorda Beach, Salcete Goa- 403713, India
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :25/05/2020

MUMBAI
Restaurant, bar and cocktail lounge services; Outside catering services; Preparation of food and beverages; Take away food services; Self-service restaurants; Juice bars; Hotel and restaurant reservation services; Providing banquet and social function facilities for special occasions; Food and drink catering for banquets; Rental of function & meeting rooms; Hotel, motel, resort, tourist home, guest house, café, snack bar, cafeteria and catering services; Rental of holiday homes; Temporary accommodation reservations; Holiday camp services [lodging]; Ice cream parlours.
GOLDEN KIWI

4555460   03/07/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI - 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
BETTERHALF

4555688  03/07/2020

Kumar Ravishanker Singh
C/O Kumar Ajay Bahadur Singh, Bhumihara, Harpur Karah, Harpur, H. Karah, Saran, Baniapur, Bihar-841403
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

KOLKATA
Services of providing food and drink; temporary accommodation; café and coffee bar services; food and drink preparation services; food and drink take-out restaurant services; restaurant services; fast-food restaurant services; quick service restaurant services; self-service restaurant services; snack bars, restaurant and bar services including take-out; providing prepared meals; preparation of food or meals for consumption on or off the premises
4555738   03/07/2020

R KUMAR YADAV
#441, 1st block 8th B main, 4th Across, Near coffee day HRBR layout, Banglore North, Kalyananagar, Bangalore North Bangalore, Karnataka 560043

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :09/09/2019

CHENNAI

Services for providing food and drink; temporary accommodation.
4555739  03/07/2020
R KUMAR YADAV
#441, 1st block 8th B main, 4th Across, Near coffee day HRBR layout, Bangalore North, Kalyanagar, Bangalore North Bangalore,
Karnataka 560043
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 09/09/2019

CHENNAI
Services for providing food and drink; temporary accommodation.
4556249  04/07/2020
RAKESH JAGDISH SUNDHESA
-Pinnacle Apartments’Office No. 2,-1st Floor, 1707, Sadashiv Peth,-Near Udyan Prasad Karyalaya
Proprietorship Firm
Address for service in India/Attorney address:
PARMESHWAR PRASAD PATEL
near manorama dairy,beside jora talab,Ashok Nagar, Sarkanda, bilaspur,C.G
Proposed to be Used
To be associated with:
4436510
MUMBAI
Services for providing food and drink; temporary accommodation.
CHELVIES

4556575  04/07/2020

DHRUV SINGH
M-52, DELTA 3, GREATER NOIDA, UTTAR PRADESH - 201308
INDIVIDUAL

Address for service in India/Attorney address:
MOHISHAA GROUP
F-26/120, SECTOR 7, ROHINI, DELHI-110085

Proposed to be Used
To be associated with:
4497341

DELHI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages.
MY PLATE STORY

4556796    04/07/2020

VIRENDER HANNA
11, RING ROAD, NEAR METRO HOSPITAL & HEART INSTITUTE, LAJPAT NAGAR-IV, NEW DELHI-110024

Proprietorship Concern by name "CREATIVE CUISINES INC."

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, BAR SERVICES, CAFÉS, CAFETERIAS, CATERING (FOOD AND DRINK), HOTELS, RESTAURANTS, SELF SERVICE RESTAURANTS, SNACK-BARS.
THE GALLI KITCHEN

4557519    05/07/2020

AJAY ATTRI KUMAR
NEAR SAMTAYOG ASHRAM SANGALPURA ROAD, GURDASPUR I(GURDASPUR, DERA BABA NANAK), GURDASPUR (PUNJAB), - 143521
proprietor

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :01/07/2019

To be associated with:
4132221

DELHI
RESTAURANT SERVICES, PROVIDING FOOD AND DRINK, TAKE AWAY FOOD AND DRINK SERVICES.
Trade Marks Journal No: 1960, 10/08/2020

4557967 06/07/2020
ALBABUS PRIVATE LIMITED
ASHOK KUMAR S/O LT. JAYNARAYAN PRASAD, MALVIYA NAGAR, SIWAN, BIHAR-841226
Private Limited Company

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
KOLKATA

Services for providing food and drink; temporary accommodation and all services being included in class 43
Trade Marks Journal No: 1960, 10/08/2020  Class 43

4557985  06/07/2020
S. INDIRA GANDHI PROPRIETOR OF SADHAYA VIZHA
NO - 15, KALYANA SUNDARA NAGAR, KK NAGAR, TRICHY - 620021
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel services; Hotel, restaurant and cafe services; Hotel, restaurant and bar services; Hotel, motel, restaurant, bar and catering services; Providing food and drink; Takeaway food services; Restaurants featuring home delivery
4558070  06/07/2020
MADHAVAN BHALLA
86 -B1, Sector 11, Faridabad - 121006, Haryana
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhaagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant services, Food preparation, Takeaway food services.
4558229    06/07/2020
AKSHAY NAYYAR
BG - 3/38 C, PASCHIM VIHAR, WEST DELHI - 110063
INDIVIDUAL
Address for service in India/Attorney address:
PREM LATA ADVO.,
155, OLD GUPTA COLONY, DELHI-110009
Used Since :09/06/2020
DELHI
PROVIDING SERVICES IN THE FIELD OF FOOD & BEVERAGES PRODUCTION, CORPORATE CATERING, BAKERY PRODUCTION, RESTAURANTS AND FOOD OUTLETS, FAST FOODS, CAFE, TAKE AWAY FOOD AND DRINK SERVICES , all being services included in class 43
4558240  06/07/2020
M/S ROYAL HUB
57, FIRST FLOOR, VINOBAPURI, LAJPAT NAGAR-2, NEW DELHI - 110024
Partnership unregistered
Address for service in India/Attorney address:
PREM LATA ADVO.,
155, OLD GUPTA COLONY, DELHI-110009
Used Since : 09/06/2020
DEHLI
"PROVIDING SERVICES IN THE FIELD OF FOOD & BEVERAGES PRODUCTION, CORPORATE CATERING, BAKERY PRODUCTION, RESTAURANTS AND FOOD OUTLETS, FAST FOODS, CAFE, TAKE AWAY FOOD AND DRINK SERVICES ; all as being included in class 43"
4558249   06/07/2020
GARNI FOODS PRIVATE LIMITED THROUGH SHRI AKSHAY NAYYAR
308,3RD FLOOR, EROS CITY SQUARE ROSEWOOD CITY, SECTOR-49-50, GURUGRAM, HARYANA - 122018
Body Incorporate under the laws of India
Address for service in India/Attorney address:
PREM LATA ADVO.,
155, OLD GUPTA COLONY, DELHI-110009
Used Since :09/06/2020

DELHI
PROVIDING SERVICES IN THE FIELD OF FOOD & BEVERAGES PRODUCTION, CORPORATE CATERING, BAKERY PRODUCTION, RESTAURANTS AND FOOD OUTLETS, FAST FOODS, CAFE, TAKE AWAY FOOD AND DRINK SERVICES;
all as being included in class 43
4558475    06/07/2020
MR. VIKESH SHAH
502 A, OMKAR VEDA, AMBEDKAR NAGAR, PAREL VILLAGE, PAREL (EAST), MUMBAI- 400012
An Individual Sole Proprietor
Address for service in India/Aagents address:
USHA A. CHANDRASEKHAR,
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
cafes; café, cafeteria and restaurant services; café and snack-bar services; takeaway food and drink services; ice cream parlours
4558489 06/07/2020
HARSH HARISH RAJANI
106, Anmol, Waghawadi Road, Opp. Sahkari Hatt, Bhavnagar-364003, Gujarat, India
Single Firm

Address for service in India/Agents address:
SAMPAT DHURV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Services for providing food and drink; temporary accommodation included in class 43
Trade Marks Journal No: 1960 , 10/08/2020           Class 43

4559269  07/07/2020
NEETA KANWASI
VILLAGE-BANDRAKHAND, SIRAN, CHAMOLI, GAUCHAR, UTTARAKHAND - 246429.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI

Restaurant services, Services for providing food and drink; Temporary accommodation included in class 43.
4559400  07/07/2020
SWINGBUY HOSPITALITY PRIVATE LIMITED
NO.172/1, SRINIVAS INDUSTRIAL ESTATE, BANNERGAHATTA ROAD, BANGALORE 560076 KARANATAKA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008
(GUJARAT) INDIA.

Proposed to be Used
CHENNAI
BAR SERVICES, HOTEL AND RESTAURANT SERVICES, JUICE BARS, ICE CREAM PARLORS, COFFEE AND JUICE BAR
SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, CAFE AND
RESTAURANT SERVICES, CATERING OF FOOD AND DRINK, COCKTAIL LOUNGE SERVICES, FOOD AND DRINK
CATERING, PROVIDING FOOD AND DRINK, CORPORATE HOSPITALITY IN THE NATURE OF PROVIDING FOOD AND
DRINK, WINE BARS
ME SO SOY

4559401   07/07/2020
SWINGBUY HOSPITALITY PRIVATE LIMITED
NO.172/1, SRINIVAS INDUSTRIAL ESTATE, BANNERGATTA ROAD, BANGALORE 560076 KARANATAKA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

CHENNAI
BAR SERVICES, HOTEL AND RESTAURANT SERVICES, JUICE BARS, ICE CREAM PARLORS, COFFEE AND JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, CAFÉ AND RESTAURANT SERVICES, CATERING OF FOOD AND DRINK, COCKTAIL LOUNGE SERVICES, FOOD AND DRINK CATERING, PROVIDING FOOD AND DRINK, CORPORATE HOSPITALITY IN THE NATURE OF PROVIDING FOOD AND DRINK, WINE BARS
Martandey

4559403  07/07/2020

MARTANDEY
186/15, Prakash Mansion, Dr. Ambedkar Road, Opposite Dadar Fire Brigade, Dadar (E)

Service Provider

Address for service in India/Agents address:
KOMAL PRASHANT BHAGAT
FLAT NO.103, HARIHAR CHS.SUNDER NAGAR, NEAR NEW PETROL PUMP, MIRA ROAD EAST, THANE-401107.

Used Since :22/01/2020

MUMBAI

Provision Of Food And Drink, Food And Drink Catering, Restaurant Information Services, Fast Food Restaurants, Carry-out Restaurants, Services Provided By Persons Or Establishments Whose Aim Is To Prepare Food And Drink For Consumption And Services, Teahouse services, Reservation Services For Travellers Accommodation, Particularly Through Travel Agencies Or Brokers; Providing Reviews Of Restaurants, Provision Of Information Relating To Restaurants, Catering Services, Restaurant Services For The Provision Of Fast Food, Information, advice and reservation services for the provision of food and drink
4559445  07/07/2020
MRS. POOJA GUPTA
2/16, SHANTI NIKETAN, NEW DELHI - 110 021.
INDIVIDUAL
Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :01/04/2017
DELHI
RUNNING CAFES AND RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, CATERING SERVICES, FOOD KIOSKS & HOTELS INCLUDED IN CLASS 43.
FRUITAHOLIC

4559994  07/07/2020

PRAVEEN NAGAMALLA
Flat No.307, Ruby, Sree Vensai Projects, Kompally, Hyderabad-500014 (T.S)

Individual

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Juice bars, snack bars, restaurants including self-service restaurants, cafes, cafeterias and canteens; and catering services.
KIRAN JABARDAST
4560266   07/07/2020
M/S GIRISH TEA CO.
11, NAVI PETH, NEAR HANUMAN MANDIR, JALGAON-425001 (M.H.)
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT, BAR, CAFE, PUB INCLUDED IN CLASS 43.
YUMZY
4560642  08/07/2020
LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout,Gachibowli, Serilingampally Hyderabad Hyderabad Telangana 500032 India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
RESTAURANTS, HOTELS, PROVIDING FOOD AND DRINK SERVICES, CATERING, PROVIDING REVIEWS OF HOTELS AND RESTAURANTS
4560643  08/07/2020
LAALSA BUSINESS INSIGHTS PRIVATE LIMITED
Plot No.48 &49, Lumbini Layout,Gachibowli, Serilingampally Hyderabad Hyderabad Telangana 500032 India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
RESTAURANTS, HOTELS, PROVIDING FOOD AND DRINK SERVICES, CATERING, PROVIDING REVIEWS OF HOTELS AND RESTAURANTS
SUNI HOTELS AND RESORTS

4560791 08/07/2020

JAY MEHTA

VEER BHAVAN, 22, B.G. KHER MARG, MALABAR HILL, MUMBAI- 400 006

AN INDIAN NATIONAL

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, MOTEL, RESORT AND RESTAURANT SERVICES; RESORT HOTEL SERVICES; SELF SERVICE RESTAURANTS, SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES; RESERVATION AND BOOKING SERVICES FOR HOTEL, RESORT AND MOTEL ACCOMMODATION.
4561241  08/07/2020
RAVINDRA RAWAT
II0 Third Floor Plot Number 109/10 Gali Number 31 Rajapuri Uttam Nagar Delhi 110059
Individual
Proposed to be Used
DELHI
PROVIDING FOOD AND DRINKS,HOTEL,RESTAURANT
BAO KAO

Please refer to the image for the full content of the document.
JOGMAYA FOOD CORNER JFC

4561800 08/07/2020

DURGA BAI
R/O-8, NATHAWATON KA GURHA, VARDA,UDAIPUR,RAJASTHAN,313001
INDIVIDUAL

Address for service in India/Attorney address:
BRIJESH CHAUHAN, ADVOCATE
IN FRONT OF RADAJI TEMPLE, MALI COLONY MAIN ROAD, TEKRI, UDAIPUR -313 001 - RAJASTHAN.
Used Since: 21/12/2019

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, CAFE, FAST FOOD CORNER IN INCLUDIND CLASS 43
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
2701507   19/03/2014
KANORIA FOUNDATION
HARI PRASAD KANORIA
32Q, NEW ROAD, ALIPORE, KOLKATA - 700 027, WEST BENGAL.
SERVICE PROVIDER
AN INDIAN TRUST

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :04/02/2014

KOLKATA
Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
3051096  09/09/2015
T.S.NATARAJAN
190, K.K.N ROAD THIRUCHENGODE, NAMAKKAL DISTRICT, TAMIL NADU PIN - 637 211
SERVICE PROVIDERS
Used Since :01/01/2000
CHENNAI
SERVICES VIZ MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUT CARE
Mark shall be used as represented.
DIABEE
3489195  20/02/2017
HEALTH CARE AT HOME INDIA PRIVATE LIMITED
trading as ;HealthCare at HOME
4th Floor, Punjabi Bhawan, 10 Rouse Avenue, New Delhi- 110002.
Service Provider and Merchant
A Body Incorporate.
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :30/11/2016
DELHI
Medical services; medical diagnostic services; surgical diagnostic services.
3489198  20/02/2017
HEALTH CARE AT HOME INDIA PRIVATE LIMITED
trading as :HealthCare at HOME
4th Floor, Punjabi Bhawan, 10 Rouse Avenue, New Delhi- 110002.
Service Provider and Merchant
A Body Incorporate.
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :30/11/2016
To be associated with:
3489195
DELHI
Medical services; medical diagnostic services; surgical diagnostic services.
3848192   31/05/2018
ANIL KUMAR GUPTA
trading as ;FOOT STATION
71/1H, PRINCE BAKTIYAR SHAH ROAD, KOLKATA - 700033, WEST BENGAL,INDIA.
SERVICE PROVIDER

Proposed to be Used

KOLKATA
BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA.
3848787  31/05/2018
STUDIO6 LIFE STYLE CLINICS PVT.
SCO 2419-2420, IIind Floor, Sector 22C, Chandigarh
SERVICE PROVIDER
BODY INCORPORATE
Used Since :01/08/2014
DELHI
To carry on the business of providing services in the field of hair transplant, treatment of hair fall problems, weight reduction counselling, plastic surgeries, skin treatment & counselling and providing services in treating other life style ailments. To deal in skin care, hair & related products for treatment of life style ailments. Laser treatment for removal of un-wanted hair.
DR. POOJA GUPTA’S THE SKIN CARE PORTAL GATEWAY TO HEALTHY HAIR, SKIN AND NAILS

3893322   20/07/2018
DR. POOJA GUPTA
TG-1/4, Orchid Vipul Garden, Suncity, Sector – 54, Gurugram, Haryana – 122003
individual

Address for service in India/Attorney address:
TEESTA HANS, ADVOCATE
A-613, SARITA VIHAR, NEW DELHI-76

Proposed to be Used
DELHI

medical and beauty services
SINGH HEALTHCARES PRIVATE LIMITED
4164, URBAN ESTATE, PHASE 2, PATIALA
PRIVATE LIMITED REGISTRATION

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Proposed to be Used
DELHI
Medical Services; Veterinary Services and Hygienic Care for Human Beings or Animals, Pharmacy Services, Pharmacy Advisory Services, Pharmacy Dispensary Services and Healthcare Services; Health Spa Services, Hospitals, Medical Assistance, Medical Clinics, Dispensary and Nursing Home Services, Diagnostic and Pathological Testing Services Including Consultation Relating to Medicine and Healthcare; Aromatherapy; Dentistry; Psychotherapy; Homeopathy, Nutrition, Nutraceutical Medicine, Functional Medicine, Ayurvedic Treatment, Food Supplement Nutrition Consultancy, Acupuncture, Nutritional Immunology, Holistic Health Consultancy, Anti-Aging Therapy
Anju Dalal's Vipassana

3895270   23/07/2018

ANJU

trading as: ANJU DALALS VIPASSANA

HOUSE NO.7/16, MAIN MARKET, JATWARA MOHALLA, BAHADURGARH-124507, HARYANA

SERVICE PROVIDERS

Proposed to be Used

DELHI

SALON, BEAUTY CARE TRAINING & MAKEUP STUDIO

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
NANDADULAL DAS
2, VILLAGE- GOPI NATH PUR, P.O-BASANTIA, P.S-CONTAI, DISST-EAST MEDINIPUR, PIN-721442, WEST BENGAL
SOLE PROPRIETORSHIP FIRM in the name of RCN SANJIBAN HOSPITAL

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
HEALTHLAPPY
3899294  26/07/2018
LAPPY HEALTHCARE PRIVATE LIMITED
PLOT NO - 40667521, SHREE GEETA KSHETRA, PANDARA, BHUBANESWAR, 751025
Health care Services
Private Limited Company
Proposed to be Used
KOLKATA
PROVIDER OF HEALTH CARE SERVICE, HEALTH COUNSELING SERVICE, HEALTH SCREENING SERVICE, HEALTH CONSULTANCY SERVICE, PREVENTIVE HEALTH CARE SERVICE, HEALTH CHAIN SERVICE, HEALTH CARE USING TECHNOLOGY AND OTHER HEALTH SERVICES being included in class 44
3903425  31/07/2018
SHIKHA GUPTA PROP OF SMILE 4 SURE DENTAL CLINIC
SHOP NO IDDA MARKET BANK ENCLAVE DELHI 110092
PROP
Address for service in India/Attorney address:
YOGESH KUMAR
CH. NO.G-611, KKD COURT , SHAHDARA , DELHI-110032.

Proposed to be Used
DELHI
Dental Consultations, Dental Hygienist Services, Dental Services, Restorative Dentistry, Oral Surgery, Dental Implant, Orthodontics, Endodontics, Pedodontics, Digital Dental X Ray, Gum Surgery, Complete Denture, Smile Designing, Removable And Cast Partial Dentures, Dental Crown, Tooth Whitening & Dental Beauty Care Services
DR. DHIRAJ KUMAR MAROTHI JAIN
S/o Prem Sukh Marothi National Nursing Home, Nokha, Bikaner, Rajasthan-334803
Proprietor

Address for service in India/Attorney address:
VAIBHAV AGGARWAL
H.NO. 3197, STREET NO.8, RANJEET NAGAR, NEW DELHI-110008.

Used Since :01/07/2018

AHMEDABAD
All types of Arthroplasty Medical Services in Class 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS RAJASTHAN ARTHROPLASTY CENTER FOR EXCELLENCE AND THE DEVICE OF KNEE JOINT EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
SHERGILL MULTISPECIALITY HOSPITAL

3906642  03/08/2018
SHERGILL MULTISPECIALITY HOSPITAL
JOLLY MARKET, NEAR BUS STAND MORINDA, DISTT. ROPAR, PUNJAB
PARTNER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH

Proposed to be Used
DELHI
MEDICAL SERVICES, HOSPITALS NURSING HOMES, MEDICAL CLINICS, MEDICAL ASSISTANCE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3907886  04/08/2018

IMPERATIV HOSPITALITY PVT. LTD.
90 Bangla Sahib Road, New Delhi.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Arrangement of flowers; Hygienic and beauty care services; Spa services.
3909004  06/08/2018
SH. MANISH GROVER
# 2324, SECTOR 44-C, CHANDIGARH.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI
MEDICAL TREATMENT SERVICES, MEDICAL AND HEALTHCARE SERVICES, AYURVEDIC THERAPY, CLINIC SERVICES (MEDICAL -) AND CLINICS INCLUDED IN CLASS-44.
ETHICS AND VIBES
3909829    07/08/2018
AKHIL BERRY
HOUSE NO. 12 BLOCK-4 ASHOK NAGAR TILAK DELHI-110018
SERVICE PROVIDERS
Proposed to be Used
DELHI
MEDICAL AND HEALTH CARE SERVICES
MEGAPLATT

3910054   07/08/2018

UTKAL GUPTA S/O SHREE CHARAN GUPTA
702, TULIP TOWER, STADIUM ROAD, BAREILLY, UTTAR PRADESH
INDIVIDUAL (SOLE PROPRIETORSHIP FIRM)

Address for service in India/Attorney address:
NIKHIL MITTAL
102, 1st Floor, Pankaj Tower, Opp. CCD, Mayur Vihar, Phase - 1, Delhi - 110091

Proposed to be Used

DELHI
HUMAN HEALTH CARE SERVICES, MEDICAL SERVICES, HOSPITAL SERVICES, PRIVATE HOSPITAL SERVICES,
HOSPITAL NURSING HOME SERVICES, HEALTH CLINIC SERVICES, ADVISORY SERVICES RELATING TO HEALTH,
PROVISION OF HEALTH CARE SERVICES, CONSULTANCY RELATING TO HEALTH CARE, MEDICAL CLINIC SERVICES
AND MEDICAL HEALTH ASSESSMENT SERVICES, INTERAARTICULAR LOCAL ALONG WITH PERIARTICULAR
INJECTION AUTOGOUS PLATELET RICH PLASMA
3911144  08/08/2018
SUJATA Giri
trading as ;RISHI AYURVED
NETAJI COLONY, GHOGOMALI NR. JAGAT BANDHU ASHRAM, P.O.- RABINDRA SARANI, SILIGURI - 734006,
JALPAIGURI, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since :04/04/2017
KOLKATA
MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, HEALTH CLINIC SERVICES, MEDICAL
CLINIC SERVICES, MEDICAL AND HEALTHCARE CLINIC SERVICES BEING INCLUDED IN CLASS- 44.
3912758  09/08/2018
GHANSHYAMDAS DAULAL AGRAWAL M/S GD INTERNATIONAL
4 Narnarayan estate, nr. Mahalaxmi mill, narol, Ahmedabad - 382405
Individual (Proprietorship firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI,
AHMEDABAD 380006

Used Since: 03/07/2018

To be associated with:
3912753

AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
OWNGRO

3915071   13/08/2018

OWNGRO TECHNOLOGIES AND SERVICES
88, Ground Floor, Green Leaf, Village Bullara, Ludhiana - 141401

Partnership Firm

Proposed to be Used

DELHI

AGRICULTURAL TECHNOLOGY AND CONSULTANCY, AGRICULTURAL SERVICES NAMELY PLANTING, GROWING, FERTILIZING, PRUNING AND PICKING (ALL CROPS) FOR OTHERS
3915839  14/08/2018

JP CREATIONS
35 A SYED AMIR ALI AVENUE, 1ST FLOOR, BALLYGUNGE, KOLKATA-700017

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Devine Scissor

3918051  16/08/2018
SUNITA DEEPAK JAISWAL
B K -204, ROOM NO.-02, DURGA MATA CHAWL MAHADEV COMPOUND, KAMLA NEHRU NAGAR, ULHASNAGAR-1,
THANE, MAHARASHTRA-421001.
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI
Beauty salons and Spa services
3918452  17/08/2018
RUSHED AHMAD SADIQ
F- 18 Ground Floor, Nizamuddin West 110013
NA
Address for service in India/Attorney address:
SHRUTI DHINGRA
C-2 Ashok Nagar Ghaziabad
Used Since: 01/11/2007

DELHI
SERVICES RELATING TO CLINIC PROVIDING HEALTH CARE TO HUMANS UNDER HERBAL, AND UNANI MEDICINES

The Trade Mark shall be used as a whole
mindfulTMS

3918598   17/08/2018

RANGSONS HEALTHCARE SOLUTIONS PRIVATE LIMITED
No. 1553, Vani Vilasa Road, Mysuru - 570004
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used

CHENNAI
Medical and healthcare services including consulting, testing, screening, examining, analysing, counselling, advising, treating, nursing, and providing therapy and treatment for variety of physical, mental, psychological, and/or psychiatric illness, disease, and/or injury; medical imaging and information services; renting and leasing of medical equipment; providing all the aforesaid on an emergency or house-call basis
3919225    17/08/2018
KETAKI GHATOLE
102/C1 SHIVPARVATI CHS, SECTOR 21, NERUL EAST, THANE - 400706
THE TRADEMARK ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
KOSMED
3923528  22/08/2018

SHALVI SHARMA
SHANTI CLINIC & NURSING HOME, OPPOSITE HRTC WORKSHOP, SAMALA, ROHRU, DISTRICT SHIMLA-171207, HIMACHAL PRADESH, INDIA
INDIVIDUAL (PROPRIETORSHIP)

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Used Since :01/08/2018

DELHI
Medical services related to skin and hair care of human beings; Laser treatments, Hair transplant, Vitiligo, Surgery and all other services related to beauty treatments
SKINVITA

3923909   22/08/2018

DR. SACHIN VARMA

Skinvita Clinic LLP, 4th Floor, 39, Shakespeare Sarani, Kolkata, West Bengal - 700017

Proprietor

Used Since: 23/10/2017

KOLKATA

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3927459  27/08/2018
FURKAN ALI PROPRIETOR OF M/S RAFI'S UNISEX SALON
Near Stadium Gate, Banasar Bagh Road, Sangrur (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 01/08/2018
DELHI
Beauty Salons, Health and Beauty care services provided by Saunas, Beauty Salons, Sanatorium, Hairdressing Salons and massage parlours
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE UNISEX SALON.
SUSHILKUMAR S YADAV
Shanti Co-Operative Housing Society., B-2/01, Umbergaon Road, GIDC Colony, Umbergaon, Gujarat - 396171
Individual
Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANJYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.

Proposed to be Used
AHMEDABAD
Dental clinic services, Dental assistance services in the state of Gujarat only.
3928417  28/08/2018
MAYANKA SINGHAL
trading as ;EMERALD SERVICES
IDEAL TOWER, 4A, BLOCK - D, 57, DIAMOND HARBOUR ROAD, KOLKATA - 700023, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078, WEST BENGAL, INDIA.
Used Since :27/08/2018
KOLKATA
HEALTH CARE SERVICES [RENDERING SERVICES OF MEDICAL ANALYSIS SERVICES RELATING TO TREATMENT OF PERSONS (SUCH AS X-RAY EXAMINATIONS AND TAKING OF BLOOD SAMPLES ARTIFICIAL INSEMINATION SERVICES)].
WHITE PEARL BEAUTY SALON
3928535    28/08/2018
DIVYA THAKUR
9/3674, GALI NO.-1, NEAR SATYANARAYAN MANDIR, DHARAMPURA EXTN., GANDHI NAGAR, DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
PROVIDING SERVICES IN LUXURY SALON, BEAUTY SALON SERVICES, BEAUTY PARLOUR, BEAUTY CARE SERVICES, HYGIENIC BEAUTY CARES FOR HUMAN BEINGS, SKIN CLINIC, HEALTH SPA, SPA SERVICES, MASSAGE SERVICES, PANCHKARMA; HAIRDRESSING, HAIR IMPLANTATION, DIGITAL HAIR STYLE DESIGNING, HEALTH CARE SERVICES, SPA, HAIR FIXING, HAIR CARE, LASER HAIR REMOVAL, SLIMMING CENTRE, BEAUTY TREATMENT, HAIR TREATMENT & COLOURING SERVICES INCLUDED IN CLASS-44
NARULA OPTICALS

4133995  31/03/2019

AJINDER PAL SINGH
255 B Tilak Nagar Amritsar
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :24/04/2009

DELHI

optician services
4354439    21/11/2019
MAHESH ADVANI
PO Box# 7441, AL Sirdhana Building, Shop No. 3 & 4, Textiles Market, Near Dubai Museum, Bur Dubai, Dubai
Individual

Address for service in India/Attorney address:
SUMESH DEWAN
C43, PAMPOSH ENCLAVE, NEW DELHI -110048, INDIA.
Used Since :15/08/2019

DELHI
Ayurvedic Medical Services
BERKOWITS

4421502   27/01/2020
SEEMA GOEL, PROPRIETOR OF M/S. BERKOWITS HAIR & SKIN CLINIC
12 Central Lane, Bengali Market, New Delhi 110001
Proprietorship Firm

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since :01/08/1989

DELHI
Beauty care Services; Beauty therapy treatments; Beauty salon services; Hygienic and beauty care services; Ayurvedic therapy Services;
4436596  11/02/2020
SAHIL GILL
Tehsil Shahkot, Danewal, Jalandhar, Punjab- 144041
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; included in Class 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD THE "Alpha".
Mark as whole different. Hence accepted.
Dr. Chahal

4440075  13/02/2020

DR. SUKHDEEP SINGH CHAHAL

#212, 3rd Floor, 4th Main Road, Opp. ESI Dispensary, P.O VivekNagar, Bangalore - 560047.

An Individual

Address for service in India/Attorney address:

LEGALRAASTA TECHNOLOGIES PRIVATE LTD

B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Used Since :13/10/2014

To be associated with:

4092645

CHENNAI

Medical services
4440121  13/02/2020
NAVIL AHMED
CHOTA PANCH PEER, VILL. SULTANPUR, P.O. KAKROO, KAKRU(31), AMBALA, HARYANA-134003
UNANI AND AYURVEDIC DAWAKHANA
I AM CITIZEN OF INDIA

Proposed to be Used
DELHI
MEDICAL SERVICES, CLINICAL SERVICES, HEALTH CARE SERVICES AND MEDICAL ASSISTANCE SERVICES.
AWAKENINGS THE MIND SPA

4440783  13/02/2020

VRINDA BAJAJ
85, Northex Model Town, 4th Floor, Delhi – 110009
Proprietor - “Awakenings” The Mind Spa,

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :26/05/2008

DELHI

Healing services; Therapy services; Counselling
4441395    14/02/2020
CONFETTI HOLDINGS PRIVATE LIMITED
C/o. MRS. Hasna Ara Begum (Ahmed), house no. 6, Swahid Path, Survey, P. O Beltola, Kamrup, Guwahati - 781028, Assam
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Health care services
4444046  17/02/2020
ISAM WANI
96, RAJBAGH, SRINAGAR, JAMMU AND KASHMIR- 190008, INDIA
PROPRIETOR- NEXT GEN CONCEPTS

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SALONS (HAIRDRESSING -), HAIR SALON SERVICES, SALON SERVICES (HAIRDRESSING -), HAIR SALON SERVICES FOR WOMEN, HAIR SALON SERVICES FOR MEN, HAIR SALON SERVICES FOR CHILDREN, HAIRDRESSING AND BEAUTY SALON SERVICES.
THE SACRED CIRCLE

4445288  18/02/2020

SAKSHI KALRA
FLAT NO-99, SFS RAJOURI APARTMENTS, OPPOSITE GOVT OF INDIA PRESS, MAYA PURI S.O, SOUTH WEST DELHI,
DELHI - 110064
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Reiki healing services; Alternative medicine services; Homeopathic treatment [alternative medicine services]; Providing
mental rehabilitation facilities; Counselling in the field of mental health and wellness; Healthcare; Physical therapy;
Psychological coaching, counselling and therapy; Music therapy for physical, psychological and cognitive purposes
JAGADISWARAN C PROPRIETOR OF SANJEEVANI HOSPITAL & CANCER HERBAL CARE
THIRUPURAM POAD POOZHIKUNNU NEYYATTINKARA, TRIRUVANANTHAPURAM, KERALA 695506
Proprietorship firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
CHENNAI
Medical services, hospital services, medical clinic services, medical care
subject to the mark should be use as represented
4448970  21/02/2020
POONAM AMIT TODKAR
FLAT NO. 5, VAIBHAV LAXMI APPARTMENT, TARWALA NAGAR, DINDORI ROAD, NASHIK- 422004, MAHARASHTRA, INDIA
PROPRIETOR- STYLISH FLOW MAKEOVER

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
TANNING SALONS, BEAUTY SALONS, SALONS (HAIRDRESSING -), HAIR SALON SERVICES, NAIL SALON SERVICES, SKIN CARE SALONS, HAIR DRESSING SALON SERVICES, HAIR DRESSING SALON SERVICES, SLIMMING SALON SERVICES, HAIRDRESSING SALON SERVICES FOR WOMEN, HAIRDRESSING SALON SERVICES FOR MEN, HAIRDRESSING SALON SERVICES FOR CHILDREN.

subject to the mark should be use as a whole
ZHAO JINYING
Room 2002, Building 16, Tonghuimen, Choucheng Jiedao, Yiwu, Zhejiang, China
Individual

Address for service in India/Attorney address:
ABHISHEK TANEJA
Shardha Niwas, First floor, BOB Building, Rudrapur road, ward no.5, Kichha, Uttarakhand- 263148

Proposed to be Used
DELHI
NOVIA UNISEX SALON

4531546 15/06/2020

SHYLA BEAUTICIANS
SHOP DHK003, GROUND FLOOR, DLF GALLERIA ACTION AREA - 1, NEAR CENTRAL MALL, NEW TOWN, KOLKATA – 700 156, WEST BENGAL, INDIA

An Indian Proprietorship business, whose Proprietress is Laxmi Priya Nayak

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A ,NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
KOLKATA
Beauty Salon Services
4534284  17/06/2020
SWARNALATHA
2ND CROSS SHEHADRIPURAM,SHIMOGA - 577201
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Agriculture, aquaculture, horticulture and forestry services
4534355  17/06/2020
DR. RESHMI PRAMOD
PALLATH ROAD, THAMMANAM, COCHIN
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
CHENNAI
HUMAN HEALTHCARE SERVICES.
4534590  17/06/2020

SWAMI NATH
SABARI NIVAS, AYYANKAVU, KOTHAMANGALAM, ERNAKULAM, KERALA, KERALA-686691
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used

CHENNAI
Health advice and information services, Healthcare advisory services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
4534641  17/06/2020
ANSHU HOSPITALS LIMITED
Y.M.C.A. ROAD, SECTOR-8, FARIDABAD-121006
Body Incorporate

Address for service in India/Attorney address:
CARE INTELLECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024
Used Since :01/04/2014

DELHI
PROVIDING MEDICAL SERVICES, HEALTHCARE INCLUDING HOSPITALS, HOSPITALS AND HOSPITAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMANS, MEDICAL HOSPITALITY SERVICES, HEALTH SHOP, NURSING INSTITUTES, COLLECTION CENTRE SERVICES, RESEARCH CENTRE, NURSING (MEDICAL), PHARMACY ADVICE AND MEDICAL ASSISTANCE.
4536399  18/06/2020  
DR. VIRENDRA SINGH YADAV S/O SH. DHANPAT SINGH YADAV 
TRADING AS M/s. MISHRI DEVI EYE HOSPITAL AT-01, GOVT HOSPITAL ROAD, BEHROR 301701, ALWAR-RAJASTHAN 
Proprietorship Firm 

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN) 

Used Since : 15/12/2013 

To be associated with:
4536398 

AHMEDABAD 

Providing Eye Hospital Services, Eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, optical lenses, contact lenses, sun glasses and preparation of medical reports relating to eye testing, Glasses And Cont -Act Lenses & Comprehensive Eye Check-Up, Optical and medical services, Routine eye (phacoemulsification and glaucoma ) surgeries, Management of eye emergencies. Routine screening for eye diseases, Consultation for Eye diseases and problems, Consultation for Refractive disorders and retinal examination.
4536446  18/06/2020
INDIC CENTER FOR PSYCHOLOGICAL WELLNESS & HOLISTIC HEALTH PRIVATE LIMITED
D-128 D BLOCK GALI ANAND VIHAR COLONY SHAHDARA NEAR MCD PAK NEW DELHI-110092 DELHI North East DL 110092
Conversationists-Talking cures
Private Limited Company

Proposed to be Used
DELHI
Psychotherapy counselling and psychodiagnostic
M/S. AL NOOR HOSPITAL
THALAKADATHUR, TIRUR, KERALA - 676103
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Used Since :05/06/2005

To be associated with:
4530062

CHENNAI
MEDICAL SERVICES; HOSPITAL, SURGICAL, CLINICAL, NURSING, PHARMACY AND THERAPY SERVICES; CHAIN OF HOSPITALS; REHABILITATION AND PREVENTIVE HEALTH CARE; MEDICAL COUNSELLING; MEDICAL AND CLINICAL LABORATORY ACTIVITIES, CLINICAL RESEARCH SERVICES AND DIAGNOSTICS SERVICES.
4537729  19/06/2020
NIDHI SHRIMALI
House of Gopal Ji Shrimali Kargeta Tehsil Salumber Distt Udaipur Rajasthan 313027
Properiter
Address for service in India/Attorney address:
HEMANT KUMAR JOSHI
Upli Oden, Tehsil-Nathdwara
Proposed to be Used
AHMEDABAD
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4537919  19/06/2020
DR. SAMIR NAYYAR PROPRIETOR OF OXYHEAL
37, HARBANS NAGAR, JALANDHAR, PUNJAB, INDIA, 144002
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Medical and healthcare services, Hakim (Medical services), Medical testing services, Medical care services, Medical treatment services, Medical counseling services, Medical nursing services, Medical clinic services, Charitable services, namely, providing medical services to needy persons, Medical and veterinary services, Medical and surgical services, Hospital services, Hospital nursing home services, Medical clinic services, Medical treatment services provided by clinics and hospitals, Medical and healthcare clinic services, Medical clinic day care services for sick children. Beauty and hair care services, Beauty care, Medical and healthcare services, Hakim (Medical services), Medical testing services, Medical care services, Human hygiene and beauty care, Medical counseling services, Medical treatment services, Body skin care treatments, Beauty consultations, Beauty treatment services, Cosmetic laser treatment of skin, Cosmetic skin tanning services for human beings, Laser skin tightening services, Laser skin rejuvenation services, Hair treatment, Hair care services, Laser removal of hair, Hair tinting services, Hair replacement services, Hair extensions treatment services, Advice relating to hair care, Health care services. Medical services; hygienic and beauty care for human beings; Medical treatment services provided by clinics and hospitals; Hospital services; medical care; Medical information; Medical clinic services; pharmacy advice; Pharmacy dispensary services; Medical and pharmaceutical consultation; Pharmaceutical services; Preparation of prescriptions in pharmacies; Advisory services relating to pharmaceutical products; medical examination, testing, counseling; Ambulant medical care; Emergency medical assistance; medical assistance consultancy provided by doctors and other specialized medical personnel; medical diagnostic services; Medical analysis services relating to the treatment of persons provided by a medical laboratory; Conducting screenings for cardiovascular disease risk factors; Medical services in the field of diabetes; Integrated outpatient health care services.
4540518    22/06/2020
RAJNI SARAF
72, FLAT F2, ANANDPURI, KANPUR, 208023
Proprietor of extensionPORT, Proprietorship Firm

Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.
Used Since :12/05/2017

DELHI
Beauty care for human beings services as included in class 44
DOC24 WELLNESS PRIVATE LIMITED
049 CREMA TOWER, MALAGUN MASCOT CROSSING REPUBLIC DUNDAHERA, GHAZIABAD, GHAZIABAD, UTTAR PRADESH- 201016

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Health care; Health care services; Managed health care services; Medical and health care clinic services; Consultancy relating to health care; Health care consultancy in the field of occupational therapy; Consultancy services relating to health care
Arrache Health

4547082   26/06/2020

YASH RAJ GUPTA
Gupta Medikal, Sugan Chorah, Guna, MP – 473001
NA

Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030

Used Since :10/08/2019

To be associated with:
4262264

MUMBAI

All Medical Services including spoon feeding our patients providing picking, droping and all the medical facilities right at their doorstep, these medical facilities including pathological sampling, online medicine and consulting doctors, standardization of small hospitals to come and unite and work under the umbrella of “Arrache Health”
SHRI RADHE CARDIUM CLINIC

4548520  29/06/2020

DR. RAHUL SINGHAL S/O. SH. OP SINGHAL
TRADING AS M/S. SHRI RADHE CARDIUM CLINIC AT- C-34A, RAM GALI NO 8, RAJAPARK, JAIPUR- RAJASTHAN

Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

HOSPITAL & MEDICAL CLINIC, MEDICAL SERVICES: SURGICAL, CLINICAL, NURSING, PHARMACY AND THERAPY SERVICES; REHABILITATION AND PREVENTIVE HEALTH CARE; MEDICAL AND CLINICAL LABORATORY ACTIVITIES, CLINICAL RESEARCH SERVICES AND DIAGNOSTICS SERVICES.
Kosmo Sculpt

4549480  29/06/2020

DR. CHYTRA V. ANAND
A3, 3rd Floor, Regency Liquori, Walton Road, Bangalore - 560 001
Individual

Address for service in India/Attorney address:
TARUNN SURANA ADVOCATE
Surana & Co. No.10, 2nd Floor, 5th Cross, Vasanth Nagar, Bangalore - 560 001

Proposed to be Used

CHENNAI
Health and wellness clinic, medical clinic services, dietary and nutrition advisory, health spa services, telemedicine services, skin and hair therapy services and pharmacy advice.
4550854    01/07/2020
DR. FIROZ MORKAS PRO. OF SACRED STEPS
"STATUS", 502, PALLA STREET, OPP. HILLS NURSERY, NANPURA, SURAT - 395 001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SHALIBHADRA K. SANGHAVI, ADVOCATE
B-504, STAR WORLD RESIDENCY, BESIDES STAR WORLD MALL, GREEN CITY ROAD, PAL, SURAT - 394 510, GUJARAT - INDIA.
Used Since :13/09/2017
AHMEDABAD
Health Counseling Service INCLUDED IN CLASS - 44.
4554635  03/07/2020
VIMAGS HEALTH AND LIFESTYLE
FLAT NO 209, BALAJI APARNA GREEN APARTMENT, OPP GOLF VIEW, NANAKRAMGUDA MAIN ROAD, HYDERABAD - 500008
Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI
Medical testing for fitness evaluation; Medical testing services for fitness evaluation; Lifestyle counseling; Mental health services; Providing mental rehabilitation facilities; Counseling in the field of mental health and wellness; Provision of mental rehabilitation facilities; Consultancy In The Field Of Cosmetics; Cosmetic Treatment Services; Cosmetic Electrolysis; Cosmetic Surgery; Cosmetician Services; Cosmetic Body Treatment Services; Cosmetic And Plastic Surgery Services; Cosmetic Treatment Services For The Body; Plastic And Cosmetic Surgery Clinic Services; Cosmetic Electrolysis Services; Cosmetic Dentistry Services; Cosmetic Analysis Services For Determining The Most Appropriate Cosmetics To Be Used With A Person's Face Shape And Skin Tone; Health Spa Services For Health And Wellness Of The Body And Spirit Incorporating Massage, Facial And Body Treatment Services, And Cosmetic Body Care Services; Hair Replacement; Ayurvedic Massage; Hair Styling; Hair Weaving; Hair Treatment; Ayurveda Therapy; Hair Restoration; Hair Implantation; Hairdressing Services; Hair Treatment Services; Panchkarma (Ayurvedic Treatment); Hair Restoration Services; Hair Curling Services; Providing Information In The Field Of Hair Styling; Provision Of Information In The Field Of Hair Styling; Cosmetic Treatment Services For The Body, Face And Hair; Herbal Body Wrap Treatment Services.
4554688   03/07/2020
RAMESH HOTELS AND RESORTS PRIVATE LIMITED
House No. 30/3 Aesonawaddo, Uttorda Beach, Salcete Goa- 403713, India
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :25/05/2020
MUMBAI
Health spa services; Beauty salon services; Hairdressing salon services; Beauty and hair care services; Skin care salon services; Tanning salon and solarium services; Tattooing services; Manicure and pedicure services; Cosmetician services; Massage; Sauna, bath, massage and therapy services; Turkish bath services; Therapy Services; Aromatherapy Services; Lawn care; Laying of lawn; Lawn maintenance services.
ANINDITA MANNA PROPRIETOR OF AUDIOLOGICALS
694, JESSORE ROAD, KAZIPARA, KOLKATA, PIN- 700028
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235, WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4554837  03/07/2020
DR. VINAYAK ASHOK MUGALE
SHREE AVADUMBAR APARTMENT, FLAT NO 10, NAVASHYA MANTI MANDIR, SINGHGAD ROAD, PUNE, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HOSPITAL, CLINIC, PEDIATRIC NURSING SERVICES, HEALTH CARE SERVICES, HEALTH CARE INFORMATION, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, PATHOLOGY SERVICES, MEDICAL CONSULTATION, MEDICAL COUNSELLING, PHARMACY SERVICES INCLUDED IN CLASS 44
4555261  03/07/2020
RAVI GANESH BHARADWAJ
WL 9 SANJEEVA TOWN BUNGALOW ESTATE, KOCHEPUKUR, OPPOSITE AQUATICA, KOLKATA 700156
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
KOLKATA
Orthopedic Services For Hands
4555332  03/07/2020
NAVNEET GOYAL
55 Gajanan Nagar Near Kothi Meena Bazaar, Shahaganj Agra, Uttar Pradesh, 282010
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Individual

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4555485  03/07/2020
DR. RAVIKUMAR KALYANISSERIL
Kalyanisseril Multispeciality Ayurveda Hospital, Choonad, Vallikunnam, Alappuzha - 690503, Kerala
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :23/12/2019

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
ENERGIA HEALTH
4557363  05/07/2020

MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018

Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
To be associated with:
4038434

MUMBAI
Nutrition consultancy; Providing information about dietary supplements and nutrition
ENERGIA PHARMA

4557371   05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
To be associated with:
4038434

MUMBAI
Nutrition consultancy; Providing information about dietary supplements and nutrition
ENERGIA LIFESTYLES

4557379  05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
To be associated with:
4038434

MUMBAI
Nutrition consultancy; Providing information about dietary supplements and nutrition
ENERGIA LIFESTYLE

4557387   05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used

To be associated with:
4038434

MUMBAI
Nutrition consultancy; Providing information about dietary supplements and nutrition
RELOAD SUPPS

4557395  05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI

Nutrition consultancy; Providing information about dietary supplements and nutrition
ENERGIA SUPPS

4557415  05/07/2020
MRS. SANGEETA SACHIN AHIR
802, Lodha Supremus, Dr.E.Moses Road, Worli, Mumbai 400018
Individual

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
To be associated with:
4038434

MUMBAI
Nutrition consultancy; Providing information about dietary supplements and nutrition
Tuwani Dental Hospital

4557483   05/07/2020

DR. MS. MONA TUWANI
Tuwani Dental Hospital, Union Bank Complex, Jawahar Market, Balod - 491226 (Chhattisgarh, India)
Sole proprietor

Address for service in India/Attorney address:
PARESH CHINCHOLE
B-601, Riddhi Siddhi Society, Sr. No. 36/5/1, Near Laburnums, Golden Street, Balewadi, Pune - 411045 (Maharashtra, India)

Used Since :27/11/2014
MUMBAI
Medical and Hospital Services; Healthcare services
4557940 06/07/2020

JYOTI BHATIA,
45-A, Rani Ka Bagh, AMRITSAR-143001(Pb.),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPUR, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )

Proposed to be Used
DELI

COUNSELLING RELATING TO DIETICIAN SERVICES; DIETARY ADVICE; DIETARY GUIDANCE; PROVISION OF INFORMATION RELATING TO NUTRITION CONSULTANCY RELATING TO NUTRITION; ADVISORY SERVICES RELATING TO NUTRITION ADVISORY SERVICES RELATING TO DIET; PROVISION OF DIETETIC ADVICE; DIETETIC COUNSELING SERVICES(MEDICAL) COUNSELING RELATING TO DIET.
AYUSPARSH

4558538  06/07/2020

INDU BALA,
D-810, D-Block, Ranjit Avenue, AMRITSAR-143 001(Pb.),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used

DELHI
Services Medical Services, Hospital Services, Healthcare Services, Clinics, Diagnostic Centre, Ayurvedic Treatment, Pathology Services; Pharmacy Advisory & Dispensary Services; Medical Clinics, Medical Assistance Services, Rehabilitation for Patients including Physiotherapy Services, Health Consolations Services.
FARMIVA INDIA PRIVATE LIMITED
ERATHUVEDU TC 52/332 KOLIYACODE, THIRUVANANTHAPURAM - 695020
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Agriculture, aquaculture, horticulture and forestry services; Health and beauty care for animals; Animal grooming services; Health and beauty care for human beings; Hygienic and beauty care for human beings
4558634  06/07/2020  
P GANESH KUMAR  
6-3-20 and 6-3-21, alaka street, vizianagaram, Andhra Pradesh-535002  
INDIVIDUAL  
Address for service in India/Agents address:  
PRIYANKA  
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046  
Proposed to be Used  
CHENNAI  
Pharmacy services, Medical services, Healthcare services, Medical diagnostic services, Information services relating to health care, Providing information relating to medical services.
4558708    06/07/2020
DOCTOR RUNU BANERJEE MEMORIAL POLYCLINIC PRIVATE LIMITED
83/A, NILMONI, SOHAM STREET BHADRAKALI, UTTARPARA, HOOGHLY - 712232, WEST BENGAL
PRIVATE LIMITED
Address for service in India/Attorney address:
PARESH NATH BHAKAT
201 Bangur Avenue ,block B, Kolkata 700055

Proposed to be Used
KOLKATA
HUMAN HEALTH CARE ACTIVITIES
4558802  06/07/2020
KARE PARTNERS GROUP INDIA PRIVATE LIMITED
A-273, 2nd Floor, Defence Colony
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C, CHANDIGARH-1600035.
Used Since : 28/10/2013
DELHI
Hospitals and hospital related services, nursing home services, medical assistance, medical care services, medical clinic
and medical counseling, chain of hospitals, medical tourism, health care and health care consultancy services relating to
all of the aforesaid services falling in Class 44
4558896  06/07/2020
JONES JAYABALAN
Dr.Jones, No:3/1, Advent Mission Nagar, Perumbakkam, Chennai-600100
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Hospital services, Dental services, Dental clinic services, Dental hygienist services
4558927   06/07/2020
SHYAM CK
Chellikkattil House, Pariyapuram PO, Tanur, Malappuram, Kerala - 676302
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; TATTOOING
SCALPNANO
4558979   06/07/2020
DR. GAURAV RAJ CHHABRA
T-14 A, Bungalow, Florida Estate Keshav Nagar, Mundhwa, 411036 Pune Maharashtra
Medical, cosmetic , education , health etc
Individual
Proposed to be Used
MUMBAI
Services of Follicle simulation and hairloss camouflage including hair tattoo, scalp micropigmentation, SMP, tricopigmentation and other related procedures, consultancy and services.
BIOGIBZ

4559012  06/07/2020
ASHWATHY GREEN ENTERPRISE PRIVATE LIMITED
No. 207, NAGESWARA RAO, III CROSS, ATHIPET INDUSTRIAL ESTATE, ATHIPET, AMBATTUR, CHENNAI – 600 058,
TAMIL NADU, INDIA
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Agriculture, horticulture and forestry services; horticulture; lawn care; plant nurseries; tree surgery; Fumigation in
agriculture; Vermin exterminating, Pest control, Insecticide spraying for agriculture, horticulture and forestry purposes;
Rat extermination, Termite control, Spraying (Insecticide - ) in agriculture; Professional consultancy relating to
agriculture; Professional consultancy in the field of fertilizers and other agricultural preparations; Information services
relating to farming.
STARGIBB

4559016  06/07/2020

ASHWATHY GREEN ENTERPRISE PRIVATE LIMITED
No. 207, NAGESWARA RAO, III CROSS, ATHIPET INDUSTRIAL ESTATE, ATHIPET, AMBATTUR, CHENNAI – 600 058,
TAMIL NADU, INDIA
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Agriculture, horticulture and forestry services; horticulture; lawn care; plant nurseries; tree surgery; Fumigation in agriculture; Vermin exterminating, Pest control, Insecticide spraying for agriculture, horticulture and forestry purposes; Rat extermination, Termite control, Spraying (Insecticide -) in agriculture; Professional consultancy relating to agriculture; Professional consultancy in the field of fertilizers and other agricultural preparations; Information services relating to farming.
SHIFA COLLECTION
Shop No 22/22 A, 1st Galli, Navpada Ghas Bazar, Bandra East, Mumbai - 400051, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
Madalasa Hospital

4559506   07/07/2020

RAHUL AGGARWAL
C-58-60, B K DUTT COLONY, LODHI ROAD, CENTRAL DELHI, DELHI-110003
Hospital
Individual

Proposed to be Used

DELHI
Medical Services
4561106 08/07/2020
PURNIMA CHOWDHURY
trading as TANIMA'S MAKEOVER
AC- 87/2, STREET NO. 32, RAJARHAT, P.S. - NEWTOWN, KOLKATA - 700156, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
DIPAK DAS, ADVOCATE
3/7, NEWPALLY, P.O. NAPARA LANE, KOLKATA-700 090, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
BEAUTY AND HAIR CARE SERVICES, BEAUTY CARE, MEDICAL AND HEALTHCARE SERVICES, HAKIM (MEDICAL SERVICES), MEDICAL TESTING SERVICES, MEDICAL CARE SERVICES, HUMAN HYGIENE AND BEAUTY CARE, MEDICAL COUNSELING SERVICES, MEDICAL TREATMENT SERVICES, BODY SKIN CARE TREATMENTS, BEAUTY CONSULTATIONS, BEAUTY TREATMENT SERVICES, COSMETIC LASER TREATMENT OF SKIN, COSMETIC SKIN TANNING SERVICES FOR HUMAN BEINGS, LASER SKIN TIGHTENING SERVICES, LASER SKIN REJUVENATION SERVICES, HAIR TREATMENT, HAIR CARE SERVICES, LASER REMOVAL OF HAIR, HAIR TINTING SERVICES, HAIR REPLACEMENT SERVICES, HAIR EXTENSIONS TREATMENT SERVICES, ADVICE RELATING TO HAIR CARE, HEALTH CARE SERVICES. SALON SERVICES, BEAUTY CARE FOR HUMAN BEINGS.
VAMILA

4561113  08/07/2020

MRS. SMITA MUKESSH SHAH
A WING, 1ST FLOOR, JOKER PLAZA, BAIL BAZAR, NEAR K.C. GANDHI ENGLISH SCHOOL, OPP. D’MART, KALYAN (WEST) -421301.

INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI

COSMETIC BODY CARE SERVICES, COSMETIC TREATMENT SERVICES AND BEAUTY SALON SERVICES
4561115  08/07/2020
HAYAT MUSTAFA HEALTHCARE PRIVATE LIMITED
KHASRA NO 671, BRH IDGAH ROAD,, BABA GANJ, Bahraich, Uttar Pradesh, India, 271881
PRIVATE LIMITED
Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)
Proposed to be Used
DELHI
HOSPITAL, MEDICAL, HEALTHCARE SERVICES
4562000  08/07/2020
ADITYA AGRAWAL TRADING AS M/S. AGRI ACRES
51, JAIN MANDIR ROAD, BHOPAL-462001 (M.P.)
A Proprietorship Concern
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Pest control in agriculture, spraying (insecticide) in agriculture and agriculture services
4562237  09/07/2020
MR.NARENDRA B.CHAVAN,PROPRIETOR OF M/S NANDIGRAM AGRO
Yelegaon,Tal-Ardhapur,Dist-Nanded-431704Maharashtra,India
Sole Proprietor

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038

Proposed to be Used
MUMBAI
Cultivation Advisory Services Relating to Agriculture,Consultancy services related to cultivation of plants,Plant cultivation services,Consultancy services related to farming
2671918   04/02/2014
NEELAM SPECIAL PROTECTION GUARDING PRIVATE LIMITED
UNIT NO.227, PLOT NO.3, 2ND, VARDHMAN DWARKA DHEESH PLAZA, SECTOR-10, DWARIKA, NEW DELHI 110075
SERVICE PROVIDERS
Used Since :23/11/2013
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3122222   11/12/2015
GREVES PROTECTION MANAGEMENT PRIVATE LIMITED
215, VIKAS KENDRA, E-BLOCK MARKET, VIKAS PURI, NEW DELHI-110018.
SERVICE PROVIDERS
Proposed to be Used
DELHI
SERVICE PROVIDER LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AJID SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
KSR FRONTLINE SECURITY SERVICES PRIVATE LIMITED
PLOT NO. C-1, SECOND FLOOR, SAMTA ENCLAVE QUTUB VIHAR, PHASE-1, NAJAFGARH NEW DELHI -110043
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
AMAR KUMAR
H. NO.-D-9, BLOCK-D, 1ST FLOOR, GANESH NAGAR PANDAV NAGAR COMPLEX, BACK SIDE HANUMAN MANDIR, DELHI – 110092

Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY AGENCY SERVICES, AND ALL SECURITY SERVICES INCLUDED IN CLASS 45.
ANKIT KUMAR JINDAL
S-551, IIND FLOOR SCHOOL BLOCK, SHAKARPUR, DELHI-110092
SERVICE PROVIDERS
Used Since :20/02/2014
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
MR. DHEERAJ SETH, PROPRIETOR OF M/S. JODI GURU
2B Prem Vatika Near Asha Modern School, Saharanpur Uttar Pradesh-247001
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
ONLINE AND OFFLINE MATRIMONIALS SERVICES.
3883223 09/07/2018
SHIV PAL SINGH YADAV YOUTH BRIGADE
545KN K-701, ZONE 6 NEW HAIDARGANJ NARPAT KHEDA LUCKNOW.
SOCIAL WELFARE
SOCIETY
Proposed to be Used
DELHI
SOCIAL WELFARE OF PEOPLE & SOCIETY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter shown on the label.
3901512  30/07/2018
SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301
Service Provider

Address for service in India/Agents address:
FOX MANDAL & CO.
FM HOUSE A-9, SECTOR-9, NOIDA-NCR OF DELHI 201301.
Used Since :26/08/1984

To be associated with:
1241513, 2343368

DELI
LEGAL SERVICES; Legal Research and Reports in Law Related areas, Arbitration, Mediation, Conciliation and other dispute Resolution Services, Consultancy, Advisory and Information services relating to all aforesaid services as included in class 45
3906311  03/08/2018
ANJALI JUNEJA
M7/A2, JHULELAL APARTMENTS, PITAMPURA, NEW DELHI-110034.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
3908559  06/08/2018
SANKALP FOUNDATION
21, FIRST FLOOR, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, NEAR SOM BAZAR CHOWK, DELHI-110051
TRUST
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :02/03/2017
DELHI
Social Welfare Activities for the benefits of Schedule Caste, Creating Awareness about Education, Employment, Rights of Schedule Caste, Women & Children; Social Activities for the development of Schedule Castes, Poor people, Social Welfare Services for the welfare of humanity. Conducting Seminars for spiritual Trust, Online Social Networking Services; all being services included in Class 45
3909227  06/08/2018

HEMLATA

23, MOHALLA KESHARI SINGH, PILIBHIT, UTTAR PRADESH-262001

PROPRIETORSHIP FIRM REGISTERED IN INDIA

Address for service in India/Agents address:

RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used

DELHI

legal research, legal document preparation services, legal administration of licences, legal services in relation to the
negotiation of contracts for others, legal advice in responding to calls for tenders / legal advice in responding to requests
for proposals [RFPs], legal watching services INCLUDED IN CLASS 45.
Trade Marks Journal No: 1960, 10/08/2020 Class 45

3912756 09/08/2018
GHANSHYAMDAS DAULAL AGRAWAL M/S GD INTERNATIONAL
4 Narnarayan estate, nr. Mahalaxmi mill, Narol, Ahmedabad - 382405
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Used Since :03/07/2018

AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
Proposed to be Used
DELHI
Legal services
Mark shall be used as represented.
3915409  13/08/2018
GAURAV SHARMA
Sector 17, Near 22 Market Chandigarh, Mohali, Punjab 160017
PROPRIETOR
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
ASTROLOGY CONSULTANCY, ASTROLOGY CONSULTATION
SECURE PLUS
3918115  16/08/2018
SANTOSH KUMAR OJHA
PLOT NO. D8/27, 1st FLOOR, DLF ANKUR Vihar, LONI DEHAT, GHAZIABAD, UTTAR PRADESH- 201102
RESIDENT IN INDIA

Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used
DELHI
Legal services, personal and social services rendered by others to meet the needs of individuals, services provided to individuals in relation with social events, such as social escort services, matrimonial agencies, funeral services. INCLUDED IN CLASS 45.
Kitty Does It First

3926295    25/08/2018

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Pure Love

3926297    25/08/2018

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
3882428

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
We Care

3926299  25/08/2018

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
SMARTEYE
3930640   30/08/2018
MAHESH GUPTA
H-35, SOUTH EXTENSIONS, PART-1, NEW DELHI-110049
INDIVIDUAL
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002
Used Since :01/08/2018
DELI
Services related to, Camera Tracker, CCTV, Surveillance System, Surveillance Appliances
4437161  11/02/2020
PRASHAST JAIN
MAIN MARKET WARD NO 3 AIRTEL OFFICE TARANAGAR CHURU 331304
TRADE MARK
Registered
Proposed to be Used
AHMEDABAD
Consultancy for Astrology, Vastushastra, astrology services, social services, online services For astrology and vastu personal and social services rendered by others to meet the needs of individuals Legal services; security services for the protection of property and individuals Legal services; security services for the protection of property and individuals
4437913  12/02/2020
NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate
Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since :27/09/2019
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4437963  12/02/2020
NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate
Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4437969    12/02/2020
NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate
Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since :27/09/2019
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Nippon Life India Asset Management Ltd

NIPPON LIFE INDIA ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055

Body Incorporate

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018

Used Since :13/01/2020

MUMBAI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.
4439172 12/02/2020
NIPpon life India ASSET MANAGEMENT LIMITED
Reliance Centre, 7th Floor, South Wing, Off. Western Express Highway, Santacruz (E), Mumbai-400055
Body Incorporate

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
AWAKENINGS THE MIND SPA

4440784    13/02/2020

VRINDA BAJAJ
85, Northex Model Town, 4th Floor, Delhi – 110009
Proprietor - “Awakenings” The Mind Spa

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :26/05/2008

DELHI

Personal and social services rendered by others to meet the needs of individuals.
4440875  13/02/2020
MUKEH PROPREITOR OF DOUBLE VISION SECURITY SERVICES
CHAUDHARY COMPLEX, , , SECTOR-3, DEVI NAGAR, Panchkula, Haryana, 134115
Security Services
PROPRIETOR
Proposed to be Used
DELHI
SECURITY SERVICES
444608  17/02/2020
NAVEEN KUMAR GOYAL
1104, Tower 4, Emaar Palm Garden, Sector 83, Gurgaon, Haryana-122004
Consulting
Trademarks Act, 1999
Used Since : 04/05/2017
DELHI
Alternative dispute resolution services, arbitration services, copyright management, intellectual property consultancy, leasing of internet domain names, legal search, legal document preparation services, legal administration of licenses, legal services in relation to the negotiation of contracts for others, legal advice in responding to calls for tenders/ legal advice and responding to request for proposals (RFP), legal watching services, licensing of intellectual property, licensing of computer software (legal services), licensing (legal services in the framework of software publishing, litigation services, mediation, monitoring intellectual property rights for legal advisory purposes, online social networking services, registration of domain names (legal services)
4447999   20/02/2020

SHANTI FOUNDATION
216, TARDEO AIR-CONDITION MARKET, TARDEO, MUMBAI-400 034
TRUSTEE

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :04/05/2001

MUMBAI
SOCIAL SERVICES
4508534   23/05/2020
SHALEEN JAIN
B-99, AHINSA VIHAR SOCIETY, PLOT NO.27/1, SECTOR-9, ROHINI, NORTH WEST DELHI-110085
individual

Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018

Proposed to be Used
DELHI

LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45. PROVIDING CONSULTANCY, LICENSING OF INTELLECTUAL PROPERTY IN THE FIELD OF TRADEMARKS, COPYRIGHTS, PATENTS, ACTING AS A CONSULTANTS FOR COMPANY REGISTRATIONS AND QUALITY CERTIFICATIONS.
SWARNALATHA
2ND CROSS SESHADRIPTURAM, SHIMOGA - 577201
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Marriage agency services
4534674  17/06/2020
ANOOP KUMAR MITTAL
343/304 Rani mandi, Allahabad, 211003
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; DATING SERVICES; INVESTIGATIONS (PERSONAL BACKGROUND -); MARRIAGE AGENCIES; PERSONAL BACKGROUND INVESTIGATIONS; MATRIMONIAL SERVICES, PROVIDING ALL KINDS OF MATCH MAKING SERVICES
Trade Marks Journal No: 1960, 10/08/2020, Class 45

4534882  17/06/2020

VIKAS JAIN
C/o Endymion Export Pvt Ltd, Plot No - 621, Sector - 37, Pace City 2, Gurugram, Haryana, India – 122004
Proprietor

Address for service in India/Attorney address:
STROTUS LIAGUL
UNIT 344, TOWER B, SPAZEDGE, SE-47, GURGAON-SOHNA ROAD GURGAON-122002 HARYANA

Proposed to be Used
DELHI

Online Social Networking Services
HARSH KUMAR SHUKLA
DK 5, Pushpayan, 1/6, Kolar Road, Danish Kunj, Sector 5, Huzur, Bhopal, Madhya Pradesh 462042
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1960, 10/08/2020

4536949  19/06/2020
SURENDRA PAMIDI
1-63, Velagapudi, Tangutur, Prakasam, Andhra Pradesh-523274
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Matchmaking services, Internet-based matchmaking services, Marriage bureaux services
4537166   19/06/2020
PRESS COUNCIL OF MAHARASHTRA THROUGH ITS CHAIRMAN MR. KHAN ILYAS ABDULMAJEED
Office 32/255, Motilal Nagar 1, Goregaon, (W) , Mumbai, 400104 MAHARASHTRA, INDIA,
Registered under the provision of Trade Union Act 1926, And The MSME
Address for service in India/Attorney address:
AVINASH ANANDRAO AUTE
D-84/7 Shivajinagar 11th Schime Cidco Opt Sai Tempal Aurangabad 431005
Used Since :03/04/2019
MUMBAI
Trade Union, personal and social services rendered by others to meet the needs of individuals, Legal services; security services for the protection of property and individuals.
Suitcase Diaries

4538774  20/06/2020

JOY BAJAJ (TRADING AS) JOY ENTERPRISES
B 15/5, 1st Floor Laxmi Villa, Shiv Marg, Bani Park, Jaipur
Sole Proprietorship

Address for service in India/Attorney address:
BPG LAW CHAMBERS
A2 B2 Mahaveer Udyam Marg, Bajaj Nagar, JLN Road, Jaipur, Rajasthan - 302018.

Used Since :16/09/2017

AHMEDABAD

Wedding Planners, Wedding and Matrimonial Agencies, Organization of Political and Religious Meetings, Arranging, Management and Execution of Services relating to Wedding and Other Social Functions
Trade Marks Journal No: 1960, 10/08/2020 Class 45

4539584 22/06/2020
SACHIN ADITYA NARAYAN RANJAN
B-42, FLOOR-GRD, PLOT-89, PT 2 PT, B,OM SHIV SHAHTI CHS, J K BHASIN MARG, PUNJABI COLONY, SION KOLIWADA, ANTOP HIL, MUMBAI - 400037, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAJKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
SECURITY SERVICES, SECURITY CONSULTANCY, SECURITY GUARD SERVICES, PUBLIC EVENTS SECURITY SERVICES INCLUDED IN CLASS 45
MR. SANJAY DAWAR SOLE PROPRIETOR OF M/S TAILORMADE EXPERIENCES
84-A DDA FLATS, MASJID MOTH PHASE-2, NEW DELHI-110048, OPP. CHIRAG DELHI FLYOVER, GREATER KAILASH PART-2
SOLE PROPRIETOR

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used

DELHI

Wedding ceremony planning and arranging consultation services; Providing wedding officiant services; Planning and arranging of wedding ceremonies; Maintaining lists of wedding presents for selection by others; Religious and spiritual services, namely, conducting religious worship, marriage ceremonies, baptismal ceremonies, baby dedications, bereavement ceremonies, and religious counseling
4543148  24/06/2020
ROYAL ACHOOK SECURITY PVT LTD
250/A RECT 39 KILLA NO 13 GALI NO 3, PREM NAGAR, KARAWAL NAGAR, NORTH EAST, DELHI- 110094
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Security services for the physical protection of tangible property and individuals, Safety, rescue, security and enforcement services, Security services and Security consultancy
INNER CHAMBER

4546879    27/06/2020

SHAJI GEORGE
37/1256-B, Chennithala, Palathuruthu, Kadavanthara PO, Kadavanthara, Ernakulam, Kerla, 682020

Individual

Address for service in India/Attorney address:
DEEPANSHU SINGLA
Ram Parshad Singla, Shiv Nagar,

Proposed to be Used
CHENNAI
Prayer, Motivation, Spiritual Speech, Guidance
TKF THE KHIDMAT FOUNDATION

4553768  02/07/2020
FAISAL AZIM
1180 KAKORI HOUSE KANVTIYON KI PIPALI RAMGANJ BAZAR -302003 JAIPUR RAJASTHAN
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Online social introduction services; Personal and social services rendered by others to meet the needs of individuals
4554689   03/07/2020
RAMESH HOTELS AND RESORTS PRIVATE LIMITED
House No. 30/3 Aesonawaddo, Uttorda Beach, Salcete Goa- 403713, India
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :25/05/2020

MUMBAI
Planning and arranging of wedding ceremonies; Rental of wedding chuppahs; Organization of religious meetings;
Concierge services; Licensing of intellectual property; Copyright management; Licensing of franchising concepts;
Copyright licensing; Licensing authority services; Surveillance services; Surveillance services relating to the physical
safety of persons; Security services for the protection of material assets or persons; Electronic monitoring services for
control of building environmental access and security systems; Rental of safes.
SAHASRA OVERSEAS

4554925  03/07/2020
M.V.S.L.PAVANKUMAR PROPRIETOR OF SAHASRA OVERSEAS EDUCATIONAL AND FINANCIAL SERVICES
56-6-9/2A,ABOVE NAWABS ,PANTAKALUVA ROAD,OPP PRIYA CHILDREN HOSPITAL,PATAMATA,VIJAYAWADA-520010.
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services in the field of immigration
4555015 03/07/2020
RAJ AGARWAL TRADING AS FAME
S/O GAURI SHANKAR AGARWAL, KHATIMA, UDHAM SINGH NAGAR, UTTARAKHAND-262308
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
On-line social networking services.
Trade Marks Journal No: 1960 , 10/08/2020 Class 45

4555184  03/07/2020
SHIVYA GUPTA
128/1 Street No. 4, Lane No.04, Rajendra Nagar, Dehradun, Uttarakhand-248001
Proprietor

Address for service in India/Agents address:
ANKITA PAHWA
702, Lane 8, Gandhi Colony,Muzaffarnagar-251—1, U.P.

Proposed to be Used
DELHI
bereavement counselling
4555217   03/07/2020  
SHOBHANA MUKESH BHANUSHALI  
FALT NO 14, SAID SADAN CHS, PLOT NO 101/102A, SECTOR 19 A, NAVI MUMBAI  
Individual  
Proposed to be Used  
MUMBAI  
Rental of clothings, Rental of Dresses, Rental of footwear, Rental of Costumes, Rental of jewellery, Rental of weeding huppahs, Rental of Handbags, Rental of watches.
M/S. BHADAR TECHNOLOGIES PRIVATE LIMITED
425, POLLARIS COMMERCIAL MALL, OPP. BHAUYANAGAR BRTS, SURAT - 395010, Guj
A Company incorporated under Indian Companies Act, 2013

Address for service in India/Attorney address:
KAPADIA RAJVI ROHAN
DEEP CONSULTANCY SERVICES, 408-METRO TOWER, NEAR KINNARY CINEMA, RING ROAD, SURAT 395002, GUJARAT, INDIA.

Used Since: 09/12/2019

AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
GOLDEN KIWI
4555502  03/07/2020
NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
MR. MOHAMMED MOQUIM
Metro RiverView Complex, Near Sunshine Field, Ring Road, Cuttack, Odisha, PIN-753002

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.

Proposed to be Used
KOLKATA

Charitable activity for personal and social services rendered by others to meet the needs of individuals.)
ARCHANA FOUNDATION

4556304   04/07/2020

PINTU YADAV
107 Embassy Center, Nariman Point, Mumbai 400021
individual

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals
SAMASTHA VIJAY FOUNDATION

4556999   04/07/2020
SAMASTHA VIJAY FOUNDATION
B-42 MONICA, DADABHAI CROSS ROAD, ANDHERI WEST, MUMBAI 400058
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Personal and social services regarding individual needs; Social services rendered by others to meet the needs of individuals; Online social networking services accessible by means of downloadable mobile applications; Personal and social services provided by third parties to meet the needs of individuals; Providing clothing to needy persons [charitable services]; Providing shoes to needy children for charitable purposes; Legal support services; Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters
4557347  05/07/2020
OM SHIV GORAKHNATH JAHARVEER GOGA TRUST
B-46, GALI NO-02, H.NO. 15/17/1, KARDAM FARM, JOHRIPUR , EAST DELHI, DELHI – 110094.
An Indian Registered Trust

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used
DELHI
CHARITABLE AND SOCIAL WELFARE ACTIVITIES FOR ADVANCEMENT OF ANY OBJECT OF GENERAL PUBLIC UTILITY.
4558677  06/07/2020
KUCHE7 MANUFACTURING PVT. LTD.
Office No. 1303, 13th floor, Ozone Biz Centre, Bellasis Road, Mumbai Central, Mumbai 400 008
PRIVATE LIMITED FIRM
Address for service in India/Agents address:
SALIM AHMED SHAikh.
Flat No.A-201, Tulip, Orchid Tulip Jangid Enclave CHS Ltd., Jangid Enclave, Kanakia Road, Mira Road (E), Dist. Thane-401107.
Proposed to be Used
MUMBAI
LEGAL SERVICES INCLUDED IN CLASS-45
SAGA LEGAL

4558982  06/07/2020
GAURAV NAIR
G-20, First Floor, Masjid Moth, Greater Kailash - 3, New Delhi - 110048
Proprietorship concern

Address for service in India/Attorney address:
VARUN SINGH
373, Deepali, Pitampura, Delhi-110034
Used Since :30/09/2016

DELHI
Legal advice, Legal services, Legal research, Legal document preparation, Legal compliance auditing, Legal watching services, Representation and assistance in legal disputes before arbitration, mediation, and alternative dispute resolution bodies, Advisory services relating to the law, Litigation services, Providing information in the field of law, Legal services provided in relation to lawsuits, Providing information in the field of law, Reviewing standards and practices to assure compliance with laws and regulations
4558983  06/07/2020  
GAURAV NAIR  
G-20, First Floor, Masjid Moth, Greater Kailash - 3, New Delhi - 110048  
Proprietorship concern  

Address for service in India/Attorney address: 
VARUN SINGH  
373, Deepali, Pitampura, Delhi-110034  

Proposed to be Used  
DELHI  
Legal advice, Legal services, Legal research, Legal document preparation, Legal compliance auditing, Legal watching services, Representation and assistance in legal disputes before arbitration, mediation, and alternative dispute resolution bodies, Advisory services relating to the law, Litigation services, Providing information in the field of law, Legal services provided in relation to lawsuits, Providing information in the field of law, Reviewing standards and practices to assure compliance with laws and regulations
GAURAV NAIR
G - 20, First Floor, Masjid Moth, Greater Kailash - 3, New Delhi - 110048
Proprietorship concern

Address for service in India/Attorney address:
VARUN SINGH
373, Deepali, Pitampura, Delhi-110034

Proposed to be Used
DELI

Legal advice, Legal services, Legal research, Legal document preparation, Legal compliance auditing, Legal watching services, Representation and assistance in legal disputes before arbitration, mediation, and alternative dispute resolution bodies, Advisory services relating to the law, Litigation services, Providing information in the field of law, Legal services provided in relation to lawsuits, Providing information in the field of law, Reviewing standards and practices to assure compliance with laws and regulations
BABBU MAAN FAN CLUB

4559896    07/07/2020

MUNISH SHARMA
HOUSE NO 2116, SECTOR 19C, CHANDIGARH, 160019

INDIVIDUAL

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C, CHANDIGARH-1600035.

Proposed to be Used

DELHI

SOCIAL SERVICES, HANDICAPPED AND WOMAN EMPOWERMENT AND ACTIVITIES AGAINST SOCIAL INJUSTICE, ACTIVITIES FOR BENEFIT OF UNDERPRIVILEGED CHILDREN AND PROMOTION OF ART, CULTURE AND MUSIC
4560996    08/07/2020
HETAL SHAILESH SAMPAT M/S AMURA CONSULTANCY SERVICES
BLDG NO 89, FLAT NO 2, BRINDAVAN SOCIETY, THANE WEST - 400601
INDIVIDUAL (SOLE PROPRIETORSHIP FIRM)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009
Proposed to be Used
MUMBAI
LEGAL SERVICES.
PassionGuru

4561269 08/07/2020

MINDISM TECH PRIVATE LIMITED
30, ARJUN MARG, DLF PHASE-I, GURUGRAM, HARYANA - 122002
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Used Since: 25/05/2020

DELHI

Social Services rendered to meet the need of Individual and underprivileged children, students.
4561537  08/07/2020
VARSHA GROVER
1561, OUTRAM LINE, G.T.B. NAGAR, DR. MUKHERJEE NAGAR, DELHI-110009
INDIVIDUAL
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092

Proposed to be Used
DELHI
ASTROLOGY, ASTROLOGY CONSULTANCY, AKASHIC RECORD READER, TAROT CARD READER, NUMEROLOGIST, CRYSTAL THERAPIST, ENERY HEALER, PSYCHIC, MEDIUM, SPIRITUAL COACH, HOROSCOPE CASTING, VAASTU SHAASTRA, FENG SHUI, GEMOLOGY, PALMISTRY, CRYSTAL AND GAMS THERAPIES, FIVE ELEMENTS COLOUR MIRROR, NUMEROLOGY, LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED CLASS 45
EDULIFE

1978214  10/06/2010
EDULIFE S.P.A.
LUNGADIGE GALTAROSSA 21, VERONA (VR), ITALY
MANUFACTURERS AND MERCHANTS/TRADERS
AN ITALIAN JOINT STOCK COMPANY
Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.

Proposed to be Used
KOLKATA
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTRANCE; SPORTING AND CULTURAL ACTIVITIES.
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE.
KEVAC
2362861  12/07/2012
KEVAC S.R.L.
Via Trilussa, 1, Località Monteveglio I-40053 VALSAMOGGIA (BO) Italy
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.7; Solid and liquid industrial single phase vacuum cleaners not for use with or in combination with a liquid dispensing system; soot removers; solid and liquid industrial threephase vacuum cleaners; dust separators; special suckers for industrial machines; suction applications on complex machines; pneumatic transporters; single-phase blowers; three-phase blowers; fixed suction installations; three-phase powder removers, mobile and fixed; scrap vacuuming devices; dust extractors; all for industrial use.
Cl.11; centralised suction installations for industrial building
EPIQUE
2363836    13/07/2012
ALCHEM INTERNATIONAL PRIVATE LIMITED
301, Avalon Apartments, Mangla Puri, Mehrauli-Gurgaon Road New Delhi 110 030.
Manufacturers and Merchants
(A Company incorporated under the Indian Companies Act, 1956)
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, 109, SECTOR 44, GURGAON 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
DELHI
Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices.
Cl.5; Pharmaceuticals and medicinal preparations and products, Herbal extracts, Alkaloids (for medicinal purposes), Synergized extracts (for pharmaceutical purposes), Dietary supplements (for medical purposes) and Nutraceuticals.
Cl.30; FOOD SUPPLEMENT NOT FOR MEDICAL PURPOSE FALLING IN CLASS 30
SEIREN

2403374  28/09/2012
SEIREN CO., LTD,
10-1 KEYA 1-CHOME FUKUI SHI FUKUI 918-8560 JAPAN
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used
DELHI

Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES* BED COVERS; TABLE COVERS

Cl.40; TREATMENT OF MATERIALS, TREATMENT OF PROCESSING OF CLOTH; TREATMENT OF PROCESSING OF CLOTHING; TREATMENT OR PROCESSING OF LEATHER; TREATMENT OR PROCESSING OF SYNTHETIC LEATHER; METAL PLATING; TAILORING; EMBROIDERY.
LENDDO LTD
2207 22ND FLOOR CHINA INSURANCE GROUP BUILDING 73 CONNAUGHT ROAD HONG KONG
SERVICE PROVIDER

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used

DELHI

Cl.36; FINANCIAL TRANSACTION PROCESSING SERVICES, NAMELY, CLEARING AND RECONCILING FINANCIAL TRANSACTIONS VIA COMPUTER AND COMMUNICATION NETWORKS; ELECTRONIC FUNDS TRANSFER SERVICES; BILL PAYMENT SERVICES; FINANCIAL EXCHANGE SERVICES, NAMELY, PROVIDING A VIRTUAL CURRENCY FOR USE BY MEMBERS OF AN ONLINE COMMUNITY VIA COMPUTER AND COMMUNICATION NETWORKS

Cl.42; COMPUTER SERVICES, NAMELY, CREATING ON-LINE VIRTUAL COMMUNITIES FOR REGISTERED USERS TO GEARED TO HELP MEMBERS MANAGE THEIR FINANCIAL REPUTATION, ATTAIN AND MANAGE A FINANCIAL CREDIT SCORE, MANAGE RELATIONSHIPS WITH LENDERS, PARTICIPATE AN ON-LINE NETWORK SERVICE THAT ENABLES REGISTERED USERS TO TRANSFER PERSONAL IDENTITY DATA AND SHARE PERSONAL IDENTITY DATA WITH AND AMONG MULTIPLE WEBSITES; PROVIDING A WEB SITE FEATURING TECHNOLOGY THAT ENABLES REGISTERED USERS TO CREATE PERSONAL PROFILES FEATURING SOCIAL NETWORKING INFORMATION AND TO MANAGE THEIR FINANCIAL REPUTATION AND CONNECTIONS WITH INTERESTED FINANCIAL SERVICE PROVIDERS;
LISTOPIA

Priority claimed from 05/06/2013; Application No. : 11874741 ;European Union

2607554  05/10/2013

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer, Merchant and Service Provider
a corporation organized and existing under the laws of State of Nevada USA

Address for service in India/Agents address:

S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; computer hardware; computer peripherals; digital media streaming devices; computer application software for mobile devices, internet browsers, set-top boxes, electronic readers, and tablet computers, namely, software for electronic books; computer software development tools; electronic books; audiobooks.

Cl.35;Advertising; advertising services, namely, dissemination of advertising for others via an on-line electronic communications network and providing an on-line commercial information directory for book enthusiasts; business management; business administration; office functions; retail store services; online retail store services featuring streaming and downloadable electronic books.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities; providing information on-line relating to books; rental of electronic book programs; rental of electronic book software; rental of electronic books; providing online electronic books and real-time listing of scores and ranking of books in connection therewith; online journals, namely, blogs in the field of electronic books; publishing of printed matter and books; online electronic publishing of books and periodicals; providing information in the field of publishing; entertainment services, namely providing information and commentary in the fields of authors, books, literary works and recommendations as to the same.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Providing temporary use of on-line non-downloadable software development tools in the field of books; providing temporary use of non-downloadable software applications for social networking, creating a virtual community and transmission of audio, video, photographic images, text, graphics and data in the field of books; application service provider (ASP) featuring software for use in relation to visual images, including digital animation and special effects of images, books, and text; application service provider (ASP) featuring application programming interface (API) software including such software for the streaming, storage, and sharing of books, content, data and information.

Cl.45;Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; social networking services; providing a website on the internet for the purpose of social networking.
BIOMATIQUES IDENTIFICATION SOLUTIONS PVT. LTD.
RISHI HOUSE, NEAR ICICI BANK, PIPLOD, KARGIL CHOWK, SURAT - 395 007 - GUJARAT

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
B-7/1 SAFDARJUNG ENCLAVE EXTENSION NEW DELHI 110029

Proposed to be Used
To be associated with:
2555079, 2877785

AHMEDABAD

Cl.9; SURVEYING, ELECTRIC, OPTICAL, CHECKING (SUPERVISION), APPARATUS FOR RECORDING, COMPUTER SOFTWARE.

Cl.16; PRINTED MATTER, PHOTOGRAPHS, STATIONERY, PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES).

Cl.42; SOFTWARE AS A SERVICE [SAAS], DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, MAINTENANCE AND INSTALLATION OF COMPUTER SOFTWARE.
3518052  31/03/2017
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands
A Corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colors.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling and checking (supervision) apparatus; apparatus for regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; cash registers, calculating machines, data processing equipment; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; downloadable electronic publications; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; downloadable computer software; personal media players; personal digital assistants; set top box; mobile radio and television broadcasting units; television broadcasting equipment; computer workstations; servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers, hubs; wireless and wired...
modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computers; computer hardware; computer software; compact discs; telecommunications apparatus; mouse mats; security cameras; headphones; ear pieces; speakers; global positioning system (GPS) apparatus; remote control; data storage programs.

Cl.16; Newspapers; magazines; periodicals; journals; paper, cardboard and goods made from these materials, not included in other classes; printed matter; photographs; artists’ materials; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); pamphlets, posters, printed cards, circulars, catalogues, calendars, carry bags of paper, cardboard and plastic; electronic mail and web site directories; marketing and promotional materials; printed advertisements; user manuals; packaging materials included in class 16

Cl.35; Business management; business administration; office functions; electronic data storage; advertising services; production of advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; advertising agency; database management; market research and business consulting; business information; marketing and promotion; computer data processing; telephone answering (for unavailable subscribers); personnel management; presentation of goods for retail purposes; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services; business investigation; business referral; personnel placement; import-export agencies; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; consultancy, information and advisory services relating to the aforesaid services.

Cl.38; Telecommunications services; online collaboration services; telecommunication access and links to computer database and Internet; communication by computer terminals; facsimile transmission; rental of telecommunication equipment; electronic messaging, conferencing and order-transmission services; broadcasting of radio and television programmes; music broadcasting; transmission of information relating to online shopping and general retail services; providing an online interactive bulletin board; computer-aided transmission of messages, information, data, documents and images; transmission of information through video communication systems; providing access to an interactive website on a global computer network; communication services; distant video and/or telephone conferencing access; consultancy, information and advisory services relating to the aforesaid services.

Cl.41; Education; training; entertainment; sporting and cultural activities; publication of texts, books and journals; publication of diagrams, images and photographs; online electronic publications (not downloadable); provision of education, recreation, instruction, tuition and training; conducting events and competitions for education or entertainment; music entertainment services; news services; television, radio and film production; preparation and production of programmes; game services; provision of club recreation, sporting and gymnasium facilities; conducting exhibitions, fashion shows, and cultural shows; conducting conferences, conventions, congresses, seminars and training workshops; providing audio and visual studios; entertainment booking agencies; rental and leasing of motion pictures, musical instruments, television sets; sign language interpretation services; photography; translation; language interpretation; lottery services; consultancy, information and advisory services relating to the aforesaid services.

Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images; application service provider (asp) services; cloud computing; providing search engines; design of personal digital assistants, personal media players, mobile telephones, smart phones and digital cameras; computer services and programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; rental of entertainment software; computer system design; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer technology advice provided to Internet users by means of a support hotline; design and development of webpages; testing and evaluation services; computer security risk management programs; rental of entertainment software; consultancy, information and advisory services relating to the aforesaid services.
OASIS CONTRIVER

3529265  19/04/2017

YOGESHWAR THAKKAR

trading as ;LAVISH ACE Holidays

6th floor Shreeram Chambers, opp: circuit house, Above patanjali store, Alkapuri

Holiday Services

Individual

Address for service in India/Attorney address:

INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Used Since : 17/04/2012

AHMEDABAD

Cl.35; ADVERTISING, PUBLICITY AND PUBLIC RELATIONS SERVICES, MARKETING AND PROMOTIONAL SERVICES, ARRANGING AND CONDUCTING TRADE SHOW EXHIBITIONS IN THE FIELD OF CONSUMER GOODS AND SERVICES, AWARD PROGRAMS, BUSINESS SUPPORT AND PLANNING SERVICES, BUSINESS ACQUISITIONS AND MERGER CONSULTATION SERVICES, BUSINESS MANAGEMENT AND CONSULTANCY SERVICES, BUSINESS INFORMATION AND RESEARCH SERVICES, BUSINESS NETWORK SERVICES, COMMERCIAL AND INDUSTRIAL MANAGEMENT ASSISTANCE SERVICES, CONVENTION SERVICES, NAMELY, ARRANGING CONVENTIONS AND PROVIDING FACILITIES FOR CONVENTIONS, MEETINGS AND/OR EXHIBITIONS; PRODUCT MERCHANDISING AND PRODUCT DEMONSTRATION SERVICES; SERVICES; PROMOTING THE GOODS AND SERVICES OF OTHERS THROUGH THE CREATION OF MARKETING MATERIALS AND ADVERTISING; ASSOCIATION SERVICES, NAMELY, PROMOTING THE INTERESTS OF INDEPENDENT BUSINESS OWNERS.

Cl.39; ARRANGING TRANSPORTATION OF PASSENGERS, INFORMATION AND ADVISORY SERVICES RELATING TO TRAVEL AND TO THE TRAVEL ARRANGEMENTS OF EXCHANGE VISITORS INCLUDING BUT NOT LIMITED TO SUCH SERVICES BEING PROVIDED ON LINE OR VIA THE INTERNET, VISA TICKET AND SEAT RESERVATION SERVICES, SERVICES RELATING TO TOURISM, COACH RENTAL CRUISES, TOURS, TAXI TRANSPORT, TRAVEL RESERVATIONS, VEHICLE RENTING, SERVICES RELATING TO AIR TRANSPORT RESERVATION TRAVEL INFORMATION
3560225  30/05/2017
SETH ANANDRAM JAIPURIA EDUCATIONAL SOCIETY
Sector 14C, Vasundhara, Ghaziabad 201012
Service Provider
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since: 20/07/2016
To be associated with:
2835588
DELHI
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.
Cl.41; Education; providing of training; entertainment
ALIBABA MIND SPORTS
3563957 05/06/2017
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands
A Corporation organised and existing under the laws of Cayman Islands.

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colors..

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic data from others; audio or video recording, transmission or reproduction apparatus; computer software supplied on data carrier; software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adapters, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; all included in Class 9.

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees; figurines being toys; plush novelty figurines; stuffed toy figurines; board games; balls for games; dolls; dolls’ beds, clothes, feeding bottles, houses and rooms; doll accessories; doll playsets; mah-jong; skateboards; soap bubbles (toys); toy mobiles; teddy bears; carnival masks; apparatus for electronic games and amusement apparatus other than those adapted for use with an external display screen or monitor; home video game machines and hand held video game machines, none being for use with television receivers; toys; action skill games; action figures and accessories therefor; card games; children’s multiple activity toys; badminton sets; balloons; basketballs; bath toys; baseballs; beach balls; bean bags (toys); bean bag dolls; toy building blocks; bowling balls; bubble making wands and solution sets; chess sets; children’s play cosmetics; Christmas stockings; collectable toy figures; crib mobiles; crib toys; disc toss toys; electric action toys; equipment sold as a unit for playing card games; fishing tackle; golf balls; golf gloves; golf ball markers; hand held unit...
for playing electronic games; hockey pucks; inflatable toys; jigsaw puzzles; jump ropes; kites; magic tricks; marbles; manipulative games; mechanical toys; music box toys; musical toys; parlor games; party favors in the nature of small toys; party games; playing cards; plush toys; puppets; roller skates; rubber balls; soccer balls; spinning tops; squeeze toys; stuffed toys; table tennis tables; target games; tennis balls; toy action figures; toy bucket and shovel sets; toy vehicles; toy scooters; toy cars; toy model hobbycraft kits; toy figures; toy banks; toy trucks; toy watches; wind-up toys; toys with spinning tops and spinning discs; paper party favors; paper party hats; marionette, puppetry articles; toy models; ball pitching machines; masks [playthings]; parts and fittings for all the aforesaid goods; all included in Class 28.

Cl.41: Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services; online provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and educational services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment, educational, documentary and news programmes for broadcasting; news reporters’ services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television programmes, radio and film production; premium or pay television programming services and television programming services; planning of TV entertainment programmes; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection
services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 42.
VAULT

3742109  01/02/2018

VANS, INC.

1588 South Coast Dr., Costa Mesa, California 92626, United States of America

da Delaware Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.18: All-purpose carrying bags, purses, shoulder bags, hang bags, beach bags, messenger bags, overnight bags, shoulder bags, backpacks for fashion; Wallets

Cl.25: Footwear; Clothing, shirts, t-shirts, tank tops, sweaters, jackets, pants, jeans, leggings, shorts, board shorts, skirts, dresses, swimwear, socks, belts, scarves, gloves and underwear; Headwear
3774250  09/03/2018
HOMEKRAFT INFRA PRIVATE LIMITED
711/92, Deepali, Nehru Place, New Delhi- 110019
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELI
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.
Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.
Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal.
Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
Cl.35; Advertising; business management; business administration; office functions.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
Cl.40; Treatment of materials.
3845160  28/05/2018
GURDIT SINGH PROP. "M/S SHEDIT APPARELS", R/O H. NO. 1157, PHASE-10, MOHALI, PUNJAB -160062
11795/5, SAT NAGAR, KAROL BAGH, NEW DELHI-110005

Address for service in India/Attorney address:
VED P. SHARMA & ASSOCIATES
107-C/AG-1 VIKASPURI, NEW DELHI-18

Proposed to be Used

DELHI

Cl.25; READYMADE GARMENTS, HOISIERY, ARTICLES OF CLOTHING, HEADGEARS INCLUDED IN CLASS 25
Cl.26; LACE AND EMBROIDERY, RIBBON AND BRAID BUTTONS, NOVELTY BUTTONS, HOOKS AND EYES, PINS AND NEEDLES AND OTHER DRESS MAKERS ARTICLES, HAIR ACCESSORIES INCLUDED IN CLASS 26
Trade Marks Journal No: 1960, 10/08/2020

SHIVALIK HERBALS
Shivalik Herbals, Opp. Nirankari bhavan, College road, Sunam, 148028, Punjab
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HARSHWARDHAN
plot no. 44, sukhmohini bungalow, near CNP press wall, jijamatanagara, nasikroad, nasik 422101
Used Since: 01/09/2015

AHMEDABAD

Cl.5; selling and trading of Herbal Medicines, Medical preparation and Pharmaceutical products for medication related to Pharmaceutical Compound for Treating Erectile Dysfunction CREAMS FOR SEXUAL PURPOSE, CREAM FOR MEDICATED PURPOSE, MEDICINAL & PHARMACEUTICALS PREPARATION all included in Class 5

Cl.35; online selling and trading of Herbal Medicines, Medical preparation and Pharmaceutical products for medication related to Pharmaceutical Compound for Treating Erectile Dysfunction CREAMS FOR SEXUAL PURPOSE, CREAM FOR MEDICATED PURPOSE, MEDICINAL & PHARMACEUTICALS PREPARATION all included in Class 35
PURAX
3852222  05/06/2018
Georg RINNERTHALER
Salzburger Str. 24/2, 5202 Neumarkt am Wallersee, Österreich
An Austrian national
Wolfgang KLAMPFER
Kürsinger Str. 7, 5020 Salzburg, Österreich
An Austrian national

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA
Cl.3; cosmetics; deodorants and anti-perspirants for personal use;
Cl.5; Goods for personal hygiene, all afore mentioned goods for medical purposes;
Cl.25; Under clothing (Anti-sweat) shield pads to aid in personal hygiene.
INTERCONNECT

3854202   07/06/2018
EQUIFAX INC.
1550 Peachtree Street, NW, Atlanta, Georgia 30309, USA
A Georgia, USA corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Marketing, portfolio review, account acquisition, decision management, data analytics, credit risk modeling and analytics, credit letter generation, account management, identity verification, risk management, debt management, and fraud detection, protection, and prevention.

Cl.36; Credit inquiry, evaluation, and alert services; risk management, analysis, and modeling; analysis of consumer and commercial data for prospecting, account acquisition, portfolio review, decisioning, and account management; providing databases of financial and credit information.

Cl.42; Providing non-downloadable software, platform as a service, and software as a service in the fields of business, credit scores, marketing, portfolio review, account acquisition, decision management, data analytics, credit risk modeling and analytics, credit letter generation, account management, identity verification, risk management, debt management, and fraud detection, protection, and prevention.

Cl.45; Identity verification; fraud detection services; monitoring of credit reports, the internet, and public records to facilitate the detection and prevention of identity theft and fraud; providing databases of information about fraud and identity theft protection.
Proposed to be Used

To be associated with:

3804677

DELHI

C1.3; Bleaching preparations and essential substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices; healthcare and beauty products; toiletries; baby wipes, moist wipes for sanitary and cosmetic purposes; cotton wool in the form of wipes for cosmetic use; preparations for care of the skin [toiletries]; sprays for use on the body [toiletries]; talc [toiletries]; anti-perspirant deodorants; body deodorants; dandruff treatments in the form of shampoos; shampoo; women's shampoos; men's shampoos; conditioners for use on the hair; conditioners in the form of sprays for the scalp; skin conditioners; beauty preparations for the hair; bleaches for use on the hair; colouring matters for the hair; dyes for the hair; gels for use on the hair; hair care products; hair gel; hair moisturizers; hair mousse; hair neutralizers; hair removing preparations; hair styling preparations; hair mask; hair oil; professional hair balsam; regular hair balsam; regular fixation spray; regulars styling mousse; bath gels, lotions, oils, soaps (non-medicated); bath preparations, not medicated; oils for moisturising the skin after sun bathing; preparations for use in the shower; shower gels; facial care preparations (non-medicated- ); facial care products [cosmetic]; facial cleansers, lotions, masks, moisturisers, scrubs, soaps, toner, washes [cosmetic]; body care products [non-medicated]; body cleansing foams, creams, lotions, milk, moisturisers, oil, gel; powders for the body [not for medical use]; sprays [preparations] for the body [other than for medical use]; depilatories; mouthwash preparations (non-medicated- ) for oral hygiene purposes; preparations for oral care [other than medicated]; preparations for oral cleaning [dentifrices]; tablets for oral use for disclosing dental plaque; tooth cleaning preparations; toothpastes; cotton buds for cosmetic use; foot care preparations (non-medicated- ); eye care products (non-medicated); cleansing products for the eyes; cosmetic products for eyebrows, eyelashes, eye make up remover; eye pencils; eyelashes; eyeliner; eyeshadow; false eyelashes; products for use in the bath (non-medicated- ); acne cleansers (cosmetic- ); bath salts; bath accessories; face masks; facial creams; ointments, non-medicated preparations for the care of the feet, body and skin and for adornment; creams, gels, lotions, masks, oils, balms, powders, talcum powders and sprays for use on the feet, body and skin; non-medicated preparations for the treatment and care of the feet, body and skin; non-medicated preparations for the bath in the form of salts, oils and soaks; non-medicated toilet preparations; deodorants; deodorising creams, gels, lotions, powders, talcum powders and sprays; deodorants impregnated into insoles; deodorants for the feet; men's deodorants; women's deodorants

C1.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides; babies' disposable napkins made of paper; babies' napkins made of cellulose; health food supplements made principally of vitamins; preparations of vitamin; evening primrose oil for medical uses; enzyme dietary supplements; dietary and nutritional supplements; solutions for contact lenses; impregnated medicated and antibiotic wipes; remedies for foot perspiration; eye drops; eye lotions for medical use; eye moisturisers for medical use; eye ointment for medical use; eye patches; eye-wash; solutions for moistening the eye in connection with the wearing of contact lenses; capsules for medicines; medicines for dental purposes; medicines for human use; medicines in tablet form; pregnancy testing preparations; female sanitary napkins; abrasive substances [floss] for dental use; baby food; baby milk powder; medicated shampoos

C1.8; Hand tools and implements (hand operated); razors; razor cases; blades for razors; clippers for personal use (electric and non-electric); containers adapted for razor blades; disposable razor and fixed blade razor/spare blades; appliances for beauty care purposes (hand tools); tweezers, electric and non-electric; hand-operated tools and instruments for beauty and cosmetic purposes; implements for cosmetic treatment of the skin (hand tools); hand tools and implements for personal use; apparatus (hand tools) for the removal of body tissues by abrasion for beauty care;
scissors, eyelash curlers; cuticle nippers and tweezers; depilation appliances; depilatory devices; apparatus for removal of facial and body hair; electric devices for personal use in cutting, removing and trimming hair; electric hair styling wands (hand implements); electric hair waving apparatus (hand implements); non-electric hair styling apparatus; apparatus for epilating; electric appliances for styling, perming and caring for the hair; apparatus (hand tools) for dressing the hair; apparatus for tattooing; apparatus for use in manicure; finger nail polishers; nail clippers, buffers, files, nippers and pinches; manicure sets; electric nail polishers; ear piercing apparatus; hair clippers for personal use; non-electric hair curling implements (hand tools); electric shaver; containers for shavers; electric and non-electric body hair shavers; beauty shaver; batteries; eyebrow curlers; eyebrow trimmers; eyebrow tweezers; nail scissors [electric and non-electric]; cuticle nipper; nail file; nail buffers [electric or non-electric]; knives and scissors; shaving cases; electric hand implements for hair straightening; electric nail files; electric shaving instruments; electrical appliances for perming the hair (hand implements); hair-removing tweezers; hairdressing scissors; hand-operated instruments for cosmetic purposes; pedicure sets; pedicure implements

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks; paper napkins; paper towels; tissue paper

Cl.21; Eyebrow brushes, hair brushes, hair pins; shaving brushes, powder puffs, combs, comb cases, nail brushes, lip brushes, perfume sprayers, toilet brushes, toilet sponges, powder compacts, cosmetic utensils, fitted vanity cases, floss for dental purposes, electric combs, electric toothbrushes, manual toothbrushes; make-up removing appliances, abrasive sponges for scrubbing the skin, combs and sponges; manicure implements; make-up implements, powder pack, cotton stick, mirror, bottle; shaving machines, cassette

Cl.35; Advertising; business management; business administration; office functions; retail chemists services; retail pharmacy services; retail services relating to healthcare products, pharmaceuticals, perfumery beauty products and toiletries, cleansing preparations for personal use, cosmetics, skin care preparations, pharmaceuticals and sanitary preparations, first-aid kits, dentifrices, healthcare preparations for personal care, key chains, locks, shavers, electronic shavers, razors, toothbrushes, electronic toothbrushes, combs, sponges, picture frames, mirrors, household utensils and containers, glassware, porcelain, crystals and earthenware, cutlery and tableware, audio and/or visual equipment and peripheral devices, calculators, computers, computer software, computer hardware, cameras, negatives, data processing equipment, apparatus for recording, transmission or reproduction of sound or images, magnetic data carriers, video tapes, cassette tapes, recording discs, pre-recorded tapes and discs, jewellery, horological and chronometric instruments, paper, cardboard and goods made from these materials, printed matter, books, magazines, posters, newspapers, stationery, writing instruments, playing cards, goods made of leather and imitation of leather, trunks and travelling bags, luggages, umbrellas, walking sticks, sacks and bags not included in other classes, textile goods, clothing, headgear and footwear, games and playthings, gymnastic and sporting articles, food and beverages, preserved food, snack food, confectionery, alcoholic and/or non-alcoholic drinks, beer; information and advisory services relating to all the aforesaid services

Cl.44; Medical services; veterinary services; medical care, consultancy, diagnosis and prescription services; pharmacy advice; medical clinics; consultancy and advisory services relating to healthcare or medical matters; information provided on-line from a computer database or the Internet relating to healthcare or medical matters; health and beauty care services; health resort services; hairdressing and barbering services; beauty salon and beauty parlour services; sauna and massage parlour services; flower arrangement services; pharmacy advisory services; hair dressing; beauty salon services; medical, hygiene, nutrition consultancy services, health care services, beauty care services; information, consultancy services and advice relating to the aforesaid services; provision of all the aforesaid services on-line from a computer data base or from the Internet; prescription services and medical advice provided in chemist shop's, pharmacies and drug stores
3861437  15/06/2018
JEUNESSE GLOBAL HOLDINGS, LLC
701 International Parkway, Lake Mary, FL 32746, USA
LIMITED LIABILITY COMPANY FLORIDA, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Herbal and botanical drinks and preparations for medical purpose; powders for making botanical drinks; powdered mix drink containing sea buckthorn berry, algae, and aloe Vera for medical use; Dietary supplemental drinks in the nature of vitamin and mineral beverages; nutritionally fortified beverages; medicinal beverages; herbal beverages for medicinal use.

Cl.30; Herbal food beverages, herbal preparations for making beverages and herbal flavors for making beverages; processed ginseng for use as an herb, spice or flavoring for food or beverages; flavourings for food or beverages.

Cl.32; Non-alcoholic water-based beverages that indicate other ingredients included in the water-based beverages, herbal extracts, flavored syrup, mineral and aerated waters and other non-alcoholic beverages; syrups and other preparations for making beverages; Energy drinks; Dilutable preparations for making beverages; Powders for making soft drinks; Aloe vera non-alcoholic drinks; Syrups for making soft drinks; Concentrates, syrups or powders used in the preparation of soft drinks; Preparations for making beverages.
3861438  15/06/2018
JEUNESSE GLOBAL HOLDINGS, LLC
701 International Parkway, Lake Mary, FL 32746, USA
LIMITED LIABILITY COMPANY FLORIDA, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Herbal and botanical drinks and preparations for medical purpose; powders for making botanical drinks; powdered mix drink containing sea buckthorn berry, algae, and aloe Vera for medical use; Dietary supplemental drinks in the nature of vitamin and mineral beverages; nutritionally fortified beverages; medicinal beverages; herbal beverages for medicinal use.

Cl.30; Herbal food beverages, herbal preparations for making beverages and herbal flavors for making beverages; processed ginseng for use as an herb, spice or flavoring for food or beverages; flavourings for food or beverages.

Cl.32; Non-alcoholic water-based beverages that indicate other ingredients included in the water-based beverages, herbal extracts, flavored syrup, mineral and aerated waters and other non-alcoholic beverages; syrups and other preparations for making beverages; Energy drinks; Dilutable preparations for making beverages; Powders for making soft drinks; Aloe vera non-alcoholic drinks; Syrups for making soft drinks; Concentrates, syrups or powders used in the preparation of soft drinks; Preparations for making beverages.
ANYQUE BY CITYWALK

3864103  19/06/2018

SELECT INFRASTRUCTURE PVT. LTD.
A-3 DISTRICT CENTRE, SAKET, NEW DELHI-110017
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headgear.

Cl.35; Advertising; business management; business administration; office functions.
ANYQUE BY SELECT CITYWALK
3864104  19/06/2018
SELECT INFRASTRUCTURE PVT. LTD.
A-3 DISTRICT CENTRE, SAKET, NEW DELHI-110017
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headgear.

Cl.35; Advertising; business management; business administration; office functions.
NUMARK

3867909   22/06/2018
INMUSIC BRANDS, INC.
200 Scenic View Drive, Cumberland, RI, 02864, United States of America.
A Florida Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 25/08/2010

DELHI

Cl.9; Audio and video electronic equipment and apparatus for professional and consumer use, including, disc jockey controllers, media players, soundboards, mixers, amplifiers, speakers, headphones, turntables, compact disk players, microphones, electronic video switches and accessories, including connectors, cables, cords, antennas and parts therefor for sound and video equipment and apparatus; software for music library management; software for downloading, storing, transmitting and playing audio and visual recordings.

Cl.11; LED lighting; lighting with speakers; apparatus for lighting.
AKAI PROFESSIONAL

3867910  22/06/2018

INMUSIC BRANDS, INC.
200 Scenic View Drive, Cumberland, RI, 02864, United States of America.
A Florida corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9: Equipment, software and peripheral devices for use with music, voice and other audio data in electronic form by professionals and hobbyists, namely, signal processors, signal generators and mass storage devices for use in electrical musical instruments; musical computer systems; computers for use with musical systems; master keyboard controllers; control boards for musical computers and display units for musical computers; audio mixers; audio interfaces; drum pad controllers; disc jockey controllers; software for music production.

Cl.15: Electronic musical systems and computer systems comprising synthesizers; keyboards for musical instruments; drum pads; electronic drum machines; electronic wind instruments; guitar pedals.
MARQ

3867914  22/06/2018

INMUSIC BRANDS, INC.
200 Scenic View Drive, Cumberland, RI, 02864, United States of America.
A Florida corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9: Interfaces for connecting hardware to lighting elements to lighting controls; software for controlling, synchronizing and editing lighting and lighting effects; apparatus for controlling lighting.

Cl.11: Electric lighting fixtures; flashing strobe light apparatus; lighted disco balls; lighting apparatus for theatres, clubs and discotheques; lighting fixtures; stands for electric lighting fixtures; fog machines; haze machines; apparatus for lighting; computer controlled lighting apparatus and instruments.
MPC

3867916  22/06/2018
INMUSIC BRANDS, INC.
200 Scenic View Drive, Cumberland, RI, 02864, United States of America.
A Florida Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Apparatus and equipment for storing, recording, transmission or reproduction of sound or images; audio transmitters; loudspeakers; public address systems and portable public address systems; audio interfaces; compact discs, DVDs and other digital recording media; magnetic data carriers, recording discs; microphones, audio mixers; audio video receivers, software for playing virtual instruments; computer software for creating and editing music and sounds; radio transmitters, keyboard controllers; drum controllers; headphones; digital sound reverberation effects units; public address amplifiers.

Cl.15; Tuning apparatus for musical instruments; electronic musical instruments; electronic musical instruments which incorporated MIDI (musical instruments digital interface) technology to combine a drum machine and a digital sequencer to provide pre-programmed playback of drum sounds stored in memory; electronic drums; drum machines; drum modules; digital and electric pianos; pianos, piano keyboards; keyboards for musical instruments, electric keyboards; electronic effects pedals for musical instruments; recorders musical instruments; electronically operated musical instruments; bags, tripods, stands, keys, strings, mouthpieces for musical instruments.
ROADSTER GO
3877357  03/07/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9; COMPUTER HARDWARE, SOFTWARE & PROGRAMMES; MOBILE SOFTWARE & MOBILE APPLICATIONS;
COMPUTER & MOBILE SOFTWARE, HARDWARE, PROGRAMMES, APPLICATION & PLATFORM ENABLING AUTOMATED
RETAIL & WHOLESALE SHOPPING INCLUDING ONLINE SHOPPING; SOFTWARE TO EASE ACCESS TO THE INTERNET &
INTERNET BASED SERVICES, APPLICATIONS, APPLICATION LAUNCHERS, ONLINE APPLICATIONS STORES,
UPLOADING & DOWNLOADING CAPABILITIES; PUBLICATIONS, DIRECTORIES, NEWSLETTERS, SEARCHABLE
DATABASE STORED IN DIGITAL, ELECTRONIC, MAGNETIC & OPTICAL FORM OR IN DOWNLOADABLE FORM
Cl.35; ADVERTISING, PUBLICITY, MARKETING & PROMOTIONAL SERVICES; AUTOMATED RETAILING & WHOLESALE
SERVICES FACILITATING USERS TO PAY THROUGH E-WALLET & ELECTRONIC PAYMENTS SERVICES; CONSUMER
REWARD, LOYALTY & RETENTION PROGRAMS & SCHEMES; COMPETITIVE INTELLIGENCE SERVICES; BUSINESS
INTERMEDIARY SERVICES; ONLINE MARKETING & E-COMMERCE SERVICES; DISTRIBUTORSHIP SERVICES IN
RELATION TO GENERAL MERCHANDISE & CONSUMER GOODS; BUSINESS MANAGEMENT, ADMINISTRATION,
RESEARCH, CONSULTANCY & INFORMATION SERVICES; ORGANIZATION OF EXHIBITIONS
Cl.38; TELECOMMUNICATIONS; INTERNET CHAT ROOMS; CALL CENTRES & TELECONFERENCE SERVICES,
PROVIDING TELECOMMUNICATION CHANNEL FOR ONLINE SHOPPING, E-COMMERCE, MOBILE COMMERCE,
AUTOMATED RETAILING & WHOLESALE SERVICES PRIMARILY IN RESPECT OF GENERAL CONSUMER MERCHANDISE;
ONLINE DIRECTORIES & REFERENCE MATERIALS; STREAMING, TRANSFER, TRANSMISSION & BROADCASTING
SERVICES RELATING TO AUDIO, VIDEO, MESSAGE, MULTIMEDIA, DATA & INFORMATION; ONLINE INTERACTIVE
BULLETIN BOARDS, FORUMS & COMMUNITIES FOR COMMUNICATION PRIMARILY IN RESPECT OF GENERAL
CONSUMER MERCHANDISE
Cl.45; ONLINE SOCIAL NETWORKING SERVICES IN THE FIELD OF E-COMMERCE, AUTOMATED RETAILING &
WHOLESALE SERVICES; ONLINE COMPUTER DATABASES & ONLINE SEARCHABLE DATABASES IN THE FIELD OF E-
COMMERCE, AUTOMATED RETAILING & WHOLESALE SERVICES; PROVIDING USER AUTHENTICATION SERVICES IN E-
COMMERCE TRANSACTIONS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF
INDIVIDUALS
Hong’s Kitchen

3879647  05/07/2018
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

CI.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables: jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.

CI.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

CI.39; Pizza and food packaging, storage and food transportation services.

CI.43; Restaurant and carry out food services and food for consumption on or off premises, all being services falling in class 43.
HEALTH DARZEE-ROUTE FOR TAILOR-MADE NUTRITION AND FITNESS

3883282    09/07/2018

YASHI GUPTA
B-15 EWS MB 3 PART 2 FIRST FLOOR RAMPRASTHA GHAZIABAD UTTAR PRADESH INDIA

Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH

Used Since :26/05/2018

DELHI

Cl.5; MANUFACTURING AND TRADING OF DIETETIC FOODS AND BEVERAGES, TONICS, PHARMACEUTICAL AND MEDICINAL PREPARATIONS, SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOODS FOR BABIES, PLASTERS; MATERIAL FOR DRESSING; MATERIAL FOR STOPPING TEETH, DENTAL WAX, DISINFECTANTS.

Cl.29; MANUFACTURING AND TRADING OF DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL AND NON MEDICAL USE MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, SALAD DRESSINGS; PRESERVES, PICKLES.

Cl.30; MANUFACTURING AND TRADING OF CEREALS PREPARED FOR HUMAN CONSUMPTION COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER, SALT, MUSTARD; PEPPER, VINEGAR, SAUCES (EXCEPT SALD DRESSINGS); SPICES; ICE.

Cl.31; MANUFACTURING AND TRADING OF RAW CEREALS AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
GENUINE GOODNESS

3885016    11/07/2018
Tilda Limited
Coldharbour Lane, Rainham Essex RM139YQ, United Kingdom
A Corporation organised and existing under the laws of United Kingdom

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELI
Cl.29; Edible oils.
Cl.30; Rice.
IGNIS

3885724  12/07/2018

ALBION CO., LTD.
1-7-10, GINZA, CHUO-KU, TOKYO, JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.3; Cosmetics; make-up; make-up primers or foundations; make-up preparations; nail varnish; varnish-removing preparations; false eyelashes; false nails; facial cleansing oils, milk, creams or foams; make-up removing preparations; lotions, milk, creams or oils for cosmetic purposes; massage creams or oils for face or body; skin whitening preparations; cosmetic preparations for skin care; cosmetic preparations for body care; beauty masks; cloths or tissues impregnated with a skin cleanser [for cosmetic use]; tissues impregnated with beauty serums; paper masks impregnated with skin lotions; non-medicated acne treatment preparations; sunscreen preparations; cosmetic preparations for baths; bath preparations, not for medical purposes; hair care preparations; shampoos; hair treatment preparations; essential oils for personal use; cotton wool and cotton sticks for cosmetic purposes; cosmetic kits; perfumes; fragrances; perfumery; oils for perfumes and scents; soaps; toiletries

Cl.18; Vanity cases sold empty; cosmetic bags sold empty; cosmetic cases sold empty; pouches for holding make-up, keys and other personal items; bags; pouches; bags [envelopes, pouches] of leather, for packaging; card cases; purses; wallets; key cases; umbrellas; parasols

Cl.21; Cosmetic and toilet utensils; cosmetic brushes; make-up brushes; nail brushes; cosmetic or make-up applicators; powder puffs; sponges for eye shadows; cosmetic and toilet sponges; holders for eyeliners, lip liners or eyebrow liners; powder compacts; cosmetic cream cases; cosmetic spatulas; droppers sold empty for cosmetic purposes; vanity cases (fitted); cosmetic cases (fitted); combs; hairbrushes; cosmetic cleaning implements; make-up removing appliances; hand-operated pumps for dispensing cosmetic preparations; soap dispensers; soap boxes; foaming net for face washing; non-electric dispensers for hair shampoo; non-electric dispensers for body shampoo; non-electric dispensers for cleansing oil; non-electric dispensers for milky lotions; non-electric dispensers for face lotion
ENDEAVORX

3890704   18/07/2018

WME IMG, LLC

9601 Wilshire Blvd, 3rd Floor, Beverly Hills, California 90210, United States of America

A limited liability company organized and existing under the laws of the State of Delaware, U.S.A.

Address for service in India/Attorney address:

SHARDUL AMARCHAND MANGALDAS & CO.

AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.9; Downloadable software in the nature of mobile applications featuring information, news, videos, images and audio content in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary arts; computer software for monitoring, measuring and analyzing data relating to users and user activities on digital multimedia streaming platforms; computer software for the collection, editing, organizing, modifying, bookmarking, transcribing, reformatting, uploading, downloading, transcoding, and sharing of data and information collected from digital multimedia streaming platforms; computer software for monitoring and analyzing data related to customer relationship management, marketing, order management, revenue tracking, campaign management, and customer lifecycle tracking in connection with digital multimedia streaming platforms; computer software that provides web based access to applications and services through a digital multimedia streaming platform; mobile computing and operating platforms consisting of data transceivers, wireless networks, and gateways for collection and management of data in connection with digital multimedia streaming platforms; Computer software for encoding, decoding, capturing, editing, playing, streaming, uploading, downloading, transcoding, reformatting, transferring and sharing audio, video, photos and other multimedia files and electronic broadcasts; computer software for the collection, editing, organizing, modifying, bookmarking, transmission, storage and sharing of data and information; computer software for viewing, playing, uploading, downloading, streaming, transcoding, transcoding, reformatting and sharing audio, video, photos and other multimedia content among networked devices, and devices that share a common communications protocol wireless devices; computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real time; computer software for managing, displaying and integrating video, audio and text based content on a single website; computer software for storing, publishing, editing and distributing audio and video content over the internet; computer software that provides web based access to application and services through a web operating system or portal interface; mobile computing and operating platforms consisting of data transceivers, wireless networks and gateways for collection and management of data; digital rights management software; digital video content protection software. Computer application software for mobile phones and tablet computers for use in engaging in fan engagement services, social networking services, and the sharing of messages, photos, videos, and music concerning artist, celebrities and brands.

Cl.35; Business marketing consulting services; creative marketing design services; advertising and marketing services, namely, promoting and marketing the goods and services of others through all public communications means; advertising, marketing and business management consultancy; product merchandising for others; sales promotion services for others; direct marketing services; direct marketing consulting services; direct marketing advertising for others; customer relationship management services; promoting the goods and services of others by arranging for businesses to affiliate their goods and services with the goods and services of third parties by means of sponsorship relationships; public relations; negotiation of business contracts for others; event planning and management for marketing, branding, promoting or advertising the goods and services of others; special event planning for business purposes; special event planning for commercial, promotional or advertising purposes; business meeting planning; business consulting, management and planning services in the field of entrepreneurship and start-up ventures; business development consulting services in the field of entrepreneurship and start-up ventures; market research services; business consulting, management and planning services for commercial enterprises; computerized online retail store services featuring pre-recorded and live videos; managing on-line accounts for subscribers to websites, namely, billing services and promotional services for others across a global computer network; management services, namely managing different subscription accounts from different countries over a variety of multi-media devices, namely, arranging subscriptions of digital content for others; marketing services, namely integrating and displaying advertisements in web-based audio and video content; providing an internet website portal featuring links to music-related merchandise for retail purposes.

Cl.38; Streaming of audio, visual and audiovisual material via the internet and other electronic media; streaming of data; electronic exchange of data stored in databases accessible via telecommunication networks; providing access to databases; transmission and reception of database information via telecommunication networks; video on demand and live video transmission services; video broadcasting; electronic transmission of voice, audio, video, images, signals,
messages and information; providing pay-per-view content over a global computer network, namely, electronic transmission of sporting events, live music concerts and movies; interactive digital network for personal computers that provides telecommunication access to live and on-demand audio and video content, websites and other interactive web based media.

Cl.41: Education and entertainment services, namely, providing motivational, educational, comedic and theatrical lectures and speakers; theatrical event, entertainment event, and musical event booking agency services; educational services, namely, classes, seminars, workshops, and conferences in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary art; providing websites featuring information, news, videos, images and audio content in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary arts; providing online non-downloadable magazines, newspapers, articles, electronic books, newsletters, and videos in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary arts; organizing, arranging, conducting and producing events in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary arts; entertainment services in the nature of development, creation, production, distribution, and post-production of motion pictures, television shows and multimedia entertainment content; publication of texts, books, magazines and other printed matter; publishing of electronic publications; education services, namely, providing kindergarten through 12th grade classroom instruction; providing classes, workshops, seminars, camps, training and coaching in the fields of entertainment, sports, fashion and esports; fan clubs; entertainment services provided in connection with a video-on-demand or near-video-on-demand service; providing non-downloadable audiovisual content, multimedia content, recorded programs for television and radio, television shows, sporting broadcasts, sporting events, recorded sporting events, software relating to sports results, software for editing, organizing, and sharing of data and information collected from digital multimedia streaming platforms; non-downloadable computer software for analyzing data related to customer relationship management, marketing, order management, revenue tracking, campaign management, and customer lifecycle tracking in connection with digital multimedia streaming platforms; non-downloadable computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real-time via digital multimedia streaming platforms; non-downloadable computer software for analyzing data relating to users and user activities on digital multimedia streaming platforms; non-downloadable computer software for the collection, organizing, modifying, bookmarking, transmission, storage, management, and sharing of data and information collected from digital multimedia streaming platforms; non-downloadable computer software for analyzing data related to customer relationship management, marketing, order management, revenue tracking, campaign management, and customer lifecycle tracking in connection with digital multimedia streaming platforms; non-downloadable computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real-time via digital multimedia streaming platforms; non-downloadable computer software that provides web-based access to applications and services through a digital multimedia streaming platform; computer software design in connection with digital multimedia streaming platforms; providing temporary use of online non-downloadable computer software for transcoding and reformating video and audio content over the internet; providing temporary use of online non-downloadable computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real-time; providing temporary use of non-downloadable web-based computer software for managing, displaying and integrating video, audio and text based content on a single website; providing temporary use of non-downloadable web-based computer software for storing, publishing, editing and distributing audio and video content over the internet; developing computer software applications for use with personal computers, mobile devices, third party set top boxes, smart televisions, and gaming devices; website design and development for others.

Cl.42: Design and development of software and mobile applications featuring information, news, videos, images and audio content in the fields of film, theatre, music, television, entertainment, sports, fashion, esports, mass participation competitions and events, and culinary arts; non-downloadable computer software for monitoring, measuring, and analyzing data relating to users and user activities on digital multimedia streaming platforms; non-downloadable computer software for the collection, editing, organizing, modifying, bookmarking, transmission, storage, management, and sharing of data and information collected from digital multimedia streaming platforms; non-downloadable computer software for analyzing data related to customer relationship management, marketing, order management, revenue tracking, campaign management, and customer lifecycle tracking in connection with digital multimedia streaming platforms; non-downloadable computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real-time via digital multimedia streaming platforms; non-downloadable computer software that provides web-based access to applications and services through a digital multimedia streaming platform; computer software design in connection with digital multimedia streaming platforms; providing temporary use of online non-downloadable computer software for transcoding and reformating video and audio content over the internet; providing temporary use of online non-downloadable computer software for monitoring and analyzing the geographic and technical information of visitors to a website in the past and in real-time; providing temporary use of non-downloadable web-based computer software for managing, displaying and integrating video, audio and text based content on a single website; providing temporary use of non-downloadable web-based computer software for storing, publishing, editing and distributing audio and video content over the internet; developing computer software applications for use with personal computers, mobile devices, third party set top boxes, smart televisions, and gaming devices; website design and development for others.

Cl.45: Licensing of IP rights; licensing of audiovisual content, multimedia content, television programs, television
shows, sporting broadcast, sporting shows, live broadcasts of sporting events, recorded sporting events, documentaries, sporting commentaries, radio programs, films, motion pictures, pre-recorded video tapes, audio and/or visual material, pre-recorded video cassettes, dvds, or pre-recorded video discs; computer software licensing; management of intellectual property rights; exploitation of rights in audiovisual content, multimedia content, television programs, television shows, sporting broadcasts, sporting shows, live broadcasts of sporting events, recorded sporting events, documentaries sporting commentaries, radio programs, films, motion pictures, pre-recorded video tapes, audio and/or visual material, pre-recorded video cassettes, dvds or re-recorded video discs; exploitation of copyright protected material; exploitation of transmission rights; licensing multiple user access to databases, audiovisual content, multimedia content, television programs, television shows, sporting broadcasts, sporting shows, live broadcasts of sporting events, recorded sporting events, documentaries, sporting commentaries, radio programs, films, motion pictures, podcasts, webcasts, video, video files, audio-visual recordings, still and moving images, graphics, voice, music, text, messages, news and information over the internet and other global networks; online friendship, introduction and social networking services; information, advisory and consultancy services relating to any of the aforementioned services; including all the aforesaid services provided through communication networks, global computer networks, cable, satellite, including provided on-line from a computer, a computer database, the internet, websites, social media, search engines, mobile applications, digital applications, wireless devices, mobile devices, gaming consoles, blogs or other communication channels.
Priority claimed from 22/01/2018; Application No. : 74231 ;Jamaica
3892170 19/07/2018
APPLE INC.
One Apple Park Way, Cupertino, California 95014, U.S.A.
A California Corporation, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9: Computers; computer hardware; handheld computers; tablet computers; telecommunications apparatus and instruments; telephones; mobile telephones; smartphones; wireless communication devices for the transmission of voice, data, images, audio, video, and multimedia content; network communication apparatus; handheld digital electronic devices capable of providing access to the internet and for the sending, receiving, and storing telephone calls, electronic mail, and other digital data; wearable computer hardware; wearable digital electronic devices capable of providing access to the internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; smartwatches; smartglasses; smart rings; wearable activity trackers; connected bracelets [measuring instruments]; electronic book readers; computer software; computer software for use in reviewing, storing, organizing, and playing audio and video content; computer software for use in organizing, transmitting, manipulating, reproducing, processing, streaming, playing and reviewing audio, video, images and other multimedia content on digital electronic devices; application development software; computer game software; downloadable pre-recorded audio, video and multimedia content; downloadable webcasts and podcasts featuring audio, video, and other downloadable multimedia broadcasts in the fields of music, television, film, books, news, concerts, radio, sports, games, cultural event, and entertainment-related and educational programs; downloadable digital audio, video, and multimedia files and recordings featuring music, television, films, books, news, concerts, radio, sports, games, cultural events, and entertainment-related and education programs; computer peripheral devices; peripheral devices for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, earphones, headphones, headphones, televisions, set top boxes, and audio and video players and recorders; wearable peripherals for use with computers, mobile telephones, mobile electronic devices, smartwatches, smartglasses, smart rings, earphones, headphones, televisions, set top boxes, and audio and video players and recorders; biometric identification and authentication apparatus; accelerometers; altimeters; distance measuring apparatus; distance recording apparatus; pedometers; pressure measuring apparatus; pressure indicators; monitors, display screens, head mounted displays, and headsets for use with computers, smartphones, mobile electronic devices, wearable electronic devices, smart watches, smartglasses, televisions, set top boxes, and audio and video players and recorders; virtual and augmented reality displays, goggles, controllers, and headsets; 3D spectacles; eyeglasses; sunglasses; spectacle lenses; optical glass; optical goods; optical apparatus and instruments; cameras; flashes for cameras; keyboards, mice, mouse pads, printers, disk drives, and hard drives; sound recording and reproducing apparatus; digital audio and video players and recorders; audio speakers; audio amplifiers and receivers;
motor vehicle audio apparatus; voice recording and voice recognition apparatus; earphones; headphones; microphones; televisions; television receivers and monitors; set top boxes; radios; radio transmitters and receivers; user interfaces for on-board motor vehicle computers and electronic devices, namely electronic control panels, monitors, touchscreens, remote controls, docking stations, connectors, switches, and voice-activated controls; global positioning systems (GPS devices); navigational instruments; navigation apparatus for vehicles [on-board computers]; remote controls for controlling computers, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, earphones, headphones, audio and video players and recorders, televisions, set top boxes, speakers, amplifiers, home theatre systems, and entertainment systems; wearable devices for controlling computers, mobile telephones, mobile electronic devices, smartwatches, smartglasses, earphones, headphones, audio and video players and recorders, televisions, set top boxes, speakers, amplifiers, home theatre systems, and entertainment systems; data storage apparatus; computer chips; batteries; battery chargers; electrical and electronic connectors, couplers, wires, cables, chargers, docks, docking stations, and adapters for use with computers, mobile telephones, handheld computers, computer peripherals, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, earphones, headphones, audio and video players and recorders, televisions, and set top boxes; interactive touchscreens; interfaces for computers, computer screens, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, televisions, set top boxes, and audio and video players and recorders; protective films adapted for computer screens, mobile telephone screens, and smartwatch screens; parts and accessories for computers, computer peripherals, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, earphones, headphones, audio and video players and recorders, televisions, and set top boxes; covers, bags, cases, sleeves, straps and lanyards for computers, mobile telephones, mobile electronic devices, wearable electronic devices, smartwatches, smartglasses, earphones, headphones, set top boxes, and audio and video players and recorders; selfie sticks; chargers for electronic cigarettes; electronic collars to train animals; electronic agendas; apparatus to check stamping mail; cash registers; mechanisms for coin-operated apparatus; dictating machines; hemline markers; voting machines; electronic tags for goods; prize selection machines; facsimile machines; weighing apparatus and instruments; measures; electronic notice boards; measuring apparatus; wafers [silicon slices]; integrated circuits; amplifiers; fluorescent screens; remote controls; lights conducting filaments [optical fibers]; electric installations for the remote control of industrial operations; lightning arresters; electrolyzers; fire extinguishers; radiological apparatus for industrial purposes; life saving apparatus and equipment; whistle alarms; animated cartoons; egg-candlers; dog whistles; decorative magnets; electrified fences; portable remote-controlled car retarders.

Cl.38; Telecommunications; broadcasting and transmission of voice, data, images, music, audio, video, multimedia, television, and radio by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable; broadcast and transmission of streamed music, audio, video, and multimedia content by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable; subscription and pay-per-view broadcasting and transmission services by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable; matching users for the transfer of music, audio, video, and multimedia by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable; telephone, electronic mail, electronic messaging, electronic data transmission, audioconferencing, and videoconferencing services; providing access to telecommunications networks, computer networks, the Internet, satellite communications, wireless communications networks, and cable; providing access to websites, databases, electronic bulletin boards, on-line forums, directories, music, and video and audio programs; communication by computer; information, advisory and consultancy services relating to all the aforesaid.

Cl.41; Educational services; providing training, mentoring, internship, apprenticeship, and career counseling programs in the fields of advertising, marketing, communications, and design; arranging, organizing, conducting, and presenting seminars, workshops, classes, webinars, conferences, online instruction, and distance learning programs; arranging, organizing, conducting, and presenting concerts, live performances, entertainment special events, arts and cultural events, theatrical entertainment, competitions, contests, fairs, festivals, exhibitions, expositions, and sporting events; production, distribution, and presentation of radio programs, television programs, motion pictures, sound recordings; providing ongoing television, radio, audio, video, podcast, and webcast program; providing a website for entertainment, sports, music, informational, news, and current events programming by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable television; providing non-downloadable entertainment, sports, music, informational, news, and current events programming; providing websites and computer applications featuring entertainment, sports, music, informational, news, current events, and arts and culture programming; providing websites and computer applications featuring information in the field of entertainment, music, sports, news, and arts and culture; providing non-downloadable computer games, electronic games, interactive games, and video games; providing information, schedules, reviews and personalized recommendations of educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, exposions, and sporting events; ticket reservation and booking services for educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, exposions, and sporting events; publication and presentation of reviews, surveys, and ratings, and providing interactive websites and computer applications for the posting and sharing of reviews, survey, and ratings relating to educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, exposions, and sporting events; providing non-downloadable ringtones, pre-recorded music, video, and graphics for use on mobile cored systems devices; providing a website for the uploading, storing, sharing, viewing and posting of images, audio, videos, online journals, blogs, podcasts, and multimedia content; publication of books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; providing websites and computer applications featuring books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; news reporting; electronic and online library services; providing non-downloadable computer software for use in connection with fitness and exercise; providing websites and computer applications featuring information in the field of fitness and exercise; digital imaging services; creation of visual effects and graphics for others.
CAMPUS ACTIVEWEAR PVT. LTD.  
D-1, Main Rohtak Road, Udyog Nagar, Delhi 110041, India  
A company organized and existing under the Indian Companies Act  

**Address for service in India/Agents address:**  
S.S. RANA & CO.  
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.  

**Proposed to be Used**  
DELHI  

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION  
Cl.25; Clothing, footwear, headgear.  
Cl.35; Advertising, business management; business administration; office functions; retail services; online retail  
   services; wholesale services; retailing and wholesaling services for footwear, footwear accessories; marketing and  
   promotional services.
3897526  25/07/2018
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
A Limited Liability Company
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
To be associated with:
575871, 960987, 960989

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; seafood and seafood products; preserved, frozen, dried and cooked fruits; jellies, jams, compotes; beans; eggs, milk and milk products; edible oils and fats; meat products; grilled meat; burgers; bacon, sausages, hot dogs, steak; poultry products; cooked chicken; chicken products; snack food products consisting of chicken meat; cheese; sauces in this class; desserts in this class; beverages in this class.
Cl.30; Coffee, tea, cocoa and artificial coffee; tapioca and sago; confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); dried herbs, spices and seasonings; ice; salad dressings; gravies; sandwiches; sandwiches containing chicken; burgers contained in bread rolls; chicken burgers contained in bread rolls; wraps (sandwiches); wraps containing chicken; tortillas; pita bread; rolls; filled rolls; filled rolls containing chicken; pies; chicken pot pies; desserts in this class; beverages in this class.
Cl.43; Restaurant Services.
3897527  25/07/2018
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
A Limited Liability Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
575871, 960987, 960988, 960989, 3510766

DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; seafood and seafood products; preserved, frozen, dried and cooked fruits; jellies, jams, compotes; beans; eggs, milk and milk products; edible oils and fats; meat products; grilled meat; burgers; bacon, sausages, hot dogs, steak; poultry products; cooked chicken; chicken products; snack food products consisting of chicken meat; cheese; sauces in this class; desserts in this class; beverages in this class.

Cl.30; Coffee, tea, cocoa and artificial coffee; tapioca and sago; confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); dried herbs, spices and seasonings; ice; salad dressings; gravies; sandwiches; sandwiches containing chicken; burgers contained in bread rolls; chicken burgers contained in bread rolls; wraps (sandwiches); wraps containing chicken; tortillas; pita bread; rolls; filled rolls; filled rolls containing chicken; pies; chicken pot pies; desserts in this class; beverages in this class.

Cl.43; Restaurant Services.
THE FUTURE IS BUILT HERE

Priority claimed from 06/04/2018; Application No. : 2018 34174 ;Azerbaijan
3897670    25/07/2018

THE BOEING COMPANY
7755 East Marginal Way South, Seattle, WASHINGTON 98108, U.S.A.
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.12; Aircraft, spacecraft, autonomous vehicles, drones, unmanned aerial vehicles (UAVs).

Cl.25; Clothing, namely, shirts, pants, sweaters, sweatshirts, outerwear, headwear, handwear, footwear.

Cl.37; Maintenance, repair, and overhaul of aircraft, spacecraft, autonomous vehicles, drones, and unmanned aerial vehicles (UAVs) and parts therefor; technical support services, namely, providing technical support and advice in the field of aircraft, spacecraft, autonomous vehicle, drone, and unmanned aerial vehicle (UAV) maintenance, repair, and overhaul.

Cl.41; Educational services in the nature of providing training in the field of use, operation, maintenance, repair, and overhaul of aircraft, spacecraft, autonomous vehicles, drones, and unmanned aerial vehicles (UAVs) and providing online publications in the form of books, manuals, and guides, all in the field of aircraft, spacecraft, autonomous vehicles, drones, and unmanned aerial vehicles (UAVs) and the use, operation, maintenance, repair, and overhaul of aircraft, spacecraft, autonomous vehicles, drones, and unmanned aerial vehicles (UAVs).
CECO ENVIRONMENTAL

Priority claimed from 26/01/2018; Application No. : 87773044 ;United States of America

3898701     26/07/2018

MPC, INC.
Suite 1300, 1105 North Market Street, Wilmington, Delaware 19801, United States of America
A Delaware Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, Gurgaon 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Chemicals for water treatment

Cl.11; Filters; aerosol filters; field changeable aerosol air filters; gas filters; liquid filters; pre-filters for use in the chemical, printing, plastics, food processing, textile, veneer, waste incineration, and other industries; HEPA filtration systems; water filters and filter cartridges; filter tubes and chambers; filter media housings and filter media used for industrial process solution filtering and industrial waste water filtering; pumps; gas scrubbers; industrial scrubbers for removing particulate matter from the air during industrial processing; organic waste gas treatment systems; heat recovery ventilator systems; electrostatic emission control devices, namely, electrostatic precipitator voltage controllers; rappers and hopper hammers for reducing particulate emission in industrial applications; cyclones; dust collecting installations for cleaning purposes; ventilating exhaust fans; aerators; gasifiers; oxidizers for industrial air pollution control; storage tanks; ventilation hoods and ducts; ducting systems; HVAC systems; gas turbine exhaust systems; diffusers; plenums; ducts and insulation; industrial dampers; industrial silencers; combustion systems for industrial and utility boilers; expansion joints for industrial uses; separators for the cleaning and purification of gases and liquids; mist elimination systems; centrifugal, suction, turbine, magnetic drive, power-operated anti-pollution devices that reduce or eliminate fume exhaust emissions using injected reagents for use in industrial applications and engines, namely, air filtering installations; environmental control apparatus and systems, namely, air pollution abatement systems comprising odor control systems, fume scrubbers and dust collectors; protective PVC covering or coating sold as an integral part of gas scrubbers, venturi scrubbers, impingement scrubbers, activated carbon units, aerators, industrial bioscrubbers for removing odorous gases for waste water treatment plants; and ventilating fans for commercial and industrial use; pleated filter for dust collector; dust collector; solid state adjustable timer for a dust collector; top bag removal filters and cages for dust collectors; intelligent dust collector timers for a dust collector; leak detection device used on dust collectors; multi-tube centrifugal mechanical dust collector; cartridge style dust collector; strip cooling and drying systems; stack condensate control devise; rolling mill fume exhaust system components; air curtain hoods; fugitive emission filtration systems; progressive purification systems; pleated filter for dust collector; dust collector OEM, service and parts distribution group; solid state adjustable timer for a dust collector; top bag removal filters and cages for dust collectors; intelligent dust collector timers for a dust collector; leak detection device used on dust collectors; multi-tube centrifugal mechanical dust collector; cartridge style dust collector; strip cooling and drying systems; stack condensate control devise; rolling mill fume exhaust system components; air curtain hoods; fugitive emission filtration systems; progressive purification systems

Cl.42; Engineering, consulting, custom design, technical assistance, installation, and repair services in the fields of environmental monitoring, emissions control, catalytic reduction and process control and product recovery systems and equipment
FRUITION

AGNOVA TECHNOLOGIES PTY LTD
Suite 3 935 Station Street Box Hill North, Victoria, 3129 AUSTRALIA

Address for service in India/Attorney address:
MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India

Used Since : 16/11/2017

DELHI

Cl.5; INSECT ATTRACTANTS; INSECT REPELLENTS; INSECTICIDES; PESTICIDES
Cl.21; ELECTRIC TRAPS FOR INSECTS; INSECT TRAPS; NON-ELECTRIC TRAPS FOR INSECTS; FLY TRAPS
Trade Marks Journal No: 1960 , 10/08/2020 Class 99

TOOLMIND
Priority claimed from 09/02/2018; Application No. : 2018/01008 ;Sweden
3899111  26/07/2018
STRÖMSHOLMEN AKTIEBOLAG
Box 216, 573 23 Tranås, Sweden
a corporation of Sweden
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.7; Machines and machine tools for treatment of materials and for manufacturing; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); robots; robots for use in industry; robotic apparatus for handling materials; moving and handling equipment; feeding machines; handling machines; stacking machines; grippers (parts of machinery); furnace loading machines; filtering machines, separators and centrifuges; separating machines; metal production machines; metalworking machines; sheet metal working machines; embossing machines; tools (parts of machines); modular tools being parts of machines; hydraulic tools; pneumatic tools [machines]; guidance frameworks for machine tools; process control units (hydraulic and pneumatic) for machines, engines or motors; shaping and moulding machines; pressing machines; robot metal working presses; industrial squeezers; swaging machines; bending machines; steel pressing machines; press tools being parts of machines; machine tools for cutting, drilling, grinding and surface treatment; plate shearing machines; punching machines; welding machines; clippers [machines]; chisels for machines; metal cutting tools [parts of machines]; cutter bars [parts of machines]; punching tools [parts of machines], other than office requisites; power saws; metal sawing machines; conveyors and conveyors belts; engines, powertrains, and generic parts of machines; control mechanisms for machines, engines or motors; control mechanisms for industrial machines, engines or motors; feeders [parts of machines]; machine tool holders; stands for machines; heat exchangers (parts of machines); vacuum control valves [parts of machines]; safety couplings for machines; bearing brackets for machines; springs, gas springs and accumulators for use in machines, punching and pressing machines, industrial robots, agricultural machines, excavating machines and for machines used in forestry and parts and fittings thereto including flange stripper units, roller cams and hydraulic cams; stuffing boxes and pressure reducers and regulators (parts of machines); joints (parts of engines); parts, fittings and components for all the aforesaid goods.

Cl.9; Communications equipment within the field the Internet of Things [IoT]; Computer hardware modules for use in machines, apparatus, tools and devices using the Internet of Things [IoT]; Monitoring instruments using the Internet of Things [IoT]; sensors using the Internet of Things [IoT]; Detectors using the Internet of Things [IoT]; Computer programs and software applications [apps] based on data from the Internet of Things [IoT]; Computer programs and software applications [apps] for monitoring, data collecting, managing machines, apparatus, tools and devices in the Internet of Things [IoT]; apparatus and devices for access control using the Internet of Things [IoT].

Cl.37; Installation, maintenance and repair of machines and machine tools for treatment of materials and for manufacturing; providing information relating to the installation, repair or maintenance of machines and machine tools for treatment of materials and for manufacturing.

Cl.38; Telecommunication services within the field the Internet of Things [IoT]; Communication between sensors and processors within the field the Internet of Things [IoT]; Communication from sensors and processors via the internet to computers or mobile devices; Providing access to platforms and portals on the Internet within the field the Internet of Things [IoT]; Providing access to databases based on data from the Internet of Things [IoT].

Cl.42; Maintaining databases within the field the Internet of Things [IoT]; Monitoring of machines, apparatus, tools and devices conditions using the Internet of Things [IoT]; Design and development of computer hardware, software and electronic devices within the field the Internet of Things [IoT]; scientific and technological research and consultancy relating to machines, machine tools and apparatus for treatment of materials and for manufacturing; Analysis services of machines, apparatus, tools and devices via the Internet of Things [IoT]; Product development within the field the Internet of Things [IoT]; Development of computer software for monitoring, collecting, managing machines, apparatus, tools and devices via the Internet of Things [IoT]; Testing, authentication and quality control within the field the Internet of Things [IoT].
3899737  27/07/2018
A.T.P. AVANZATE TECNOLOGIE PLASTICHE S.R.L.
Via dell'Industria, n. 3, 76121 BARLETTA (BA) ITALY
Limited Liability Company

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; fireplaces.

Cl.17; Gutta-percha, rubber, gum, balata and substitutes, objects made of these materials not included in other classes; packing, stopping and insulating materials, asbestos, mica and mica products, flexible pipes not of metal, thermal and acoustic insulating materials, semi-processed plastic substances.
3899892    27/07/2018

CHALHOUB GROUP LIMITED

Intertrust Corporate Services (BVI) Limited, 171 Main Street, PO Box 4041 Road Town, Tortola, VG 1110, British Virgin Islands
A company of British Virgin Islands

Address for service in India/Agents address:

DASWANI & DASWANI

DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used

KOLKATA

Cl.3; Cosmetics, perfumes, toilet material products, skin care products, make up preparations.

Cl.35; The bringing together for the benefit of others, of a variety of goods (excluding the transport thereof) enabling customers to conveniently view and purchase those goods, such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example through websites or television shopping programs.

Cl.44; Hygienic and beauty care for human being.
3900255  27/07/2018
LISTER PETTER IPR HOLDINGS LIMITED
Wessex House, Teign Road, Newton Abbot TQ12 4AA, United Kingdom
A company incorporated under the laws of United Kingdom
Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used
DELHI
Cl.7; Engines (not for land vehicles); electric current generators; parts and fittings for all these goods.
Cl.12; Engines for land vehicles, and parts and fittings therefor.
Cl.37; Installation, maintenance and repair of engines and of electric current generators; consultancy and advisory services relating to the aforesaid services.
3902548    27/07/2018
SENVION GMBH
Überseering 10, 22297 Hamburg, Germany
A Company organised under the laws of Germany

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.7; Wind-powered machines; turbines, in particular wind turbines (except for land vehicles); parts and accessories (included in this class) for such wind-powered machines, in particular rotor blades, rotor consoles, blade hubs, machine housings, yaw rings, yaw gears, brakes, main drive shafts, universal joints, gears, gear boxes, couplings, motors, mechanical rotor adjusters, electric generators and emergency power generators.

Cl.9; Switch cabinets (electric installation material) as well as therein contained electrical and electronic instruments and apparatus for recording, processing, storage and transmission of data; switch cabinets (electric installation material) as well as therein contained electrical and electronic control apparatus and instruments; electrical and electronic regulating apparatus; electrical and electronic regulating, checking (supervision), control and monitoring apparatus and instruments; data processing equipment, computer and computer software; interface apparatus and interface programs for computers; voltage surge protectors; vibration sensors; watt-hour meters; inverter units (electric converters); electric transformers; all afore-mentioned goods for wind power plants and wind farms.

Cl.35; Professional business consultancy with regard to wind power plants and wind farms.

Cl.37; Building construction in the field of wind power plants; installation services; maintenance services, rebuilding machines that have been worn or partially destroyed; maintenance and repair of wind power plants; assembly services relating to the installation of rotor blades for others.

Cl.40; Production of energy using wind power; production of electricity using wind power.

Cl.42; Remote maintenance (remote control and remote monitoring) through computerised retrieval of wind power plants and wind farms, in particular via the Internet; conducting technical measurements, inspections and calculations in the field of wind power plants and wind farms; electronic data storage; surveying within the scope of data analysis in the field of wind power plants and wind farms; technical planning and development as well as technical project management and consultancy therefor in the field of wind power plants; engineering services for calculation, dimensioning and design of rotor blades; technical research for wind power plants and wind farms; providing technical information about the development of wind power plants and wind farms; technical condition monitoring of rotor blades.
YUMTO

3902776  31/07/2018
MANOJ DAHIYA
G-4, GANGA APARTMENT, SHANTI NAGAR, GURUGRAM-122001, HARYANA, INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
DABAS LAW OFFICE
731, LAWYERS CHAMBER BLOCK, DWARKA DISTRICT COURT, SECTOR-10, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS; PRINTED MATTER; STATIONERY; BRUSHES; TYPEWRITERS AND OFFICE REQUISITES; PLASTIC MATERIALS FOR PACKAGING; FILMS AND BAGS FOR WRAPPING AND PACKAGING;

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
ALERTYS
Priority claimed from 13/02/2018; Application No. : 87795555 ;United States of America
3903227  31/07/2018
IDEXX LABORATORIES, INC.
One IDEXX Drive, Westbrook, Maine 04092, United States of America
a Delaware Corporation
Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - 1, M. G. Road, Gurgaon - 122002, Haryana
Proposed to be Used
DELHI
Cl.5; Veterinary preparations for detecting bovine pregnancy biomarkers; veterinary diagnostic reagents and assays; veterinary diagnostic kits consisting of veterinary diagnostic reagents and assays for testing of bodily fluids for pregnancy biomarkers; veterinary diagnostic test kits consisting of veterinary diagnostic reagents for testing of bodily fluids for use in detecting pregnancy; veterinary pregnancy testing preparations, namely, chemical preparations for the diagnosis of pregnancy; and medical diagnostic assays for the detection of markers associated with pregnancy; veterinary diagnostic test kits consisting of immunodiagnostic reagents for the detection of markers associated with pregnancy.
Cl.10; Veterinary apparatus and instruments, namely, solid support structures having immunodiagnostic reagents; veterinary diagnostic apparatus and instruments for analyzing bodily fluids for bovine pregnancy markers; veterinary diagnostic apparatus and instruments for in vitro use; veterinary diagnostic apparatus for pregnancy testing; veterinary specimen cups, in particular for collection of biological samples; veterinary specimen collection kits consisting of plates with wells for processing biological samples.
Cl.44; Veterinary services; veterinary diagnostic services; veterinary pregnancy testing; veterinary diagnostic testing services for the detection of markers associated with pregnancy; information advice and consulting regarding the aforementioned services
PROXYMET

3905135   02/08/2018
Evonik Degussa GmbH
Rellinghauser Straße 1-11, 45128 Essen
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Used Since :01/08/2017

KOLKATA

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; Amino acids, peptides and proteins for use in industry; Chemical substances, chemical materials and chemical preparations, and natural elements; Filtering media of chemical and non-chemical substances included in the class; Chemical preparations and materials for film, photography and printing; Salts for industrial purposes; Starches for use in manufacturing and industry; Detergents for use in manufacture and industry; Putties, and fillers and pastes for use in industry; Synthetic resins, unprocessed; Unprocessed plastics; Unprocessed and synthetic resins; Fertilisers, and chemicals for use in agriculture, horticulture and forestry; Fire extinguishing compositions; Tempering and soldering preparations; Chemical substances for preserving foodstuffs; Tanning substances; Adhesives for use in industry.

Cl.5; Pharmaceutical and veterinary preparations; Medical and veterinary preparations; Chemical preparations for medical, pharmaceutical and veterinary purposes; Amino acids, peptides and proteins for medical and veterinary purposes; Steroids; Biological preparations for medical or veterinary purposes; Ferments for pharmaceutical purposes; Yeast or starch for dietetic or pharmaceutical purposes; Enzymes and enzyme preparations for medical and veterinary purposes; Bacteriological preparations for medical and veterinary use; Cultures of microorganisms for medical or veterinary use; Nutritive substances for microorganisms; Mediums (Bacteriological culture -); Sanitary preparations for medical purposes; Hygienic preparations and articles; Foodstuffs and dietetic substances for medical or veterinary purposes; Dietetic foods adapted for medical use; dietetic substances adopted for medical use; Dietary supplements for humans; Dietary supplements for animals; Supplements for animal foodstuffs; Supplements for animal foodstuffs in the form of amino acids, peptides and proteins, and mixtures thereof; Dietary supplements and dietetic preparations; Disinfectants; Dental medical products; Preparations for destroying vermin; Pest control preparations and articles; Fungicides; Herbicides.

Cl.31; Agricultural and aquacultural crops, horticulture and forestry products; Live animals; Living creatures for breeding; Foodstuffs and fodder for animals; Bedding and litter for animals; Formula animal feed; Foodstuffs for animals in the form of foodstuffs for fish and aquaculture; Yeast for animal consumption.
3906546 03/08/2018
UNITED BREWERIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, 24, VITTAL MALLYA ROAD, BANGALORE-560001, KARNATAKA, INDIA.
An Indian Company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091
Used Since :17/01/2017

CHENNAI
Cl.38;Telecommunications including streaming of movie, transmission of movie via the Internet.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities including production and
distribution of movies, presentation of movie.
ECM

3906567  03/08/2018

ECM ESPRESSO COFFEE MACHINES MANUFACTURE GMBH
Dilsberger Strasse 68, 69151 Neckargemünd, Germany
A company incorporated under the laws of Germany
Address for service in India/Attorney address:
L.S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA
Cl.7; Coffee grinders.
Cl.11; Coffee and espresso machines (electric) and components thereof, coffee machines, coffee filtering apparatus (electric), coffee percolators, coffee roasters; electric machines for preparing hot drinks, for household and commercial purposes.
DRAWN

3908030  04/08/2018

RHEA BHATTACHARYA
D-168, SUSHANT LOK 1, GURGAON, HARYANA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
IRA LAW
I-34, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

Cl.25; Clothing, footwear, headgear
Cl.35; Advertising; business management; business administration; office functions
BUONOS

3909230  06/08/2018
BAYER AKTIENGESELLSCHAFT
Kaiser-Wilhelm-Allee, 51373 Leverkusen, Germany
A company organized and existing under the laws of Germany

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

Cl.1; Chemicals used in agriculture, horticulture and forestry, except fungicides, herbicides, insecticides and parasiticides; seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.

Cl.5; Preparations for destroying vermin; fungicides, herbicides.
Priority claimed from 26/07/2018; Application No. : 88054402 ;United States of America
3909737    07/08/2018

ConsenSys AG
Gubelstrasse 11, Zug, Switzerland 6300
A company duly organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Computer software for developing, building, and operating consumer blockchain applications; Software for enabling users to electronically access a blockchain-based distributed computing platform; Computer software for use as an application programming interface (API); Computer software libraries, namely, downloadable electronic data files consisting of software tools for use with blockchain technology; Computer software and tools for accessing and using data stored in a network; Computer software platforms for distributed computing platforms; Computer software platforms for developing, building, and operating distributed applications

Cl.42; Providing on-line non-downloadable computer software for use in blockchain technology; Computer services, namely, providing computer software for blockchain-based platforms; Computer services, namely, providing computer software platforms for distributed computing platforms; Computer services, namely, providing computer software platforms for developing, building, and operating distributed applications
CONSENSYS

Priority claimed from 26/07/2018; Application No. : 88054391 ;United States of America

ConsenSys AG
Gubelstrasse 11, Zug, Switzerland 6300
A company duly organized and existing under the laws of Switzerland

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Computer software for developing, building, and operating consumer blockchain applications; Software for enabling users to electronically access a blockchain-based distributed computing platform; Computer software for use as an application programming interface (API); Computer software libraries, namely, downloadable electronic data files consisting of software tools for use with blockchain technology; Computer software and tools for accessing and using data stored in a network; Computer software platforms for distributed computing platforms; Computer software platforms for developing, building, and operating distributed applications

Cl.42; Providing on-line non-downloadable computer software for use in blockchain technology; Computer services, namely, providing computer software for blockchain-based platforms; Computer services, namely, providing computer software platforms for distributed computing platforms; Computer services, namely, providing computer software platforms for developing, building, and operating distributed applications
ThinQ
Priority claimed from 29/06/2018; Application No.: 40-2018-0089131; Republic of Korea
3910120 07/08/2018
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea
Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR
Proposed to be Used
DELHI
Cl.7; Robots for industrial use; Robots for cleaning; Module system for consisting of robotic palletization carriers; Indoor self-driving robots; Robots for lawn mowers; Human-wearing artificial exoskeleton robot (Robot Power Suit); Lawnmowers [machines]
Cl.9; Messenger platforms using chatbot (software); Interactive software based on artificial intelligence; Software as an artificially intelligent personal assistant; Software for recommending goods/services and purchase orders based on artificial intelligence; Software for providing weather information, news, music and entertainment information based on artificial intelligence; Software for providing road itineraries, parking information and location information-based nearby facility information based on artificial intelligence; Software for providing reservation services based on artificial intelligence; Humanoid robots with artificial intelligence; Security surveillance robots; Speaker units; Voice processing systems; Set-top box having sound recognition properties; Speech recognition apparatus; Wearable Computers
Cl.12; Self-propelled electric vehicle; Electric vehicles; Luggage carriers for vehicles; Motorized luggage carts; Shopping handcarts; Motorized food carts; Automatic transport vehicles; Self-driving cars
3912157  09/08/2018
LIGHTING TECHNOLOGIES INDIA PRIVATE LIMITED
No. 40, Jigani Industrial Area, 1st Phase, Sy. No. 592 & 124, Jigani Village & Hobli, Anekal Taluk, Bangalore – 560 105, Karnataka, India
Manufacturers, Traders & Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
CHENNAI

Cl.9: Darkroom lamps (photography); Neon signs; Thermionic lamps and tubes; Thermionic valves (radio); Amplifying tubes; Flashlights (photography); Mirrors (optics); Signalling panels, luminous or mechanical; Control panels (electricity); Light conducting filaments (optical fibers); Flash-bulbs (photography); Electrified rails for mounting spot lights.

Cl.10: Lamps for medical purposes; Quartz lamps for medical purposes; Ultraviolet ray lamps for medical purposes.

Cl.11: Apparatus for lighting; Disinfectant apparatus; Light bulbs; Light bulbs, electric; Lamp globes; Acetylene flares; Safety lamps; Gas lamps; Curling lamps; Projector lamps; Lamps for directional signals of automobiles; Light bulbs for directional signals for vehicles; Arc lamps; Laboratory lamps; Oil lamps; Ultraviolet ray lamps, not for medical purposes; Miners; Lamps; Electric lamps; Chandeliers; Filaments for electric lamps; Magnesium filaments for lighting; Luminous house numbers; Lamp reflectors; Lamp casings; Sockets for electric lights; Aquarium lights; Lighting apparatus and installations; Sanitary apparatus and installations; Lighting apparatus for vehicles; Searchlight including diving lights and torches for lighting; Anti-glare devices for vehicles [lamp fittings]; Light diffusers; Lamps; Street lamps; Standard lamps; Lantern; Ceiling lights; Lighting installations for air vehicles; Discharge tubes, electric, for lighting; Lamp chimneys; Luminous tubes for lighting; Lights; Automobile lights; Bicycle lights; Lights for vehicles; Pocket searchlights; Lanterns for lighting.

Cl.35: Import-export agencies; Demonstration of goods; Marketing studies; On-line advertising on a computer network; Professional business consultancy; Updating of advertising material; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes; Shop window dressing; Auctioneering; Sales promotion for others including the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods including purchase through retail stores and wholesale outlets, mail order catalogues, electronic media, for example, through television shopping programmes or web sites; Publication of publicity texts; Distribution of samples; Dissemination of advertising matter; Advertising including advertising by mail order; Procurement services for others (purchasing goods and services for other businesses).

Cl.37: Installation, mounting, repair, maintenance of devices, apparatus and installations for lighting.

Cl.42: Graphic arts designing of devices, apparatus and installations for lighting technical project studies; Engineering; Testing devices, apparatus and installations for lighting research and development for others; Technical research; Lighting equipment consultancy; Lighting equipment quality control; Industrial design; Professional lighting equipment consultancy; Surveying.
JOY JOY
3914678    12/08/2018
RAHUL PRIYADARSHI
PLOT NO 80 ,ROAD NO -20, SRI KRISHNA NAGAR
REGISTERED NAME JOY JOY OF A PRODUCT
INDIVIDUAL

Proposed to be Used
KOLKATA

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, IMPORTING EXPORTING; MARKET RESEARCH; PRODUCT DEMOSTRATION; SALES MARKETING & DISTRIBUTION SERVICES OF PROVISION STORES; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS COFFEE, TEA, COCOA, SUGAR, RICE SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, SPICES; AGRI & HORTI AND FORESTRY PRODUCTS AND GRAINS FRESH FRUITS AND VEGETABLES, SEEDS,
3914845    13/08/2018
SANGITA KHALSA
Shop No. 4, Samrajya, B/h. Block-F of Samrajya, Opp. Manav Mandir, Memnagar, Ahmedabad -380052
Sole Proprietor
Address for service in India/Attorney address:
H RATHORE & COMPANY
A-12, SHUKAN BUNGLOWS, OPP NEW GUJARAT HIGH COURT, CHANKYAPURI ROAD, GHATLODIYA, AHMEDABAD
380009 INDIA.
Used Since :11/10/1995
AHMEDABAD
Cl.20; PILLOW, ROMAN BLINDS, ROLL UP BLINDS, VERTICAL BLINDS, SOFT FURNISHINGS.
Cl.24; ROOM LINEN, DRAPES, PILLOW COVERS, TOWELS, SHEER CURTAIN, BED SHEETS, DUvet COVERS, BED
SPREADS, BED BOX COVERS, BED RUNNERS, CUSHION COVERS, TABLE COVERS, TABLE RUNNERS, NAPKINS,
CHAIR COVERS AND OTHER WINDOW TREATMENT
Cl.42; STYLING PROJECT WORKS FOR BUNGALOWS, ARCHITECTS/INTERIOR DESIGNERS OR INDIVIDUALS DESIGN
CONSULTATION, FURNITURE DESIGN
JOHANN SPRINGER
Rohrbachstraße14, 84453 Mühldorf, Germany
A company organised and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2364997, 2667053

DELHI
Cl.16;Paper, cardboard and goods made from these materials, included class 16; Printed matter; Bookbinding material; Photographs; Stationery; Adhesives for stationery or household purposes; Artists’s materials; Paint brushes; Typewriters and office requisites (except furniture); Instructional and teaching material (except apparatus); Plastic materials for packaging, included in class 16; Printers’ type; Printing blocks.

Cl.25;Clothing; Footwear; Headgear.

Cl.30;Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; Flour and preparations made from cereals; Bread, pastry and confectionery, edible ices; Honey, treacles; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces, condiments; Spices; Ice.

Cl.32;Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages,

Cl.36;Insurance; Financial affairs; Monetary affairs; Real estate affairs.

Cl.41;Education; Providing of training; Entertainment; Sporting and cultural activities.

Cl.43;Providing of food and drink and temporary accommodation.

Cl.44;Medical services; Hygienic and beauty care for human beings or animals; Agriculture; horticulture and forestry services.
3915447 13/08/2018
WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
a limited liability company organized under the laws of Delaware
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :01/01/2012
To be associated with:
3897831, 3897833

DELHI
Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing and fire prevention compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances for animal skins and hides; adhesives used in industry; Putties and other paste fillers; Compost, fertilizers; Biological preparations for use in industry and science.
Cl.3; Non-medicated dentifrices; Non-medicated cosmetics and toiletry preparations; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; personal care range including soaps (bar & liquid soaps), cosmetics, essential oils, hair lotions; dentifrices.
Cl.5; Pharmaceutical, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; and compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles.
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; Drawing materials and artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks; Plastic sheets; films and bags for wrapping and packaging.
Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; Cookware and tableware, except forks, knives and spoons.
Cl.25; Clothing, footwear, headgear.
FIRA BARCELONA INTERNACIONAL EXHIBITIONS AND SERVICES, S.L.
Avd. Reina Mª Cristina, s/n, 08004 BARCELONA, SPAIN
A company duly organized and existing under the laws of Spain

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9;Downloadable publications; electronic publications, downloadable; electronic publications recorded on computer media; downloadable image files; downloadable music files; computer programs for interactive television and for interactive games and/or contests; interactive computer systems; CD-ROM; recording discs; data processing apparatus; compact discs [audio and video]; compact discs (read-only memory); modems; computer programs, recorded; computer programs (downloadable software); computer operating programs, recorded; computer software, recorded; animated cartoons; video games on disc (computer software); video games (computer programs); video game discs; downloadable video game programs; interactive video game programs; software programs for video games; virtual reality game software; software for on-line messaging; DVDs and other digital recording media; audiovisual apparatus; audio visual recordings; films, exposed; signaling apparatus; digital signaling devices; illuminated signs; signs, luminous; games software; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers; mobile applications; computer software applications, downloadable; digital music downloadable from the Internet; data storage devices; audio apparatus; teaching apparatus; event recorders; communications networks; teaching devices; hardware; software.

Cl.35;Organization of exhibitions for commercial or advertising purposes.

Cl.41;Organization of exhibitions for cultural or educational purposes; providing on-line electronic publications, not downloadable.
Trade Marks Journal No: 1960, 10/08/2020 Class 99

3916757 14/08/2018
The Systems Biology Institute
5-10-25 Higashi-Gotanda, Shinagawa-ku, Tokyo 141-0022, Japan
A Legal Entity duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used

DELHI

Cl.9; Computer software; Computers; Electron microscopes; Electronic optical microscopes; Electronic laser confocal microscopes; Electronic apparatus for gene sequence analysis; Electronic apparatus for gene expression analysis; Electronic apparatus for protein and metabolite assay; Electronic apparatus for gene amplification; Downloadable image files; Domestic TV-Games; Electronic circuits and CD-ROM's recorded with programs for hand-held games with liquid crystal displays; Computer programs; Computer hardware; Interactive software for on-line and multimedia use; CD-ROM's compact disks; CDI's compact disks; Publications in electronic form supplied on-line from databases or from facilities provided on the Internet; Electrical and electronic apparatus and instruments and control systems for controlling or operating robots; Magnetic or optical disks bearing computer programs or software; Computer peripherals; Computer connecting boards and connectors for use In conjunction with computer peripherals, memories and IC cards, displays, display monitors and loudspeakers; Electrical and electronic apparatus and instruments and data carriers relating to the provision of information over the Internet; Computer software and telecommunications apparatus to enable connection to databases and the Internet

Cl.42; Scientific and technological services and research and design; Industrial analysis and research; Design and development of computer hardware and software related to gene expression, analysis and amplification, protein and metabolite assay; Assay and services in areas of biology, drug discovery, health care, medicine and biotechnology; Computer services, namely, providing on-line software; Computer services, namely, providing on-line database and reference materials in the field of biology, drug discovery, healthcare, medicine and biotechnology; Computer programming
ENFASMART

3917540   16/08/2018
MJN U.S. HOLDINGS LLC
2400 West Lloyd Expressway, Evansville, Indiana 47721-0001, United States of America

a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.5; Pharmaceutical preparations and substances; analgesic, anti-inflammatory and anti-pyretic preparations; preparations for the relief of symptoms of colds, influenza and allergies; medicated beverages and preparations for making medicated beverages; skin patches; adhesive skin patches

Cl.9; Audio/video monitors; electronic monitoring devices; motion detectors and motion sensors; cameras; electric measuring apparatus; infrared sensors; sensors (detectors); electric and electronic video surveillance installations; safety and security devices for monitoring changes in temperature in the human body; computer software, namely for the purpose of human temperature monitoring; computer monitors; software applications (apps) delivered online or as downloadable applications; electronic baby monitoring devices; software and/or software applications (apps) for medical and/or surgical applications; data collecting systems for medical purposes; baby monitoring sensors and alarms

Cl.10; Medical imaging apparatus; diagnostic apparatus for medical purposes; diagnostic imaging apparatus for medical purposes; diagnostic measuring apparatus for the purpose of temperature monitoring; electronic monitoring instruments for medical use; respiration monitors; breathing sensors; measuring devices and instruments adapted for the purpose of health and temperature monitoring; heart monitors; thermometers for medical use; fever thermometers; liquid thermometers; infant respiratory monitors
ALLSCRIPTS SOFTWARE, LLC
222 Merchandise Mart Plaza, Suite 2024, Chicago, Illinois 60654, United States of America
A company incorporated under the laws of United States of America

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Computer software for writing prescriptions, aiding electronic medical claims submissions for reimbursement, presenting patient medical information, managing, tracking and dispensing medical products, automating the clinical and administrative functions of physicians' offices, hospitals, post-acute care providers and other health care providers, checking insurance coverage, management and storage of information, health information exchanges and other healthcare software across the continuum of care.

Cl.16; Publications, namely, manuals, brochures, handbooks, guides, pamphlets, flyers, magazines and newsletters in the field of use of computer networks by physicians' offices, hospitals, post-acute care providers and other health care providers across the continuum of care.

Cl.35; Billing and remittance management services for physicians and medical practices.

Cl.42; Technical support services, namely, providing assistance in the field of automation and product implementation; Consulting services to hospitals and other health care providers in the field of automation. Non-downloadable computer software for writing prescriptions, aiding electronic medical claims submissions for reimbursement, presenting patient medical information, managing, tracking and dispensing medical products, automating the clinical and administrative functions of physicians' offices, hospitals, post-acute care providers and other health care providers across the continuum of care, checking insurance coverage, and management and storage of information.
3919167    17/08/2018
INTREPID TRAVEL PTY. LTD.
Level 7, 567 Collins Street, Melbourne, VIC, 3000, AUSTRALIA
Body-incorporate including Private Limited Company

Address for service in India/Attorney address:
MARIA GABRIEL
212, B-Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India
Used Since :01/09/2000

DELHI

Cl.39; TRAVEL ARRANGEMENT; TRAVEL SERVICES INCLUDING ORGANISATION OF TRAVEL FOR OTHERS; TRAVEL AGENCIES AND TOURIST AGENCIES; ARRANGING AND CONDUCTING TRAVEL TOURS; TRANSPORTING FOR AND THE ESCORTING OF OTHERS; SEAT RESERVATIONS AND BOOKINGS FOR ALL MODES OF TRANSPORT, PASSENGER AND FREIGHT; SIGHTSEEING TOURS AND OTHER EXCURSIONS AND THEIR ORGANIZING; CRUISES AND THE ARRANGING OF CRUISES; HIRE OF VEHICLES FOR LAND, AIR AND WATER; BICYCLE TOURS; WALKING TOURS; TRAVEL CONSULTANCY SERVICES, PROVISION OF INFORMATION REGARDING TRAVEL

Cl.43; SERVICE FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; PROVISION OF HOUSING AND ACCOMMODATION; TEMPORARY ACCOMMODATION SERVICES; RESERVATION AND BOOKING SERVICES FOR ACCOMMODATION; HOLIDAY INFORMATION AND PLANNING RELATING TO ACCOMMODATION; CAFE SERVICES, RESTAURANT AND SNACK BAR SERVICES; CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK; ACCOMMODATION CHECK-IN AND CHECK-OUT SERVICES; ELECTRONIC INFORMATION SERVICES RELATING TO ACCOMMODATION; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID
INTREPID
3919168  17/08/2018
INTREPID TRAVEL PTY. LTD.
Level 7, 567 Collins Street, Melbourne, VIC, 3000, AUSTRALIA
Body Incorporate
Address for service in India/Attorney address:
MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India
Used Since :01/09/2000
DELHI
CI.39; TRAVEL ARRANGEMENT; TRAVEL SERVICES INCLUDING ORGANISATION OF TRAVEL FOR OTHERS; TRAVEL AGENCIES AND TOURIST AGENCIES; ARRANGING AND CONDUCTING TRAVEL TOURS; TRANSPORTING FOR AND THE ESCORTING OF OTHERS; SEAT RESERVATIONS AND BOOKINGS FOR ALL MODES OF TRANSPORT, PASSENGER AND FREIGHT; SIGHTSEEING TOURS AND OTHER EXCURSIONS AND THEIR ORGANIZING; CRUISES AND THE ARRANGING OF CRUISES; HIRE OF VEHICLES FOR LAND, AIR AND WATER; BICYCLE TOURS; WALKING TOURS; TRAVEL CONSULTANCY SERVICES, PROVISION OF INFORMATION REGARDING TRAVEL
CI.43; SERVICE FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; PROVISION OF HOUSING AND ACCOMMODATION; TEMPORARY ACCOMMODATION SERVICES; RESERVATION AND BOOKING SERVICES FOR ACCOMMODATION; HOLIDAY INFORMATION AND PLANNING RELATING TO ACCOMMODATION; CAFE SERVICES, RESTAURANT AND SNACK BAR SERVICES; CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK; ACCOMMODATION CHECK-IN AND CHECK-OUT SERVICES; ELECTRONIC INFORMATION SERVICES RELATING TO ACCOMMODATION; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID
Priority claimed from 19/02/2018; Application No.: 074425; Jamaica 3919348 17/08/2018
AIRBNB, INC
888, BRANNAN STREET FOURTH FLOOR, SAN FRANCISCO, CALIFORNIA 94103, USA
A Delaware corporation
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
DELHI
Cl.9; Computer software and application software for mobile devices, namely, software that allows, provides, permits, and facilitates users to accomplish the following functions: 1. to communicate with each other, 2. to list and rent temporary lodging, access information, listings and announcements about housing, apartments, condominiums, townhouses, real estate, and rental and leasing advertisements for the foregoing, 3. to solicit each other to perform a wide range of personal and customized services, housekeeping, cooking and related services, personalized travel, itineraries and private tour and activity services, 4. to message among guests of lodging accommodations owned and hosted by others and among the hosts who list lodging accommodations for rent, 5. to arrange for temporary lodging check-in help, including the remote exchange of keys to lodgings and for locking and unlocking lodgings, 6. to buy and sell goods and/or services, including real property, property rental services, home goods, transportation services, and to arrange for professional photographs of the listed goods/services, 7. to make and receive payments for the rental, purchase and sale of goods and services, 8. to plan, announce, invite others to attend and evaluate real world meetings and events, 9. to provide reviews and feedback about listers and renters of goods and services, real estate, suggested improvements to listings and their advertisements, temporary lodging, transportation, the value and prices of sellers’ goods and services, buyers’ and sellers’ performance, delivery, and overall trading experience in connection therewith, 10. to search for travel, transportation, temporary accommodation, travel information and related topics and for making reservations and bookings for transportation, temporary accommodations, 11. to provide travel reviews and recommendations for local attractions, 12. to engage in social networking featuring temporary lodging, the rental and listing of real estate, travel, transportation, the rental and listing of goods, 13. to permit users to manage, organize, calendar and share with others travel bookings, activity dates, photographs, opinions and preferences through management tools.
Cl.35; Classified listings for rentals of a wide-variety of consumer and business goods; Providing online business directories featuring temporary lodging; Providing an online interactive website containing users comments concerning buyers and sellers of consumer goods and services, business organizations, service providers, and travel and social activity networks for commercial purposes; Consumer information services, namely, providing information to consumers about professionals in the field of property and house management, interior design services, house cleaning, and home repairs / handyman services; Providing advertisements for rental and leasing of housing, apartments, condominiums, townhouses, real estate; Providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to business organizations, service providers, and travel and social activities using a global computer network for commercial purposes; Providing a searchable online advertising guide featuring the goods and services of online vendors; Advertising, advertisement, and promotion services and related consulting; Promoting the goods and services of others; Providing an online business information directory; Organizing and hosting workshops, conferences and exhibitions in the field of travel, hospitality and social networking for commercial, promotional and advertising purposes; Customer loyalty services and customer club services for commercial, promotional and advertising purposes.
Cl.41; Organizing and hosting workshops, conferences and exhibitions in the field of travel, hospitality and social networking for non-business and non-commercial purposes; Providing non-downloadable electronic publications and videos and online newsletters featuring lodging and travel information, reviews of lodging and travel providers, and educational information related to temporary accommodations and temporary rentals.

Cl.43; Providing reservation, booking and search services for temporary accommodations and temporary rental listings; Providing information in the field of temporary accommodations and temporary rental listings; Providing rental information for temporary accommodations and temporary rental listings, namely, property descriptions and images, reviews, locations and amenities, availability and rates.
Trade Marks Journal No: 1960, 10/08/2020 Class 99

CINEMA TAK
3920261 20/08/2018

TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used

DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

Cl.16; Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging; Calendars; Catalogues; Portraits, postcards

Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Radio, TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; writing of Publicity Texts

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails; Cable Television Broadcasting; computer aided transmission of images & messages; wireless broadcasting; voice mail services

Cl.41; Entertainment; Radio & TV Programming; Education and training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; presentation of live performances; writing of texts, electronic desktop publishing; publication of online electronic books and journals; recreation services; production of Music; providing online music, electronic publication, videos (non-downloadable); Recording studio services
SBB TAK

3920262   20/08/2018

TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used

DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

Cl.16; Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging; Calendars’; Catalogues; Portraits, postcards

Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Radio, TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; writing of Publicity Texts

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails; Cable Television Broadcasting; computer aided transmission of images & messages; wireless broadcasting; voice mail services

Cl.41; Entertainment; Radio & TV Programming; Education and training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; presentation of live performances; writing of texts, electronic desktop publishing; publication of online electronic books and journals; recreation services; production of Music; providing online music, electronic publication, videos (non-downloadable); Recording studio services
HEALTH TAK
3920264  20/08/2018
TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

Cl.16; Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging; Calendars’; Catalogues; Portraits, postcards

Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Radio, TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; writing of Publicity Texts

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails; Cable Television Broadcasting; computer aided transmission of images & messages; wireless broadcasting; voice mail services

Cl.41; Entertainment; Radio & TV Programming; Education and training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; presentation of live performances; writing of texts, electronic desktop publishing; publication of online electronic books and journals; recreation services; production of Music; providing online music, electronic publication, videos (non-downloadable); Recording studio services
CRICKET TAK
3920270    20/08/2018
TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD's; DVD's; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

Cl.16; Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging; Calendars'; Catalogues; Portraits, postcards

Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Radio, TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; writing of Publicity Texts

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails; Cable Television Broadcasting; computer aided transmission of images & messages; wireless broadcasting; voice mail services

Cl.41; Entertainment; Radio & TV Programming; Education and training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; presentation of live performances; writing of texts, electronic desktop publishing; publication of online electronic books and journals; recreation services; production of Music; providing online music, electronic publication, videos (non-downloadable); Recording studio services
DHARAM TAK
3920274    20/08/2018
TV TODAY NETWORK LIMITED
F-26, Connaught Circus, New Delhi-110001
A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
DELI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

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Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Radio, TV & Online Advertising; Publicity; Advertising and Publicity Agencies; Business Inquiries; Business Information; Business information via Websites; Online and Offline Retailing; Marketing; writing of Publicity Texts

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METRO TAK

3920276  20/08/2018

TV TODAY NETWORK LIMITED

F-26, Connaught Circus, New Delhi-110001

A company incorporated under the Company Act, 1956

Address for service in India/Attorney address:

RAHUL BERUAR

C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used

DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD’s; DVD’s; Radio; TV; Photographic; Cinematographic Equipment, computer programs; computer memory devices; computer game software; downloadable computer software applications; downloadable music files, downloadable image files; downloadable Ring tones; Downloadable Graphics; Downloadable Electronic Publications; Electronic Book Readers

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Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails; Cable Television Broadcasting; computer aided transmission of images & messages; wireless broadcasting; voice mail services

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3920513  20/08/2018
SUNIL KUMAR RAI
1491 PANA MAMPUR NARELA DELHI-110040
MANUFACTURERS AND MERCHANTS
Address for service in India/Airports address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.
Proposed to be Used
DELHI
Cl.21; Brushes and other articles for cleaning; Tableware, Cookware and Containers; Cosmetic and toilet utensils
Cl.25; CLOTHING AND FOOTWEAR'S
Cl.30; CONFECTIONERY ITEMS
3920893 20/08/2018
MADBOW FASHION PRIVATE LIMITED
414/2, Shri Ram House, Sec 14, Gurgaon, Haryana - 12200, India
A company organized and existing under the Indian companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :22/12/2016

DELHI

Cl.25; Clothing, footwear and headgear.

Cl.35; Advertising; Retail services relating to clothing; Online retail store services in relation to clothing, footwear and headgear; Business administration and management; Advertising of business web sites; Office functions; layout services for advertising purposes; marketing research; on-line advertising on a computer network; Outdoor advertising; Public relations; Publicity and sales promotion; Collection and systematization of business data.
3922881  22/08/2018
S.C. Johnson Products Private Limited
5th Floor, Plot No. 68, Sector 44, Gurgaon 122003, Haryana, India
A company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

DELHI

Cl.5; Preparations for killing weeds and destroying vermin; insecticides; moth proofers; insect repellents; fungicides;
rodenticides

Cl.11; Apparatus for dispensing insecticides or insect repellents

Cl.21; Insect baits and traps

Transliteration: IPPOLUDHU VEETTIL UNGAL AATCHI
3922882  22/08/2018
S.C. Johnson Products Private Limited
5th Floor, Plot No. 68, Sector 44, Gurgaon 122003, Haryana, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
DELHI

Cl.5; Preparations for killing weeds and destroying vermin; insecticides; moth proofers; insect repellents; fungicides; rodenticides
Cl.11; Apparatus for dispensing insecticides or insect repellents
Cl.21; Insect baits and traps

Transliteration : IPPUDU INTLO MEEDHE ADHIKAARAM
3922885    22/08/2018
S.C. Johnson Products Private Limited
5th Floor, Plot No. 68, Sector 44, Gurgaon 122003, Haryana, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
DELHI
Cl.5; Preparations for killing weeds and destroying vermin; insecticides; moth proofers; insect repellents; fungicides; rodenticides
Cl.11; Apparatus for dispensing insecticides or insect repellents
Cl.21; Insect baits and traps

Transliteration: EKHON GHARE APNAR RAJATWA
3922887  22/08/2018
S.C. Johnson Products Private Limited
5th Floor, Plot No. 68, Sector 44, Gurgaon 122003, Haryana, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

DELHI

Cl.5; Preparations for killing weeds and destroying vermin; insecticides; moth proofers; insect repellents; fungicides; rodenticides

Cl.11; Apparatus for dispensing insecticides or insect repellents

Cl.21; Insect baits and traps

Transliteration: EEGA MANEYALLI NIMMADHE ADHIPATHYA
KIALO

3924210  23/08/2018
KIALO AG
Jeninsersstrasse 18, Malans, CH-7208, Switzerland
Legal entity

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Used Since: 30/09/2017

DELHI

Cl.35; Providing an online searchable database in the field of business; provision of an online marketplace for buyers and sellers of goods and services; business consulting services; all of the above services in the fields of debating and developing and leveraging critical thinking and decision making skills.

Cl.38; Providing internet chat rooms; providing online facilities for users to debate and discuss various topics of interest via a global computer network and other computer and communications networks; chat room services for social networking; all of the above services in the fields of debating and developing and leveraging critical thinking and decision making skills.

Cl.41; Providing education courses and classes in the fields of critical thinking and decision making; providing an interactive website featuring information and commentary in the fields of a wide variety of topics and subjects to foster the teaching and development of critical thinking and decision making; entertainment and educational services, namely, the facilitation and presentation of interactive commentary and discussions in the fields of general interest, news, history, and current events to foster the development of critical thinking and decision making; interactive online web journals featuring information and commentary in the fields general interest, news, history, and current events; all of the above services in the fields of debating and developing and leveraging critical thinking and decision making skills.

Cl.42; Hosting online web facilities for others for conducting interactive discussions and sharing online content; software as a service (SAAS) services, namely, hosting software for use by others for use in organizing and managing online content and debating and discussing various topics of interest; hosting an online community web site featuring proposition development, decision making and voting; all of the above services in the fields of debating and developing and leveraging critical thinking and decision making skills.

Cl.45; Online social networking services in the fields of debating and developing and leveraging critical thinking and decision making skills.
Mango Keyboard
3928115    28/08/2018
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Downloadable mobile software application which allows the input of characters; Computer application software for mobile devices, namely, software for data and text entry and voice message, device and video transmission; software for gesture-based data entry and dialing; software for providing customized touchable control panel.

Cl.35; Online advertising and information distribution services, namely, providing classified advertising space via the global computer network; dissemination of advertisement material for others via a global communications network; promoting the goods and services of others; Pay per click advertising.

Cl.38; Electronic transmission of messages.

Cl.42; Software application services for mobile devices; Providing temporary use of non-downloadable software which allows the input of characters in mobile devices.
NODR

3928250  28/08/2018
M & B FOOTWEAR (P) LTD
C-33, Sector-58, Noida 201301, Uttar Pradesh
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/10/2016

DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; non-medicated soaps; perfumery, essential oils, non-medicated cosmetics, non-medicated hair lotions; non-medicated dentifrices.

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
LORVEN BIOLOGICS
3929930  29/08/2018
LORVEN BIOLOGICS PRIVATE LIMITED
Modugulapeta Village, Govindapuram Post, Santakavitri Mandal, Srikakulam – 532123, Andhra Pradesh
Private Limited Company incorporated under Laws of The Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India
Used Since :09/10/2015
CHENNAI
Cl.1; Bio fertilizers; probiotic bacteria; Chemicals used in in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Chemical substances for preserving foodstuffs; Compost, manures, fertilizers; Biological preparations for use in industry and science.
Cl.5; Probiotic preparations; Dietetic food and substances adapted for medical use; Pharmaceuticals, medical and veterinary preparations; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides.
Cl.29; Processed seeds; Seeds prepared for human consumption, not being seasonings or flavourings; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
Cl.30; Rice; cereals prepared for human consumption (for example, oat flakes and those made of other cereals); Coffee, tea, cocoa and artificial coffee; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Cl.31; Agricultural products; Unprocessed/ hybrid seeds; Raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; scientific research services for medical purposes.
3930176 30/08/2018
WUXI SHANG BAI HUAN QIU DIAN ZI SHANG WU CO., LTD.
2-1002-1, NO.108, HUISHAN AVE, HUISHAN DIST, WU XI, CHINA
A Limited Company incorporated under the laws in China

Address for service in India/Attorney address:
TSIP WORLDWIDE
G-1, Shyam Kishori Homes, Behind: Hotel Rajasthan, Frazer Road, Patna, Bihar, PIN - 800001

Proposed to be Used
KOLKATA

Cl.8; Knives [hand tools]; multifunction hand tools; hand tools, hand-operated; blades [hand tools]; edge tools [hand tools]; wrenches [hand tools]; abrading instruments [hand instruments]; hammers [hand tools]; saws [hand tools]; cutting tools [hand tools]; hand tools and implements, hand-operated; knives; cutlery; table knives; household knives; cutlery, forks and spoons.

Cl.11; Blankets, electric, for household purposes; blankets, electric, not for medical purposes; electrically heated carpets; kettles, electric; electric hot water bottles; heating filaments, electric; electric kettles for household purposes.

Cl.16; Stationery; writing cases [stationery]; stationery cases; steel pens; pencils; pen and pencil boxes; holders for desk accessories; file trays [office requisites]; paper racks [office requisites]; typewriters and office requisites [except furniture]; stationery and office requisites, except furniture; paper for household purposes; greeting cards; paper; packaging materials of cardboard or paper for ices; bottle wrappers of paper or cardboard.

Cl.18; Bags; leather bags; school satchels; rucksacks; wrist-mounted wallets; hip bags; small purses [handbags]; leather bags, suitcases and wallets; briefcases; small coin purses; haversacks; handbags; travelling bags; key cases; pocket wallets; umbrellas; umbrellas and parasols; rainproof parasols; umbrellas for children.

Cl.20; Furniture; trestles [furniture]; mirrors [furniture]; office furniture; bedroom furniture; racks [furniture]; tables; mirror frames; office chairs; chairs [seats]; armchairs; portable back supports for use with chairs; rocking chairs.
Priority claimed from 02/08/2019; Application No. : 018103376 ;European Union
4424768    30/01/2020

MASTERCARD INTERNATIONAL INCORPORATED
2000 Purchase Street, Purchase, New York 10577, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

Cl.9; Computer hardware and software platform for facilitating and administering payment, banking, credit card, debit card, payment card, automatic teller machine, stored value, electronic funds transfer, electronic payments, electronic processing and transmission of bill payment data, cash disbursement, transaction authentication, routing, authorization and settlement services, fraud detection and control, disaster recovery and encryption services; computer software and hardware that facilitates the identification and authentication of near field communication (NFC) devices and radio frequency identification (RFID) devices; computer hardware and software comprising a digital wallet that stores customer account information to access coupons, vouchers, voucher codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts; scientific apparatus and instruments; magnetic data carriers, recording discs; Coin-operated mechanisms for vending machines; cash registers; data processing equipment;
computers, computer hardware, computer software and computer programs; telecommunication and electrical apparatus and instruments, namely, apparatus for the registration, transmission and reproduction of data including sound and images; accounting machines; apparatus for registration, transmission, reproduction of data including sound and images; magnetic recording supports; apparatus for tracking, management and analysis of financial accounts via a global computer network; computer hardware and software, in particular for the development, maintenance and use of local and wide area computer networks; systems for reading memory cards and systems for reading data in memories including integrated circuit memories and banking card memories; downloadable electronic publications; printing apparatus including printing apparatus for data processing systems and financial transaction systems; automatic tellers and cash machines for banking establishments; encoders and decoders; modems; computer hardware and software for facilitating payment transactions by electronic means over wireless networks, global computer networks and/or mobile telecommunications devices; computer hardware and encryption software, encryption keys, digital certificates, digital signatures, software for secure data storage and retrieval and transmission of confidential customer information used by individuals, banking and financial institutions; computer software for automating a process for authentication of identity using existing databases in connection with the issuance and management of digital certificates used for authentication or encryption of digital communications, or authentication of a digital signature in an electronic transaction or communication, over the Internet and other computer networks; downloadable computer programs and application software for mobile phones and other digital devices that allow users to access coupons, vouchers, voucher codes, rebates, price-comparison information, product reviews, links to the retail websites of others, and discount information; software application for use in connection with contactless payment terminals for the purpose of allowing merchants to accept contactless mobile commerce transactions, contactless presentation of loyalty credentials, and contactless redemption of coupons, rebates, discounts, vouchers and special offers; software application that allows merchants to deliver coupons, rebates, discounts, vouchers and special offers directly to the mobile telecommunications devices of consumers delivered by contactless RFID or NFC communications; software application that allows merchants to deploy small retail and wholesale in-store devices that consumers can tap with their mobile telecommunications devices to access coupons, rebates, discounts, vouchers and special offers delivered by contactless RFID or NFC communications; integrated circuit chips for use in mobile phones and NFC and RFID devices; magnetic encoded cards and cards containing an integrated circuit chip (smart cards); security encoded cards; cards encoded with security features for authentication purposes; cards encoded with security features for identification purposes; hologram impregnated cards; charge cards, bank cards, credit cards, debit cards, chip cards, stored value cards, electronic data carrier cards, payment cards and payment cards encoded all including; banking cards including printed banking cards and banking cards containing magnetic memories and integrated circuit memories; card readers; magnetic coded card readers, electronic data carrier cards, magnetic coded card readers, electronic data carrier card readers, electronic encryption units, computer hardware, computer terminals, computer software for use in the financial services, banking and telecommunications industries; computer software designed to enable smart cards to interact with terminals and readers; downloadable and pre-loaded software that allows users to access coupons, rebates, discounts, vouchers and special offers online via websites, by scanning coupons, rebates, discounts, vouchers and special offers from printed materials and by tapping on mobile phones and other mobile devices for NFC-enabled print or posters and sending such coupons, discounts, rebates, vouchers and special offers to mobile phones and other mobile telecommunications devices for redemption at retail or wholesale locations; downloadable and pre-loaded software that allows users to access coupons, rebates, discounts, vouchers and special offers from printed materials and by tapping on mobile phones and other mobile devices for NFC-enabled print or posters and sending such coupons, discounts, rebates, vouchers and special offers to mobile phones and other mobile telecommunications devices for redemption at virtual points of sale; computer chips embedded in telephones and other communication devices; telecommunications equipment; point of sale transaction terminals and computer software for transmitting, displaying and storing transaction, identification and financial information for use in the financial services, banking and telecommunications industries; identification devices; magnetic encoded card readers; electronic verification apparatus for verifying authentication of charge cards, bank cards, credit cards, debit cards and payment cards; cash dispensing machines; computer peripheral devices and electronic goods, namely calculating machines, pocket planners, mobile telephones, mobile telephone handsets, tablet computers, digital readers and personal digital assistants (PDAs) and alarms; computer software for processing electronic payments; computer software for biometric systems for the identification and authentication of persons; computer software for encrypting and protecting the integrity of data and electronic communications over computer networks; computer software for implementing encryption, authentication, access control and other security features within computer networks and through external connections; computer software for implementing security methodology involving encryption of payment card numbers and related data and transmission over computer networks; user manuals and guides in electronic format for all of the foregoing distributed as a unit with the software; computer software for use in analysis and reporting of firewall log data.

CI.35; Advertising; business management; business advisory services; marketing consulting services; market research services; data processing in the field of banking and payments; business information services in the field of data analysis; marketing data; purchasing behaviors tracking; soliciting the goods and services of others by means of coupons, discounts, advertisements, rewards and incentives generated in connection with the use of credit and debit cards, electronic links to merchant and retailer web sites, and through promotional contests; promoting goods and services of others through the distribution of printed materials and advertisements; promotion and advertising services of cultural events, charitable events, concerts, sporting events, travel experiences, fine dining events, festivals, awards shows, and special events of others; business administration of loyalty and rewards programs; preparation of statements of accounts; bill presentment services; public relations; the bringing together, for the benefit of others, of a variety of financial services in connection with the provision of financial cards and debit cards enabling customers to conveniently compare and purchase those services, provided on line, through networks or other electronic means; computer database management; providing information regarding purchase of goods and services on-line via the Internet and other computer networks; data processing and data verification services; data repository and client profile information services; financial records management; information, advisory and consultancy services related to all the aforesaid services; commercial information and directory services; providing commercial information and on-line directory information services for locating Internet and other computer network addresses and demographic information
for entities, and providing a directory of organizations, individuals, addresses, and resources accessible through the use of the Internet and other computer networks; billing services; preparation of customized business reports for others; business services in the nature of managed public key infrastructure services, namely, application and network infrastructure security services.

Cl.36: Financial services, namely banking, credit card services, debit card services, charge card services, pre-paid card services offered through cards with stored value, electronic credit and debit transactions, bill payment and presentment services, cash disbursement, check verification, check cashing, deposit access and automated teller machine services, transaction authorization and settlement services, transaction reconciliation, cash management, consolidated funds settlement; financial services, namely consolidated dispute processing, data repository and client profile information services, and related switching, gateway, settlement/reconciliation, and funds movement services in the field of payment cards, electronic payment processing services, payment transaction authentication and verification services; financial services, namely value exchange services, namely, secure electronic cash transactions and electronic cash transmissions, over public computer networks to facilitate electronic commerce, electronic funds transfer, providing financial information, namely credit and debit card data and reports, financial records management, electronic funds transfer and currency exchange services, financial assessment and risk management services for others in the field of consumer credit; financial services, namely providing financial information and transaction processing services by electronic means via the Internet and other computer networks, and monitoring financial transactions and evaluating the likelihood of fraud via a multi-factor scoring system, in the field of electronic fund transfer and payment processing services; dissemination of financial information via a global computer network, financial information rendered by computer by means of a secure information computer network and advisory services regarding all of the foregoing services; the provision of financial services for the support of retail services provided through mobile telecommunications means, namely, payment services through wireless devices; the provision of financial services for the support of retail services provided on-line, through electronic networks; financial analysis and consultation; insurance services; financial affairs, monetary affairs; financial services; banking and credit services; providing credit card, debit card, charge card and stored value prepaid card services; banking, payment, credit, debit, charge, cash disbursement, stored value deposit access services; bill payment services; credit card, debit card, charge card, pre-paid card and stored value card services; cheque verification and cheque cashing services; automated teller machine services; processing of financial transactions both on-line via a computer database or via telecommunications and at post processing; providing services of money card holders via automated teller machines; financial transactions, including the provision of balance details, deposits and withdrawals of money to card holders via automatic teller machines; financial settlement and financial authorization services in connection with the processing of financial payment transactions; travel insurance services; issuing and redemption of travellers cheques and travel vouchers; payer authentication services; verification of financial information; maintenance of financial records; electronic funds transfer and currency exchange services; remote payment services; stored value electronic purse services, providing electronic funds and currency transfer services, electronic payments services, cash disbursement services, and transaction authorization and settlement services; provision of identity and credit services by means of transponders; the provision of debit and credit services by means of communication and telecommunication devices; cheque verification services; issuing and redemption services all relating to travellers cheques and travel vouchers; the provision of financial services for the support of retail services provided through mobile telecommunications means, including payment services through wireless devices; processing of credit and debit transactions by telephone and telecommunication link; the provision of financial services for the support of retail services provided on-line, through networks or other electronic means using electronically digitized information; value exchange services, namely, the secure exchange of value, including electronic cash, over computer networks accessible by means of smartcards; bill payment services provided through on-line banking; on-line banking services for payment services by means of a global computer network or the Internet; financial services, namely, the provision of contactless mobile payments through merchants at retail, online and whole locations; financial services, namely, providing a cloud-based digital wallet that stores customer account information to access coupons, vouchers, voucher codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts via a cash-back system; real estate services; real estate property services; real estate valuations; real estate investment management; real estate investment services; real estate insurance services; insurance for property owners; insurance services relating to property; real estate financing; real estate brokerage; real estate appraisals; real estate agency services; evaluation of real estate; real estate administration; administration of financial affairs relating to real estate; provision of real estate loans; financing services relating to real estate development; financial brokerage services for real estate; financial services relating to real estate property and buildings; financial services for the purchase of real estate; arranging of loan agreements secured on real estate; arranging of shared ownership of real estate; arranging the provision of finance for real estate purchase; assisting in the acquisition of and interests in real estate; capital investment in real estate; commercial property investment services; financial services relating to the acquisition of property; financial services relating to the sale of property; financial valuation of freehold property; financial valuation of leasehold property; fining letting of leasehold property; arranging of leasehold and freehold property; leasing of property; leasing of real estate property; leasing of freehold property; estate management services relating to transactions in real property; valuation of property; property portfolio management; management of property; advisory services relating to real estate ownership; advisory services relating to real estate valuations; corporate real estate advisory services; computerized information services relating to real estate; consultation services relating to real estate; provision of information relating to real estate property; provision of information relating to the property market; research services relating to real estate acquisition; research services relating to real estate selection; mortgage financing and asset securitization; consulting services regarding payment solutions, banking, credit card, debit card, payment card and automatic teller machine services; provision of information from a computer-stored data bank or via the Internet in the field of financial services; administration and processing of claims under extended warranties of authentication, encryption and certification services used to provide security in electronic transactions and communications that take place over the Internet and other computer networks.

Cl.38: Providing secure electronic transmission of data, information, and messages via a global computer network;
providing secure electronic transmission of data for payment and financial services via a global computer network; providing secure electronic transmission of data in the nature of machine readable codes that are displayed on mobile device display screens and transmitted over a global remote data processing network, including the internet; providing multi-user access to a secure computerized information network for the transfer and dissemination of a range of information in the field of financial services; information, advisory and consultancy services relating to all the aforesaid services; transmission of data through the use of electronic image processing by mobile telephone link; electronic mail, message sending and receiving services; broadcasting services; leasing access time to a computer database; telecommunications services; mobile telecommunication services; internet based telecommunication services; data communication services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design, development, maintenance and update of computer software; providing temporary use of non-downloadable software and applications for managing, locating, activating and revoking authentication and digital credentials of near field communication (NFC) devices; design, development, maintenance and update of application software for mobile digital devices; design, development, maintenance and update of computer programs and application software for mobile phones and other digital devices that allows users to access coupons, vouchers, voucher codes, rebates, price-comparison information, product reviews, links to the retail websites of others, and discount information; design, development, maintenance and update of downloadable computer programs and application software that allows users to access sales promotion offers and obtain monetary rewards that can be credited to their accounts via a cash-back system; design, development, maintenance and update of downloadable computer programs and application software that allows users to access sales promotion offers and obtain monetary rewards that can be credited to their accounts; computer hardware and software consulting services; computer programming; support and consultation services for managing computer systems, databases and applications; application service provider (ASP) services, application software provider (ASP) featuring software for receiving, transmitting and displaying vouchers, coupons, voucher codes, special offers, reviews, product information, price comparison information, links to websites, and receiving and transmitting data for the purchase of goods and services; application service provider featuring software for providing consumers with information regarding discounts, vouchers and special offers for the goods and services of others; application service provider services concerning social networking software; graphic design for the compilation of web pages on the internet; information relating to computer hardware or software provided on-line from a global computer network or the internet; creating and maintaining web-sites; hosting the web-sites of others; creation of web pages; the design, creation and hosting of merchant websites; the designing, creation and hosting of bill payment websites; data storage retrieval services; data encryption and decryption of financial information; digital signature authentication services for authentication of others, namely, data encryption and data integrity; providing for others encrypted and digitally signed and authenticated data for use in issuance, and validation of digital certificates in the field of document authentication; digital certificate verification, authentication, issuance, distribution, management, and validation; technical consultation services in the fields of computer programming, financial computer networks, data security communication and protection, data management, data encryption and decryption and local area network security; dissemination of information over a global computer network in the fields of computer software, computer hardware, financial computer networks and local area networks; design, development, maintenance and update of computer hardware and application software for mobile devices; computer and Internet related services, namely, providing on-line electronic databases via a global computer network in the field of identity authentication and verification, payment cards, fraud and risk management, and banking; software as a service [SaaS]; electronic monitoring of personally identifying information to detect identity theft via the internet; design and development of web pages; consulting services in the field of computer services; consulting services relating to encryption of payment card numbers and related data; computer network security and management services; design and development of computer hardware and software; conversion of data or documents from physical to electronic media; creation and implementation of procedures and practices for issuance and management of digital certificates; computer related services, namely, managed computer network and Internet security services, namely, public key infrastructure (PKI) verification, authentication, distribution and management, digital certificate issuance, verification and management, and enterprise software integration; computer consultation regarding computer networks and internal computer networks, security services for computer networks and internal computer networks, namely, installation, design and customization of Internet and network firewall software for others; computer consulting services in the field of security integration, network security, network architecture, encryption technology, and computer security; security verification of computer network firewalls, servers and other network devices from unauthorized access, namely, analyzing global computer information network and internal computer network vulnerability; authentication services, namely, providing user and identity authentication services using software and hardware technology; Providing authentication of identity; development, design, implementation, testing, analysis, and consulting services in the field of security, access, authorization, authentication encryption, and identification systems for computers, computer hardware, computer networks, and websites; development, integration and operation of computer systems to support issuance and management of digital certificates.
Trade Marks Journal No: 1960, 10/08/2020 Class 99

WREN

4425526 30/01/2020
THE WEST RETAIL GROUP LIMITED
The Nest, Falkland Way, Barton-Upon-Humber DN18 5RL, United Kingdom
A company formed and existing under the laws of England and Wales

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used
To be associated with:
4425529

DELHI

Cl.7; Washing machines; dish washers; waste disposal machines; electromechanical machines for food preparation, all for household use; electric kitchen machines, knives and utensils; parts and fittings for all the aforesaid goods.

Cl.9; Computer-aided design (CAD) software; computer software designed to estimate costs; data and image processing software for making three dimensional models; computer software; software applications; downloadable electronic publications; apparatus for weighing, including apparatus to weigh humans, and for kitchen use.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; ovens, grills, hobs, heaters, extractor units, microwaves, freezers, refrigerators, fridge-freezers; electric wine coolers; sinks, sinks incorporating drainers, baths (including whirlpool baths), showers, shower enclosures, shower screens, basins, toilets; taps; heated towel rails; tumble dryers; lighting and lighting fixtures; sanitary and bathroom installations and plumbing fixtures; shower room installations and fixtures; ventilation installations; parts and fittings for all the aforesaid goods.

Cl.19; Non-metallic flooring materials; non-metallic flooring in the nature of wood, wood effect material, tiles and ceramic tiles; tiles including for use in bathrooms, bedrooms, kitchens, shower rooms and WCs, whether for use on the floor, walls or otherwise; building materials used to fit or install, the above, including grout, mortar, cement, and plaster; building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal; storage units [structures] of non-metallic materials; storage units [structures] of wood and substitutes for wood, or of plastic; non-metallic shelves [structures]; shelves [structures] of wood and substitutes for wood; shelf units [structures] not of metal; shelf units [structures] of wood and substitutes for wood; cornices; plinths; kitchen worktops; kitchen worktops (non-metallic-) [fitted]; upstands; splashbacks; non-metallic wall panels; glass panels; glass splashbacks; timber panels; cladding materials (non-metallic); cladding panels made of glass; spacers of non-metallic materials; spacers of wood and substitutes for wood, or of plastic; spacers of non-metallic materials for use with kitchen furniture; spacers of wood and substitutes for wood, or of plastic, for use with kitchen furniture; pre-assembled kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of non-metallic materials; pre-assembled bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials; pre-assembled bathroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials; pre-assembled kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials; pre-assembled bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials; for further assembly into a suite of kitchen furniture; bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials, for further assembly into a suite of bathroom furniture; kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of non-metallic materials, for further assembly into a suit of kitchen furniture; bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of non-metallic materials, for further assembly into a suite of bathroom furniture; kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of non-metallic materials, for further assembly into a suite of bathroom furniture; bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of non-metallic materials, for further assembly into a suite of bathroom furniture; non-
metallic blanks for use in the manufacture of kitchen, bedroom and bathroom receptacles; blanks of wood and substitutes for wood, or of plastic, for use in the manufacture of kitchen, bedroom and bathroom receptacles; parts, fittings, fixtures, components and accessories for any or all of the aforesaid goods.

CI.20;Furniture; kitchen furniture; bedroom furniture; bathroom and shower room furniture; fitted kitchens and fitted bedrooms and kits of parts for assembly into kitchens and bedrooms and their constituent parts being items of furniture; fitted bathrooms and shower rooms and kits of parts for assembly into bathrooms and shower rooms and their constituent parts being items of furniture; articles of furniture including cupboards, cabinets, tables, chairs, stools, storage chests, drawers, chests of drawers, beds, wardrobes; bedside tables, shelving, shelves, mirrors, dressing tables, benches, racks, sink units (all in the nature of furniture); worktops and table tops; countertops; upstands; splashbacks; furniture panels; furniture doors; non-metallic handles for furniture; blinds; soft furnishing being cushions; parts, fittings, fixtures and fittings for all the aforesaid goods.

CI.24;Textiles and textile goods, not included in other classes; soft furnishings; soft furnishings for bedrooms; curtains; pelmets; material for soft furnishings.

CI.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall and ceiling coverings.

CI.35;Advertising; business management; business administration; office functions; business management of retail outlets; promotional services; marketing and marketing support services; presentation of goods on communications media, for retail purposes; provision of advice and assistance in the selection of goods; price comparison services; retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, and parts, fittings, components and accessories thereof; retail services connected with the sale of kitchen worktops, upstands, splashbacks, storage units, shelves [furniture], shelf units, kitchen shelf units, drawers, drawer units, drawer handles, cupboard handles, tables, chairs, stools, sinks, sink units [kitchen furniture], taps, spacing units, spacing units for kitchen furniture, spacers, spacers for use with kitchen furniture, kitchen appliances, washing machines, tumble dryers, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of kitchen worktops, upstands, splashbacks, storage units, shelves [furniture], shelf units, kitchen shelf units, drawers, drawer units, drawer handles, cupboard handles, tables, chairs, stools, sinks, sink units [kitchen furniture], taps, spacing units, spacing units for kitchen furniture, spacers, spacers for use with kitchen furniture, kitchen appliances, washing machines, tumble dryers, and parts, fittings, components and accessories thereof; online retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, and parts, fittings, components and accessories thereof; retail services connected with the sale of bed furniture, bed furniture sold complete, pre-assembled bed furniture, bed furniture for further assembly into a suite of bed furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bed furniture, bed furniture sold complete, pre-assembled bed furniture, bed furniture for further assembly into a suite of bed furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, and parts, fittings, components and accessories thereof; online retail services connected with the sale of chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, wall fittings, spacers and screws, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, wall fittings, spacers and screws, and parts, fittings, components and accessories thereof; online retail services connected with the sale of bed furniture, fitted bed furniture, bed furniture sold complete, pre-assembled bed furniture, bed furniture for further assembly into a suite of bed furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, and parts, fittings, components and accessories thereof; online retail services connected with the sale of chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, wall fittings, spacers and screws, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bedroom furniture, fitted bedroom furniture, bedroom furniture sold complete, pre-assembled bedroom furniture, bedroom furniture for further assembly into a suite of bedroom furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, and parts, fittings, components and accessories thereof; online retail services connected with the sale of chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, wall fittings, spacers and screws, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; retail services connected with the sale of shower screens, taps, bathroom cabinets, vanity units, mirrors, countertops, shelves, shelf units, storage units, spacing units, display units, bathroom display units, wall fixings, furniture handles, spacers and screws, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories thereof; mail order retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and access
enclosures, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of shower screens, taps, bathroom cabinets, vanity units, mirrors, countertops, shelves, shelf units, storage units, spacing units, display units, bathroom display units, wall fixings, furniture handles, spacers and screws, and parts, fittings, components and accessories therefor; online retail services connected with the sale of bathroom and shower room furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, and parts, fittings, components and accessories therefor; online retail services connected with the sale of shower screens, taps, bathroom cabinets, vanity units, mirrors, countertops, shelves, shelf units, storage units, spacing units, display units, bathroom display units, wall fixings, furniture handles, spacers and screws, and parts, fittings, components and accessories therefor; retail services connected with the sale of furniture, furniture units, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, curtains, blinds, wall and floor coverings, building materials; mail order retail services connected with the sale of furniture, furniture units, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, curtains, blinds, wall and floor coverings, building materials; online retail services connected with the sale of items of furniture, furniture units, parts, fixtures and fittings for furniture, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, lighting installations, fixtures and fittings, flooring, curtains, blinds, tiles, wall and floor coverings, building materials; information, advisory and consultancy services in relation to any or all of the aforesaid services.

Cl.36; Store card services; credit services; warranty services; financial services relating to the purchase of items for the home and home improvements; information, advisory and consultancy services relating to any or all of the aforesaid services.

Cl.37; Installation, fitting, repair, renovation and maintenance of domestic premises, including kitchens, bedrooms, bathrooms and shower rooms and fixtures and fittings; installation, fitting, repair, renovation and maintenance of kitchens, bedrooms, bathrooms, shower rooms; installation, fitting, repair, renovation and maintenance of fixtures and fittings for kitchens, bedrooms, bathrooms, shower rooms; information, advisory and consultancy services relating to any or all of the aforesaid services.

Cl.42; Design and planning services for domestic and commercial premises including for kitchens, bedrooms, bathrooms and shower rooms; design of furniture; design of layouts for furniture; design services relating to residential property; space planning [design] of interiors; interior design and planning services; providing temporary use of non-downloadable software; software as a service; information, advisory and consultancy services relating to all the aforesaid services.
4439302   13/02/2020
SUNO BHAI SADHO PRIVATE LIMITED
103, Ashok Kumar Towers, 47-Union Park, Chembur, Mumbai- 400071
service provider
Address for service in India/Attorney address:
AJAY JAIN
D-703, Veena Dynasty, Evershine City Road Last Stop, Vasai (E)- 401209
Used Since :04/07/2014
MUMBAI

Cl.41; Entertainment services, Television entertainment, Providing musical entertainment, Theater entertainment services, Theatre entertainment services, Nightclub entertainment services, Musical entertainment services, Arranging of music shows, Providing facilities for movies, shows, plays, music or educational training, Entertainment in the nature of live visual and audio performances, and musical, variety, news and comedy shows.

Cl.43; Wine bar services, Wine bars, Arranging and providing temporary accommodation, Bar and bistro services, Bar and catering services, Bar and cocktail lounge services, Bar and restaurant services, Bar services, Bartending services, Bed and breakfast inn services, Cafe and cafeteria services, Cafe and restaurant services, Cafe and snack-bar services, Cafe services, Cafeteria and restaurant services, Catering (Food and drink -), Coffee and juice bar services, Cocktail lounge buffets.

Cl.45; Social welfare activities, Charitable activities, NGO services, Personal & social services rendered by others to meet the needs of individuals.
TECHNOSPHERE INTERNATIONAL

4440144  13/02/2020

MANNKIND CORPORATION
30930 Russell Ranch Road, Suite 301 Westlake Village, California 91362 United States of America
A Delaware corporation

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Cl.5; Pharmaceutical preparations, including pharmaceutical preparations for the treatment of allergy, Alzheimer’s disease, asthma, autoimmune diseases and disorders, cancer, cardiovascular diseases and disorders, central nervous system and neurological diseases and disorders, diabetes, endocrine diseases and disorders, erectile and sexual dysfunction and disorders, gastrointestinal diseases and disorders, gynecological and fertility diseases and disorders, hemolytic diseases and disorders, hormonal diseases and disorders, hypertension, infectious diseases, immunological, bacterial, viral and fungal diseases and disorders, inflammation and inflammatory diseases and disorders, metabolic diseases and disorders, migraines, musculoskeletal diseases and disorders, neoplastic diseases and disorders, obesity, ophthalmic and eye diseases and disorders, osteoporosis, pain, Parkinson’s disease, psychiatric diseases and disorders, respiratory diseases and disorders, smoking and substance addictions and related diseases and disorders, stroke, urological disorders, weight and appetite control.

Cl.10; Medical devices, including, devices for the administration of insulin; medical devices, including, devices for the administration of pharmaceuticals; medical devices; medical devices, namely, devices used to measure inhalation effort and to train patients in personal inhaler use; devices for measuring and facilitating the training of people in use of inhalers; devices for the measurement of respiratory patterns of patients; patient monitors for monitoring and measuring respiration; respiratory measurement and training apparatus; apparatus for diagnosing or treating respiratory conditions; devices used to indicate dosing of medication; devices used to transmit and receive data regarding inhalation, respiration, or dosage.

Cl.44; Medical information services, namely, providing information relating to the treatment of metabolic and endocrine diseases and disorders, namely, diabetes; medical and pharmaceutical consultation; providing information on health, wellness, healthcare, patient support services, pharmaceuticals, pharmaceutical access, drug safety and drug compatibility in relation to therapy and treatment of individuals, adherence to pharmaceutical protocols, and the diagnostic, prophylactic and therapeutic properties of pharmaceuticals; providing medical information and data including via a website for medical professionals and patients for use in allowing for the exchange of information from remote locations and devices to the site to be accessed in real-time for users; providing medical information and data by means of medical devices in the nature of information recorded and transmitted from medical devices used by patients and medical professionals; providing other medical information and data.
F9 THE FAST SAGA

4440725    13/02/2020

Universal City Studios LLC
100 Universal City Plaza, Universal City, California 91608 U.S.A.
A Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.

Cl.16; Books and magazines in the fields of entertainment; paper party decorations; paper party supplies, namely, paper napkins, paper place mats, gift wrapping paper and paper gift wrapping ribbons, paper gift wrap bows, paper table cloths and paper party bags; children's activity books; children's storybooks; comic books; graphic novels; coloring books; book marks; loose leaf binders; stationery-type portfolios; wire-bound notebooks; note pads; writing pads; blank journals; diaries; daily planners; calendars; scrapbook albums; sketchbook albums; photograph albums; sticker albums; stickers, decals; stamp pads; inking pads; rubber stamps; temporary tattoo transfers; slateboards for writing; pencils; pens; pencil erasers; decorative pencil-top ornaments; pen cases and pencil cases; pen boxes and pencil boxes; pencil sharpeners; chalk; markers; posters; postcards; trading cards, other than for games; greeting cards; pennants made of paper; painting sets for children; arts and crafts paint kits; study kits, consisting of pencil erasers, drawing rulers, pencil sharpeners and pencil case; stationery packs consisting of writing paper, envelopes, markers, and stencils; activity kits consisting of stickers and rubber stamps.

Cl.25; Clothing namely, shirts and tops, dresses, skirts, pants, trousers, jeans, shorts, rompers, overalls, sweatshirts and sweat pants, sweatsuits, gloves, suspenders, ties, coats and jackets, hosiery, pajamas, robes, sleep shirts, sleepwear, underwear, Halloween costumes, infantwear and cloth baby bibs; hats; headwear, namely, caps; shoes, boots, and slippers.

Cl.28; Toys, games and playthings, namely, action figures and accessories therefor, bathtub toys, kites, toy building blocks, board games, action skill games, manipulative games, target games, bubble making wand and solution sets, children's multiple activity toys, costume masks, mechanical toys, toy vehicles and accessories therefor, dolls, doll accessories, doll clothing, bean bag dolls, toy figures and accessories therefor, play figures, inflatable toys, flying discs, jigsaw puzzles, marbles, plush toys, puppets, ride-on toys, skateboards, balloons, roller skates, toy banks, water squirting toys and stuffed toys; Christmas tree ornaments; water globes; pinball machines; playing cards; hand-held unit for playing electronic games adapted for use with an external display screen or monitor; hand-held unit for playing electronic games other than those adapted for use with an external display screen or monitor; golf and sports balls, stress relief exercise balls.

Cl.41; Entertainment services in the nature of the production and distribution of film, television series and short form entertainment content each featuring reality, comedy, drama, news and variety; entertainment services, namely, the provision of continuing programs featuring reality, comedy, drama, news and variety delivered by internet, wireless, and mobile networks; provision of news and information in the fields of entertainment, television and movies via the internet, mobile and wireless networks; non-downloadable shows featuring television and short form programs and motion pictures in the nature of comedy, drama, news and variety content; amusement park attraction and theme park services; live stage performances, namely, presentation of live show performances; providing waterpark services; providing recreational areas for entertainment and amusement, namely, interactive play areas.
PROZEXEL

4442283    14/02/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India
Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
M360
4445547   18/02/2020
HERO MOTOCORP LIMITED
The Grand Plaza, Plot No. 2, Nelson Mandela Road, Vasant Kunj - Phase II, New Delhi-110070.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, measuring, signalling, detecting, testing, inspecting, life-saving apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Electric apparatus for controlling and handling the power and voltage of motor and batteries; Electronic anti-theft alarms for vehicles; Parts for anti-theft automotive alarms, namely, electronic sensors, remote control transmitters and receivers for remotely operating land vehicles; Automatic solar tracking sensors; alarms, batteries, electric, for vehicles, battery boxes / accumulator boxes, battery chargers, measuring devices, electric, Sensor switches, Sensor controllers, Electric sensors, Magnetic sensors, Impact sensors, Acceleration sensors, Infrared sensors, Vibration sensors, Alarm sensors, Shock sensors, Pollutant sensors, Battery charging devices for motor vehicles; automatic steering apparatus for vehicles, remote control device and transmitters.
Cl.12; Motor cycles, scooters, motor land vehicles including parts, fittings and accessories; electric vehicles and parts and fittings; battery operated vehicles; electric vehicles; Vehicle fuel tanks; fuel storage systems and component parts; Vehicles parts, namely, Fuel cell electric vehicles; Hydrogen fueled vehicles; Automotive structural parts.
Cl.37; Repair, maintenance, installation and servicing of vehicles; Machinery retrofit and conversion services, Conversion and tuning of production automobiles and their engines, Installation, maintenance and repair of energy conversion apparatus, sensors pertaining to electronic mobility needs with respect to vehicles and providing charging infrastructure for electric vehicles.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; Development of new technology for others, Technology services relating to land vehicles including Safety technology services; Design and development of navigation systems; Information technology services relating to automobiles, telecommunication services relating to navigation of automobiles; Development and testing of occupant protection systems for motor vehicles; Quality management services, namely, quality evaluation and analysis, quality assurance, and quality control, in the field of motor vehicles; Providing a website featuring technology enabling users to remotely view, monitor, program, operate and control large and small appliances, electrical systems and security systems in vehicles; Design of vehicles and vehicle parts and components; Design services for parts of motor vehicles; testing and inspection of motor vehicles [for roadworthiness; developing technology for artificial intelligence navigation in relation to vehicles, Engineering services in the field of environmental technology and energy technology, Consultancy services in the fields of science, engineering and information technology.
4445562 18/02/2020

AMBEY LABORATORIES
710-711, 7th Floor, Enkay Tower, Plot No. B & B-1, Vanijya Nikunj, Udyog Vihar-V, Gurugram-122016, Haryana
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/1978

DELHI

Cl.3; Cleaners, sanitizers, cleaning gel, powders and detergents, disinfectants, soaps, non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.5; Insecticide, pesticide, weedicides/fungicides, preparations for destroying vermin's included in class 5.
MERCURY

4446005  19/02/2020
EASTERN BOOK COMPANY PVT. LTD.
5-B Atma Ram House, 1 Tolstoy Marg, Connaught Place
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANIRUDH BAGAI
42 BUNGALOW ROAD, DELHI - 110007
Used Since :01/11/2019

DELHI

Cl.9; Downloadable Software, Software and Applications for Mobile Devices, Computer Application Software for Mobile Phones, Downloadable Applications for use with Mobile Devices, Software Applications for use with Mobile Devices, Computer Software Downloaded from the Internet, Downloadable Computer Software Applications

Cl.35; Compilation of Legal Information, Compilation of Legal Information into Computer Databases, Administrative Services relating to the Management of Legal Dockets

Cl.42; Online Provision of Non-Downloadable Web-Based Applications, Providing On-Line Non-Downloadable Software for Database Management

Cl.45; Legal Services, Legal Research, Legal Document Preparation, Legal Support Services, Legal Research Services, Legal Information Services, Court Reporting [Legal Services], Providing Information on Legal Procedures Relating to Lawsuits or other Legal Issues Legal Document Preparation and Research Services for Attorneys, Legal Services provided in relation to Lawsuits
4475396  17/03/2020
SHREYASH TRIVEDI
105, VILLA RICA, HIRANANDANI ESTATE, GHODBUNDER, THANE - 400607 ROAD
PROPRIETORSHIP

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610
Used Since :01/03/2019

MUMBAI

Cl.35;Advertising, marketing and promotional services on a computer network, Business assistance, management and administrative services

Cl.41;Sports and fitness, coaching [training], conducting fitness classes, health club services health and fitness training, personal trainer services fitness training, Education and instruction
NUTRIMART
4515127  30/05/2020
P C INDIA SHIPPING AGENCY
401/402, 4TH FLOOR, CHANDRA HOUSE, 90 PERIN NARIMAN STREET, FORT, MUMBAI 400001
NUTRIMART

Proposed to be Used
MUMBAI
Cl.29; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
Cl.31; grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt
Cl.35; Advertising, Business Management, Business Administration, Office Functions
4521247   05/06/2020
FLIPKART INDIA PRIVATE LIMITED
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru- 560 013,
Karnataka
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments. 

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headwear.
RAJNI JAIN  
354/248 A-1ST MALIK KA BAGICHA SHIV KATRA LAL BANGLA KANPUR-208007  
INDIVIDUAL  

Address for service in India/Attorney address:  
NISHANT GOYAL & ASSOCIATES  
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.  

Used Since :06/06/2020  

DELHI  

Cl.29;EDIBLE OILS AND FATS; COOKING OILS, FLAVOURED OILS; TRUFFLE BASED OILS; BLENDED OIL FOR FOOD; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JAMS; MILK AND MILK PRODUCTS AND SIMILAR PRODUCTS INCLUDED IN CLASS 29  

Cl.30;RICE; FLOUR; PREPARATIONS MADE FROM CEREALS; BREAD; PASTRY; CONFECTIONERY PRODUCTS; FRUIT SAUCES; SALT; MUSTARD; SPICES; SEASONING, FLAVOURINGS AND CONDIMENTS; COFFEE OILS; CHILLI OILS BEING CONDIMENTS; OILSEED FLOUR FOR FOOD; EDIBLE ESSENCES FOR FOODSTUFFS AND SIMILAR PRODUCTS INCLUDED IN CLASS 30
Trade Marks Journal No: 1960, 10/08/2020 Class 99

4534488 17/06/2020
Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.9; Computer hardware for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Audio speakers; Loud Speakers; Wireless indoor and outdoor speakers; Voice controlled audio speakers; Electronic devices embedded with computer software that allows the sharing and transmission of data and information between devices for the purposes of facilitating environmental monitoring, control, and automation; Climate control system consisting of a digital thermostat; Wireless cameras; digital cameras; motion activated cameras; video cameras; Electronic monitors and sensors for monitoring water, humidity levels, heat, temperature, air quality, light, movement, motion, sound, and the presence of people, animals and objects; Light switches; lighting control panels; light systems comprising light sensors and switches; Electronic locks; programmable locking systems comprised of electronic door locks and keypads; digital door locks; Electronic doorbells; electronic wirelessly enabled doorbells; electronic doorbells featuring a camera; intercoms; Smoke alarms, carbon monoxide alarms, fire alarms; access control and alarm monitoring systems; security alarm hubs; sound alarms; alarm sensors; security alarm controllers; keypads for use with security alarm devices; electronic key fobs being remote control apparatus; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for streaming and playing audio, video, and multimedia content; for controlling televisions, monitors, gaming systems, DVD Players, portable media players, and digital media streaming devices; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for accessing and searching online databases, websites, mobile phones, computers, tablets, smart phones, handheld computers, portable computers for documents, files, and other stored information on command; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for providing personal concierge services for others initiated by voice-controlled commands via a mobile phone, computer, tablet, smart phone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, and hotel reservations, and making professional services appointments; Downloadable Software for controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Downloadable software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Downloadable voice-controlled search engine software for obtaining data, images, audio and video via a global computer network

Cl.37; Installation of electronic devices, computer hardware, and security and video surveillance products, HVAC systems, lighting, and appliances

Cl.38; Telecommunication services, namely, transmission of emails, text messages, phone calls, voice, data, graphics, images, audio and video clips by means of telecommunications networks, wireless communication networks, and the Internet

Cl.42; Providing temporary use of online non-downloadable software for providing a personal voice-enabled digital assistant; Providing temporary use of online non-downloadable voice recognition software; Computer services, namely, providing a non-downloadable voice-controlled search engine for obtaining data, images, audio and video via a global computer network; Provision of Internet search engines; Providing temporary use of online non-downloadable software used to provide voice-controlled information and communications; Electronic storage of electronic media, namely,
images, text, audio, and video data; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; Providing temporary use of online non-downloadable software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Providing temporary use of online non-downloadable software for use in providing personal concierge services for others by voice-controlled commands via a mobile phone, computer, tablet, smart phone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, hotel reservations, and making professional services appointments; Providing temporary use of online non-downloadable software for controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Providing temporary use of non-downloadable computer software that allows the sharing and transmission of data and information between electronic devices for the purposes of facilitating environmental monitoring, control, and automation in homes; Installation of security and surveillance software; Certification services, namely, ensuring the professional installation of electronic devices, computer hardware, and security and surveillance products, HVAC systems, lighting, and appliances conforms with certification standards
4534518    17/06/2020
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwonsi, Gyeonggi-do, Korea
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Downloadable computer software for smartphones, tablet computers, smart watches and wearable activity
 trackers, namely, software for tracking, processing, storing, displaying, measuring and transmission of a user's fitness,
 exercise and workout data and information including time, date, heart rate, global positioning, direction, distance, altitude,
 speed, steps taken, calories burned, navigational information, temperature and changes in heart rate, and software for
 providing rewards in the nature of earning and awarding of insurance coverage based on a user's activity.

Cl.36; Providing an online service featuring health and life insurance brokerage services and information about health
 and life insurance coverage earned by a user's fitness, exercise and workout data.
4538302  20/06/2020
E. ANU
PLOT NO.1/305, ANULOKESH ILLAM, PADMAVATHI AVENUE, PERUNGUDI, SHOLINGANALLUR, KANCHEEPURAM
married

Address for service in India/Attorney address:
K JAYARAMAN
26,27, FIRST FLOOR, ERABALU CHETTY STREET, OPP TO BANL OF BARODA, PARRYS, CHENNAI-600001

Proposed to be Used
CHENNAI
Cl.9; CINEMATOGRAPHICAL FILMS
Cl.29; EDIBLE OIL AND FATS
Cl.36; CAPITAL INVESTMENT
FINANCIAL PLANNING STANDARDS BOARD LTD.
707, 17th Street, Suite 2925, Denver, CO 80202, United States of America
Body Incorporate

Address for service in India/Attorney address:
ILLUMINIP
A-21, East of Kailash, New Delhi - 110065
Used Since :01/12/2004

DELHI

Cl.9; Computer software, namely software including educational software in the fields of banking, financial, insurance and investment services; and computer software for providing access and utilizing data communications networks, including global computer networks such as the internet, videotapes, audio tapes, sound recording and sound reproducing equipment, and apparatus, compact discs, records (sound), being goods included in class 9.

Cl.16; Printed publications, printed matter, books, magazines, periodicals, pamphlets, catalogues, booklets, bulletins, photographs, stationery, instructional and teaching material (other than apparatus), articles made of paper and cardboard, printed matter relating to computer hardware and software, printed materials, namely, informational brochures relating to financial planning services, informational brochures relating to career as a financial planner, printed instructional brochures, manuals and pages used for testing of financial planning students, printed paper stationery used by licensees in financial planning services, printed corporate materials, general informational booklets, printed certificates confirming licensees qualifications and status, included in class 16.

Cl.35; Financial planning advocacy, namely, promoting the public awareness of the importance of financial planning; financial planning advocacy, namely, promoting the public awareness of the importance of tax planning.

Cl.41; Arranging and conducting of seminars, conferences and congresses; educational services relating to finance, insurance, banking and investments; evaluation of and administration of examinations and examination procedures in the fields of finance, banking, investment and insurance; organization of exhibitions for educational purposes; publication of books and texts; rental of audio tapes relating to finance, insurance, investment and banking; publishing printed matter and computer software.
Priority claimed from 16/04/2020; Application No. : 305248774 ;Hong Kong

4542897    24/06/2020

GRST HOLDINGS LIMITED
Unit 212, 2/F, Photonics Centre, No. 2 Science Park East Avenue, Hong Kong Science Park, Shatin, New Territories, Hong Kong
A company organised and existing under the laws of Hong Kong.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.40; Preparation of electrode slurries; preparation of electrodes; custom assembling of materials for others; processing and treatment of chemicals; providing information relating to material treatment; advisory and consultancy services in relation to manufacturing of slurries; advisory and consultancy services in relation to manufacturing of electrodes; advisory and consultancy services in relation to manufacturing of batteries.

Cl.42; Scientific and technological services and design relating thereto; industrial analysis and research services; research and development of new products for others; conducting technical project studies; technological consultancy; technological research; scientific research.
RATEGAIN

4544456  25/06/2020

RATEGAIN TRAVEL TECHNOLOGIES PRIVATE LIMITED

M 140, Greater Kailash, Part II, New Delhi - 110048

Registered under the Companies Act

Address for service in India/Attorney address:

ANKUSH YADAV

1st Floor, Keshri Market, Vishwakarma Colony, M.B. Road, New Delhi - 110044

Used Since: 14/01/2004

DELHI

Cl.9; Computer programs and software

Cl.35; Services for advertising, business management, administration, and office functions
COARSE

4548668   29/06/2020

UNIQ FOOD INDUSTRY

20C, Gope Lane, Ground Floor, Kolkata-700014, West Bengal, India.

An Indian Partnership Firm.

Address for service in India/Agents address:

CHAKRABORTY & ASSOCIATES

13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

Cl.30: Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, papad, chips, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

Cl.31: Raw and unprocessed agricultural, aquacultural, whole spices, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
FAMZAM

4548669  29/06/2020
UNIQ FOOD INDUSTRY
20C, Gope Lane, Ground Floor, Kolkata-700014, West Bengal, India.
An Indian Partnership Firm.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, papad, chips, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

Cl.31; Raw and unprocessed agricultural, aquacultural, whole spices, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
NordiCare

4550125  30/06/2020
NOVO NORDISK HEALTH CARE AG
Thurgauerstrasse 36/38, 8050 Zürich, Switzerland
A Swiss Company

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-1,GURGON

Proposed to be Used

DELI

Cl.9; Downloadable software in the nature of a mobile application for the treatment of growth hormones related conditions, for use by patients and healthcare professionals.

Cl.35; Promoting public awareness about growth hormones related conditions.

Cl.41; Educational services, namely, educational programmes and training services for patients and healthcare professionals related to the treatment of growth hormones related conditions.

Cl.42; Computer services, namely providing access to data concerning medical analysis and treatment; providing IT services and IT consultancy, including development, implementation and maintenance of IT system solutions.

Cl.44; Providing information on growth hormones management; Healthcare services, namely, a disease management program and patient support program in the field of growth hormones management; providing medical information in the fields of growth hormones management; providing information regarding the treatment of growth hormones management via a website.
GOLDENPETALS

4550324    30/06/2020
Pooja Agarwal
16/25, Civil Lines, Kanpur 208001
Individual

Address for service in India/Attorney address:
Chaudhary & Associates
16/67, Civil Lines Kanpur-208001, UP

Proposed to be Used
DELHI

Cl.24; Furnishing Fabrics, Curtains, Table Covers, Bed Sheets, Pillowcases, Bed Covers, Blankets, Bed Table and Bath Linen, Napkins, Towels of Sizes, Dhotis, Dress Materials, Suiting, Shirting and Textile Piece Included in Class 24.

Cl.25; Clothing and Wearing Apparels of All Sorts Including Hosiery Included in Class 25
4550890  01/07/2020
RISHAB DABAS
H.No. 5, Rani Khera Village, Mundka North West Delhi - 110081
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL CHAUDHARY
I-184, Second Floor, Karampura, New Delhi- 110015

Proposed to be Used
DELHI

Cl.9;Microphones, mobile phones, tablets, tablets & mobile phone accessories, electronic gadgets and their
accessories, batteries, land line phones & its accessories, other telecommunication equipments and products, computer
hardware and peripherals, namely scanners, printers, copiers, keyboards, mouse, pen drives, portable storage devices,
memory cards; computer & communications networking hardware & software, computer assemblies & sub-assemblies,
computer notebooks, cd's. Dvd's, dvd players, headphones, amplifiers, portable media players, loudspeakers and other
permitted goods of Class 9 of Trade Mark

Cl.25;Clothing, Footwear and Headgear as covered under Class 25 of Trade Mark
4550931 01/07/2020
SHARAH INFO TECH ENGINEER PRIVATE LIMITED
No. F/301, BLUE BELL APPARTMENT, Near SRR Engineer Collage, PADUR, CHENNAI-603 103, TAMIL NADU
a company incorporated under the law of Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

CHENNAI

Cl.42; Computer services, namely, providing an interactive web site featuring technology that allows users to consolidate and manage social networks, accounts, and connections to existing and emerging application programming interfaces (APIs), Granting of Software Licences and granting of Licences for Industrial Property Rights, Software as a Service, Hosting Services, Software as a Service and rental of software, Business Technology Software consultation services, Computer and Software Consultancy Services, Computer Software Technical Support Services, Installation and Maintenance Services for Software, Services for Maintenance of computer Software, Software as a Service featuring software for machine learning, Testing Services for Computer Software and Hardware, Support and Maintenance Services for Computer Software, Software engineering services for data processing programs, Computer support services (programming and software installation, repair and maintenance services, Development services relating to computer software application solutions, Technical support services relating to computer software and applications, Technical support services, namely, troubleshooting of industrial process control computer software problems, Software as a service (SAAS) services featuring software for Controlling Cost and enhancing Performance in Core Construction Projects, Software services in Construction Services, Software Service for Labour management, Material Procurement and enhancing work efficiency.

Cl.45; Granting of Software Licences, Licensing of Computer Programmes.
Trade Marks Journal No: 1960 , 10/08/2020Class 99

TLENS

4551582  01/07/2020
poLight ASA
Kongeveien 77, N-3188 Horten, Norway
a Norwegian public limited company

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Optical and fiber optical apparatus and instruments together with apparatus and instruments for measuring and signalling; software; apparatus and instruments for transmission and reproduction of sound and images; microelectromechanical systems (MEMS); lasers; cameras.

Cl.42; Scientific and technological services and research and development in connection with optical and fiber optical apparatus and instruments together with apparatus and instruments for measuring and signalling, apparatus and instruments for transmission and reproduction of sound and images, micro electromechanical systems (MEMS), lasers, cameras.
SCRIBBLE SCROLLS

4552691  02/07/2020

VINZILLION EDIBLES PRIVATE LIMITED
A-201, Classique center, Mahal Industrial Estate, Off Mahakali caves Road, MIDC Andheri East
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Cl.35; Advertising; business management, organization and administration; office functions; including without limitation website traffic optimisation, sales promotion for others, search engine optimization, pay per click advertising, online advertising on a computer network, social media management, production of advertising films, digital analytics, public relations services, consultancy regarding advertising communication and public relations communication strategies, media relations services, marketing, advertising agency services / publicity agency services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software; including without limitation business card design, creating and designing website-based indexes of information for others [information technology services], graphic arts design, graphic design of promotional materials, packaging design, website design consultancy, creating and maintaining websites for others.
EVOFEM BIOSCIENCES

4552720  01/07/2020

Evofem Biosciences, Inc.
12400 High Bluff Drive, Suite 600, San Diego, California 92130, United States of America

A Corporation duly organized and existing under the laws of the state of Delaware, United States America.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.5; Personal lubricant; personal sexual lubricants; pharmaceutical preparations, namely, microbicidal that creates an inhospitable environment for spermatozoa; pharmaceutical preparations, namely, microbicidal that creates an inhospitable environment for viral and bacterial pathogens; pharmaceutical acid-buffering gel with bio adhesive properties designed to maintain an optimal environment.

Cl.42; Research and development of medical, pharmaceutical, therapeutic and technological solutions for women’s healthcare.
4555073  03/07/2020
SAUMYA GUPTA
D-8/10, Model Town II, Delhi - 110009
Manufacturing
Individual
Proposed to be Used
DELHI
Cl.16; Stationery and Visiting Cards
Cl.18; Bags, Pouches and Business Card Holders
Cl.20; Clothing Cover
H World
4555143  03/07/2020
CHINA LODGING HOLDINGS SINGAPORE PTE. LTD.
6 Battery Road, #20-01, Singapore, 049909
A corporation duly organized under the laws of Singapore
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DEHHI

Cl.9; computer operating programs, recorded; computer software, recorded; downloadable mobile software applications; computer software applications, downloadable; computer programs, recorded; wearable electronic and computer devices with a broad range of electronic and computer functions, including information and data processing; smart watches; smart glasses; smart bands; electronic book readers; computer game software; computer program (downloadable software); computer application software, namely, software that allows users to find, research, analyze, compare and book special offers and promotions and daily deals in the fields of consumer goods and services and travel and lodging; computer application software, namely, software that allows users to access discounts, rebates, price comparison information, and product reviews.

Cl.35; online advertising on a computer network; publicity agency services; business management assistance; business management of hotels; outsourcing services [business assistance]; providing business information via a web site; commercial administration of the licensing of the goods and services of others; sales promotion for others; personnel management consultancy; arranging subscriptions to telecommunication services for others; promoting hotel, resort, airline, car rental, time share, travel, and vacation services through an incentive award program; organization, operation and supervision of loyalty programs; conducting customer loyalty, reward, affinity and incentive programs for commercial promotion and for advertising purposes; business consulting and management services in the field of hotel, travel, travel planning and the operation of travel-related businesses; advertising services, namely, promoting and marketing the goods and services of others via electronic and optical communication networks; providing automobile rental, airfare, cruise ship, and temporary lodging rate comparison information.

Cl.42; updating of computer software; rental of computer software; computer software consultancy; providing search engines for the internet; monitoring of computer systems by remote access; software as a service [SaaS]; electronic data storage; design and development of mobile software application; research and development of computer software; design of interior décor; providing a website where users can post and transmit ratings, reviews and recommendations on events and activities in the field of hotel, resort, airline, car rental, time share, travel, and vacation services.

Cl.43; accommodation bureau services [hotels, boarding houses]; rental of temporary accommodation; temporary accommodation reservations; motel services; rental of meeting rooms; tourist home services; retirement home services; day-nursery [crèche] services; boarding for animals; rental of chairs, tables, table linen, glassware; hotel and motel services with features that allow participants to earn points to be redeemed for free discounted lodging, airfares, car rentals, cruises, gifts and merchandise.
4555176  03/07/2020
Export-Import Bank of India
Centre One Building, Floor 21, World Trade Centre Complex, Cuffe Parade, Mumbai- 400005, Maharashtra.
A financial institution established and existing under the Export-Import Bank of India Act, 1981
Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.
Used Since :01/05/2020
MUMBAI
Cl.9;Computer software, and peripherals for use in relation to financial, banking services falling in class 9; computer,
computing hardware and data processors and products including those relating to monetary transactions, computer
programs and software including their tools and including those relating to but not limited to banking and monetary
transactions, money credit and processing, all being goods included in class 9; Computer terminals for banking
purposes; Credit screening software.
Cl.35;Foreign trade consultancy services; Provision of foreign trade information; Consultancy services relating to
import-export agencies; advertising; business management; business administration.
Cl.36;Export credit management; Export finance services; Business finance procurement services; Provision of loan
and credit facilities; Credit brokerage; Credit risk management; Business credit reporting services; Preparation of credit
reports; Providing loan and credit facilities; Financial consultancy relating to credit services; Evaluation of the
creditworthiness of companies and private individuals; Financial assessment of company credit and providing
information relating thereto; Financial services in the field of money lending; Clearing trades for commodities, futures and
foreign exchange; Banking; financial evaluation [insurance, banking, real estate]; mortgage banking; online banking;
savings bank services; credit bureau services; capital investment; investment of funds; financing services; loans
(financing); arranging finance for construction projects; financial services, relating to investment and savings, financial
management, financial administration, financial analysis and financial consultancy services; exchanging money,
factoring, fiduciary, financial clearing, financial management and valuations, fiscal assessments, fund investments,
guarantees, instalment and financial loans, investment capital; brokerage, capital investments, Merchant banking and
investment banking services; Investment banking consultancy and advisory services; Providing information relating to
finance and investment via electronic means; Information, advisory, consultancy and research services relating to finance
and investments.
Cl.42;Scientific and technological services and research and design relating thereto- industrial analysis and research
services; design and development of computer hardware and software; information technology services.
4555434 03/07/2020
E2E RESEARCH SERVICES PRIVATE LIMITED
409, D-21 Corporate Park, Sector 21, Dwarka, New Delhi-110077
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Used Since: 23/07/2010
DELHI
Cl.35; Business research; business management consultancy; business investigations; business management and organization consultancy; business information; marketing research; marketing studies; collection, systematization, compilation and analysis of business data, statistics, information and indexes of information for commercial or advertising purposes; market surveys; outsourcing services in the field of business analytics.
Cl.42; Scientific and technological services and research and design related thereto; industrial analysis and research services; design and development of computer software and databases; analytical services relating to computers.
CERAFUSION

4555800  03/07/2020
MEDKLINN TECHNOLOGY PTE. LTD.
7500A Beach Road, #16-322 The Plaza, Singapore 199591
A company existing under the laws of Singapore

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Cl.9; Ozoniser device; ozoniser devices that monitor and treat air, surfaces and water; monitoring apparatus, other than for medical use, specifically in relation to ozone; ozonisers (ozonators); all included in Class 9.

Cl.11; Air cleaning apparatus; air conditioning apparatus; air deodorising apparatus; dispensing systems for air fresheners; air humidifiers; ionization apparatus for treatment of air and surface; ionization apparatus for the treatment of air; water sterilizers, steam sterilizers, smoke purifier, water purification, air moisturizers; air purification apparatus; electronic air purification apparatus; air sterilising apparatus; electric dispensers for room deodorants; all included in Class 11.
SOLINOTES
4556213  04/07/2020
PARFUMS CORANIA
43, CHEMIN DE L'ARMEE D'AFRIQUE, 13005, MARSEILLE, FRANCE
A Joint-stock company organised under the Laws of France
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.3; Soap; perfumes; ethereal oils; cosmetics; hair lotions; dentifrices; depilatory preparations; make-up removing preparations; lip rouge; beauty masks; shaving preparations; non-medicated sanitizers; cleansing gels; cleaning agents for the hands; cleansing lotions; moisturising creams, lotions and gels.
Cl.4; Industrial oil; lighting fuel; candles for lighting; wicks.
DECATHLON SPORTS UTSAV

4556553    04/07/2020
DECATHLON
4 BOULEVARD DE MONS, 59650 VILLENEUVE D'ASCQ, FRANCE
A public company duly organised and existing under the laws of the European Union
Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014
Used Since :11/11/2017
To be associated with:
1638250, 1734877
MUMBAI
Cl.35; Promotion of sport competition and events, Promotion of goods and services through sponsorship of sports events, retail services in relation to sporting articles.
Cl.41; Entertainment sporting and cultural activities, Entertainment provided during intervals of sporting events, organisation of events for cultural, entertainment and sporting purposes.
DREAM SLATE PICTURES
4556838    04/07/2020
SCHON COMMUNICATIONS PRIVATE LIMITED
A-10, DDA SHEDS OKHLA INDUSTRIAL AREA PHASE 1, NEW DELHI 110020
Sound recording and music publishing activities
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Cl.9; MOtion picture, sound recording, digital recording, mobile applications
Cl.41; video production, music publishing, television program production
HanaPocket
4557634  03/07/2020
HANA FINANCIAL SERVICES PRIVATE LIMITED
#3, MANANDI PLAZA, 3RD FLOOR, ST. MARKS RD, ASHOK NAGAR, BENGALURU – 560001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ASHITA VERMA
qtr. no. 7a street 67 sector 6 bhilai nagra chhattisgarh

Proposed to be Used
CHENNAI
Cl.9; COMPUTER AND SOFTWARE PRODUCTS, MOBILE APPLICATION AND DOWNLOADABLE MOBILE APPLICATIONS
Cl.36; FINANCIAL AFFAIRS, FINANCING OF SHORT-TERM LOANS AND TEMPORARY LOANS
CIVELCON ENGINEERS ASSOCIATE
506/3909, LANE -5, MALLICK COMPLEX, JAGAMARA, KHANAGIRI, BHUBANESWAR-751030, ODISHA
CLASS-9, 37
PARTNERSHIP

Proposed to be Used
KOLKATA

Cl.11; LED LUMINAiRES; LED LAMPS; LED LANDSCAPE LIGHT FITTING; LED LIGHT FIXTURES; LED LIGHT BULB;
SOLAR LAMPS; SOLAR LIGHTS; SOLAR HEATING PANELS; SOLAR POWERED LAMPS;
Cl.37; BUILDING CONSTRUCTIONS, BUILDING & CONSTRUCTION SERVICES; CONSTRUCTION OF INSTITUTIONAL
BUILDING; SUPERVISION (BUILDING CONSTRUCTION)
4558283 06/07/2020
ACTWORKS CO., LTD.
6-25, Utsubohommachi 1-chome, Nishi-ku, Osaka-shi, Osaka 550-0004 (Japan)
A Japanese corporation

Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Proposed to be Used
DELHI
Cl.9; Telecommunication machines and apparatus; computer programs; monitors [computer programs]; electronic machines and apparatus; computers; electronic components; electronic publications; electronic publications, downloadable.

Cl.42; Designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; design services, other than for advertising purposes; design, programming and maintenance of computer software; rental of computers; providing computer programs on data networks; software as a service [SaaS]; providing information relating to computer software design, computer programming, or maintenance of computer software; consultancy in relation to computer software design, computer programming, or maintenance of computer software; designing, creating or maintaining information processing systems that use computers; providing information relating to designing, creating or maintaining information processing systems that use computers; consultancy in relation to designing, creating or maintaining information processing systems that use computers; providing information relating to computer-implemented information processing; consultancy in relation to computer-implemented information processing.
SAFE-RUN MACHINERY (SUZhou) CO., LTD.
NO.1 HENGCHANGJING ROAD, KUNSHAN CITY, JIANGSU PROVINCE, CHINA
a limited liability company incorporated under the laws of the People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHAR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.7; Machines for the tire industry, namely, machines for the forming of tires; tire vulcanization apparatus; rubber processing machines; conveyors (machines); lifting apparatus; control mechanisms for machines, engines or motors; robots, apparatuses and equipment for material handling, namely, gantry robots, linear robots, autonomous mobile robots, robots for crate handling, gripping tools for robots, overhead conveyor apparatuses and equipment; industrial robots; stacking machines; machines for processing plastics.

Cl.9; Data processing apparatus; computer programs, recorded; computer operating programs, recorded; computer software, recorded; interactive touch screen terminals; vehicle radios; precision measuring apparatus; remote control apparatus; surveying apparatus and instruments.

Cl.12; Electric vehicles; remote control vehicles, other than toys; driverless cars (autonomous cars); cars; self-driving cars; trucks with a crane feature incorporated; engines for land vehicles; transmissions for land vehicles; automobile tires.

Cl.35; Advertising; online advertising on a computer network; providing business information via a web site; commercial intermediation services; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; marketing; import-export agency services; procurement services for others (purchasing goods and services for other businesses); provision of an online marketplace for buyers and sellers of goods and services.

Cl.37; Repair information; electric appliance installation and repair; machinery installation, maintenance and repair; office machines and equipment installation, maintenance and repair; vehicle maintenance; vehicle breakdown repair services; rebuilding machines that have been worn or partially destroyed; retreading of tires; vulcanization of tires (repair); tire balancing.

Cl.42; Technical research; conducting technical project studies; mechanical research; research and development of new products for others; scientific research; computer software design; maintenance of computer software; monitoring of computer systems by remote access; computer programming; research in the field of environmental protection.
FLIPKART INTERNET PRIVATE LIMITED
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru- 560 013, Karnataka
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.38; Telecommunications Services.
Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities.
KIALGOS
4559323  07/07/2020
XIAO YANSHENG
102, Bldg. 26, Zhuyuan Community, St. Meiling, Jinjiang, Fujian, China.
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI

Cl.11; Lamp shades; lamp bulbs; electric flashlights; solar powered lamps; lighting apparatus and installations; ceiling lights; miners’ lamp; searchlights; street lamps; string lights for festive decoration; floor lamps; track lightings; germicidal lamps for purifying air; wall lamps; LED lamps; ultraviolet lamps, not for medical use; electric kettles; grills [cooking appliances]; humidifiers; lighters; hair driers; hydroponic growing systems.

Cl.25; Shirts; short-sleeve shirts; ready-made clothing; trousers; knitwear [clothing]; sweaters; jackets; tee-shirts; culottes; tights; sleepwear; children’s wear; football boots; slippers; sneakers; rain shoes; sandals; hats; socks; gloves [clothing].
FAIRMEDICS

4559324   07/07/2020

MOHAMMAD USMAN
18-03-B, Metro City, Paper Mill Compound, Nishatganj, Mahanagar, Lucknow
Individual

Address for service in India/Attorney address:
ALOK VERMA
H. No. E-3/337, Vinay Khand 3, Gomti Nagar, Lucknow - 226010

Proposed to be Used

DELHI

Cl.10; Hypodermic Sterile Disposable Syringes, Disposable Needles, Insulin Syringes and All types of surgical, medical, dental and veterinary instruments and Apparatus (including artificial limbs, eyes and teeth), Equipments for emergency services and medical centers, Hypodermic Injectors, Hip and Support Belts, Hearing Aids and other goods included in Class 10

Cl.35; Advertising, business management and all other services under class 35
BOOKWARDS

4559482   07/07/2020
MR. MADAN GOPAL SINGLA
SCO 4-5, 1st Floor, Sector 17 B, Chandigarh - 160017
Sole Proprietor

Address for service in India/Attorney address:
CHANDAN GULATI
Opposite Civil Secretariat, Chandigarh, Road, Nawanshahr, Punjab
Used Since :25/10/2019

DELHI

Cl.16;Printed Books
Cl.35;Advertising, Business Management, Retail and Online Services
IDG SPORTS

Priority claimed from 07/01/2020; Application No. : 018176391 ;European Union

INTERNATIONAL DATA GROUP, INC.
5 Speen Street, Framingham, Massachusetts 01701, United States.
A company duly incorporated under the laws of U.S.A

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
1336668, 4337509, 4338448, 4342418

DELHI

Cl.9; Wearable activity trackers; wearable computers.

Cl.35; Personnel management consultancy; promotion of goods and service through sponsorship of sports events; business management of sports people; business management of performing artists; business management assistance; business management consultancy; employment agency services; advertising agency services; consumer product information in the fields of sports, fantasy sports, electronic games, high-tech gaming gadgets, electronic gaming culture, video games and consumer gaming electronics; providing consumer information in the fields of products for health, health care, fitness equipment, health care technology, fitness technology, diet guidance, wellness and fitness and nutrition, via a website of news.

Cl.41; Entertainment information services, namely, providing information, news, reviews, commentary and consumer product information in the fields of sports, fantasy sports, electronic games, high tech gaming gadgets, electronic gaming culture, video games and consumer gaming electronics; game services provided online from a computer network; entertainment information; entertainment services; ticket agency services [entertainment]; organization or sports competitions; timing of sports competitions; providing sports facilities; timing of sports events; rental of sports grounds; organization of competitions [education or entertainment]; providing educational information in the fields of health, healthcare, fitness equipment, health care technology, fitness technology, diet guidance, wellness and fitness and nutrition, via a website.
IDG HEALTHCARE

Priority claimed from 07/01/2020; Application No. : 018176390 ;European Union

4559964  07/07/2020

INTERNATIONAL DATA GROUP, INC.
5 Speen Street, Framingham, Massachusetts 01701, United States.
A company duly incorporated under the laws of U.S.A

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
1336668, 4342418, 4342419

DELHI

Cl.35; Provision of consumer product information in the fields of products for health, health care, fitness equipment, health care technology, fitness technology, diet guidance wellness and fitness and nutrition, via a website.

Cl.41; Health club services [health and fitness training]; conducting fitness classes; personal trainer services [fitness training]; provision of education services in the fields of health, health care, fitness equipment, health care technology, fitness technology, diet guidance, wellness and fitness and nutrition, via a website.

Cl.44; Health care; health counseling; health center services; alternative medicine services.
4561097  08/07/2020
SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Cl.20; Wooden sticks for holding candy or ice cream
Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections
Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod's liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (canned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human
consumption

**Cl.30;** Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.20; Wooden sticks for holding candy or ice cream
Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections
Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod's liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (caned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human
consumption

Cl.30; Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.20; Wooden sticks for holding candy or ice cream
Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections
Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod's liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (caned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human
consumption

Cl.30; Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
Trade Marks Journal No: 1960, 10/08/2020 Class 99

SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.20; Wooden sticks for holding candy or ice cream
Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections
Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod’s liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (canned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human
consumption

Cl.30; Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
4561101  08/07/2020
SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.20; Wooden sticks for holding candy or ice cream

Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections

Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod's liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (canned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human consumption
Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
4561102  08/07/2020
SAVENCIA S.A.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE
a French Société Anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.20; Wooden sticks for holding candy or ice cream
Cl.21; Sticks for lollipops; Cocktail sticks; Swizzle sticks; Sticks for cake pops; Sticks for frozen confections
Cl.29; Culinary preparations based on fish, snackfood (fruit-based-), cod's liver, herrings, mussels (not live), charcuterie, fat-containing mixtures for bread slices, mousse (vegetable-), mousse (fish-), mousse (meat-), mousse (cheese-), Milk, dairy products, cheese, milk beverages (milk predominating), fish (not live), fruits (crystallized-), pulp (fruit-), chips (fruit-), frosted fruits, fruits, tinned (canned), fruit salads, vegetables, tinned (canned), fruit and vegetables-based snack food, salads (vegetable-), fish (food products made from -), fish, tinned (caned), dried fish, meat, meat chest, dried meat, meat soft, meat, tinned (canned), milk products, caviar, fish sprawn (processed-), fish meal for human consumption
Cl.30; Cocoa, sweetmeat (candy), confectionery, bread, cookies, pastry, preparations made from cereals, cereal-based snack food, soya flour, farinaceous foods, ice cream, cocoa products, chocolate, beverages (chocolate based -), chocolate sauce, flour-milling products
4561145  08/07/2020
Beijing IngageApp Internet Technology Co., Ltd
2101-2103, 2105-2107, 18th floor, building 237, chaoyang north road, chaoyang district, Beijing, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9; computer programs, recorded; computer operating programs, recorded; computer software, recorded; computer programs, downloadable; downloadable image files; computer software applications, downloadable; computer software platforms, recorded or downloadable; downloadable software applications for mobile phones; Computer software, namely, an application allowing sales and field service employees to update and receive data stored in an enterprise's computer databases in real time, using a mobile device, with full telephony integration with the telephone and/or software features of the mobile device; Software for the analysis of business data.

Cl.42; software as a service [SaaS]; information technology [IT] consultancy; off-site data backup; data security consultancy; platform as a service [PaaS]; design and development of software in the field of mobile applications; computer software maintenance services; computer software updating services; maintenance and upgrading of computer software; design and development of computer software.
KINGAME

4561384 08/07/2020

ZHUHAI KINGSOFT CORPORATION
ROOM 701, NO. 329, QIANDAOHUAN ROAD, TANGJIAWAN TOWN, GAOXIN DISTRICT, ZHUHAI CITY, GUANGDONG PROVINCE, PEOPLE'S REPUBLIC OF CHINA
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; electronic circuits recorded with programs for arcade video game machines; telecommunication machines and apparatus; personal digital assistants; computer programs, game programs for video game machines; downloadable computer game programs; electronic publications; exposed cinematographic films and slide films; mouse pads; application software for personal digital assistants; Humanoid robots with artificial intelligence; tablet computers; notebook computers; covers for tablet computers; downloadable ring tones for mobile phones; wrist rests for use with computers; animated cartoons; computers; computer software, recorded; smartphones; mobile software applications, downloadable; computer peripheral devices; cabinets for loudspeakers; interactive touch screen terminals; electronic game program, downloadable; downloadable music files; video game cartridges; computer programs for video games and computer games; Virtual reality game software.

Cl.41; Game services provided on-line from a computer network; publication of books; planning arrangement of showing movies, plays or musical performances; shows, plays or musical performances; Organization of lotteries; production and distribution of movie films; presentation of live show performances; direction or presentation of plays; presentation of musical performances; production of radio or television programs; production of films for educational purposes, cultural purposes, entertainment and sports for non-business and non-commercial purposes; directing of radio and television programs; providing online electronic publications; providing online comic books and graphic novels, not downloadable; online publication of electronic magazines; rental of game machine and apparatus; on-line game services; providing online videos, not downloadable; electronic games services provided by means of the Internet or other communication network; game services provided on-line from a computer network for entertainment and further education purposes; game services provided on-line from a computer network or mobile phone network; information relating to computer gaming entertainment provided on-line from a computer database or a global communication network.
#BeGumazing

4561396    08/07/2020

SURAJ BAHIRWANI  
RM. 201, BLUE CHIP BUILDING JUHU LANE ANDHERI WEST 400058 MUMBAI  
An individual  

Address for service in India/Attorney address:  
K & S PARTNERS  
C-915, Kailas Business Park, Hiranandani Link Road, Park site, Vikhroli (West), Mumbai - 400 079

Proposed to be Used  
MUMBAI  
Cl.5; Multivitamin Gummies  
Cl.16; Stationery  
Cl.25; Clothing, footwear and headgear
LIGAND

4561550  08/07/2020

LIGAND PHARMACEUTICALS INCORPORATED
3911 Sorrento Valley Boulevard, Suite 110, San Diego, CA 92121.
A company incorporated and existing under the laws of United States of America

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Used Since :16/01/2020

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Cl.5; Pharmaceutical preparations for the prevention and treatment of diseases and conditions
Cl.45; Licensing of pharmaceutical products
XSEED StudyByte

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XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
1823250, 3032036, 4297388

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Cl.9; Educational software; Educational computer software; Educational software for children; teaching instruments; Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices; Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital electronic devices and other consumer electronics; Education software; Graphics software; Communication software; Training software.

Cl.16; Educational magazine; instruction booklets; printed materials; stationery; books included in class 16.

Cl.41; Educational services; conducting classes and online training, distance education and interactive seminars and symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational, cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; creation, hosting & maintenance of websites; providing online interactive discussion forums for realtime interaction between computer users; drafting; graphics arts designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design; scientific & technological services & research & design relating thereto.